BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) AT CHENNAI

MEMORANDUM OF APPLICATION

Application No. 155 of 2017 (SZ)

Between

M. Gobineelan ..... **Appealant**

and

The Secretary to Government, Department of Environment and Forest, Chennai and others ..... **Respondents**

Further reply on behalf of Respondent No. 5 (The Chairman, Central Insecticides Board and Registration Committee, Ministry of Agriculture and Farmers Welfare) :-

In continuation with the earlier reply submitted and the status report placed on record before this Hon'ble Tribunal and further with highest regards to observations of this Hon'ble Tribunal in its order dated 23.11.2021. It is submitted as under:-

Regulatory regime of the Insecticides Act, 1968

1. It is humbly submitted that the Insecticides are inherently toxic substances, therefore, they are required to be regulated. Most countries in the world have systems for regulation of pesticides. In India, import, manufacture, transport,

Subhash

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distribution, sale and use of insecticides are regulated under a comprehensive legislation, namely, the Insecticides Act, 1968 (Act) with a view to prevent risk to human beings, animals and matters connected therewith. In order to facilitate implementation of provisions of the Act, a set of rules has been framed, known as the Insecticides Rules, 1971 (the Rules). In this context it is necessary to apprise the Hon'ble Court about the regulatory regime of Insecticides Act, 1968 and Rules, 1971 (the Act).

2. The Ministry of Agriculture and Farmer's Welfare, Department of Agriculture and Cooperation, administers, the Insecticide Act 1968 and Rules framed there under (the Act):

   The Act extends to the whole of India. As per the provisions of section 3 (e) the term "insecticide" has been defined as under:

Section 3 (e) -*"Insecticide" means*

i. *Any substance specified in the Schedule; or*

ii. *Such other substance (including fungicides and weedicides) as the Central Government may, after consultation with the Board, by notification in the Official gazette, include in the Schedule from time to time; or*

iii. *Any preparation containing any one or more of such substance*

Accordingly, pesticides/insecticides are the substances which are either specified in the schedule to the act or may be included by the applicant.

3. It is submitted that as per provisions enshrined under section 9 of the Act, any person desirous of importing or manufacturing an insecticide has to mandatorily obtain a registration from the Registration Committee (RC), constituted under Section 5 of the Act at Centre Government Level. The RC is responsible for satisfying itself with the safety and efficacy of the insecticide before granting registration. As per Section 5(5) of the Act, RC is also empowered to regulate its own procedure and conduct of the business to be transacted by it. It is also empowered to verify the claims made by the applicants.

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4. It is submitted that under the provisions of the Act, a constitution of Central Insecticide Board has been made u/s 4 which reads as under:

The Central Insecticides Board (CIB) (Section 4)

1. The Central Government shall, as soon as may be, constitute a Board to be called the Central Insecticides Board to advise the Central Government and State Governments on technical matters arising out of administration of this Act and to carry out the other function assigned to the board by or under this Act.

2. The matters on which Board may advise under sub-section (1) shall include matters relating to:

   a. the risk to human beings or animals involved in the use of insecticides and the safety measures necessary to prevent such risk;
   b. the manufacture, sale, storage, transport and distribution of insecticides with a view to ensure safety to human beings or animals.

3. The board shall consist to the following members, namely:

i. the Director-General of Health Service, ex officio, who shall be the Chairman;

ii. the Drugs Controller, India, ex officio;

iii. the Plant Protection Adviser to the Government of India, ex officio;

iv. the Director of storage and inspection, ministry of food, Agriculture, Community Development and Co-operation (Department of Food) ex officio ;

v. the Chief Advisor of Factories, ex officio;

vi. The Director, National Institute of Communicable Diseases, ex officio;

vii. the Director-General, Indian Council of Agricultural Research, ex officio;

viii. the Director-General, Indian Council of Medical Research, ex officio;

ix. the Director, Zoological Survey of India, ex officio;

x. the Director-General, Indian Standards Institution, ex officio;

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xi. the Director-General of shipping or, in his absence, the deputy Director-General of shipping, Ministry of Transport and Shipping, ex officio;

xii. the Joint-Director, Traffic (General), Ministry of Railways (Railway Board), ex officio;

xiii. the Secretary, Central Committee for Food Standards, ex officio;

xiii.a. the Animal Husbandry Commissioner, Department of Agriculture, ex-officio;

xiii.b. the Joint Commissioner (Fisheries), Department of Agriculture, ex officio;

xiii.c. the Deputy Inspector-General of Forests (Wild life), Department of Agriculture, ex officio;

xiii.d. the Industrial Adviser (Chemicals), Directorate-General of Technical Development, ex officio;

xiv. one person to represent the Ministry of Petroleum and Chemicals, to be nominated by the Central Government;

xv. one Pharmacologist to be nominated by the Central Government;

xvi. one Medical Toxicologist to be nominated by Central Government;

xvii. one person who shall be in charge of the department dealing with public health in a state, to be nominated by the Central Government;

xviii. two person who shall be Directors of Agriculture in States, to be nominated by the Central Government;

xix. four persons, one of whom shall be expert in industrial health and occupational hazards, to be nominated by the Central Government;

xx. one person to represent the Council of Scientific and Industrial Research, to be nominated by the Central Government;

xxi. One ecologist to be nominated by the Central Government.

4. The person nominated under clauses (xiv) to (xxi) inclusive, of sub-section (3) shall, unless their seats become vacant earlier by resignation, death or otherwise, hold office for three years from the date of their nominations but shall be eligible for re-nominations:
   Provided that the person nominated under clauses (xvii) and (xviii) shall hold office only for so long as they hold the appointments by virtue of which their nominations were made.

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5. No act or proceeding of the Board, the Registration Committee or any Committee appointed under section 6; shall be called in question on the ground merely of the existence any vacancy in, or any defect in the constitution of, the Board, the Registration Committee or such committee, as the case may be.

Functions of Board as under (Rule 3) are as under :-

The Board shall, in addition to the functions assigned to it by the Act, carry out the following functions, namely:

a. advise the Central Government on the manufacture of insecticides under the Industries (Development and Regulation) Act, 1951 (65 of 1951);
b. specify the uses of the classification of insecticides on the basis of their toxicity as well as their being suitable for aerial application;
c. advise tolerance limits for insecticides, residues and an establishment of minimum intervals between the application of insecticides and harvest in respect of various commodities;
d. specify the shelf-life of insecticides;
e. suggest colourisation, including colouring matter which may be mixed with concentrates of insecticides, particularly those of highly toxic nature;
f. carry out such other functions as are supplemental, incidental or consequential to any of the functions conferred by the Act or these rules.

THE RELEVANT TECHNICAL ISSUES ON WHICH ADVISE OF CIB IS SOUGHT:

As submitted herein above the Central Insecticides Board is to advise the Central Government and State Governments on technical matters arising out of administration of this Act and to carry out the other function assigned to the board by or under this Act. The meetings of CIB are being held regularly with in a interval of six months. The minutes of the meetings are being regularly uploaded and are available in the public domain on the official website of the respondents http://ppqs.gov.in. The minutes of the 57th, 58th, 59th, 60th & 61st meetings of CIB are enclosed at **Annexure-I-Colly.**

It is humbly submitted and emphasized that the issues on which CIB advices during its meeting for deliberations and appropriate suggestive measures to achieve the above objectives of the statute are as under:-

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i. Progress report of the Registration Committee, Central Insecticides Laboratory and Regional Pesticides Testing Laboratories. The Board take the progress of the Registration Committee on monitoring to ensure compliance conditions of Registration.

ii. The Board also suggest that infrastructural facilities with respect to manpower and machinery may be created.

iii. Disposal facilities for pesticides complying with emission standards fixed by the Ministry of Environment &Forests by the registrants may be made mandatory.

iv. Methodology for export registration to ensure safety of factory workers, as well as environment and toxicity data.

v. Central Insecticides Laboratory: The Board also take care of progress of the CIL and suggested creation of more resources as well as facilities for testing of more number of samples in Chemistry, Bio efficacy and Toxicology.

vi. The Board also take care of the progress of the RPTLs including testing facilities for bio-pesticides.

vii. The Board also emphasizes that more and more number of samples should be drawn to ensure supply of quality pesticides to the farmers and defaulters be prosecuted.

viii. The meetings of Central Insecticides Board are held under the chairmanship of Director General of Health Services, Ministry of Health & Family Welfare.

ix. In Board meetings as mandated in the statute the applications for inclusion of new pesticides in the Schedule to the Insecticides Act, 1968 are considered.

x. In Board meetings as mandated in the statute the applications for waiting period/pre-harvested interval between application and harvest are considered.

xi. The board also advises on Assignment of color of identification bad (Tox Triangle) on label and classification of pesticides as per Toxicity.

xii. The board also carry out as mandated in the statute the various type of notifications, inclusion in schedule and amendments of rules. The Revised Scheme for carrying out and submission of Storage Stability

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Studies (Data) for registration of insecticides including packaging changes.

Registration Committee (RC) (Section 5)

(1) The Central Government shall constitute a Registration Committee consisting of a Chairman, and not more than five persons who shall be member of the Board (including the Drugs Controller, India and the Plant Protection Advisor to the Government of India)

i. to register insecticide after scrutinizing their formulae and verifying claims made by the importer or the manufacturer , as the case may be, as regards their efficacy and safety to human beings and animals; and

ii. to perform such other functions as are assigned to it by or under this Act.

(2) Where the Chairman is not a member of the Board, his term of office and other conditions of service shall be such as may be determined by the Central Government.

(3) Subject to the provisions of sub-section (2), a member of the Registration Committee shall hold office for so long as he is a member of the Board.

(4) The committee may also co-opt such number of experts and for such purpose of period as it may deem fit, but any expert so co-opted shall have no right to vote.

(5) Registration committee shall regulate its own procedure and the conduct of the business to be transacted by it.

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Functions of the Registration Committee (Rule 4) are as under:-

The Registration Committee shall, in addition to the functions assigned to it by the Act, perform the following functions namely:

a. Specify the precautions to be taken against poisoning through the use or handling of insecticides;
b. Carry out such other incidental or consequential matters necessary for carrying out the functions assigned to it under the Act or these rules.

It is humbly submitted that the meetings of RC are being held regularly and so far 434 meetings have been held. The minutes of the meetings are being regularly uploaded and are available in the public domain on the official website of the respondents http://ppqs.gov.in. The progress made by the RC is regularly appraised to the Board.

Scientific Guidelines for registration of insecticides to achieve legislative Intent:

It is humbly submitted that the Act is basically safety oriented and the object is primarily safety to human beings, animal life and environment at large that is matters connected there with. To achieve the very objective of the Act, besides Board (CIB), The Registration Committee (RC) also evolved guidelines on scientific parameters viz. chemistry, bio-efficacy, toxicity, packaging and legal disciplines with the following objectives:-

a. The Registration Committee (RC) constituted u/s 5 of the Act, a statutory highly technical body comprising of highly technical eminent scientists from different fields grants registration. The RC registers insecticides after scrutinizing formulae, verifying claims of efficacy and safety to human beings and animals, specifying the precautions against poisoning and any other function incidental to these matters. To assess efficacy of the insecticides and their safety to human beings and animals, the RC has evolved exhaustive guidelines / data requirements which *inter-alia* includes data on acute and long term effect of pesticides, its reproductive toxicity, genotoxicity, neurotoxicity, teratogenic (effect on developing foetus or embryo)and carcinogenic potential, its effects on environment which also include toxicity to birds, fish, honey bees, its residues in air, water, soil,

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residue in crops and their edible produce on which the insecticides are intended to be used etc., besides the efficacy trials for its applicability in the country. The onus lies with the importers / manufacturers to generate data relating to the insecticides for which registration is sought. The data thus submitted to the RC is evaluated and registrations are granted only when RC is satisfied about the efficacy and safety of the product under the conditions of use in the country. Whenever the RC is not satisfied about the safety and efficacy of the products, the registrations are refused for such insecticides.

b. The RC grants registration to an insecticide for use in the country only after complete satisfaction w.r.t. data submitted before it on scientific parameters as stated above. Accordingly, RC prescribed conditions, use pattern, instructions etc. on the certificate/label/leaflets accompanying the package of the insecticide product. If a pesticide is used in accordance with directions as prescribed on the label and leaflet, it does not cause any risk.

Central Insecticides Laboratory (Section -16)

1. It is submitted that under the provisions of the Act, a constitution of Central Insecticide Lab has been made u/s 16 which reads as under:

The Central Government may, by notification in the Official Gazette, establish a Central Insecticides Laboratory under the control of Director to be appointed by the Central Government to carry out the functions entrusted to it by or under this Act;

2. Provided that if the Central Government so directs by a notification in the Official Gazette, the functions of the Central Insecticides Laboratory shall, to such extent as may be specified in the notification, be carried out at any such institution as may be specified therein and thereupon the functions of the Director of the Central Insecticides Laboratory shall to the extent so specified, be exercised by the head of the institution.

Functions of the CIL (Rule 5) are as under:-

a. to analyse such samples of insecticides sent to it under the Act by any officer or authority authorized by the Central or State Governments and submission of certificates of analysis to the concerned authority;

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b. to analyse samples of materials for insecticide residues under the provisions of the Act;

c. to carry out such investigations as may be necessary for the purpose of ensuring the conditions of registration of insecticides;

d. to determine the efficacy and toxicity of insecticides;

e. to carry out such other functions as may be interested to it by the Central Government or by a State Government with the permission of the Central Government and after consultation with the Board.

Insecticide Analysts (Section 19)

1. The Central Government or a State Government may, by notification in the Official Gazette, appoint persons in such number as it thinks fit and possessing such technical and other qualifications as may be prescribed to be Insecticide Analysts for such areas and in respect of such insecticides or class of insecticides as may be specified in this notification:
2. Provided that no person who has any financial interest in the manufacture, import or sale of any insecticide, shall be so appointed.

Insecticide Inspectors(Section 20)

1. The Central Government or a State Government may, by notification in the Official Gazette, appoint persons in such number as it thinks fit and possessing such technical and other qualifications as may be prescribed to be Insecticides Inspectors for such area as may be specified in the notification:

   Provided that any person who does not possess the required qualifications may be so appointed only for the purposes of clauses (a) and (d) of sub section (1) of section21: Provided further that no person who has any financial interest in the manufacture, import or sale of any insecticide shall be so appointed.

2. Every Insecticide Inspector shall be deemed to be a public servant within the meaning of section 21 of the Indian Penal code (45 of 1860), and shall be officially subordinate to such authority as the Government appointing him may specify in this behalf.

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5. It is submitted that as already stated herein above the Registration Committee (RC) constituted u/s 5 of the Act, a statutory highly technical body comprising of highly technical eminent scientists from different fields grants registration. The RC registers insecticides after scrutinizing formulae, verifying claims of efficacy and safety to human beings and animals, specifying the precautions against poisoning and any other function incidental to these matters. To assess efficacy of the insecticides and their safety to human beings and animals, the RC has evolved exhaustive guidelines / data requirements which *inter-alia* includes data on acute and long term effect of pesticides, its reproductive toxicity, genotoxicity, neurotoxicity, teratogenic (effect on developing foetus or embryo)and carcinogenic potential, its effects on environment which also include toxicity to birds, fish, honey bees, its residues in air, water, soil, residue in crops and their edible produce on which the insecticides are intended to be used etc., besides the efficacy trials for its applicability in the country. The onus lies with the importers / manufacturers to generate data relating to the insecticides for which registration is sought. The data thus submitted to the RC is evaluated and registrations are granted only when RC is satisfied about the efficacy and safety of the product under the conditions of use in the country. Whenever the RC is not satisfied about the safety and efficacy of the products, the registrations are refused / banned / withdrawn for such insecticides. Accordingly, 63 insecticides have been banned / refused / withdrawn registration. Further, 18 pesticides have been refused for the grant of registration, besides 09 pesticides are restricted for use in the country **(Annexure – II –Colly.)**. Presently, 299 insecticides are registered for use in the country **(Annexure – III).**

6. It is further apprised, that as drugs are used for human diseases and saving precious human lives, similarly, pesticides are used for saving the crops /plants from disease/insect/pest and weed etc. thereby ensuring the food security for the ever growing population of the country and protecting the public from vector borne diseases like Malaria, Filaria, Dengue, Chicken guinea, Kala-azar , Viral encephalitis etc . "Green Revolution" during the 1970s and 1980s, has considerably increased the crop production and made India self-sufficient in food. It is mentioned that apart from high yielding seeds, chemical fertilizers, irrigation; pesticides played a very important role in enabling the Green Revolution. However, it is difficult to segregate the contribution, exclusively made by pesticides.

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7. The use of pesticides is of paramount importance for food security of our ever growing population and combating the vector borne diseases prevalent in the country. However, Government of India was aware of that chemical pesticides are inherently toxic in nature and hence for their safe use need to be regulated, hence, enacted the Insecticides Act 1968 and rules were framed in 1971.

Integrated Pest Management (IPM)

8. The Central Government was aware about Indiscriminate and injudicious use of chemical pesticides in agriculture has resulted in several associated adverse effects such as environmental pollution, ecological imbalances, pesticides residues in food, fruits and vegetables, fodder, soil and water, pest resurgence, human and animal health hazards, destruction of bio-control agents, development of resistance in pests etc. Therefore, Govt. of India has adopted Integrated Pest Management (IPM) as cardinal principle and main plank of plant protection in the overall Crop Production Programme since 1985. IPM is an eco-friendly approach which encompasses cultural, mechanical, biological and need based chemical control measures. The IPM approach is being disseminated through various schemes/ projects at national and state level with the main objectives to Minimize the crop losses caused by pests and diseases, Encourage farmers to use various ecologically sustainable pest management approaches rather than relying only on chemical pesticides, Promote use of bio-pesticides & bio-control agents in plant pest management, To promote Indigenous Technology Knowledge (ITKs), Conserve the diverse Agro- ecosystem for build-up of various natural enemies for plant pests, Create awareness amongst farmers on Safe and judicious use of chemical pesticides and To follow the label claims and instructions on dose and use as approved by CIB&RC, Carryout survey and surveillance for pest and diseases with main emphasis to forewarn the farmers on the potential epidemics of plant pests, Popularizing IPM in farming community by imparting training to Agriculture / Horticulture Extension Functionaries and Farmers at Grass Root Level by organizing Farmers Field Schools / 2 days / Five days HRD programmes and Season Long Training Programmes of 30 days. In these programmes, they are being trained on latest IPM technology and to adopt organic farming and bio-fertilizers as well, Liaison with Pesticide industry associations, ATMAs, State Agriculture Department, KVKs, Farmers Clubs, SAUs, NGOs, etc. The activities carried out by the IPM are as under:

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a. Popularizing IPM approach among farming community.
b. Conducting regular pest surveillance & monitoring to assess pest/disease situation.
c. Rearing biological control agents for their field use and conservation of naturally occurring bio-agents.
d. Promotion of bio-pesticides and neem based pesticides as alternative to chemical pesticides.
e. To play a catalytic role in spread of innovative IPM skills to extension workers, land farmers equally to resource-poor and resource-rich states.
f. Human Resources Development (HRD) in IPM by imparting training to master trainers, extension workers and farmers through Farmers' Field Schools (FFSs).
g. HRD programme (short duration) courses of two days and five days for pesticides dealers/NGOs/Graduates/Post-graduates/Pvt. Entrepreneurs and progressive farmers.
h. Season Long Training (SLT) programme on major agricultural/horticultural crops.

Department of Agriculture & Farmers Welfare (DA&FW) in the Union Ministry of Agriculture & Farmers Welfare promotes the Integrated Pest Management (IPM) approach under the scheme "Strengthening & Modernization of Pest Management" through 35 Central Integrated Pest Management Centres (CIPMCs) located in 28 States and 2 Union Territories.

The mandate of these Centres is pest/disease monitoring, production and release of bio-control agents, conservation of bio-control agents and Human Resource Development in IPM by imparting training to Agricultural Extension Officers and farmers at the grassroots levels by organizing Farmers' Field Schools (FFSs) in the farmers' fields. They are taught to use chemical pesticides judiciously and as a last resort. They are advised to follow strictly the directions mentioned on label and leaflets of Registration Certificates and essentially available with each pesticide packs. On label and leaflets the dose, method and time of application/s of the pesticides and waiting period after application of a pesticide, safety related issues and precautions to be followed during the application of pesticides and safe disposal of pesticide containers are incorporated. The Central and State Governments organize training to farmers on safe and

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judicious use of pesticides including disposal of pesticides and used containers etc. The information on harmful effects of pesticides and observance of safety in their use is also provided to the farmers during Krishi Melas and other interactive meetings with farmers including the trainings organized by the 35 Central Integrated Pest Management Centers across the country and also 680 Krishi Vigyan Kendra (KVK) of ICAR, State Agriculture Universities and State Government wherein specialized scientists impart training to the farmers. In addition 591 districts have Agricultural Technology Management Agency (ATMA) centers which are instrumental in convergence of various activities at the district level to the farmers. The copy of Physical achievements of the Schemes (last 5 years) is at **Annexure- IV.**

8. As stated herein above the RC grants registration to an insecticide for use in the country only after complete satisfaction w.r.t. data submitted before it on scientific parameters as stated above. Accordingly, RC prescribed conditions, use pattern, instructions etc. on the certificate/label/leaflets accompanying the package of the insecticide product. If a pesticide is used in accordance with directions as prescribed on the label and leaflet, it does not cause any risk.

9. It is humbly apprised to this Hon'ble Tribunal that besides active ingredient the effect of inert ingredients, metabolites, contaminants, transformation by-products and synergistic effect are also examined while evaluating safety of an insecticides.

10. It is humbly submitted that the statute provides for the grant of registration u/s 9 of the Insecticides Act for various categories at the centre level by the Registration Committee which is a statutory body comprising of highly technical scientific experts from various fields. The Committee grants registration only after satisfying itself to the safety of an insecticide under the prescribed conditions of use in the country and assessing the efficacy of the pesticide based on multi location data for its use across the country. Further, it is to apprise that the statute provides for the grant of licenses to manufacture, sell, stock or distribute etc of an insecticides u/s 13 of the Act by the respective State Government after due assessment of the infrastructure facilities etc. of the registrant. It is again reiterated that the RC is sensitive of its mandate to assess the safety and efficacy of the product before the grant of registration.

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11. It is humbly submitted that the Insecticides Act, 1968 also provide for penal action under section 29 of the Act besides the cancellation of the registration on safety issues under section 27 of the Act. Therefore, any person who uses an insecticide in contravention with the label claim is liable to be punished under the Act. Further, it is submitted that the Statute provides for various Authorities/Functionaries at the State level, besides Central Insecticides Board and Registration Committee at central level. The State functionaries like Insecticides Analysts, Insecticides Inspector, Functionaries to notify pesticide poisoning, Licensing Officer etc. They all function to achieve the very objective of the Act. It is submitted that there is an exhaustive mechanism w.r.t. safe use of pesticide, as label and leaflet are the integral part of the Certificate of Registration which provide for details about crop on which it is to be used, target organism, method of application, doses, precautions, directions, warnings, first aid, antidote etc. so as to ensure safe use of any insecticide.

12. It is humbly submitted that the Insecticides Act, 1968 in its present format is the two tier system wherein the grant of registration rests with the Central Govt. and look after by the Registration Committee further Central Insecticides Board at Central Govt. level is to advice the Central Government and State Governments both on insecticides related issues as stated above, whereas the manufacture, sale, distribution, stock etc is in the purview of the State Department of Agriculture. For this purpose, there is provision of licensing authority at state level, responsible for each and every aspects relating to manufacture, stock, distribution and sale etc. It is submitted that there is an adequate co-ordination between Central and State functionaries. There is sufficient interface exist between the two functionaries and even the state representatives are also invited in CIB meetings and regular Zonal Conferences and also National Conference once in a year are being hold by the Union Department of Agriculture and Farmers Welfare with the State Department Agriculture prior to the Rabi and Kharif seasons. Furthermore, there is active co-ordination between the notified insecticide inspector and officer of State and Central Governments. Similarly, the statute provides for the establishment an apex laboratory, called as CIL constituted under section 16 of the Act, besides two Regional Pesticides Testing Laboratories (RPTLs) and State Pesticide Testing Laboratories (SPTLs) for ensuring the quality standards of insecticides.

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13. It is submitted that the Food Safety and Standards Authority of India (FSSAI) has been entrusted with function of fixation of Maximum residue limit under Ministry of Health & Family Welfare.

14. The Scientific Panel on Pesticide Residue and Antibiotics under FSS Act, 2006 has devised a Proforma for submission of data/information about the particular pesticide/pesticide formulation for which MRL has to be fixed. The applicant who desires to register a pesticide product submits the data/information in the said Proforma. Secretariat of CIB&RC, Directorate of Plant Protection Quarantine Storage, Ministry of Agriculture and Farmers Welfare, after verification forwards this Proforma containing information data to FSSAI for fixation of MRL. Further, it is reiterated that labels and leaflets which are integral part of certificate of registration and pesticide packages provide details about the direction of use, precautions, cautionary statements etc. to guide the farmers about its safe use.

15. It is humbly submitted that the Government is concerned about the public safety and no pesticides (which require for fixation of MRL) are registered for use in the country, without fixation of MRL by the scientific panel under FSSA Act, 2006 administered by Ministry of Health and Family Welfare. It is submitted that Government is propagating Integrated Pest Management strategy, a Central Sector Scheme for minimizing the excessive use of pesticide by utilizing other methods of pest control viz cultural, mechanical, biological and only need based judicious use of pesticides. Furthermore, Government is also promoting use of safer pesticides like bio-pesticides, plant based pesticides. It is also further apprised that 680 Krishi Vigyan Kendra (KVK) of ICAR having subject matter specialist on Plant Protection, State Agriculture Universities and State Government wherein specialized scientists impart training to the farmers.

16. It is relevant to mention that the Department of Agriculture, Cooperation & Farmers Welfare, Ministry of Agriculture & Farmers Welfare had started a Central Sector Scheme, "Monitoring of Pesticide Residues at National Level" in food commodities and environmental samples during 2005-06 with the participation of various laboratories representing Ministry of Agriculture, Indian Council of Agriculture Research, Ministry of Health and Family Welfare, Ministry of Environment and Forest, Council of Scientific and Industrial Research, Ministry of Chemical and Fertilizer, Ministry of Commerce and State Agricultural Universities

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across the country. Under the central sector scheme, "Monitoring of Pesticide Residues at National Level" (MPRNL) sponsored by Department of Agriculture, Cooperation & Farmers Welfare, Ministry of Agriculture & Farmers Welfare, the samples were collected and analysed by 25 NABL accredited participating laboratories for the possible presence of groups of pesticide residues such as organo-chlorine, organo-phosphorous, synthetic pyrethroids, carbamates, herbicides. The samples of vegetables, fruits, spices, red chilli powder, curry leaves, rice, wheat, pulses, fish/marine, meat and egg, tea and milk were collected from the retail outlets, mother dairy and agricultural produce marketing committee (APMC) markets, farm gate, organic outlets and surface water from water resources such as ponds, reservoirs, lakes, river, etc. located at different parts of the country.

National Institute of Plant Health Management (NIPHM): Objectives and Vision towards Agriculture.

17. The National Institute of Plant Health Management (NIPHM) earlier known as The National Plant Protection Training Institute (NPPTI) is a premier autonomous Institution under the Department of Agriculture and Farmers Welfare, Ministry of Agriculture and Farmers Welfare, Government of India. The Institute is a centre of excellence for promoting environmentally sustainable Plant Health Management practices in diverse and changing agro-climatic conditions and to provide policy support with focus on Sanitary and Phytosanitary (SPS) issues and emerging Biosecurity Challenges. The objectives of the Institute are:

i. To promote; environmentally sustainable Plant Health Management practices in diverse and changing agro-climatic conditions;
ii. Pesticide Management and Biosecurity & Incursion Management through capacity building programmes;
iii. To extend policy support to Central and State Governments.
iv. The main focus of Plant Health Management programmes of the NIPHM is to promote agro-ecosystem analysis (AESA) based Plant Health Management in conjunction with Ecological Engineering (EE) through Farmer Field Schools (FFS), which takes into account the intricate interdependence among various components of an ecosystem, to promote biointensive approaches.

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v. NIPHM offers training programmes in Biosecurity Management, Plant Quarantine, Sanitary and Phytosanitary issues to effectively tackle the challenges arising out of the globalization of trade in Agriculture;

vi. The Institute offer specialized programmes in Pesticide Management, Rodent/Vertebrate Pest Management, Production of Biocontrol Agents and Integrated Nutrient and Weed Management.

vii. In order to promote safe and judicious use of pesticides, special programmes are offered in Pesticide Application Technology.

viii. To play a crucial role in enhancing agricultural production addressing the emerging challenges in the field of Plant Health Management by assisting the Government of India, States, and other stakeholders.

ix. To achieve the above said goal / objective through the core role of Teaching, Training, Research, Certification & Accreditation and Policy Support on SPS issues and Bio-security challenges within national and international contexts.

x. NIPHM also plays an important role in capacity building of agricultural extension officers in South Asia, Africa & other developing countries.

xi. NIPHM in collaboration with USDA organized international programmes at NIPHM and building capacity of NIPHM faculty through USA based programmes and other international collaborations in the field of agriculture.

Therefore, the Government of India is instrumental in taking all appropriate steps to prevent any risk to human being, animals & environmental at large. Thus the Government is popularizing the plant protection technology among the farming communities including extensions functionaries of central, states / UTs / Public / Private Sectors and other Non Governmental Organization. Hence, benefits accrue from the adoption of new technique in the field of agriculture inputs in terms of increased and qualitative produce with minimum residues and optimized use of agriculture inputs such as pesticides and its impact on human, animal life and environment with a goal to enhance the farmers income.

18. It is submitted that the total daily intake is the amount of substance that can be ingested daily over a life time without any significant health risk. Hence, total pesticide intake should not exceed this amount. It is further

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clarified that the pesticides are inherently toxic and while granting registration the Registration Committee evaluates data on safety w.r.t. all aspects viz its short term, long term effects on health including effect on various organs , neurotoxicity, genotoxicity or mutagencity, teratogencity, effect on reproduction, carcinogenicity (which are the part of the guidelines of Registration Committee). The Registration Committee while registering the pesticides for use in the country evaluates safety and efficacy of pesticide based on established scientific guidelines where bio-accumulation in animal tissues and its degradability and persistence in soil and other environmental components are taken into consideration.

19. It is submitted that as stated herein above that non judicious and indiscriminate use may adversely affect human health and environment. The strategy of integrated pest management which envisages cultural, mechanical, biological and other method of pest control is being propagated besides promoting the use of safer alternative like bio-pesticides. Further, the Governments both Central and States/UTs impart training to the users regarding safe and judicious use of pesticides under various programs.

20. It is further submitted that while registering any pesticide for use in the country the Registration Committee not only evaluates the pesticides for its safety to human and animal health but also for its ecological impact by seeking data on various parameters like its effects on parasites and predators, translocation in plant, Metabolism in soil, Metabolism in water, Metabolism in plant, Persistence in soil, Persistence in water, Persistence in plant, Residue in plant, Residue in soil.

21. As submitted earlier the statute provide for the registration of pesticides at the central level through Registration Committee constituted under section 5 of the Insecticides Act, 1968 which has Plant Protection Adviser to Government of India and Drugs Controller General of India as Ex-officio members besides other experts from various Government Departments as members and co-opted members. It is a highly specialized technical body and while evaluating the efficacy of pesticides rely on the efficacy data generated by various State Agricultural Universities or ICAR Institutes. Hence, the committee ensures the suitability of pesticides for use under various agro climatic conditions in the country by different socio economic groups.

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22. As submitted earlier the Registration Committee, a highly technical Committee under the Act evaluates the safety of the product based on the voluminous data submitted by the applicant as per the guidelines framed by the Registration Committee. The testing of any pesticide for its safety to human health and environment takes three to five years, sacrifice of many animals and several millions of rupees. Any pesticide once evaluated for its safety by this highly technical Committee does not require re-evaluation at State level. This will create confusing state of affairs at regional and national level and among consumers. Under the statute there are sufficient provisions to ensure making available safe and quality pesticides to the farmers/other users. The mandate of quality control of pesticides has been assigned to both Central and State Government under the statute.

23. As submitted earlier the regulatory mechanism already exists at the State level and the enforcement of various provision w.r.t. issue of licenses for manufacture, sale, distribution and quality control of pesticides is under the State control. However, some times the incidence of misuse of pesticides occur. The Central and State Government are imparting education and training to the farmers to curb such misuses. It is submitted that import, manufacture and use of unregistered pesticides is an offence of u/s 29 of the Act. As such the provisions are sufficient to look after the illegal activity in the pesticide trade.

PRAYER

In view of the position submitted herein above, the stand of the answering respondent No. 5 be taken on records and may pass appropriate directions as this Hon'ble Tribunal may deem fit and proper in the interest of justice.

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Place- Faridabad

17/12/2021

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ANNEXURE

-I-

(Colly.)

MINUTES OF THE 57th MEETING OF THE CENTRAL INSECTICIDES BOARD (CIB) HELD ON 15.11.2019 AT 14.30 Hrs IN THE CONFERENCE ROOM NO. 445, A WING, NIRMAN BHAWAN, NEW DELHI.

The 57th meeting of Central Insecticides Board was held on 15.11.2019 at 14.30 hrs in the DGHS Conference Room No. 445, 'A' Wing, Nirman Bhawan, New Delhi under the Chairmanship of (Prof.) Dr. Sanjay Tyagi, Director General of Health Services, Ministry of Health & Family Welfare. The list of the participants is at **Annexure-I.**

The Chairperson welcomed the participants. After formal introduction by the participants, Chairperson requested the Secretory CIB&RC to present the agenda. After detailed deliberation on each issue, the following decision were taken.

Agenda item No.1: Confirmation of minutes of 56th meeting of CIB held on 07.05.2019:

As no comments were received on the minutes, the minutes of the 56th meeting of Central Insecticides Board were confirmed.

Agenda item No. 2: Follow –up action on the decision of 56th Meeting of the CIB:

The Board noted the follow up actions on the decisions of 56th meeting with satisfaction and appreciated the efforts made to complete the action in a time bound manner **(Annexure-II).**

Agenda item No. 3: Progress Report:

(I) Progress report of the registration committee:

Hon'ble Chairperson expressed his happiness about implementation of online system for disposal of all applications by the Secretariat of CIB&RC. All categories of applications of registration including endorsements are being processed completely through online system. The applications of import permits, import permits for Research Test & Trial (RTT) and Free Sale Certificates are also now being processed through online system. He has appreciated the efforts made by the Secretariat for processing all the application through on-line system and emphasised that this will not only help in build up a digital data base for future use but also increase transparency as well ease of life for the applicants.

The Members were further apprised of the new formulations approved/ registered by the RC u/s 9(3) since the last Board meeting. The board noted the progress made by the CIB&RC in registering the new and safer formulations. The lists are annexed for the pesticides & new formulations and pesticides & formulations of already registered pesticides (**Annexure III & IV**) and new & already registered bio-pesticides (**Annexure V)** approved by the Registration Committee for registration under section 9 (3) of the Insecticides Act,1968.

(II.) Progress Report of Central Insecticides Laboratory (CIL):

The Board noted the progress of the CIL with satisfaction.

(III.) Progress Report of Techno-Legal Cell (TLC) and Regional Pesticide Testing Laboratories ((RPTLs):

The Board noted the progress of the Techno-legal Cell and RPTL's with satisfaction.

Agenda item No.4: Consideration of proposals for Inclusion of New Molecules/ substances in the Schedule to the Insecticides Act, 1968.

The Board deliberated the agenda in details and decided to include the molecules in the Schedule to The Insecticides Act, 1968. The complete list along with decision of the Board is annexed at **(Annexure VI).**

Agenda item No. 5: New packing approved by the Registration Committee:

The agenda was deliberated in details and board noted the progress made by the CIB&RC in approving both for new packing for new formulations and additional packing for approved pesticides. (A and B) are annexed at (**Annexure-VII).**

Agenda item No. 6: Waiting Period /Pre-harvest interval between application harvest w.r.t. new formulation and label expansion of already registered formulations.

The Members were apprised of the new formulations u/s 9(3) registered by the RC since the last Board meeting. The agenda was deliberated in details and board noted the progress made by the CIB&RC in registering of newer and safer formulations. The lists of label expansion of registered formulation along with waiting period are annexed at (**Annexure VIII).**

Agenda item No. 7: Consideration of cases of application for enhancement of shelf-life from one year to two years registered u/s 9 (3) of the Insecticides Act,1968

Noted.

Agenda item No. 8: Regulation of multi-use Insecticides and addition Agenda Connected-regarding (Follow up action agenda item No. 8 of 56th CIB meeting) (As an additional Agenda Note)

As a follow up action, the Board members were apprised about the complete details on the regulations pertains to import of multi-use and the status of the court cases regarding the import of multi-use pesticides. The Board noted the information.

Agenda item No. 9: Follow up Action for agenda item 9 of the 56th CIB Manner of labelling: Classification of Pesticides in Insecticides Rules based on their Toxicity – reg.

The Board members deliberated the agenda in detail and approved the revised classification except for the Category 2 (extremely toxic) wherein it is decided that the signal word "Fatal Poison" may be replaced with the "Extremely Toxic Poison" The revised classification is at **(Annexure- IX)**

Agenda item No. 10: Consideration of Amendments in the rules vide Notification issued by Ministry of Agriculture and Farmers Welfare

The board appreciated the effort made by the Government of India for amendments in Rule 18 Leaflet to be contained in a package & Rule 19 Manner of labelling vide Notification G.S.R.782 (E) dated 11st October, 2019 specifically three types labels depending on the net contents and the purpose of Chemical, dosage, direction of use, list of crop or target area, manner & time of application and optimal re-entry period etc. shall now be mentioned on the label. The board further decided that the generic name of the product shall be prominent and bigger size then the trade name. The Government of India may be apprised accordingly for making necessary amendments.

Agenda Any other Items with the permission of Chair.

Item No. 11: None

The meeting ended with the vote of thanks to the Chair.

ANNEXURE-II

ACTION TAKEN REPORT ON 56th CIB MEETING:

The 56th meeting of Central Insecticide Board was held on 05.07.2019 at 04.00 pm in the DGHS Conference Room No. 445, 'A' Wing, Nirman Bhawan, New Delhi under the Chairmanship of Dr. S. Venkatesh, Director General of Health Services, Ministry of Health & Family Welfare. Dr. Dharmshaktu. Principal Advisor. DGHS, Dr. Maniu Bala. DDG (M)/DGHS and Dr. Ms. Ekta Kapoor. Scientist "E" of NGCMA were invited as special invites. The list of the participants is at **(Annexure-I).**

The Chairperson welcomed the participants. Consultant (Path.) & Secretory CIB&RC presented the agenda. After detailed deliberation on each issue, the following decision were taken.

The action taken on various agenda items is as under:

S. No.	Subject	Decision	Action taken
Agenda Item No. 1	**Confirmation of minutes of 55th meeting of CIB held on 13.11.2018**	As no comments were received , the minutes of 55th meeting of Central Insecticide Board (CIB) were confirmed.	No action required
Agenda Item No. 2	**Follow- up action on the decision of 56th meeting of the CIB:**	The Board noted the follow up actions on the decisions of 55th CIB meeting **(Annexure-II) with** satisfaction.	Noted

Agenda Item No. 3	**Progress Report**	(1) **Progress report of the Registration Committee:** The Board was apprised that presently RC has registered 282 pesticide molecules for use in the country so far. From current year onwards all applications for registration and related matters are being received on online system so as to bring transparency and efficiency in the system. The Members further noted the new pesticides/pesticides formulations and bio-pesticides registered for use in the country u/s 9(3) are at (**Annexure -III and Annexure-IV)** respectively.	Noted
		(Il.) Progress Report of Central Insecticides Laboratory The Board noted the progress of the CIL and as the total no. of samples tested in 2018-19 were 1327 (against the annual capacity 1600 samples per year) in Chemistry Division, 52 samples (against the annual capacity 150 samples per year) in Packaging and Processing Division, 36 samples (against the annual capacity of 60 samples per year) in Bioassay Division and 20 studies (against the capacity 20 per year) in Medical Toxicology Division of CIL.	Noted
		(111.) PROGRESS REPORT OF TECHNO-LEGAL CELL AND REGIONAL PESTICIDE TESTING LABORATORIES : The Board was apprised that 14 number of prosecution were launched by Central Insecticides Inspectors during the year 2018-19 and currently 32 prosecutions are under process at various stages and three accused were convicted and penalised. Regarding Regional Pesticides Testing Laboratories situated at Chandigarh	Noted

		and Kanpur, CIB was apprised that total no. of 2866 samples were tested in 2018-19 (against the annual capacity 3100 samples per year).	
Agenda Item No. 4	**Consideration of proposals for Inclusion of New molecules/ Substances in the Schedule to the Insecticides Act, 1968.**	The Agenda for inclusion in the Schedule with respect to four new molecules was presented in the tabular form vide **Annexure –V.** and deliberated in details. Fenpropimorph (claimed to be fungicide) was recommended for inclusion in the Schedule to the Insecticide Act, 1968 for the consideration of DAC & FW, Government of India	DAC&FW has been informed for further necessary action, which is under process.
Agenda Item No. 5	**New packing approved by the Registration Committee**	The Board was appraised about the packaging first time approved by the Registration Committee for new insecticides/ formulations and new additional packaging for already approved pesticides (A&B) at **(Annexure-VI.)**	No action required
Agenda Item No. 6	**Waiting period /pre-harvest interval between application and harvest w.r.t new formulation and label expansion of already**	The Board was appraised about the nine applications received and approved by the Registration Committee and the Board took note of the information as given in **(Annexure –VII)**	No action required

	registered formulation.		
Agenda Item No. 7	**Consideration of cases of application for enhancement of shelf-life from one year to two years registered u/s 9 (3) of the Insecticides Act,1968 .**	The Board was apprised that no application was received for enhancement of shelf life during November 2018 to March 2019	No Action required
Agenda Item No. 8	**Regulation of multi-use Insecticide regarding**	The Board members deliberated the issue of multi-use insecticides and observed that the Registration Committee is considering the cases as per the directives of DAC&FW vide F. No. 17-2/2004 –PP-1 Vol. VI dated 31st July , 2006 and 24th June, 2014 for the chemical/ substance listed in the Schedule to the Insecticide Act, 1968 having insecticidal properties but allowed to be imported for other purpose and total 18 cases of import permits (already given in the Agenda Item 3.1 in progress report of Registration Committee form the period 01.11.2018 to 30.03.2019) were approved by the RC not registered in the country, but intended to be imported for non-insecticidal purpose/ dual use and issued import permit on the basis of the recommendations of Nodal Ministries. The Board further observed that the Union of India/ RC has been dealing with the several court cases in different High Courts regarding the import of multi-use insecticides. The Board decided that the complete/ detailed agenda including legal status thereof, in this regard shall be brought in the next board meetings.	Detail complete Agenda note to be placed before the Board during the meeting
Agenda Item No.9	**Manner of labelling: Classification of Pesticides in Insecticides Rules based on their Toxicity – Reg.**	The report **(Annexure VIII)** of the Sub-committee (constituted by the Board) was presented before the members. The agenda was deliberated in detail. In view of five colour bands proposed for revised classification, the member observed that in place of	A public notice dated 9 August 2019 issued by the Secretariat was uploaded on the official website of the CIB&RC for

		Orange colour (newly proposed colour) the option of Black colour band could also be examined. The Board further decided to seek comments from the stakeholders on the proposed classification by giving it in the website with-in 15 days period along with the solution if any.	comments from the stakeholders in the matter. Comments of the stakeholder received and will be placed before the Board for further deliberation
Agenda Item No.10	**Any other Items With the permission of Chair**.	.	
Agenda Item No.10.1	**Requirement of Good Laboratory Practice (GLP) Certification for regulation of pesticides-reg.**	Dr. Ekta Kapoor Scientist "E", (Special invitee for the meeting) National GLP Compliance Monitoring Authority (NGCMA) under Department of Science and Technology, Ministry of Science and Technology, made a presentation regarding the National GLP Programme. The Board members deliberated in detail and decided that the data generated /produced by the Good Laboratory Practice (GLP) certified testing facilities/institution shall only be considered for pre-clinical safety testing, physico-chemical analysis and other parameters whichever are under the scope of GLP.	RC apprised regarding the consideration of data generated by the GLP lab.
Agenda Item No.10.2	**Communication of CMSS on re-formulation of Alpha Cypermethrin 5% WP and assigning fresh shelf life-reg.**	Secretary, CIB&RC informed the members about the communication received from the Central Medical Services Society (CMSS) of Ministry of Health and FW, Govt. of India regarding the above mentioned subject wherein, CMSS has informed that they have procured the above mentioned products for NVBDCP for supplying to various states for Kala Azar. A large quantity (around 700 to 800 MT) are lying in different locations in Bihar, Jharkhand, West Bengal, UP as all the samples tested were found substandard and was rejected mainly because of low content of active ingredient (around 2.5% instead of 5%). Major stocks have expired also or are about to	CMSS has been informed to take appropriate actions/steps as per the provision of The Insecticides Act and Techno-legal Cell apprised to take legal action against firms .

		expire. They have sought the opinion that whether the stocks can be auctioned so that licensed manufacturer can re-formulate and assign fresh shelf-life to this reformulated product. Further they have sought for the options available in this regard. The provision is reproduced as under: The Board deliberated the manner and noted that the provisions under the Insecticides Rules, 1971 of the Insecticides Act, 1968 in this regard are as under: - **10-A. Segregation and Disposal of date-expired pesticides** a. **Immediately after the date of expiry all such stocks after being segregated and stamped "not for sale" or ";not for use" or "; not for manufacture", as the case may be, shall be kept by the licensee in a separate place specially demarcated for the purpose with a declaration date-expired insecticide, to be exhibited on the conspicuous part of the place.** **b. All such stocks then shall be disposed off in such a manner as may be specified from time to time by the Central Government in consultation with the Central Insecticide Board and shall not be used for remanufacture** The Board was apprised by the relevant members informing that the entire supply was found substandard and firm was directed to take away the substandard stocks material supplied and give replacement for the same as the product tested for the samples taken from various places were found substandard even by the statutory laboratory the Central Insecticides Laboratory (CIL) situated as Faridabad. Letter of Dr. Sukhvir Singh, JD, NVBDCP is given as **Annexure IX.**	

		The Board directed that CMSS may be advised to take appropriate actions/steps as per the above provision of the Insecticides Act/Rules and further desired that the matter may be apprised to Techno Legal Cell, Directorate of PPQ&S for taking appropriate stringent legal action. The meeting ended with a vote of thanks to the Chair	

Annexure-III

LIST OF PESTICIDES AND NEW FORMULATIONS APPROVED BY THE REGISTRATION COMMITTEE UNDER/SECTION 9(3)

S.No.	Name of the New Pesticide	Number RC
1.	Fluxapyroxad 75 g/l w/v + Difenconazole 50 g/l w/v SC	399
2.	Tetraconazole 11.6% w/w (12.5% w/v) SL (FI)	401
3.	Prochloraz 24.4% + Tebuconazole 12.1% w/w EW for formulation import	401
4.	Cyclanilide 2.10% w/w + Mepiquat Chloride 8.40% w/w SC	407
5.	Triticonazole 80 g/l + Pyraclostrobin 40 g/l FS w/w	409

Annexure IV

LIST OF PESTICIDES AND FORMULATIONS FOR ALREADY REGISTERED PESTICIDES APPROVED BY THE REGISTRATION COMMITTEE UNDER/SECTION 9(3) OF THE INSECTICIDES ACT,1968

S.No.	Name of the Pesticide	RC Number
1.	Pyraclostrobin Technical 97% min (w/w) (TIM Vs TIT	399
2.	Chlorpyriphos 20% w/w CS	400
3.	Paclobutrazole 40% w/w SC	400
4.	Picoxystrobin Technical 93% w/w min. (TIM vs TIT)	401
5.	Pymetrozine Technical 98% w/w min. (TIM vs FI)	401
6.	Kresoxim Methyl 40% + Hexaconazole 8% w/w WG	401
7.	Forchlorfenuron 0.12% EC under section 9(3). (FIM vs FIT category)	401
8.	Pymetrozine 50% w/w WDG under section 9(3). (FIM vs FIT category)	401
9.	Penddimethalin 35% + Metribuzin 3.5% w/w SE	402
10.	Diafenthiuron Technical 96% w/w min. for import under section 9(3) (TIT vs TIM)	404
11.	t Quizalofop ethyl 5 % w/w EC under section 9(3) FIM vs FIT	405
12.	Fluxapyroxad 62.5% g/l + Epoxiconazole 62.5% g/l EC under section 9(3) FIM vs FIT	405
13.	Metribuzin Technical 95% w/w min. (TI vs TIM)	405
14.	Propargite 50% + Bifenthrin 5% SE	407
15.	Metofluthrin 0.005% w/w Mosquito Coil	407
16.	Thiophanate methyl 450 g/l + Pyraclostrobin 50% g/l FS under section 9(3). FIM vs FIT c	408
17.	Fipronil 0.05% GEL	408
18.	Kresoxim methyl 15% + Chlorothalonil 56% WG u	408
19.	Thiamethoxam Technical 97% w/w min.	409
20.	Fipronil Technical 96% w/w min.	409
21.	Chlorpyriphos Technical 97% w/w min.	409
22.	Imidacloprid Technical 96.00% w/w min	409
23.	Clodinafop propargyl 15% DF	409
24.	Copper Hydroxide 46.1% w/w WG (30% Metallic Copper content)	409
25.	Emamectin Benzoate 5% w/w + Lufenuron 40% w/w WG	409

Annexure-V

LIST OF NEW & ALREADY REGISTERED Bio pesticides APPROVED BY THE REGISTRATION COMMITTEE UNDER/SECTION 9(3) OF THE INSECTICIDES ACT,1968

S. No.	Name of the biopesticide	M/s	RC Number
1.	*Trichoderma harzianum* 1.0% WP under section 9(3b) (Strain Designation: IIHR Th-2 Strain Accession No.ITCC-6888)	M/s CNG Agrocare Pvt. Ltd. Kolkata	400
2.	*Trichoderma viride* 1.0% WP u/s 9(3) (Strain Designation: TNAUTV-1, Strain Accession No.ITCC -6914)	M/s Yashwantrao Mohite Krishna Sahakari Sakhar Karkhana Ltd.	400
3.	*Trichoderma viride* 1.0% WP under section 9(3) (Strain Designation: TNAU-TV-1, strain Accession No.ITCC-6914)	M/s S & S Biotech Nagpur	400
4.	*Beauveria bassiana* 1.15% WP	M/s Universal Agri Science Pvt. Ltd.,	401
5.	*Beauveria bassiana* 1.15% WP	M/s Universal Apex Bio Sciences,	401
6.	*Trichoderma viride* Minutes of 401st RC meeting held on 15.05.2019 9 1.15% WP under section 9(3) (Strain designation : TNAU-TV-1, Strain Accession No. ITCC-6014).	M/s Universal Agri Science Pvt. Ltd.,	401
7.	*Beauveria bassiana* 1.15% WP	M/s Shiv Paramount Organics Fertilizers,	401
8.	*Pseudomonas fluorescens* 1.0% WP under section 9(3) (Strain Designation IIHR, PF-2 Acc. No. ITCC No. B0034).	M/s SRT Agro Science Pvt. Ltd.,	404
9.	*Verticillium lecanii* 1.15% WP under section 9(3) (Strain Designation AS-Megh-VL Acc. No. MCC 1028).	M/s Amruth Organic Fertilizers	404
10.	*Trichoderma viride* 1.0% WP under section 9(3) (Strain Designation: TNAU-TV-1, strain Accession No.ITCC-6914)	M/s BiosysAgrotech Pvt. Ltd	404
11.	*Trichoderma viride* 1.0% WP under section 9(3) (Strain Designation: TNAU-TV-1, strain Accession No.ITCC-6914)	M/s Mewar Pesticide and Fertilizers Pvt. Ltd..,	404

12.	*Trichoderma viride* 1.0% WP	M/s Maharasthra Insecticides Ltd	404
13.	*Beauveria bassiana* 1.5% Liquid Formulation	M/s Curative Microbes Pvt. Ltd	404
14.	*Beauveria bassiana* 1.5% Liquid Formulation	M/s Hi-Tech Pest Control & Agro Aid	388
15.	*Beauveria bassiana* 1.5% Liquid Formulation	M/s BiosysAgrotech Pvt. Ltd.,	404
16.	*Trichoderma viride* 1.0% WP	M/s Institute of Plant Biotechnology	405
17.	*Verticillium lecanii* 1.15% WP under section 9(3) (Strain designation: AS-MEGH-VI ACC. No. MCC 1028).	M/s Apex Bio Sciences	405
18.	*Trichoderma viride* 1.0% WP	M/s Shiv Paramount Organic & Fertilizers Pvt. Ltd	405
19.	*Trichoderma harzianum* 1.0% WP	M/s Kan Biosys Pvt. Ltd.,,	405
20.	*Verticillium lecanii* 1.15% WP under section 9(3) (Strain designation: AS-MEGH-VI ACC. No. MCC 1028).	M/s Cadila Pharmaceuticals Ltd. Ahmedabad	405
21.	*Beauveria bassiana* 1.5% Liquid Formulation	M/s Cadila Pharmaceuticals Ltd. Ahmedabad	405
22.	*Trichoderma harzianum* 1.00% WP	M/s T. Stanes and Company Ltd., Coimbatore (TN)	407
23.	*Beauveria bassiana* 1.5% Liquid Formulation	M/s SRT Agro Science Pvt. Ltd., Durg (Chhatisgarh)	407
24.	*Verticillium lecanii* 1.15% WP under section 9(3) (Strain designation: AS-MEGH-VI ACC. No. MCC 1028).	M/s Agriya Agro Tech Madurai, (TN)	407
25.	*Trichoderma harzianum* 1.00% WP u/s 9(3) (Strain Designation: IIHR Th-2 Strain Accession No.ITCC-6888)	M/s Mewar Pesticides & Fertilizers Pvt. Ltd. Jaipur (Rajasthan)	407
26.	*Trichoderma harzianum* 1.00% WP u/s 9(3) (Strain Designation: IIHR Th-2 Strain Accession No.ITCC-6888	M/s Shree Pesticides Pvt. Ltd. Udaipur (Rajasthan)	407
27.	*Beauveria bassiana* 1.5% Liquid Formulation	M/s Agriya Agro Tech. Madurai (TN)	407
28.	*Trichoderma viride* 1.50% WP under section 9(3) (Strain IIHR,	M/s Manshya Enviro Biotech Pvt. Ltd.,	408

	Tv-5, Accession No. ITCC No. 6889)		
29.	*Trichoderma harzianum* 1.00% WP u/s 9(3) (Strain Designation: IIHR Th-2 Strain Accession No.ITCC-6888	M/s Institute of Plant Biotechlology,	408
30.	*Trichoderma harzianum* 1.00% WP u/s 9(3) (Strain Designation: IIHR Th-2 Strain Accession No.ITCC-6888	M/s Ruchi Oyster Mushroom	408
31.	*Trichoderma harzianum* 1.00% WP u/s 9(3) (Strain Designation: IIHR Th-2 Strain Accession No.ITCC-6888	M/s Relegare Agro Life Bio Science Pvt. Ltd.,	408
32.	*Trichoderma harzianum* 1.00% WP u/s 9(3) (Strain Designation: IIHR Th-2 Strain Accession No.ITCC-6888	M/s R. B. Herbal Agro	408
33.	*Trichoderma viride* 1.50% WP under section 9(3) (Strain IIHR, Tv-5, Accession No. ITCC No. 6889)	M/s National Laboratory	408
34.	*Trichoderma viride* 1.50% WP under section 9(3b) (Strain designation IIHR TV-5, Accession No. ITCC 6889).	M/s Excel Biotech Pvt. Ltd	409
35.	*Beauveria bassiana* 1.5% Liquid Formulation	M/s Advance Crop Care India Pvt. Ltd.,	409

ANNEXURE -VI

Name of the Molecules to be Include in the Schedule to the Insecticide Act, 1968

S. No.	File .No.	Name of the Applicants (M/S)	Common Name	IUPAC/Chemical Abstract Name	CAS/CAS RN no.	Bio-efficacy	Toxicity	Status of Registration in other Countries	Decision
1.	3127/Inclusion In Schedule	M/s FMC India Private Limited ,	Tetflupyrolimet	(3S,4S)-2-fluro-1-methyl-2-oxo-4-(α,α ,α-trifluoro-p-tolyl) pyrrolidine-3-carboxanilide. CAS name : (3S,4S)-N-(2-flurophenyl)-1-methyl-2-oxo-4-[3-(trifluoromethyl) phenyl] -3-pyrrolidinecarboxamide.	2053901-33-8	Used as Herbicide	Oral LD50 Rat->5000mg/kg bw Acute dermal (rat): LD50>2000 mg/kg bw Acute inhalation(rat): LC50 > 5.08 mg/L Skin irritation (Rabbit) slight irritating Irritation mucous membrane (Rabbit) Mildly irritating Mutagenicity: Negative	New herbicide, still in the preliminary stages of development and the data generation is under process	Approved
2.	3128/Inclusion InSchedule	M/s Bayer Crop Science Ltd.	Fluoxapiprolin	2-{(5*RS*)-3-[2-(1-{[3,5-bis(difluoromethyl)-1*H*-pyrazol-1-yl]acetyl}-4-piperidyl)thiazol-4-yl]-4,5-dihydroisoxazol-5-yl}-3-chlorophenyl	CAS regd. No.1360819-11-9	Fungicide	Oral LD50 Rat sp wister - >300mg/kg bw Acute dermal (rat sp. wister): LD50>2000 mg/kg bw Acute inhalation: LC50 (fish) > 1.0 a.s./L for 96 hr. Skin sensitization in mice – negative	New fungicide is development al stage , the registration is planned in various country USA, , EU Australia etc.	Approved

				methane sulfonate			Acute dermal irritation (Rabbit) non- irritant Irritation mucous membrane (Rabbit) Mildly irritating Mutagenicity: Negative	and the data generation is under process	
3.	3- /2017CIR-11 and Computer F. NO.3124/InclusionInSchedule	M/Shukla Ashar Impex Pvt. Ltd. Rajkot	Long Chain Alkyl poly glucoside (C8-C16) ,Agro Clean Charger/ AGNIQUE PG The applicant submitted further specify the name of the product as lauryl glucoside, (C_{18} H_{36} O_6) CAS No. 1106615-47-9 which is totally different than the molecules deliberated in previous the meeting 55th	alkyl glucoside Typical formula $C_{16}H_{32}$ O_6 (coconut oil based)	CAS RN N/A	Insecticide	Skin Contact –non irritant Ingestion- Non toxic Inhalation – Not applicable	As per the literature submitted by the applicant AGNIQUE PG which has EPA approval states that AGNIQUE PG surfactant was reassessed in May 2006 and granted exemption from tolerance when used as **pesticide inert ingredients** for application	Deferred for want of further latest information/clarification from the applicant.

								pre and Post-harvest	
4.	**3137/InclusionInSchedule**	Dhanuka Agritech Limited	Ipflufenoquin	2-[(7,8-difluoro-2-methyl-3-quinolinyl)oxy]-6-fluoro-a,a-dimethyl-benzenemethanol	1314008-27-9	Fungicides	Acute Oral LD50 for Rats >2000mg/kg Acute Dermal LD50 for Rats >2000mg/kg Inhalation LC50 for Rats >1.60mg/l Skin Irritant (Rabbit) - not irritant Eye Irritant - Not eye irritant (Rabbit) Respiratory or Skin Sensitization - No Skin Sensitization (Guinea Pig), Respiratory :not available	Under process in Japan	Approved
5.	**3136 /InclusionInSchedule**	M/s Imerys Performance and Filtration Minerals Pvt Ltd.	DIATOMACEOUS EARTH	Siliceous Earth	61790-53-2	Acaridae and insecticide	Acute Oral LD50 for Rats >3160mg/kg Acute Dermal LD50 for Rats - Produced moderate to low	Registered with EPA, USA for control of beetles, moths, weevils etc.	Deferred for want of further latest information on EPA and US registration.

							toxicity for toxicity category of III Inhalation LC50 for Rat not test animals died in acute inhalation study as a result of exposure to 40.0% silica gel . Skin Irritant (Rabbit) - moderate to low toxicity Eye Irritant -moderate to low toxicity		
6.	**3135/InclusionInSchedule**	UPL Limited	Triflusulfuron methyl	methyl 2-[4-dimethylamino-6-(2,2,2-trifluoroethoxy)-1,3,5-triazin-2-ylcarbamoylsulfamoyl]-m-toluate	126535-15-7	Herbicides	Acute Oral LD_{50} for Rats >5000mg/kg Acute Dermal LD_{50} for Rats >2000mg/kg Inhalation LC_{50} for Rats (4H) >5.10mg/l Skin Irritant (Rabbit) - not irritant Eye Irritant - Not eye irritant (Rabbit)	Registered in European country	Approved

							Mutagenicity - Non-mutagenic in the Ames test Respiratory or Skin Sensatization - Respiratory :not available		
7.	**3134/InclusionInSchedule**	Dhanuka Agritech Limited	Tecloftalam	2,3,4,5-tetrachloro-6-[[(2,3-dichlorophenyl)amino]carbonyl]benzoic acid	76280-91-6	Fungicides	Acute Oral LD_{50} for Rats >2340mg/kg Acute Dermal LD_{50} for Rats >1500mg/kg Inhalation LC_{50} for Rats (4H) >1.53mg/l Skin Irritant (Rabbit) - not irritant Eye Irritant - Not eye irritant (Rabbit) Mutagenicity - Non-mutagenic in the Ames test Respiratory or Skin Sensatization - Respiratory :not available	Japan, China, USA, United Kingdom, Canada and South Korea	Approved
8.	3133/2019 InclusionInSchedule	BASF INDIA LIMITED	Dimpropyridaz	N-ethyl-5-methyl-1-(3-methylbutan-2-	1403615-77-9	Insecticides	Acute Oral LD_{50} for Rats >2000mg/kg	is new active ingredient developed by	Approved

				yl)-N-(pyridazine-4-yl)-1H-pyrazole -4-carboxamide			Acute Dermal LD_{50} for Rats >2000mg/kg Inhalation LC_{50} for Rats (4H) -- Skin Irritant (Rabbit) - Non irritant Eye Irritant - Mutagenicity - No data available Respiratory or Skin Sensitization - No	BASF SE (Germany) yet -to-be registered insecticide in different countries and BASF is now initiating registration activities in Asia, EPA and EU	
9.	3130/2019 InclusionInSchedule	YUSA ORGANICS AND FERTILIZERS LLP	POLYETHYLENEGLYCOL DISTEARATE	POLYETHYLENEGLYCOL DISTEARATE	9005-08-7	Not applicable	Informed that this Chemical is not toxic. Toxicity of the chemical/product is nil.	Not registered	The board observed that the product is used as a processing aid in textile industry and as an emulsifier for personal care and water treatment further it has no application of Bio-efficacy therefore, did not approve

									for inclusion in the Schedule .
10.	3129/2019 InclusionInSchedule	YUSA ORGANICS AND FERTILIZERS LLP	Glycerol monostearate	Glycerol monostearate	31566-31-1	Not applicable	Informed that this Chemical is not toxic. Toxicity of the chemical/product is nil.	Not registered	The board observed that the product is a food additive used as a thickening, emulsifying, anticaking, and preservative agent; an emulsifying agent for oils, waxes, and solvents; a protective coating for hygroscopic powders; a solidifier and control release agent in pharmaceuticals; and a resin lubricant. Further it has no application in Bio-efficacy therefore, did not approve

									for inclusion in the Schedule
11.	3131/2019 InclusionInSchedule	YUSA ORGANICS AND FERTILIZERS LLP	TRIDECYL ALCOHOL	ISOTRIDECANOL	27458-92-0	Not applicable	Informed that this Chemical is not toxic. Toxicity of the chemical/product is nil.	Not registered	The board observed that the product has wide range of **applications** and used in manufacturing stabilizers, agrochemical emulsifiers, paper de-inking, dust control, plastic industry, detergents and industrial cleaners, cosmetics and pharmaceutical industries as wetting agent, emulsifier and detergency. Further it has no application in Bio-efficacy therefore, did not approve for inclusion in the Schedule.

12.	3132/2019 InclusionInSchedule	YUSA ORGANICS AND FERTILIZERS LLP	POLYETYLENE GLYCOL 150/6000 DISTEARATE		9005-08-7	Not applicable	Informed that this Chemical is not toxic. Toxicity of the chemical/ product is nil.	Not registered	The board observed that the product is an ester made from the reaction of triple pressed stearic acid and **polyethylene glycol**. It is commonly used to thicken mild, amphoteric-containing surfactant systems, such as baby shampoos, lotions, pet shampoos, bubble baths, cleansing products, and hair conditioners Further it has no application in Bio-efficacy therefore, did

									not approve for inclusion in the Schedule.
13.		Dow AgroSciences India Pvt. Ltd.	Florpyrauxin-benzyl	The application for inclusion of product Florpyrauxin-benzyl was considered by the Board in its 53rd meeting held on 08.02.2017. The common name of the product was approved as Florpyauxin-benzyl instead of Florpyrauxin-benzyl. Now the applicant has requested for correction in the common name as **Florpyrauxin-benzyl.**					Approved for correction in the common name as **Florpyrauxin-benzyl.**

Annexure-VII

List of new packing approved by RC from 01.05.2019 to 31.10.2019.

A. New/Alternate Packing for New Formulation:			
RC No.	**Name of Company**	**Name of the Product**	**Type of Packing**
401st	M/s BASF India Ltd.,	Metiram 44% + Dimethomorph 9% WG.	Endorsement for alternate packing for repacking in trilaminate pouch of capacity 100 gm, 250 gm, 500 gm, 1 kg, 2.5 kg
402nd	M/s UPL Ltd.,	Metolachlor 50% EC	Endorsement for alternate packing of 500 ml, 1000 ml and 2000 ml COEX bottle as the primary packing and 12 L CFB boxes as transport packing
402nd	M/s Godrej Agrovet Ltd.,	Pyrithiobac sodium 6.0% w/w + Quizalofop ethyl 4.0% w/w MEC	Endorsement of alternate packing in Co-extruded high density polyethylene polyamide (HDPE/PA) bottles of capacity 100 ml, 250 ml, 500 ml, 1000 ml and 2000 ml
408th	M/s BASF India Ltd.	Metiram 55% + Pyroclostrobin 5% WG	Endorsement of Alternate Packaging of Metiram 55% + Pyroclostrobin 5% WG for repacking in water soluble pouches as primary packaging will be further packed in Trilaminate pouches as secondary packaging and CFB box as transport packaging.
409th	M/s Syngenta India Ltd.,	Thiamethoxam 12.6% + Lambda cyhalothrin 9.5% w/w ZC	Endorsement for alternate packing in PET container of capacity 10 ml, 40 ml, 80 ml, 100 ml, 200 ml, 500 ml and 1000 ml as per IS 13123:2000 which shall be further packed in CFB box as transport packing
409th	M/s Syngenta India Ltd.,	Lambda cyhalothrin 4.9% (capsule Suspension).	Endorsement for alternate packing in PET container of capacity 100 ml, 250 ml, 1000 ml IS 2771 (Pt1) 1990 which shall be further packed in CFB box as transport packing
B. List of Additional Packing for Approved Pesticides :			
RC No.	**Name of Company**	**Name of the Product**	**Type of Packing**
400th	M/s Krishi Rasayan Exports Pvt. Ltd.	Dimethomorph 12% + Pyraclostrobin 6.7% WG.	Endorsement of additional packing in 30gm in HDPE container which shall be further packed in 5 ply corrugated box of specification IS 2771 (Part-1) - 1990 of capacity 3 kg
400th	M/s Indofil industries ltd.	Mancozeb 75% WG.	Endorsement of retention of previous packaging in 20 g, 100 g, 250 g, 500 g & 1 Kg Trilaminated pouches made of

			(12 u PET/9 u Aluminum foil /80 u polyethylene). The pouches shall be mechanically heat sealed from top bottom and vertical individual pouch shall be further packed in 3 ply E-fluted cartons as a secondary pack; whereas 5 ply CFB boxes of capacity 10 kg max. shall be used as a transport pack.
400th	M/s Arysta Life Science India Ltd.	Diflubenzuron 2% Granules.	Endorsement for LDPE liner of capacity 100g, 250g and 500g as primary which shall be further packed in HDPE container of same capacity as secondary packing. Secondary packing shall be further packed in 5 ply CFB boxes as per IS 2771 (pt-1) 1989 as transport packing for Diflubenzuron 2% Granules.
400th	M/s Syngenta India Ltd.	Triasulfuron 20% WG	Endorsement for bulk packing of 50 kg. capacity in HDPE drum.
400th	M/s Godrej Consumers Products Ltd.	Transfluthrin 1.6% LV	Endorsement for additional packing of refill (25 ml) in PET bottle 120 units of secondary pack cartons will be packed in 5 ply corrugated box of specification IS 2771 (part-1) -1990.
400th	M/s Godrej Consumers Products Ltd.	Transfluthrin 1.6% LV	Endorsement for additional packing of 1refill (25 ml) + 1 machine, 48 units of secondary pack cartons will be packed in 5 ply corrugated box of specification IS 2771 (Part-1) – 1990 as transport packing
400th	M/s Godrej Consumers Products Ltd.	Tansfluthrin 20% w/w MV Gel.	Endorsement additional packing of single tray refill in flow wrap pouches. The gel mat tray is sealed on top by vapor permeable membrane and individually packed in pouches made of (12micron PET/52 micron LDPE). 96 such pouches shall be packed in CFB boxes as per IS 2771 (pt-1) 1990
400th	M/s UPL ltd	Carbendazim 12% + Mancozeb 63% WS.	Endorsement for primary packing in 25g, 250g, 500g and 1 kg capacity in Trilaminated pouch (PET 12u/MET PET 12u/LDPE 100u) which shall be packed in CFB boxes of capacity 10kg (conforming to IS 2771(part-1) -1990
400th	M/s P. I. Industries Ltd.	Pendimethalin 30% EC	Endorsement for alternate packing in PET bottle of capacity 2000 ml conforming to IS:13123-2000 which shall be further packed in CFB boxes of capacity 10litres

400th	M/s P.I. Industries Ltd.	Pendimethalin 30% EC	Endorsement for additional packaging in PET bottle of capacity 5000 ml conforming to IS:131123-2000 which shall be further packed in CFB boxes of capacity 10 liter as per IS 2771 (pt-1) 1990
400th	M/s Excel Crop Care Ltd.	Fipronil 40% + Imidcaloprid 40%WG.	Endorsement for additional primary packing in 6gm trilaminated (100u-LDPE/9u aluminum foil/12u PET) pouch as primary pack such 50 pouches are packed in inner duplex carton weighting up to 300g as secondary packing such 12 inner cartons are further packed in CFB boxes of 5 ply as a transport packaging up to 3.6 kg
400th	M/s Hikal Ltd.	Diuron Technical 98% min.	Endorsement for additional packaging in LDPE liner having minimum thickness 100 micron as primary packing which shall be further packed in jumbo bag (FIBC) (polypropylene) of capacity 500 kg as secondary/transport packaging
400th	M/s BASF India Ltd.	Bentazone 480 g/l SL.	Endorsement of additional pack size of 4.0 liters in HDPE container which shall be packed in CFB box of capacity 8 liters as transport packing as per IS 2771(pt-1)1990
401st	M/s Bharat Insecticides Ltd.,	2, 4-D Amine salt 58% SL	Endorsement for additional packaging in PET bottles of 500 ml capacity which shall be further packed in CFB boxes of capacity 10 liters as per IS 2771 (Pt-I) 1990
401st	M/s PI Industries Ltd.,	Dinoterfuran 20% SG.	Endorsement for revised manner of packing for primary packs of trilaminated pouches of capacity 6.5 gm, 50 gm, 100 gm, 250 gm, 500 gm & 1 kg packed into CFB boxes conforming IS 2771 (Part-I) 1990 up to 10 kg
402nd	M/s Crystal Crop Protection Ltd.,	Penoxsulam 21.7% SC.	Endorsement for additional packing of capacity 50 ml in HDPE bottles which shall be further packed in 5-ply CFB box having capacity 2.0 liters as per IS 2771 (Pt-I) 1990 as transport packing
402nd	M/s PI Industries Ltd.,	Glyphosate 41% SL.	Endorsement of additional packing in PET bottles of capacity 5000 ml as per IS 13123: 2000 which shall be further packed in CFB box as per IS 2771

			(Part-I) 1990 having capacity 10 L as transport packing
402nd	M/s UPL Ltd.,	Monocrotophos 36% SL.	Endorsement for additional packing 10 L and 20 L capacity PET container and transport packing 20 L capacity in corrugated fiber board box as per IS 2771 (Pt-I) 1990
402nd	M/s Crystal Crop Protection Ltd.,	Azoxystrobin 16.7% + Tricyclazole 33.3% SC.	Endorsement for additional packing of capacity 100 ml and 200 ml HDPE bottle as primary packing and 5 ply CFB box as transport packing
405th	M/s Dhanuka Agritech Ltd.,	Metribuzin 70% WP	Endorsement for additional packing for 150 g pack size in Trilaminated pouch (polyster 12µ/ metalized polyster 12µ/50µ LDPE) which shall be further packed in CFB box of capacity 15 kg as per IS 2771 (Pt-I) 1990
405th	M/s Maja Industries	0.1% d trans allethrin mosquito coil (12 hrs.)	Endorsement for additional secondary packing containing 5 Nos. of primary pack in one secondary pack of E-flute cartaon and 25 Nos of secondary packs shall be further packed in 5-ply CFB boxes as transport pack which shall conforming to IS 2771 (Part-I) – 1990
405th	M/s Krishi Rasayan Exports Pvt. Ltd.,	Cartap hydrochloride 50% SP.	Endorsement for additional packing in trilaminated pouch (75 micron LDPE / 12 micron METPET/12 micron PET) of capacity 25 gm and 50 gm which shall be further packed in CFB boxes of capacity 10 kg and 50 kg as per IS 2771 (Pt-1) 1990 as transport packing
405th	M/s Parijat Industries (India) Pvt. Ltd.,	2,4-D Amine salt 58% SL.	Endorsement for additional packing in PET bottle of capacity 400 ml conforming to IS 13123 : 2000 which shall be further packed in 5-ply CFB boxes of capacity 8 liters conforming to IS 2771 (Pt-1) – 1990
405th	M/s Sumitomo India Chemical Ltd.,	Flumioxazen 50% SC.	Endorsement for additional packing in HDPE container of capacity 10 ml as per IS 9754 : 1981 which shall be further packed in CFB boxes of capacity 5 liter as per IS 2771 (Pt-1) 1990
405th	M/s Sumitomo India Chemical Ltd.,	Tebuconazole 10% + Sulphur 65% WG	Endorsement of additional packing in HDPE bottle of 100 gm capacity as per IS 9754 – 1981 which shall be further packed in 5-ply CFB boxes of capacity 5 kg as per IS 2771 (Pt-1) as transport packing

408th	M/s Indofil Industries Ltd.	Dinotefuran 20% SG	Endorsement for additional packaging in 10 g trailaminated pouch (12u PET/9u aluminium foil/75 u Polyethylene) as primary pack which shall be further packed in E-Fluted Carton (capacity 500g) as a secondary pack and CFB box of capacity 2 kg shall be used as a transport packing
408th	M/s UPL Ltd.	Azoxystrobin 8.3% + Mancozeb 66.7% WG	Endorsement for additional transport packing of 12 kg capacity CFB box for primary packing of 150 g, 300 g, 600g and 1200 g of Trilaminated pouch

Annexure-VIII

List of registered fungicides U/S 9(3) and 9(3) label Expansion along with waiting Period

Sl. No.	RC No.	File No.	Company Name	Product Name	Crop claim	Waiting Period /PHI (Days)
1	399	6927-FI/9(3)/2015-CIR-II	M/s BASF India Ltd.	Fluxapyroxad 75 g/l w/v + Difenoconazole 50 g/l w/v SC	Grapes	32
					Apple	33
2	401	3816-F/9(3)-2013-CIR-II	M/s Rallis India Ltd.	Kresoxim Methyl 40% + Hexaconazole 8% w/w WG	Rice	22
3	401	6207-FI/9(3)-2015-CIR-II	M/s Isagro (Asia) Agrochemical Pvt. Ltd.	Tetraconazole 11.6% w/w (12.5% w/v) SL	Cotton	NA(seed treatment)
4	401	5581-FI/9(3)/2014-CIR-II	M/s ADAMA India Pvt. Ltd.,	Prochloraz 24.4% + Tebuconazole 12.1% w/w EW	Chilli	5
5	407	17-708/2016-END-CIR-II	M/s Dhanuka Agritech Ltd	Kasugamycin 5 % + Copper oxychloride 45 % WP	Grape	37
6	408	2475-F/9(3)-2012-CIR-II	M/s Rallis India Ltd	Kresoxim-methyl 15 % + Chlorothalonil 56 % WG	Chilli	5
					Potato	23
7	409	4885-FI/9(3)/2014-CIR-II	M/s E.I Dupont India Pvt Ltd	Copper hydroxide 46.1 % w/w WG	Chilli	5
					Citrus	72
					Pomegranate	5
					Cardamom	5
					Potato	22
					Cotton	5

List of Label Expansion U/S 9(3) of registered insecticides formulations along with waiting period

Sl. No.	R.C. No.	File No.	Company Name	Product Name	Crop	Waiting Period (Days)
1.	400	17-148/2016-CIR-II	M/s Bayer Crop Science Ltd.	Imidacloprid 21% w/w + Beta cyfluthrin 10.15% w/w SC	Household	-
2.	401	17-491/2016-CIR-II	M/s Dow AgroSciences India Pvt. Ltd.	Spinetoram 11.7% SC	Chickpea Brinjal Grapes Okra Red Gram Rice Tomato	20 03 05 03 23 20 03
3.	409	17-39/2017-CIR-II	M/s Bayer CropScience Limited	Spirotetramat 11.01 w/w + Imidacloprid 11.01% w/w SC	Mango	15
4.	409	17-447/2015-CIR-II	M/s Syngenta India Ltd.	Chlorantraniliprole 9.3% + Lambdacyhalothrin 4.6% ZC	Okra Brinjal	03 05

List of herbicides registered U/S 9(3) category along with waiting period

Sl. No.	RC No.	File No.	Company Name	Product Name	Crop	Waiting Period/PHI (Days)
1.	399	17-658/2015-CIR-II	M/s ADAMA India Pvt. Ltd.	Propaquizafop 10% EC	Tomato, Chick pea, Chilli, Sesamum, Cluster bean	-
2.	400	7722-F/9(3)/2016-CIR-II	M/s Excel Crop Care Ltd.	Paclobutrazole 40% SC	Pigeon pea	48
3.	402	7893-F/9(3)/2016-CIR-II	M/s GSP Crop Science Pvt. Ltd.	Pendimethalin 35% + Metribuzin 3.5% w/w SE	Wheat	123
4.	404	17-23/2016-CIR-II	M/s Dow Agro Science India Pvt. Ltd.	Diclosulam 84% WDG	Groundnut	77
5.	404	17-40/2017-CIR-II	M/s Syngenta India Ltd.	Paclobutrazole 23% SC	Cotton	42
6.	405	17-51/2014-CIR-II	M/s PNP & Associate Pvt. Ltd.	Forchlorfenuron 0.12% EC w/w	Pigeon pea (Tur)	30
7.	405	17-640/2016-CIR-II	M/s FMC India Pvt. Ltd	Sulfentrazone 39.6% w/w (48% w/v) SC	Sugarcane	306
8.	407	6618-F/9(3)/2015-CIR-II	M/s P.I. Industries Pvt. Ltd.	Pyroxasulfon 85% w/w	Maize, Wheat and Soybean	Maize-103, Wheat-131, Soybean-94
9.	407	17-708/2015-CIR-II	M/s BASF India Ltd.	Imazethapyr 10% SL	Green gram, Black gram and Red gram crop	Green gram-46, Black gram-56, Red gram-125
10.	407	17-497/9(3)2015-CIR-II	M/s BASF India Ltd.	Pendimethalin 38.7% CS	Groundnut, Cumin, Mustard	Groundnut-103, Cumin-91, Mustard-111
11.	409	8268-F/9(3)/2017-CIR-II	M/s Willowood Chemicals Pvt. Ltd	Clodinafop propargyl 15% DF	Wheat	70
12.	409	17-699/9(3)/2015-CIR-II	M/s Sumitomo Chemical India Pvt. Ltd.	Gibberellic Acid 40% WSG	Wheat and Maize	-

Annexure IX

Revised Proposed Classification

Category	Classification of insecticides	Medium lethal dose by the oral route acute toxicity LD_{50} (mg/kg body weight)	Medium lethal dose by the dermal route acute toxicity LD_{50} (mg/kg body weight)	Medium lethal dose by the gaseous route acute toxicity LC_{50} (ppmV)	Medium lethal dose by the vapour route acute toxicity LC_{50} (mg/l)	Medium lethal dose by the dusts and mists route acute toxicity LC_{50} (mg/l)	Colour and identification on the label	Symbol/ Signal word	Warning statement
Category 1	Fatally toxic	Upto 5	Upto 50	Upto 100	Upto 0.5	Upto 0.05	Bright red	Skull & cross bones and the word 'Fatal poison' printed both in red colour.	a.) "KEEP OUT OF REACH OF CHILDREN." b.) "IF SWALLOWED, OR IF, SYMPTOMS OF POISONING OCCUR CALL PHYSICIAN IMMEDIATELY."

Category 2	Extremely toxic	>5-50	>50-200	>100-500	>0.5-2.0	>0.05-0.5	Bright red	Skull & cross bones and the word 'Extremely toxic poison' printed both in red colour.	a.) "KEEP OUT OF REACH OF CHILDREN." b.) "IF SWALLOWED, OR IF, SYMPTOMS OF POISONING OCCUR CALL PHYSICIAN IMMEDIATELY."
Category 3	Highly toxic	>50-300	>200-1000	>500-2500	>2.0-10	>0.5-1.0	Bright yellow	POISON printed in red.	"KEEP OUT OF REACH OF CHILDREN."
Category 4	Moderately toxic	>300-2000	>1000-2000	>2500-20000	>10-20	>1.0-5	Bright blue	DANGER	"KEEP OUT OF REACH OF CHILDREN."
Category 5	Slightly toxic	>2000-5000	>2000-5000	>20000 or any mortality in Category 4/ Significant toxic effects to humans.	>20 or any mortality in Category 4/ Significant toxic effects to humans.	>5 or any mortality in category 4/ Significant toxic effects to humans.	Bright blue	CAUTION	"KEEP OUT OF REACH OF CHILDREN."
Category 6	Unlikely to be toxic	>5000	>5000	Unclassified.	Unclassified.	Unclassified	Bright green	No symbol/signal word	No warning statement.

Annexure-I

Attendance sheet of 57th meeting of Central Insecticide Board (CIB) held on 15.11.2019 at 02:30 hrs. in the Resource Centre, 'A' Wing, Nirman Bhawan New Delhi.

S. No	Central Insecticides Board Members (Name and Address)	Signature
1.	(Prof.) Dr.Sanjay Tyagi Director General of Health Services, Govt. Of India NirmanBhawan, Maulana Azad Rd, New Delhi, 110011	15/11/19
2.	Dr . V. G. Somani Drugs Controller General of India (DCGI) Central Drugs Standard Control Organization Ministry of Health and Family Welfare Government of India FDA Bhavan, ITO, Kotla Road, New Delhi - 110002	for Dr S.P. Shahi (Additional Charge) 15/11/19
3.	Sh. Rajesh Malik Plant Protection Adviser Government of India Ministry of Agriculture & Farmers Welfare Department of Agriculture, Cooperation & Farmers Welfare Directorate Of Plant Protection, Quarantine & Storage, Faridabad – 121 001 Haryana	———
4.	Dr. Rajan Assistant Director General (Plant Protection), Indian Council Agricultural Research, KrishiBhawan, New Delhi.	15/11/19
5.	Dr.Harmeet Singh Rehan, Professor and Head, Department of Pharmacology, Lady Hardinge Medical College, New Delhi.	———
6.	Dr. J. P. Singh Secretary (CIB&RC) Dte. of PPQ&S, N. H. IV, Faridabad	15/11/19
7.	Shri Nand KishorKashmira, Director Of storage, Ministry of Consumer Affair, Food & Public Distribution, KrishiBhawan, New Delhi Email ID nk.kashmira@nic.in	———
8. JS(I)	Dr. A. Singh, Shri Devendra Singh Director General Directorate General of Factory advice Services and Labour, Shram Shakti Bhawan, Rafi Marg, New Delhi, Delhi 110001	for Sumit Roy 15/11/19

9.	Rajan Verma, CLC(C) Chief Labour Commissioner Shram Shakti Bhawan, Rafi Marg, New Delhi, Delhi 110001	[signature] 15.11.19 Dr. R.G. MEENA, DY CLC(C).
10.	Dr.Sujeet Kumar Singh, Director, National Centre for Disease Control (NCDC) 22 – Sham Nath Marg, Delhi – 110 054	——
11.	The Director , Indian Agricultural Research Institute, Pusa, New Delhi, Delhi 110012	ADey 15.11.19 (DR. D. DEY, Head, Div. of Entomology IARI.
12.	Prof. Balram Bhargava Secretary DHR & Director General ICMR Indian Council of Medical Research (ICMR) V. RamalingaswamiBhawan, P.O. Box No. 4911Ansari Nagar, New Delhi - 110029, India	——
13.	Dr Kailash Chandra for Dr. D.S.Saman Scientist-D Director Zoological Survey of India PraniVigyanBhawan, 535, M-Block, New Alipore Kolkata, West Bengal, 700053	[signature] 15/11/19
14.	Sh.SurinaRajan Director General (DG) Director General, Bureau of Indian Standards 9 Bahadur Shah Zafar Marg, New Delhi-110002, India	Suresh Taterja Scientist-E, FAD BIS, New Delhi [signature] 15/11/19
15.	Shri Amitabh Kumar, IRS Director General of Shipping (In-charge) Govt. of India 9th Floor, Beta Building, i-Think Techno Campus, Kanjurmarg (East), Mumbai - 400 042 (India)	——
16.	DebashishSikdar Joint Director, Traffic(Claims) The Director / Joint Director 256-A, Raisina Road, Rajpath Area, Central Secretariat, New Delhi, Delhi 110001	——
17.	Dr.Suresh S. Honnappagol, Animal Husbandry Commissioner, Government of India, KrishiBhavan, New Delhi	——
18.	Shri Shankar L – Jt. Commissioner (FY) Room No. 337, KrishiBhawan, New Delhi-110001	——
19.	Dr.SuneeshBuxy, IFS Deputy Inspector General of Forest (Research & Training) Ministry of Environment, Forest and Climate Change Government of India, Room No.-306, 3rd Floor, Agni Block, Indira Paryavaran Bhawan, JorBagh Road, New Delhi -110003	——

20.	Dr. Jitendra Kumar, Director, Institute of Pesticide Formulation Technology, Sector-20, UdyogVihar, Gurugram – 122 016	
21.	Dr.VeenaVerma, Director Professor, Department of Pharmacology, Safdarjung Hospital, New Delhi.	
22.	Director Health Service, Government of Kerala, Thiruvananthapuram	
23.	Director Agriculture, Government of Gujarat, Ahmedabad D.L. Patel	~~Dinesh L. Patel~~
24.	Director Agriculture, Government of Andhra Pradesh, Hyderabad	
25.	Dr.Kamalesh Sarkar, Scientist G and Director, National Institute of Occupational Health, Meghani Nagar, Ahmedabad – 380 016	
26.	Dr. S. Chandrasekhar Director, Indian Institute of Chemical Technology, Uppal Road, Hyderabad.	
27.	Dr.Suneel Pandey, Director, The Energy and Resources Institute, Darbari Seth Block, India Habitat Centre, Lodhi Road, New Delhi – 110003	
28.	Incharge CIL Dte. of PPQ&S, N. H. IV, Faridabad	15/11/19
29.	Incharge TLC Dte. of PPQ&S, N. H. IV, Faridabad	

Dr. K. Raghavendra
Sci G
ICMR-National Institute of Malaria Research
Sec-8, Dwarka - ND 110077

Dr. S.C. KHURANA
FSSAI
Represented Sh. Pawan Agarwal.

P. K. Ghosh
Dy. Director

CIL
Dte. of P&S

Ghosh

MINUTES OF THE 58th MEETING OF THE CENTRAL INSECTICIDES BOARD (CIB) HELD ON 22.05.2020 AT 1100 HRS ONWARDS THROUGH VIDEO CONFERENCING.

The 58th meeting of Central Insecticides Board was held on 22.05.2020 at 1100 hrs onwards through video conferencing under the Chairmanship of (Prof.) Dr. Rajiv Garg, Director General of Health Services, Ministry of Health & Family Welfare. The list of the participants is at **Annexure-I.**

The Chairperson welcomed the participants. After formal introduction by the participants, Chairperson requested the Secretary CIB&RC to present the agenda. After detailed deliberation on each issue, the following decisions were taken.

Agenda item No.1: Confirmation of minutes of 57th meeting of CIB held on 15.11.2019

Except minor correction in the name of the molecule at Sl. No. 13 of Annexure-VI which shall be "Florpyrauxifen-benzyl", the minutes of the 57th meeting of Central Insecticides Board were confirmed.

Agenda item No. 2: Follow –up action on the decision of 57th Meeting of the CIB

The Board noted the follow up actions on the decisions of 57th meeting with satisfaction and appreciated the efforts made to complete the action in a time bound manner **(Annexure-II).**

Agenda item No. 3:Progress Report:

A. Progress report of the registration committee:

Hon'ble Chairperson expressed his happiness about the progress made by the Registration Committee since the last Board Meeting. The Members were further apprised of the new formulations approved/ registered by the RC u/s 9(3)**(Annexure-III &IV),** new &already registered bio-pesticides**(Annexure-V)**, import permit issued for multi-use**(Annexure-VI)**, new alternate and additional packaging**(Annexure-VII)**, waiting period/ pre-harvest interval between application of the pesticides and harvest in respect of various commodities in case of new formulations registered under section 9(3) & label expansion of already registered formulations**(Annexure-VIII)** and enhancement of shelf life under Section 9(3)**(Annexure-IX)** approved by the Registration Committee, since the last Board meeting. The board noted the progress made by the CIB&RC in registering the new and safer formulations.

B. Progress Report of Central Insecticides Laboratory (CIL):

The Board noted the progress of the CIL with satisfaction.

C. Progress Report of Techno-Legal Cell (TLC) and Regional Pesticide Testing Laboratories ((RPTLs):

The Board noted the progress of the Techno-legal Cell and RPTL's with satisfaction.

Agenda item No.4: Import permit issued for multi-use/dual use (non insecticidal purpose)

The Board noted the progress made by the CIB&RC in approving import permit issued for multi-use/dual use (non insecticidal purpose) as per **(Annexure-VI)**.

Agenda item No.5: New packing approved by the Registration Committee

The Board noted the progress made by the CIB&RC in approving both for new packing for new formulations and additional packing for approved pesticides as per **(Annexure-VII).**

Agenda item No.6: Waiting period/ pre-harvest interval between application of the pesticides and harvest in respect of various commodities in case of new formulations registered under section 9(3) & label expansion of already registered formulations

The Board noted the progress made by the CIB&RC, except about four pesticides which were technical pesticides, as per **(Annexure-VIII).**

Agenda item No.7: Consideration of cases of application for enhancement of shelf-life from one year to two years registered u/s 9 (3) of the Insecticides Act,1968

The Board noted the progress made by the CIB&RC as per **(Annexure-IX).**

Agenda item No.8: Consideration of proposals for Inclusion of New Molecules/substances in the Schedule to the Insecticides Act, 1968.

The Board deliberated the agenda in details and decided to include the molecules in the Schedule to The Insecticides Act, 1968. The complete list along with decision of the Board is annexed at **(Annexure X).**

Agenda item No.9: OA No. 155/2017 (SZ) before Hon'ble National Green Tribunal (NGT), Chennai-in the matter of M/s Gobineelan vs Union of India and Others- seeking status on framing of Bye Laws for Central Insecticides Board.

Board deliberated the agenda and observed that as per the provision envisaged under section 7 of the Insecticides Act, 1968 there is requirement of framing of Bye Laws by the Board for procedural purposes and to be notified by the Central Government**.** Board observed that the Bye Laws were framed but the same are not presently traceable despite of hard efforts by the Sectt. of CIB&RC. Further, the Board also took cognizance of the order dated 04.02.2020 passed by the Hon'ble NGT, Chennai in OA No. 155/2017 (SZ) whereby the Hon'ble NGT, Chennai had directed the Central Government through DAC&FW to submit a status report on the aspect of framing of the Bye Laws as envisaged under section 7 of the Act.

In view of above, the Board decided to reframe the Bye Laws and perused the draft Bye Laws placed before the Board and after deliberations it is decided to adopt the same subject to the modification in para no. 3 of the Bye Laws wherein the requirement of one third of the total members of the Board shall be a requirement for convening the meeting for the business to be transacted by the Board. The Board further desired that with highest regard to the directions of the Hon'ble NGT, Chennai a status report may be submitted accordingly. The Bye Laws as approved and adopted are at **(Annexure XI).**

Agenda item No.10: Consultation/Consent to Punjab Government regarding amendment/change in "Punjab Insecticide (Appeal) Rules 1975" required under Section 37 of the Insecticides Act, 1968

Members perused the agenda and observed that the Punjab State Agriculture Department had carried out certain amendments in the draft Rules named as the Punjab Insecticides (Appeal) first amendment Rules 2020 whereby they have proposed to make a change in the appellate authority and the enhancement of existing fee of appeal. The board also perused the provisions of section 37 of the Insecticides Act, 1968 which reads as under:

37. Power of the State Government to make rules 1. The State Government may, ***after consultation with the Board*** *and subject to the condition of previous publication, by notification in the official Gazette, make rules for the purpose of giving effect to the provisions of this Act and not inconsistent with the rules, if any, made by the Central Government.*

2. In particular and without prejudice to the generality of the foregoing power, such rules may provide for-

a. The authority to which, the manner in which, and the fee on payment of which, an appeal may be filed under Sec. 15 and the procedure to be followed by the appellate authority in disposing of the appeal."

The Board observed that the State Government has the power to make Rules as proposed and further a consultation with the Board is a pre-requisite for the purposes. Accordingly, after detailed deliberations the board decided to agree with the proposal of the Punjab State Agriculture Department and approved the same.

Agenda item No.11: Approval of Molecules/Products with Brand Name in the Schedule to the Insecticides Act, 1968

The Board deliberated the list of 54 molecules /products, which are there in the Schedule to the Insecticides Act, 1968 with trade name alongwith chemical or Common Name, and approved for inclusion in the Schedule after deletion the trade name as per serial number one to 54 **(Annexure XII).**

It was also brought to the notice of the Board that there are 6 more such molecules/products, which are not in the list of 54 molecules/products, but are there in the schedule with trade /Code name along with chemical or Common Name. The Board approved these molecules/products also for inclusion in the Schedule after deletion the trade name as per serial number 55-60 **(Annexure XII).**

Agenda item No.12: Regulation of Multiuse/Dual use Pesticides (for Non-Insecticidal purpose)- Follow up action of Agenda item no. 8 of 57th CIB Meeting.

The Board members were apprised about the import permit issued besides the status of the court cases pending in the matter. The Board noted the information.

Agenda item No.13: Consideration of Amendments in the rules vide Notification issued by Ministry of Agriculture and Farmers Welfare.

The Board deliberated the Notifications issued by Ministry of Agriculture and Farmers Welfare especially the GSR No. 264(E) dated 24.04.2020 and agreed to the amendments proposed.

Agenda item No.14: Grant of permission of aerial spraying for control of desert locust.

It was apprised to the Board that the country is facing continuous and heavy incursion of desert locust since last year from other side of the border into bordering districts of Punjab, Rajasthan and Gujarat**.** Considering locust as serious threat to the Indian Agriculture, Government of India, Ministry of Agriculture and Farmers Welfare, Department of Agriculture, Cooperation and Farmers Welfare, Directorate of Plant Protection, Quarantine & Storage considering the option of aerial spraying for locust control in the scheduled desert area of India. RC has approved various pesticides for control of desert locust including two of the ULV formulations viz; Malathion 96% and Deltamethrin 1.25 % which can be used for aerial spraying. Considering the requirement of the aerial spraying and provisions envisaged under the Insecticides Act, 1968 and Rules, 1971, one of the functions of the Board is to specify the uses of classification of insecticides on the basis of their toxicity as well as their being suitable for aerial application (Rule 3(b)). Rule 43 provides that the aerial application of insecticides shall be subject to the following provisions: -

a. Marking of the area shall be the responsibility of the operator.
b. The operator shall use only approved insecticides and their formulation at approved concentration and height.
c. Washing, decontamination and first-aid facilities shall be provided by the operators.
d. All aerial operations shall be notified to the public not less than twenty- four hours in advance through competent authorities.
e. Animal and persons not connected with the operations shall be prevented from entering such areas for a specific period.
f. The pilots shall undergo specialisation training including clinical effects of the insecticides.

The Board after deliberation approved the aerial application of insecticides for control of desert locust in the Scheduled Desert Area of India as per provisions envisaged under Rule 3(b) and Rule 43 of the Insecticides Rules, 1971 and the Standard Operating Procedure (SOP) for aerial spraying of insecticides prepared by the Directorate of Plant Protection Quarantine and Storage, Department of Agriculture, Cooperation and Farmers Welfare **(Annexure XIII).**

Agenda item No.15: Use of Drones for Pesticides Application

It was apprised to the Board by the Special invitee of DGCA that in national exigency Directorate General of Civil Aviation (DGCA), Ministry of Civil Aviation may grant approval of use of Drones for aerial spraying of insecticides (pesticide) as it has been done in the case for control of desert locust. The Board after deliberation approved the Sub-Committee Report to frame guidelines for use of drones for insecticide (pesticides) applications in locust control, plant protection and public health prepared under the Chairpersonship of Dr. Sandhya Kulshrestha, Consultant (Pharma) and endorsed by the Plant Protection Adviser after minor modification as per **Annexure XIV** and Standard Operating Procedure (SOP) for aerial spraying of insecticides prepared by the Directorate of Plant Protection Quarantine and Storage, Department of Agriculture, Cooperation and Farmers Welfare, which also include use of drone, as per **Annexure XIII.**

Agenda item No.16: Follow up action of agenda item no. 10.2 of 56th CIB Meeting

The Board noted the status report.

Agenda item No.17: Any other item with permission of the Chair

Follow up action of agenda item 10.1 of 56th Board meeting: Requirement of Good Laboratory Practice (GLP) Certification for regulation of pesticides.

Keeping in view of the Covid-19 situation Board Members reviewed its decision taken in 56th meeting at agenda item 10.1. In this regard the Board members were also apprised that the laboratories accredited/certified by either NABL or GLP and having pesticide testing in their scope have been exempted by Government of India vide notification S.O.93(E) dated 03.01.2020 for the purpose of importing insecticides or pesticides to the tune up to 10 kilograms in a calendar year for research and development purposes and registration related data generation.

After deliberation of the Agenda in detail the Board decided that the data generated /produced by the Good Laboratory Practices (GLP) certified testing facilities /institutions shall only be considered for pre-clinical safety testing and data generated /produced by Good Laboratory Practices (GLP) or NABL certified testing facilities /institutions shall be considered for physio-chemical analysis and other parameters whichever are under the scope of certification/accreditation. However, the Board also emphasized that the industry should be encouraged to adopt GLP.

The meeting ended with vote of thanks to the Chair.

Annexure-I

List of Participants of 58th Central Insecticides Board meeting held on 22th May, 2020 at 11:00Hrs (Through Video Conferencing)

Board Chairman/ Members/ Special invitee

1. Dr. Rajiv Garg, Director General of Health Services(DGHS).
2. Dr S.P. Shani, Deputy Drug Controller of India (DDCI)
3. Sh. Rajesh Malik, Plant Protection Adviser, Directorate of Plant Protection, Quarantine and Storage.
4. Dr. J.P. Singh, Joint Director & Secretary(CIB&RC), Directorate of Plant Protection, Quarantine and Storage.
5. Dr. R.K. Elangovan, Director General, Directorate General of Factory advice Services and Labour Institutes.
6. Ms. SuneetiToteja, Director General (DG), Director General, Bureau of Indian Standards.
7. Capt. Pooran Chand Meena, Nautical Surveyor cum DDG (Tech), Director General of Shipping (In-charge).
8. Dr. S. C. Khurana, Lead Expert, FSSAI.
9. Dr. Praveen Malik, Animal Husbandry Commissioner. Department of Agriculture & Farmers Welfare
10. Dr. S.K. Khurana, Consultant (Pathology)
11. Dr. Vishal Choudhary, Dy. Industrial Advisor (Chemicals), DCPC, erstwhile Directorate-General of Technical Development.
12. Dr. Jitendra Kumar, Director, Ministry of Petroleum and Chemicals.
13. Dr. VeenaVerma, Director Professor, Department of Pharmacology, Safdarjung Hospital.
14. Dr. Rajan, Assistant Director General (Plant Protection), Indian Council Agricultural Research.
15. Dr. S. Chandrasekhar, Director, Indian Institute of Chemical Technology.
16. Dr. Suneel Pandey, Director General, The Energy and Resources Institute (TERI).
17. Mr. Hillol Biswas, Director, Director General of Civil Aviation, Ministry of Civil Aviation.

List of experts/participants of Secretariat of CIB&RC and CIL

18. Dr. S.K. Khurana, Consultant (Pathology), CIB&RC, DPPQ&S, Faridabad.
19. Dr. Sandhya Kulshrestha, Consultant (Pharma), CIB&RC, DPPQ&S, Faridabad.
20. Dr. SaritaBhalla, Consultant (Pharma), CIB&RC, DPPQ&S, Faridabad.
21. Dr. Archana Sinha, JD (Chem), CIB&RC, DPPQ&S, Faridabad.
22. Sh. Hari Om Miglani, Sr.LO, CIB&RC, DPPQ&S, Faridabad.
23. Sh. A. K. Reddy, DD(WS), CIB&RC, DPPQ&S, Faridabad.
24. Sh. Kiran W. Deshkar, DD (E), CIB&RC, DPPQ&S, Faridabad.
25. Ms. SnehaPoddar, DD (Chem), CIB&RC, DPPQ&S, Faridabad.
26. Dr. Vandana Pandey, AD (PP), CIB&RC, DPPQ&S, Faridabad.
27. Sh. AvnishTomar, AD (Chem), CIB&RC, DPPQ&S, Faridabad.
28. Sh. Niraj Kulshrestha, LO, CIB&RC, DPPQ&S, Faridabad.
29. Ms. Raunaq, AD (Chem), CIB&RC, DPPQ&S, Faridabad.
30. Dr. Vandana Seth, Joint Director (Chem), CIL

ANNEXURE-II

ACTION TAKEN REPORT ON 57th CIB MEETING:

The 57th meeting of Central Insecticide Board was held on 15.11.2019 in the DGHS conference Room No. 445, 'A' Wing, Nirman Bhawan, New Delhi under the chairmanship of (Prof) Dr. Sanjay Tyagi, Director General of Health Services, Ministry of Health & Family Welfare.

The Chairperson welcomed the participants. After formal self-introduction by the participants, Chairperson requested the Secretary CIB&RC to present the agenda. After detailed deliberation on each issue, the following decision were taken.

The action taken on various agenda items is as under:

S. No.	Subject	Decision	Action taken
Agenda Item No. 1	**Confirmation of minutes of 56th meeting of CIB held on 07.05.2019**	As no comments were received on the minutes, the minutes of 56th meeting of Central Insecticide Board were confirmed.	No action required
Agenda Item No. 2	**Follow up action on the decision of 57th meeting of the CIB**	The Board noted the follow up actions on the decisions of 56th and 57thmeeting with satisfaction and appreciated the efforts made to complete the action in a time bound manner.	Noted
Agenda Item No. 3	**Progress report of the Registration Committee, Central Insecticides Laboratory and Regional Pesticide Testing Laboratories**	(1) **Progress report of the registration committee:** Hon'ble Chairperson appreciated that all the categories of applications of registration including endorsements are being received and processed completely through the online system in the Secretariat of CIB&RC. Clear and transparent processes will lead to better regulatory results. He appreciated the efforts made by the Secretariat. The Members were further apprised of the new pesticides and formulations approved/ registered by the RC u/s 9(3) of the Insecticides Act, 1968 since the last Board meeting. The board noted the progress made by the CIB&RC in registering of newer and safer formulations. The lists approved by the	Noted

		Registration Committee for registration under section 9 (3) of the Insecticides Act,1968 of new pesticides and formulation is at Annexure-III, new pesticides and formulation of already registered pesticides is at Annexure-IV, and New & already registered Bio-pesticides is at Annexure-IV respectively. **(Il.)Progress Report of Central Insecticides Laboratory (CIL):** The Board noted the progress of the CIL and RPTL' s with satisfaction **(111.) PROGRESS REPORT OF TECHNO-LEGAL CELL:** The Board noted the progress of the Techno-legal Cell with satisfaction.	Noted Noted
Agenda Item No. 4	**Consideration of proposals for New molecules Inclusion in the Item Schedule to the Insecticides Act, 1968.**	The Board deliberated the agenda in details and decided to include the molecules in the Schedule to the Insecticide Act, 1968 as per Annexure –VI.	DAC&FW has been informed for further necessary action.
Agenda Item No. 5	**New Packing approved by the RC**	The agenda was deliberated in details and board noted the progress made by the CIB&RC in approving new packing for new formulation and additional packaging for registered pesticides as per details at Annexure-VII.	No action required.
Agenda Item No. 6	**Waiting period /pre-harvest interval between application and harvestw.r.t new formulation u/s 9 (3) and label expansion of already registered for formulation.**	The Members were apprised of the new formulations u/s 9(3) registered by the RC since the last Board meeting. The agenda was deliberated in details and board noted the progress made by the CIB&RC in registering of newer and safer formulations. The lists of label expansion of registered formulation along with waiting period is at Annexure-VIII .	No action required

Agenda Item No. 7	**Consideration of cases of application for enhancement of shelf-life from one year to two years registered u/s 9 (3) of the Insecticides Act,1968 .**	The board deliberated the list of applications received in the Sectt. CIB&RC for enhancement of shelf-life (provisional) from one year to two years for the products registered u/s 9 (3) of the Insecticides Act,1968 and granted permission to process the same as per guidelines.	No action required
Agenda Item No. 8	**Regulation of multi-use Insecticides and addition Agenda Connectedregarding (Follow up action agenda item No. 8 of 56th CIB meeting) (As an additional Agenda Note)**	As a follow up action, the Board members were apprised about the complete details on the regulations pertains to import of multi-use and the status of the court cases regarding the import of multi-use pesticides. The Board noted the information.	No Action required
Agenda Item No. 9	**Classification of Pesticides on their toxicity**	The Board deliberated the agenda in details and decided to go ahead with the recommendation of the Sub-Committee.	DAC&FW has been informed for further necessary action.
Agenda Item No. 10	**Consideration of Amendments in the rules vide Notification issued by M/o Agriculture and Farmers Welfare.**	The board appreciated the effort made by the Government of India for reduction of number of forms under the Insecticides Act, 1968 and Rules 1971. The agenda was deliberated in details and approved the Gazette Notification G.S.R. 782(E) dated 11th October, 2019 issued by the Government of India for amendment of Rules w.r.t various forms required under the Insecticides Act. The notification is Annexed at Annexure-XI.	No Action required
Agenda Item No.11	**Any other Items With the permission of Chair**.	In closing Secretary (CIBRC) expressed his gratitude to all participants for their full cooperation and contribution to the 57th meeting for participation.	-

Annexure-III

LIST OF NEW PESTICIDES AND THEIR FORMULATIONS APPROVED BY THE REGISTRATION COMMITTEE UNDERSECTION 9(3)

Sr.No.	Name of molecule	Company Name	U/S	RC Number
1	*Brodifacoum 0.005% BB*	M/s Syngenta India Ltd., Pune	Formulation import without registering technical of the product under section 9(3)	411
2	*Mesotrione Technical 74% w/w min. wet basis (on theoretical dry weight basis,the purity is 94% w/w min.)*	M/s Syngenta India Ltd.	Registration for import of u/s 9(3)	413
3	*Mesotrione 2.27% w/w + Atrazine 22.7% w/w SC*	M/s Syngenta India Ltd.	Formulation u/s 9(3)	413
4	*Cyflufenamide 5% w/w EW*	M/s Dhanuka Agritech Ltd.	Formulation import (without registering technical) under section 9(3)	413

Annexure -IV

LIST OF NEW FORMULATIONS FOR ALREADY REGISTERED PESTICIDES APPROVED BY THE REGISTRATION COMMITTEE UNDER/SECTION 9(3) OF THE INSECTICIDES ACT, 1968

Sr. No.	Name of molecule	Company Name	U/S	RC Number
1.	*Fipronil Technical 95% w/w min.*	M/s Willowood Chemical Pvt. Ltd.,	9(3) (TI vsTIM)	411
2.	*Thiamethoxam Technical 98% w/w min.*	M/s Willowood Chemical Pvt. Ltd.,	9(3) (TI vsTIM)	411
3.	*Carbendazim Technical 98% w/w min.*	M/s Willowood Chemical Pvt. Ltd.,	9(3) (TI vsTIM)	411
4.	*Metsulfuron Methyl Technical 96% w/w min.*	M/s Willowood Chemical Pvt. Ltd.,	9(3) (TI vsTIM)	411
5.	*Glyphosate potassium salt 46% w/w SL* formulation.	M/s Monsanto India Ltd.	Formulation import without registeringtechnical) under section 9(3)	411
6.	*Transfluthrin* 1%+ *Cypermethrin* 0.25%Multi Insect Killer spray	M/s Godrej Consumer Products Ltd.,	Formulation u/s 9(3)	411
7.	*Transfluthrin* 0.08% Aerosol (household insecticide)	M/s Godrej Consumer Products Ltd.,	Formulation u/s 9(3)	411
8.	*Chlorothalonil 40% w/w + Difenconazole 4% w/w SC*	*M/s Syngenta India Ltd.,*	Formulation *u/s 9(3).*	413
9.	*Glyphosate Technical 95% w/w min.*	*M/s Krishi Rasayan Export Pvt. Ltd.,*	*(TI vs TIM)under section 9(3).*	413
10.	*Chlorothalonil Technical 96% w/w min.*	*M/s Willowood Chemical Pvt. Ltd.,*	*(TI vs TIM)under section 9(3).*	413
11.	*Gibberellic acid 40% w/w WSG*	*M/s Universal Speciality Chemicals Pvt. Ltd.,*	*under section 9(3) (FIM vs FIT) category.*	413
12.	*Butachlor Technical 95% w/w min.*	*M/s Cinochem India Company Pvt. Ltd.,*	*Technical Import under section 9(3) (new source).*	413
13.	*Mancozeb 50% + Thiophanate methyl 25% WG*	*M/s UPL Ltd.*	*Formulation under section 9(3).*	413

Annexure-V

LIST OF NEW & ALREADY REGISTERED Bio pesticides APPROVED BY THEREGISTRATION COMMITTEE UNDER/SECTION 9(3) OF THE INSECTICIDES ACT,1968

Sr.No.	Name of molecule	Company Name	RC Number
1	*Trichoderma harzianum 1.0% WP* undersection 9(3) (Strain designation : IIHR, Th-2, Strain Accession No. ITCC – 6888)	M/s Khedut Beej Nigam,	**411**
2	*Trichoderma harzianum 1.0%WP* under section 9(3) (Strain designation : IIHR, Th-2, Strain Accession No. ITCC – 6888)	M/s Manshya Enviro Biotech Pvt. Ltd.,	**411**
3	*Trichoderma harzianum 1.0% WP* undersection 9(3) (Strain designation : IIHR, Th-2, Strain Accession No. ITCC – 6888)	M/s Dewborn Agro Chemicals	**411**
4	*Trichoderma harzianum 1.0% WP* undersection 9(3) (Strain designation : IIHR, Th-2, Strain Accession No. ITCC – 6888)	M/s Uttam Chemicals Industries	**411**
5	*Trichoderma viride 1.50% WP* under section9(3) (Strain designation : IIHR, Tv-5, Strain Accession No. ITCC No. 6889)	M/s Uttam Chemicals Industries	**411**
6	*Trichoderma viride 1.50% WP*under section 9(3) (Strain designation : IIHR, Tv-5, Strain Accession No. ITCC No. 6889)	M/s Siddaganga Oil and Bio Pesticides LLP	**411**

7	*Trichoderma viride 1.00% WP* under section9(3) (Strain designation : TNAU TV-1, Strain Accession No. ITCC No. 6914)	M/s Apex Bio Science	411
8	*Trichoderma viride 1.00% WP* under section9(3) (Strain designation : TNAU TV-1, Strain Accession No. ITCC No. 6914)	M/s Dewborn Agro Chemical	411
9	*Trichoderma viride 1.00% WP*under section 9(3) (Strain designation : TNAU TV-1, Strain Accession No. ITCC No.6914)	M/s Rajcho Pesticides and Chemicals	411
10	*Verticulliumchlamydosporium 1.0% WP*under section 9(3) (Strain designation: IIHR VC-3, Strain Accession No. ITCC 6898).	M/s T. Stanes& Company Ltd.,	411
11	*Pseudomonas fluorescens 1.0% WP* under section 9(3b)(Strain : IIHR, PF-2, Accession No. ITCC No. B0034).	M/s Oshnic Crop Science Ltd.,	412
12	*Metarhiziumanisopliae 1.0% WP* undersection 9(3) (Strain designation IPL/KC/44 Strain Accession No ITCC 6895).	M/SKR Agrotech	412
13	*Metarhiziumanisopliae1.15% WP* under section 9(3b). (Strain Designation AAU Strain Accession No.NAIMCC-F-03037).	M/s Curative Microbes Pvt. Ltd	413
14	*Verticilliumchlamydosporium 1.00% WP* under section 9(3) (Strain designation: IIHR Vc-3	M/s Siddaganga Oil and Bio Industries LLP	413

	StrainAcc. No. ITCC 6898)		
15	*Verticillium lecanii 1.15%WP* under section 9(3) (Strain designation AS-MEGH-VL ACC. No. MCC 1028)	M/s Aaryaman Sugar & Seeds Pvt. Ltd	413
16	*Beauveria bassiana 1.15% WP* formulation under section9(3).	M/s Shree Pesticide Pvt. Ltd.,	413
17	*Beauveria bassiana 1.15% WP* formulationunder section 9(3).	M/s HCM Agro Products Pvt. Ltd	413
18	*Trichoderma viride 1.00%WP* under section 9(3) (Strain designation : TNAU-TV-1, Strain Accession No. ITCCNo. 6914)	M/s HCM Agro Product Pvt. Ltd.,	413
19	*Trichoderma viride 1.50% WP* under section9(3) (Strain designation: IIHR TV-5 Strain Acc. No. ITCC 6889).	M/s International Biotech,	413
20	*Trichoderma harzianum1.0% WP* under section 9(3) (Strain designation: IIHR Th-2 Strain Acc. No. ITCC6888).	M/s Total Agri Care Concern Pvt. Ltd	413
21	*Verticillium lecanii 1.15% WP* under section 9(3). (Straindesignation AS-MEGH-VL Acc. No. MCC 1028)	M/s SKR Agrotech	413
22	*Beauveria bassiana 1.15% WP* formulation under section9(3). (Strain designation BB- ICAR-RJP Acc. No. MCC 1022)	M/s Microplex India	413
23	*Beauveria bassiana 1.15% WP* formulation under	M/s SKR Agrotech	413

	section9(3). (Strain designation BB- ICAR-RJP Acc. No. MCC 1022)		
24	*Bacillus thrungiensisvarkurstaki (Serotype 3a3b3c) 0.5% WP* under section 9(3) (Strain designation DOR BT-1, Accession No. NAIMCC-B-01118)	M/s MaaBhagwati Biotech & Chemicals	413
25	Bacillus *Trichoderma viride 1.50% WP*under section 9(3) (Strain designation IIHR-TV-5, Strain accession No. ITCC No. 6889)	M/s Shree Pesticides Pvt. Ltd	413
26	*Trichodermaviride 1.00% WP* under section 9(3) (Strain designation ITCC No. 6914).	M/s NavalsinghSahakariSahakkarKarkhanaMaryadit	413
27	*Metarhiziumanisopliae 1.0% WP* undersection 9(3) (Strain designation IPL/KC/44, Strain Accession No. ITCC-6895).413	M/s Microplex India	413
28	*Beauveria bassiana 1.15% WP* formulation under section 9(3).	M/s Sarthak Agro Laboratories,	413
29	Bacillus *Trichoderma viride1.50% WP* under section 9(3) (Strain designation IIHR-TV-5, Strain accession No. ITCCNo. 6889)	M/s Total Agri Care Concern Pvt. Ltd.	413
30	*Verticillium lecanii 1.15% WP* under section 9(3). (Straindesignation AS-MEGH-VL Acc. No. MCC 1028)	M/s Microplex India	413

31	*Trichoderma harzianum1.0% WP* under section 9(3). (Strain designation IIHR Th-2 Strain accession No. ITCC6888)	M/s Parijat Industries (India) Pvt. Ltd.	413
32	*Trichoderma harzianum 1.0% WP* undersection 9(3). (Strain designation IIHR Th-2 Strain accession No. ITCC 6888)	M/s AgrivaAgro Tech	413
33	Bacillus *Trichoderma viride1.50% WP* under section 9(3) (Strain designation IIHR-TV-5, Strain accession No. ITCC No. 6889)	M/s Curative Microbes Pvt. Ltd.	413
34	Bacillus *Trichoderma viride1.00% WP* under section 9(3) (Strain designation TNAU TV-1 strain accession no. 6914).	M/s Aaryaman Sugar and Seeds Pvt. Ltd.	413

Annexure- VI

Applications for import of multi-use insecticides (Boric Acid) 411 RC

S.No.	Applicant (M/s)	Decision of the Registration Committee
1.	M/s Welsuit Glass & Ceremic Pvt. Ltd.	Approved of 650 M.T. of Boric Acid for the use in manufacturing of Ceramics Glaze Mixture Frit
2.	M/s Artek Surfin Chemicals Ltd	Approved of 25 M.T. of Boric Acid for the use in manufacturing of Electroplating chemicals and compositions
3.	M/s Futura Ceramics (P) Ltd	Approved of 200 M.T. of Boric acid for the use in manufacturing of Ceramic Glaze Mixture Frit.

Applications for import of multi-use insecticides (Other than Boric Acid) 411 RC

S.No.	Applicant (M/s)	Decision of the Registration Committee
1.	M/s Mahavir Expochem Limited	Approved of 300 M.T. of Sodium Cyanide for the use in manufacturing of Electroplating Chemicals
2.	M/s Mahavir Expochem Limited	Approved of 80 M.T. of Potassium Cyanide for the use in manufacturing of Electroplating Chemicals
3.	M/s Excel Crop Care Ltd.	Approved of 1150 M.T. of Yellow phosphorus for manufacturing of Aluminium Phosphide and Zinc Phosphide
4.	M/s Reliance Industries Limited	Approved of 115 M.T. of Di-methyl Di-sulphide for the use in manufacturing of Ethylene, Propylene Benzene, Toulene, Linear Alkyl Benzene and other petrochemical items
5.	M/s Yamuna Metachem	Approved of 110 M.T. of Sodium Cyanide for the use in manufacturing of Brass Salt, Copper Cyanide, Copper Salt, Zinc Cyanide and Zinc Salt
6.	M/s Benzo Chem Industries Private Limited	Approved of 235 M.T. of Sodium Cyanide for the use in manufacturing of 2,5 Dimethyl Acetyl Chloride, 2,4 Dichloro Phenyl Acetic Acid, 2,4 Dichloro Phenyl Acetyl Chloride, Ortho Methyl Phenyl Acetic Acid, Ortho Methyl Benzyl Cyanide, Para Chloro Benzyl Cyanide, Meta Chloro Benzyl Cyanide, Para Chloro Phenyl Acetic Acid, 2,4,6 Mwthyl Phenyl Acetyl Chloride, Ortho Chloro Phenyl Acetic Acid
7.	M/s Tina Organics (P) ltd.	Approved of 70 M.T of Yellow Phosphorus for the use in manufacturing of Phosphorus Oxychloride (POCl3)
8.	M/s Best Crop Science LLP	Approved of 50 M.T. of Sodium Cyanide for the use in manufacturing of Lamba Cyahalothrin Technical
9.	M/s Nishant Aromas	Approved of 12 M.T. of Eucalyptus Oil 60% to 80% for the use in Manufacturing of Perfumery

		Compounds Essential oils, Organic Chemicals
10.	M/s Grauer & weil (India) Ltd.	Approved of 120 M.T. of Sodium Cyanide for manufacturing of Metal Finishing & Electroplating chemicals

Applications for import of multi-use insecticides (Boric Acid) 412 RC

S.No.	Applicant (M/s)	Decision of the Registration Committee
1.	M/s The Dharamsi Morarji Chemical Co. Ltd.	Approved of – 50 M.T. of Boric Acid for the use in manufacturing of Zinc Borate
2.	M/s Grauer & weil (India) Ltd.	Approved of 100.– M.T. of Boric Acid for the manufacture of Metal Finishing Chemicals and Electroplating Chemicals

Applications for import of multi-use insecticides (Other than Boric Acid) 412 RC

S.No.	Applicant (M/s)	Decision of the Registration Committee
1.	M/s Bayer Vapi Private Limited	Approved of 400 M.T. of Sodium Cyanide for the use in the manufacturing of Cypermethrin Alphamethrin, Deltamethrin, Acrinamethrin Cyfluthrin & beta Cyfluthrin
2.	M/s K. A. Malle Pharmaceuticals Ltd.	Approved of 200 M.T. of Thiourea for the use in manufacturing of Mebendazole and Albendazole
3.	M/s Navin Fluorine International Limited.	Approved of 10 M.T. of 2,6 Dichlorobenzonitrile for the use in the manufacturing of 2,6 Dichlorobenzonitrile & 2-fluro 6- Hydroxybenzoic Acid
4.	M/s Speciality Organics Pvt. Ltd.	Approved of 200 M.T. of 3-Iodo -2-Propynylbutylcarbamate (IPBC) for manufacturing of Metazolone
5.	M/s Sarthi Chem Private Limited	Approved of 2.0 M.T. of Chloropicrin Technical 99.5% Min. for the use in manufacturing of Methyl Bromide Technical
6.	M/s UPL Ltd.	Approved of 200 M.T. of Sodium Cyanide for the Trading Purpose

Applications for import of multi-use insecticides (Other than Boric Acid) 412 RC

S.No.	Applicant (M/s)	Decision of the Registration Committee
1.	M/s Inventys Research Company Pvt. Ltd.	Approved 40 MT of Sodium Cyanide for the use in manufacturing of s-Methyl Phenyl Glycine Methyl Ester.
2.	M/s UPL LTD.	Approved 1359 MT of Sodium Cyanide for the use in manufacturing of Glufosinate Technical
3.	M/s Amjey Chem Trade Pvt Ltd	Approved 94 MT of Di Methyl Di Sulfide for use in the refinery at Numaligarh, Assam

4.	M/s Asian Chemtech Pvt. Ltd.	Approved 700 MT of Sodium Cyanide for the trading purpose
5.	M/s Meghmani Organics Limited	Approved 261 MT of Sodium Cyanide for the use in manufacturing of Cypermethrin Tech.
6.	M/s Sarthi Chem Tech Pvt. Ltd.	Approved 102.44 MT of Yellow Phosphorous for the use in manufacturing of Aluminium Phosphide 6%, 15%, 56%, & 77.5% Tablet
7.	M/s Divis Laboratories Limited	Approved 180 MT of Sodium Cyanide for the manufacturing of Dextromethorphan HBR(Sigma), Dextromethorphan HBR Intermediates (Sigma - I with ISA & ISB) and Irbesartan
8.	M/s Metco Resources	Approved 27388.32 MT of Nitrobenzene for supplying to the industries for manufacturing of Resist salt & Metallic Acid
9.	M/s Asian Chemtech Pvt. Ltd	Approved 300 MT of potassium Cyanide for trading purpose
10.	M/s Godrej Agrovet ltd.	Approved 32 MT of 2,6-Dichloro Benzonitrile for the use in manufacturing of Herbicide Pyrithiobac Sodium Technical
11.	M/s Harshlaxmi Chemisolv	Approved 680.50 MT of Nitrobenzene for the use in manufacturing of Metanilic Acid, Resist Salt, Rubber Chemicals, Dyes etc
12.	M/s Honour Lab Ltd.	Approved 169.26 MT of Sodium Cyanide for the use in manufacturing of Amino butyramide
13.	M/s S D Fine-Chem Limited	Approved 50 MT of Thiourea for the use in Electroplating Process of Copper
14.	M/s Rathoure Trading Company	Approved 1200 MT of Sodium Cyanide for Trading Purpose
15.	M/s Black Rose Industries Limited	Approved 12432 MT of Acrylonitrile for the use in manufacturing of Acrylamide, Polyacrylamide (Liquid/ Powder) and N-Methylol Acrylamide
16.	M/s Tagros Chemicals India Private Limited	Approved 303 MT of Sodium Cyanide for the use in manufacturing of Cypermethrin, Alphacypermethrin and Deltamethrin Technical
17.	M/s SNF Flopam India Pvt. Ltd.	Approved 10000 MT of Acrylonitrile for the use in manufacturing of Acrylamide, Polyacrylamide Powder, Polyacrylamide Liquid and Polyacrylamide emulsions
18.	M/s Bharat Rasayan limited	Approved 290 MT of Sodium Cyanide for the use in manufacturing of Cypermethrin Tech., Fenvalerate Tech., Para Chloro Benzyl Cyanide, Lambda Cyhalothrin Tech., Para Chloro Phenyl Acetic acid
19.	M/s Ambic Organic	Approved 720 MT of Yellow Phosphorous for the use in manufacturing of Aluminium Phosphide and Zinc Phosphide

20.	M/s Chemtech Intermediates Pvt. Ltd.	Approved 330 MT of Sodium Cyanide for the use in manufacturing of Phenyl Acetonitrile / Phenyl Acetic Acid
21.	M/s UPL Ltd.	Approved 30 MT of Sodium Cyanide for the Trading Purpose
22.	M/s D.D. Shah Fragrances Pvt. Ltd.	Approved 30 MT of Eucalyptus Oil for the use in Manufacturing of Flavouring Compounds and reconstituted essential oils
23.	M/s Hemani Industries Limited	Approved 673 MT of Ethylene Dichloride for the use in manufacturing of Meta Phenoxy Benzaldehyde
24.	M/s Hemani Industries Limited	Approved 1900 MT of Acrylonitrile for the use in manufacturing of Cypermetric Acid Chloride
25.	M/s Hemani Industries Limited	Approved 783 MT of Ethylene Dichloride for the use in manufacturing of Meta Phenoxy Benzaldehyde
26.	M/s Grauer & Weil (India) Ltd.	Approved 10 MT of Thiourea for the use in manufacturing of Metal Finishing Brighter Additives
27.	M/s Intech Organics Ltd.	Approved 1000 MT of Yellow Phosphorous for the use in manufacturing of Aluminium Phosphide
28.	M/s Hindustan Chemicals Company	Approved 1000 MT of sodium Cyanide for trading purpose
29.	M/s Lucky Chemical Industries	Approved 1357.26 MT of Yellow Phosphorus for the use in manufacturing of Phosphorous Trichloride, Phosphorous Oxychloride and Phosphorous Pentoxide

Applications for import of multi-use insecticides (Boric Acid) 413 RC

S.No.	Applicant (M/s)	Decision of the Registration Committee
1.	M/s Spire Cera Frit Pvt. Ltd.	Approved of 500 M.T. of Boric Acid for the use in manufacturing of Ceramics Glaze Mixture Frit
2.	M/s Supreme Glazes Pvt. Ltd	Approved of 1000 MT of Boric Acid for the use in manufacturing of Ceramics Glaze Mixture / Frit
3.	M/s Artek Surfin Chemicals Ltd.	Approved of 50 M.T. of Boric Acid for the use in manufacturing of Electroplating chemicals and compositions

Annexure- VII

List of new packing approved by RC from 01.11.2019 to 30.04.2020.

A.	**New/Alternate Packing for New Formulation:**		
RC No.	**Name of Company**	**Name of the Product**	**Type of Packing**
412th	M/s Godrej Consumer Products Ltd.,	Transfluthrin 1.6% Liquid Vaporiser.	Endorsement for alternate packing of single refill (45 ml) in printed carton as secondary packing and 120 units of secondary pack cartons will be packed in 5 ply corrugated box of specification IS 2771 (Part-I) – 1990 as transport packing
412th	M/s Nichono India Pvt. Ltd.,	Buprofezin Technical 98% w/w min.	Endorsement for additional transport packing of capacity 200 kg in fiber board drum for import
413th	M/s Syngenta India Ltd.,	Thiamethoxam 12.6% + Lambda cyhalothrin 9.5% w/w ZC	Endorsement for alternate packing in PET container of capacity 10 ml, 40 ml, 80 ml, 100 ml, 200 ml, 500 ml and 1000 ml as per IS 13123:2000 . Primary pack of capacity 10ml, 40ml, 100ml, and 200ml shall be further packed in duplex board monocarton as secondary packing. There shall be no secondary packing for 500ml and 1000ml pack size. Secondary pack shall be further packed in CFB box as transport packing.
413th	M/s Syngenta India Ltd.,	Lambda cyhalothrin 4.9% (capsule Suspension).	Endorsement for alternate packing in PET container of capacity 100 ml, 250 ml, 500ml and 1000 ml as per IS 1312:2000.Primary pack of capacity 100ml and 250ml shall be further packed in duplex board monocarton as secondary packing. There shall be no secondary packing for 500ml and 1000ml pack size. Secondary pack shall be further packed in CFB box as transport packing.

Annexure – VIII

List of Label Expansion u/s 9(3) formulations along with waiting period

Sl. No.	R.C. No.	File No.	Company Name	Product Name	Crop	Waiting Period (Days)
Insecticides						
1.	411	17-450/2012-CIR-II	M/s Bayer Crop Science Ltd., Thane (Maharashtra)	Flubendiamide 39.35% w/w SC	Maize Gherkin Cardamom	14 05 15
2.	411	17-43/2017-CIR-II	M/s Bayer Crop Science Ltd., Thane (Maharashtra)	Fipronil 40% + Imidacloprid 40% WG	Groundnut	76
3.	413	17-283/2015-CIR-II	M/s Bayer Crop Science Ltd., Thane (Maharashtra)	Deltamethrin 11% EC	Onion	05
4.	413	17-750/2016-CIR-II	M/s Bayer Crop Science Ltd., Thane (Maharashtra)	Imidacloprid 70% WG	Potato	54
5.	414	10044-END/2019-CIR-II	M/s ADAMA India Pvt. Ltd., Hyderabad	Fluensulfone 2% w/w GR	Pomegranate	91
6.	414	8459-END/2017-CIR-II	M/s Bayer Crop Science Ltd., Thane (Maharashtra)	Spirotetramat 15.31% w/w OD	Grapes	60
Herbicide/PGR						
1	413	6924-TI/9(3)/2018-CIR-II	M/s Syngenta India Ltd	Mesotrione 2.27% w/w + Atrazine 22.7% w/w SC	Maize Sugarcane	42 190
2	413	9194-FI/9(3)/2018-CIR-II	M/S Tropical Agrosystem (India) Pvt	1-MCP 3.3% VP (1-Methyl CycloPropen)	Apple (Post Harvest)	One day (Between treatment and use)

Fungicide						
1.	411	F.No.9394-END/2018	M/s DhanukaAgritech Ltd	Carbendazim 25% + Flusilazole 12.5% SE.	Apple	9
2.	413	F.No: 8810-F/9(3)/2017	M/s Syngenta India Ltd	Chlorothalonil 40.0%w/w + Difenoconazole 4.0%w/w SC	Tomato Chilli	3
3.	413	F.No.7216-FI 9(3)/2016-CIR-II	M/s DhanukaAgritech Ltd	Cyflufenamid 5 % EW	Chilli Grapes	5 25
4.	413	F.No.9355-END	M/s UPL Ltd.	Mancozeb 50% + Thiophanate methyl 25% WG	Rice	34
5.	413	F.No.5940-FI/9(3)/2015-CIR-II	M/s BASF India Ltd	Triticonazole 80 g/l+ Pyraclostrobin 40g/l FS	Wheat	Seed dresser
6.	413	F.No.9808-END/2018-CIR-II	M/s Bayer Crop Science Ltd.	Tebuconazole 50% WG + Trifloxystrobin 25% WG	Cowpea	20
7.	413	F.No.9126-END	M/s DhanukaAgritech Ltd	Kasugamycin 5%+ Copper oxychloride 45% WP	Pomegranate	10
8.	413	F. No-9840-END/2018	M/s Bayer Crop Science Ltd.	Fluopicolide 6.25% + Propamocarb hydrochloride 62.5% SC	Cucumber	5

Annexure - IX

Enhancement of shelf life u/s 9(3)

S. No.	Applicant (M/s)	Product Name	RC No.
1.	M/s Parijat Industries India Pvt. Ltd.	Pyriproxyfen 10% + Bifenthrin 10% EC.	413
2.	M/s Tagros Chemical India Pvt. Ltd.	Pyriproxyfen Technical 98% w/w min	413

ANNEXURE -X

Name of the Molecules to be included in the Schedule of the Insecticides Act,1968

Sr No	File No	Name of the Applicant	Common Name	IUPAC/Chemical Abstract Name	CAS/CA SRN no	Bio-efficacy	Toxicity	Status of Registration in other Countries	Decision
1	3- /2017CIR-11 and Computer F. NO.3124/InclusionInSchedule	M/Shukla Ashar Impex Pvt. Ltd. Rajkot	Long Chain Alkyl poly glucoside (C8-C16) ,Agro Clean Charger/ AGNIQUE PG The applicant submitted further specify the name of the product as	alkyl glucoside Typical formula C16H32 O6 (coconut oil based)	CAS RN N/A	Insecticide	Skin Contact – non irritant Ingestion-Non toxic Inhalation – Not applicable	As per the literature submitted by the applicant AGNIQUE PG which has EPA approval states that AGNIQUE PG	Applicant vide E-mail dated 19.05.2020 has requested to withdraw the application. **Request for withdrawal of application is accepted.**

			lauryl glucoside, (C18 H36 O6) CAS No. 1106615-47-9 which is totally different than the molecules deliberated in previous the meeting 55th					surfactant was reassessed in May 2006 and granted exemption from tolerance when used as pesticide inert ingredients for application	
2	3136/InclusionI nSchedule	M/s Imerys Performance and Filtration	DIATOMACE OUS EARTH	Siliceous Earth	61790-53-2	Acaricide and insecticide	Acute Oral LD50 for Rats >3160mg/kg	Registered with EPA, USAfor Control of beetles,	Board observed that diatomaceo us earth containing

		Minerals Pvt Ltd.					Acute Dermal LD50 for Rats - Produced moderate to low toxicity for toxicity category of III Inhalation LC50 for Rat not test animals died in acute inhalation study as a result of exposure to 40.0% silica gel . Skin Irritant	moths, weevils etc.	80 to 90% silica is used as raw material/ inert material in various pesticides and non-pesticide formulations and hence did not approve.

							(Rabbit) - moderate to low toxicity Eye Irritant - moderate to low toxicity		
3	3144/Inclusion In Schedule	Shukla Ashar Impex Pvt. Ltd.	Garlic Oil (Allium sativum)	Diallyl disulphide	8000-78-0	Bio-efficacy of (Allicin) garlic extract against cotton sucking insects	No Toxicity Data	Not Registered	Differed for want of more information on registration status, marker chemical which is active in Garlic oil having Insecticidal properties and toxicity data of active substance.

4	3145/Inclusion In Schedule	Syngenta India Limited	Cyclobutriflura m	N-[2-(2,4-dichlorophenyl) cyclobutyl)-2-(trifluoromethyl) nicotinamide, 80-100% (1S,2S)-enantiomer	1460292 -16-3	Used as Nematicide	Acute Oral(Rat): LD50 >2,000mg/k g, Acute dermal (rat): LD50>2000 mg/kg , Acute inhalation(ra t): LC50 > 5.08 mg/l Acute dermal irritation (Rabbit): slight irritation, Actual Eye Irritation (Rabbit): slight irritation, Skin sensitization : Non-sensitizer	New Nematicide, still in the preliminary stages of development and the data generation is under process	Approved

5	3142/Inclusion In Schedule	Bharat Insecticides Limited	Maltodextrin	Non allocated	9050-36-6	Insecticide	Acute Oral (Rat): LD50 >2,000mg/kg , Acute dermal (Rat):LD50> 2000mg/Kg Acute dermal irritation(Rabbit): Non-irritant to Rabbit skin	Not Registered	The Board observed that the product is used in food industry as food additive and preservative and hence did not approve.
6	3138/Inclusion In Schedule	Biostadt India Ltd	Acynonapyr	3-endo-[2-propoxy-4-(trifluoromethyl) phenoxy]-9-[5-(trifluoromethyl) -2-pyridyloxy]-9-azabicyclo[3.3.1]nonane.	[1332838-17-1] S	Used as Insecticide	Acute Oral (Rat): LD50 >2,000mg/kg, Acute dermal (rat): LD50>2000 mg/kg , inhalation(rat): LC50 > 4.79 mg/L	Registered in Japan and Registration under process in Korea	Approved

							Skin Irritation Dermal (Rabbit): Not irritant, Eye Irritation (Rabbit): Not-irritant, Skin sensitization Dermal – Guinea Pig : Negative		
7	3140/ Inclusion In Schedule	Biostadt India Ltd	Picarbutrazox	tert-butyl (6-{(Z)-[(1-methyl-1H-5-tetrazol)(phenyl)methylene]-aminooxymethyl}-2-pyridyl)carbamate.	[500207-04-5]	Used as Fungicide with translaminar activity for controlling Downy mildew in various crops	Acute Oral LD50 Rat->2,000mg/kg , Acute dermal (rat): LD50>2000 mg/kg , inhalation(rat): LC50 > 5.20 mg/L, Acute Dermal Irritation(Ra	Registered in Japan and Registration under process in U.S.	Approved

							bbit): Not Irritant Acute Eye Irritation (Rabbit): Slight Irritant, Skin sensitization Guinea Pig : Negative		
8	3146/Inclusion In Schedule	PI Industries Ltd.	Flometoquin	2-ethyl-3,7-dimethyl-6-[4-(trifluoromethoxy)phenoxy]-4-quinolyl methyl carbonate	875775-74-9	New Insecticide	Acute Oral Toxicity(LD50) - Rat (Female): 50- 300 mg per kg Acute Dermal Toxicity(LD50) - Rat (Female):933.03 mg per kg	Registered in Japan	Approved

							Inhalation Toxicity LC50 Rat:0.67 mg per L (male rat); 0.93 mg per L (female rat) Skin Irritation (Rabbit): Non-irritating Eye Irritation (Rabbit):Non-irritating.		

Annexure –XI

BYE-LAWS FOR PROCEDURE OF THE CENTRAL INSECTICIDES BOARD (CIB)AS STIPULATED UNDER SECTION 7 OF THE INSECTICIDES ACT, 1968

1. **Time and place of the meeting of the CIB**

(i) The Committee shall meet at such times as the Chairman may, from time to time, determine, provided that such meetings to be held normally during every six months, preferably in the second week of November and May, every year.

(ii) The meeting may also be convened through video conference (VC)/ electronic mode as and when so directed/desired by the Chairman of the board.

(iii) The Director General of Health Services (DGHS) -*ex-officio* shall be the Chairman of the CIB. The place for such meetings shall be the Ministry of Health and Family Welfare, Nirman Bhavan, New Delhi.

2. **Notice for meetings**

(i) Not less than 15 clear days notice of every meeting of the CIB shall be given to each member who is for the time being in India.

(ii) A notice may be served on any member either personally or by post under an envelope or through email addressed to each member at his latest address provided to the Secretary (CIB&RC) by the Members of the CIB.

(iii) Any incidental omission to give any such notice to any of the Members shall not in any manner invalidate any such decision or resolution passed at any such meetings.

(iv) Notwithstanding anything contained in (i) above, a meeting of the CIB at which any matter which is considered urgent by the Chairman has to be taken up, may be called at a shorter notice.

3. **Quorum**

(i) No business shall be transacted at a meeting of the CIB unless one third of the total members of the Board are present.

(ii) If within half an hour from the time appointed for holding the meeting, the quorum is not present, the meeting shall adjourn to the afternoon of the same day to be reconvened at such time as Chairman may indicate.

(iii) If at any such adjourned meeting also the quorum is not present within half an hour from the time appointed for holding the meeting, members present at the meeting shall form the quorum.

4. Presidency over meetings

(i) The Chairman of the CIB shall, when present, preside at all such meetings of the CIB.

5. Adjournment of meeting

(i) The Chairman shall with the consent of the members present at any meeting of the CIB adjourn the meeting from such time as deem fit.

(ii) No business other than which is included in the agenda shall be presented at any such adjourned meeting except with the prior consent of the Chairman.

6. Voting

Each member of the CIB shall have one vote. All matters submitted to a meeting of the Central Insecticides Board CIB shall be decided by a majority of the members present and voting there at, and in case of any equality of votes, the Chairman or the person presiding shall have a second or casting vote in addition to the vote to which he may be entitled as a member.

7. Record of business

A record of all business transacted by the CIB shall be maintained through issue of minutes of the proceedings of each meeting of the CIB. The proceedings of each meeting duly approved by the Chairman shall be circulated to all the members for their approval of comments within 10 days of the date on which the minutes are received.

8. Transaction of business by circulation of papers

(i) Any business which it may be necessary for the CIB to transact shall, if the Chairman so directs be dealt with by circulation of papers under registered

cover among all the members for the time being in India at their usual addresses, and any decision or resolution so circulated and approved by a majority of the members signing, shall be as effectual and binding as if it had been taken/passed at a meeting of the CIB.

(ii) When any business is usually referred to the members by circulation, a period of not less than 10 clear days shall be allowed for the receipt of reply from the members. Such period to be counted from the date on which the notice is issued.

9. <u>Functions and powers of the Secretary (CIB&RC)</u>

(i) The Secretary (CIB&RC) shall be the Principal Executive Officer of the CIB and shall whenever directed by the Chairman convene a meeting of the CIB.

(ii) The Secretary shall be responsible for the administration of the affairs of the CIB and shall exercise such executive and administrative powers of the CIB as may be necessary or desired for purpose subject to the provisions of these bye-laws.

(iii) The Secretary shall keep or caused to be kept proper records and minutes of the proceedings of the meetings of the CIB and send copies thereof to all members of the CIB and the competent authority of Government of India in the Ministry/administration concerned in Agriculture. He shall be the principal channel of communication between the CIB on the one hand and the Government of India and the State Governments on the other.

(iv) The Secretary shall take appropriate steps as necessary to give effect to the decisions/resolutions passed by the CIB. The Secretary shall subject to the provision of these bye-laws and such other rules and orders as may apply in particular cases exercise general supervision and disciplinary control over the staff of the Sectt. of Central Insecticides Board and Registration Committee (CIB & RC) and prescribe their duties and function.

10. The chairman if feels expedient, shall have the power to relax any of the provisions of these bye laws in larger public interest.

Annexure-XII

List of Insecticides with brand name in The Schedule of the Insecticides Act

Sl. No.	Sr No in Schedule	Common Name	Brand name	Remark	Notification No
1.	26.	Carbophenothion (Trithion)	Trithion	Brand name	Added originally with the Insecticides Act
2.	44.	Naled (Dibrom)	Dibrom	Brand name	Added originally with the Insecticides Act
3.	48.	Trichlorfon (Dipterex)	Dipterex	Brand name	Added originally with the Insecticides Act
4.	51.	Thiometon (Ekatir)	Ekatin	Brand name	Added originally with the Insecticides Act
5.	55.	EPTC (Eptam)	Eptam	Brand name	Added originally with the Insecticides Act
6.	63.	Azinphos-methyl (Gusathion M)	Gusathion M	Brand name	Added originally with the Insecticides Act
7.	78.	Oxydemeton-methyl(metacyotoxR)	Metacyotox R	Brand name	Added originally with the Insecticides Act
8.	97.	Mevinphos (Phosdrine)	Phosdrin	Brand name	Added originally with the Insecticides Act
9.	98.	Phosmet (Phthalimidomethyl, Imidan)	Imidan	Brand name	Added originally with the Insecticides Act
10.	100.	Pindone (Pival)	Pival	Brand name	Added originally with the Insecticides Act
11.	102.	Pebulate (Tillam)	Tillam	Brand name	Added originally with the Insecticides Act
12.	123.	Camphechlor (Toxaphene)	Toxaphene	Brand name & common name as well	Added originally with the Insecticides Act
13.	132.	Pirimiphos-methyl (Actellic)	Acetellic	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
14.	133.	Pyrazophos (Afugan)	Afugan	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
15.	145.	Bentazone (Basagran)	Basagran	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
16.	146.	Fluchloralin (Basalin)	Basalin	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
17.	147.	Fenobucarb (Bassa)	Bassa	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
18.	148.	Carbendazim (Bavistin)	Bavistin	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74

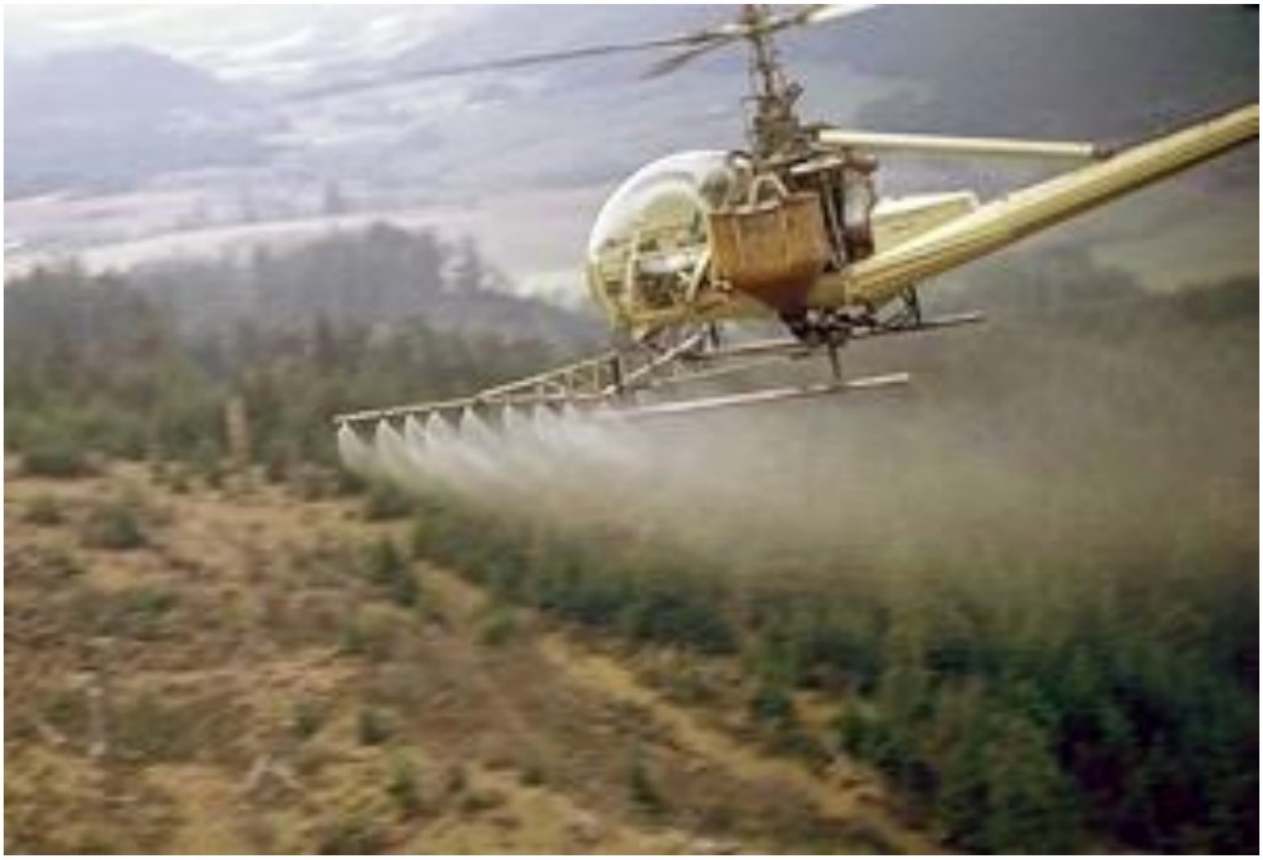
19.	159.	Bufencarb (Bux)	Bux	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
20.	168.	Chlorbufam (BIPC)	BIPC	Brand name & common name as well	**Added vide Notification No GSR 9(E)*dated 09/01/74
21.	185.	Mephosfolan (Cytrolane)	Cytrolane	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
22.	201.	Temephos (Difenphos, Abate)	Abate	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
23.	203.	Daminozide (Alar)	Alar	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
24.	214.	Chlorophacinone (Drat)	Drat	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
25.	215.	Chlorpyrifos (Dursban)	Dursban	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
26.	223.	Ethephon (Ethrel)	Ethrel	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
27.	224.	Chlorfenac; Chlorfenac-sodium (Fenac)	Fenac	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
28.	232.	Tributylphosphorotrithioite (Folex)	Folex	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
29.	233.	Fonofos (Dyfonate)	Dyfonate	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
30.	237.	Noruron (Herban)	Herban	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
31.	243.	EBP (Kitazin)	Kitazin	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
32.	246.	Chlorquinox (Lucel)	Lucel	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
33.	248.	Butachlor (Machete)	Machete	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
34.	267.	Thionazin (Nemafos)	Nemafos	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
35.	268.	Tetramethrin (Neo- Pynamin)	Neo-pynamin	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
36.	272.	Acephate (Orthene)	Orthene	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
37.	283.	Leptophos (Phosvel)	Phosvel	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
38.	286.	Cyhexatin (Plictran)	Plictran	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
39.	287.	Propyzamide (Pronamide, Kerb)	Kerb	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
40.	289.	Propargite (Omite)	Omite	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74

41.	296.	Phthalide (Rabicide)	Rabcide	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
42.	297.	Cycloate (Ro-Neet)	Ro-neet	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
43.	300.	Dichlozoline (Selex)	Sclex	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
44.	312.	Tetram (amiton)	Tetram	Tetram is Brand name &Amiton is common name	**Added vide Notification No GSR 9(E)*dated 09/01/74
45.	320.	CECA (Udonkor)	Udonkor	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
46.	322.	Etem (Vegita)	Vegita	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
47.	324.	Mexacarbate (Zectran)	Zectran	Brand name	**Added vide Notification No GSR 9(E)*dated 09/01/74
48.	353.	Pyrinuron (Vacor)	Vacor	Brand name	**Added vide Notification No GSR 32(E)*dated 12/02/80
49.	479.	Imazapyr& its salt (Arsenal)	Arsenal	Brand name	**Added vide Notification No GSR13(E)*dated 05/01/90
50.	509.	Imazalil (Magnate)	Magnate	Brand name	**Added vide Notification No GSR 577(E)*dated 26/08/93
51.	526.	Abamectin (Vertimec)	Vertimec	Brand name	**Added vide Notification No GSR109(E)*dated 03/01/96
52.	534.	Dodemorph (Meltatox)	Meltatox	Brand name	**Added vide Notification No GSR 10(E)*dated 03/01/96
53.	630.	Tepraloxydim(Aramo)	Aramo	Brand name	**Added vide Notification No GSR 291(E)*dated 19/04/2002
54.	869.	Polyoxin(Polyoxin- B,Polyoxin-D, Polyoxin-AL	Polyoxin-AL	Brand name	**Added vide Notification No GSR 111(E)*dated 20/02/2013
55.	633.	Terallethrin	Knockthrin-M108	Brand name	**Added vide notification No. G.S.R. 291 (E) dated 19/04/2002
56.	665.	Flufenzine	SZ1-121	Development Code	** Added vide notification No. G.S.R. 772 (E) dated 18th November, 2002
57.	419.	Clomazone	Dimethazone	Dimethazone	**Added vide Notification No. GSR 858 (E) * dated 12/08/88
58.	420.	Etofenprox	Ethofenprox	Ethofenprox was used before 1988	**Added vide Notification No. GSR 858 (E) * dated 12/08/88

59.	333.	Deltamethrin	Decamethrin	Where decamethrin has been rejected by WHO as common / chemical name	** Added vide Notification No. GSR 574 (E) * dated 06/10/79
60.	331.	Thiobencarb	Benthiocarb	Molecule was introduced as Benthiocarb by M/s Kumiai and recognised by Japan Ministry of Agriculture and Forestry (JMAF)	** Added vide Notification No. GSR 574 (E) * dated 06/10/79

Annexure-XIII

Standard Operating Procedures (SOP) on aerial spraying using aircraft/ helicopter/drone for control of Desert Locust



सत्यमेव जयते

Government of India
Ministry of Agriculture and Farmers Welfare
Department of Agriculture, Cooperation and Farmers Welfare
Directorate of Plant Protection, Quarantine & Storage
N.H.IV., Faridabad-121001 (ppa@nic.in)

CONTENTS

Endorsement

This Standard Operating Procedure (SOP) for Aerial Spraying by aircraft/helicopter/drone is prepared by the Directorate of Plant Protection, Quarantine & Storage, Faridabad in line with FAO SOP on aerial spraying and considering requirement envisaged under the relevant provisions (Rule 43) of the Insecticides Act 1968 and Insecticides Rules 1971 for undertaking safe and effective control of desert locust by aerial spraying using aircraft/helicopter/drone. This SOP will render guidance to the locust officer/ pilot/operators while undertaking aerial control operations. This SOP is duly approved on 18th May, 2020.

-sd-

(Rajesh Malik)

Plant Protection Adviser

Directorate of Plant Protection, Quarantine & Storage,

NH-IV, Faridabad-121001 India

Standard Operating Procedures (SOP) for Desert Locust Control

Objective

The objective of the Standard Operating Procedures (SOP) for Desert Locust Aerial Control is to give concise instructions for effective and safe control operations against the Desert Locust using aircraft/helicopter/drone. Considering the legal requirements envisaged under the relevant provisions of the Insecticides Act 1968 and Insecticides Rules 1971 for undertaking safe and effective control of desert locust by aerial spraying using aircraft/helicopter/drone these instructions required to be followed. These instructions are intended for use by the field staffs who are involved in Desert Locust aerial operations (including Locust Officers and pilots/ operators) to help them avoid dangerous, ineffective or wasteful operations. They are based on the **FAO Desert Locust Guidelines for aerial spraying** where more detailed information and references are available.

The instructions focus on:

- Aerial survey operations
- Aerial spraying of insecticides
- Aerial spray equipment's
- Techniques for safe and efficient operations

1. Control process

A series of steps need to be followed before, during and after aerial survey and control operations.

Aircraft/Helicopter are best for spraying large areas (5000+ ha) the smallest area an aircraft can spray is 100 ha and inaccessible through ground vehicles. Use of drone is useful for spot applications of pesticides such as long trees and in the area where vehicle entry is inaccessible such as acacia plantation, sand dune etc.

PREPARATIONS before control operations

- Determine what type and number of aircraft/helicopter/drone are required for control operations
- Select competent control teams and provide them with training or refresher training. The pilots/Operator shall undergo specialization training including

clinical effects of the insecticides by the experienced locust officer as well as medical toxicologist authorized by the Plant Protection Adviser.

- Check and service of aircraft/helicopter/drone
- Check and test the spray system on the aircraft/helicopter/drone, that commonly needed spare parts are available and aircraft/helicopter/drone are equipped with a GPS-based track guidance system
- Distribute the required quantity and type of insecticides, protective clothing, aviation fuel and pumps to the likely spray sites
- Make sure that aircraft/helicopter/drone is available in the country and can be contracted by the MOA&FW for control operations. Check that airstrips have been maintained

BEFORE aerial control operations

- Determine if aerial control operations are required.
- If so, choose appropriate aircraft/helicopter/drone types, insecticide and spray coverage pattern (barrier or full cover).
- Calibrate the spray system on the aircraft/helicopter/drone in order to assure the correct amount of insecticide is applied in the right way and in the right place.
- All aerial operations shall be notified to the public not less than twenty-four hours in advance through competent authorities
- Animals and persons not connected with the operations shall be prevented from entering such areas for a specific period
- Ensure that local inhabitants are informed about the date, time and location of control operations, so that they can move their livestock, beehives and families to safety.
- Find the wind direction in order to establish a spray direction at right angles to it and demarcate the infested area.
- Make sure that temperature, wind and rainfall conditions are suitable and safe for the aerial control operations.
- Marking of the area shall be the responsibility of the operators
- Washing, decontamination and first-aid facilities shall be provided by the operators

DURING aerial control operations

- Make sure that all staff who are handling or applying insecticide use full protective clothing
- The operators shall use only approved insecticides and their formulations at approved concentration and height
- All other non-spraying personnel, vehicles and equipment are away from the target area to avoid contamination by the sprayed insecticide
- Start at the downwind edge of the target area and spray cross wind (at right angles to the wind direction), moving upwind after each spray pass, making sure to measure the correct track spacing using DGPS, flagmen or other means
- Make an extra spray pass upwind of the target area to prevent under-dosing at the upwind edge
- Stop spraying if the wind drops (less than 1 m/s) or becomes very strong (more than 10 m/s) and wait for the right conditions
- Stop spraying if it starts to rain or seems likely to rain soon
- Stop spraying if the wind direction changes by more than 45 degrees, adjust your new spray line and spray the remaining area

AFTER aerial control operations

- Monitor and record all relevant details on the *FAO Spray Monitoring Form* (Annexure-I).
- Empty any insecticide remaining in the aircraft/helicopter/drone spray tank back into the original insecticide container. Clean and maintain the spray system on the aircraft/helicopter/drone, and store the insecticide and the empty containers in safe places**.**
- Wash yourself and the protective clothing as soon as possible.

2. Ground support team and field equipment

Support Team: one locust officer, two drivers and two vehicles, plus support staff such as assistants and skilled laborers.

Equipment: to be available in each team

- Hand-held GPS *(1)*
- Maps, compass
- FAO forms *(2)*
- Clipboard, paper and pen
- Anemometer
- Hygrometer
- Flags
- Oil sensitive paper to sample ULV droplets
- Bucket and plastic measuring cylinder or jug
- VHF or UHF walkie-talkies for short range ground-to- air communication
- Vibrating tachometer
- Stop watch
- Hand lens (x10)
- Sweep net
- Plastic bags
- Tool kit, first aid kit
- HF radio
- Cages for mortality assessment
- Water and soap for washing
- Sets of protective clothing for all staff handling insecticides

(1) extra batteries, cigarette lighter adapter, remote antenna

(2) Survey & Control Forms and Spray Monitoring Forms

3. Principles of ULV application

Ultra low volume (ULV) spraying uses small amounts of concentrated insecticide. In locust control, about 1.0 litre/hectare is applied. The insecticide is not mixed with water or solvent. It is oil-based to prevent evaporation and is usually applied ready to spray.

Droplets of spray are carried by the wind. In full coverage treatments, the insecticide is sprayed as overlapping swaths onto the control target so that a uniform deposit is achieved and the locusts receive enough insecticide. Remember:

- Do **not** spray during the hottest part of the day (1100-1600 hr) when convection may occur and carry the spray up into the sky instead of down onto the locusts
- Do **not** spray at low wind speeds less than 1 m/s
- Do **not** spray at high wind speeds more than 10 m/s

4. ULV aerial spray system

A good ULV sprayer uses rotary atomizers (spinning discs or rotating cages) to produce droplets in a small size range (50-100 *u*m). If droplets are too large or too small, control will be poor and insecticide wasted. For aerial spraying, use the following:

- Volume median diameter (VMD): 75-100 *u*m
- Blade angle: 35° (AU4000), 40° (AU5000) *(1)*
- Emission height: 5-10 meters, depending on wind *(2)*
- Aircraft/helicopter speed: 140-160 km/h in consultation with pilot
  (1) at air speed of 160 km/h, 7000 rpm (AU4000), 8000 rpm (AU5000)
  (2) higher for milling and flying swarms and, possibly, barrier control
- Drone height and speed should coincide with effective and safe locust control operation.

5. Calibrating ULV spray system

The aerial spray system on the aircraft/helicopter/drone must be calibrated before the actual spraying takes place.

What is calibration?

The aerial spray equipment needs to be adjusted in order to apply the recommended amount of insecticide, in the right size spray droplets, to the right place.

Before setting flow rates for the first time, consult the manufacturer's manual to get a rough estimate of the required flow rate. On aircraft/helicopter/drone, flow rate is checked by recording the time spent spraying and the amount of insecticide

Calibration should always be carried out by using the actual insecticide that will be applied

used. Accordingly, the flow rate should be measured and reset if necessary.

When do you calibrate spray equipment?

- When the aerial spray equipment is new
- When the insecticide formulation or concentration is changed
- When the volume application rate (VAR), track spacing or forward speed is changed
- Before the beginning of the campaign and at weekly intervals during it

How to calibrate a sprayer

Step 1. Find the recommended dose of the insecticide (g a.i./ha), from the drum label, FAO Guidelines, etc. If it is given as litres/hectare, go to step 3.

Step 2. Calculate the required Volume Application Rate (VAR).

$$\text{VAR (l/ha)} = \frac{\text{Recommended dose (g a.i./ha)}}{\text{Formulation concentration (g/l)}}$$

Example: If the recommended dose for chlorpyrifos is 250 g a.i./ha and its concentration is 450 g/l what is the VAR?

$$\text{VAR (l/ha)} = \frac{250}{450} = 0.55 \text{ l/ha}$$

If the formulation concentration expressed as a percentage of weight to volume (% w/v) convert the concentration to g a.i/l by using the formula:

$$\text{Concentration (g a.i./l)} = \frac{\text{Concentration given x 1000}}{100}$$

Example: If the concentration given for Malathion is 96%, then this must be converted by using the formula:

$$\text{Concentration in g a.i./l} = \frac{96 \times 1000}{100} = 960 \text{ g a.i/l}$$

In short, multiply the given percentage concentration by 10.

Step 3. Calculate the Flow Rate (FR).

$$\text{FR (l/min)} = \frac{\text{VAR (l/ha) x speed (km/h) x track spacing (m)}}{600}$$

Example: What flow rate is required from an aircraft flying at 140 km/h using a 100m track spacing in order to apply 960 g a.i./ha of Malathion 96% ULV?

$$\text{FR (l/min)} = \frac{\text{1 (l/ha) x 140 (km/h) x 1000 (m)}}{600} = \textbf{23.33 l/min}$$

It is important to remember that if one of the parameters (flow rate, track spacing or forward speed) is altered, then one or more of the others have to be changed in order to maintain the correct Volume Application Rate and Dose.

- If flow rate increases VAR increases (and vice versa)
- If track spacing increases VAR decreases (and vice versa)
- If forward speed increases VAR decreases (and vice versa)

Example: If the wind becomes stronger, it might be possible to increase the track spacing to allow a faster work rate. In order to maintain the correct VAR and dose, either the spray forward speed must be decreased or the flow rate must be increased. In order to achieve a faster work rate from the wider track spacing, the flow rate must be increased, rather than the forward speed being decreased.

How to measure the flow rate of aerial spray systems

Electronic pesticide pumps (collection technique) :

Step 1. Calculate the required flow rate for each atomizer.

Step 2. Make sure that the aircraft engine is running so that the correct voltage is being supplied to the pump.

Step 3. Set the approximate flow rate based on tables in the user's handbook.

Step 4. Position a bucket under each atomizer. To prevent insecticide from squirting outside the collecting bucket, fasten plastic bags with a hole in the bottom over the atomizers.

Step 5. Put about 50 litres of insecticide into the spray tank in order to prime the pipework. Ensure that the pipes are full by pumping insecticide through the atomizers until air bubbles disappear (the pipework in an aircraft spray system can

contain up to 30 litres of liquid). Return the collected insecticide to the sprayer tank.

Step 6. Put the buckets back under each atomizer, turn on the pump (*but not the atomizers*) and measure the volume of insecticide collected using a measuring cylinder.

Step 7. Adjust the flow rate to bring it closer to the required rate calculated previously. Repeat step 6 until this rate has been achieved to within about 5% error.

Step 8. When the required flow rate has been achieved, recheck it two more times to ensure that it is correct.

Windmill-driven pesticide pumps (loss technique while in flight):

Step 1. Calculate the desired flow rate (see page 12).

Step 2. Set the approximate flow rate based on tables in the user's handbook.

Step 3. Position a bucket under each atomizer. To prevent insecticide squirting outside the collecting bucket, fasten a plastic bag with a hole in the bottom over each atomizer. Put about 50 litres of insecticide into the spray tank in order to prime the pipework. Ensure that the pipes are full by pumping insecticide through the atomizers until air bubbles disappear (the pipework in an aircraft spray system can contain up to 30 litres of liquid). Return collected insecticide to the sprayer tank.

Step 4. Fill the spray tank to a known level with insecticide (either complete full or to a marked level).

Step 5. Take off and spray over the target area using normal spraying techniques for a specific number of minutes **(M)**.

Step 6. After landing, use a measuring cylinder to measure the amount of insecticide required to refill the spray tank to its original level. This is the number of litres emitted **(E)**.

Step 7. Calculate: **Flow rate (l/min)** $= \frac{\mathbf{E(l)}}{\mathbf{M\ (mins)}}$

Step 8. Adjust the flow rate to bring it closer to the required rate calculated previously. Repeat steps 4-7 until this rate has been achieved to within about 5% error.

Step 9. When the required flow rate has been achieved, recheck it two more times to ensure that it is correct.

How to estimate work rate

A rough estimate of the work rate can be calculated from the formula:

$$\text{Work rate (ha/h)} = \frac{\text{Forward speed (km/h) x track spacing (m)}}{10}$$

Note: this formula does not take into account the time required for turning at the end of each spray pass, which can be considerable for aircraft.

Typical track spacing in aerial control

A track spacing of **100 m** is generally used when spraying hopper bands, blocks of bands or settled swarms, milling swarms at roost and stratiform swarms using aircraft/helicopter.

6. Recording and reporting

Monitoring is very important in order to document the activities and to allow later analysis of the successes and failures of any campaigns. Most of the information concerning the control operations and their efficacy and the efficiency of the campaign are covered in the *FAO Spray Monitoring Form* (Annexure-I).

The form should be completed in order to include details on the location, rainfall, ecology and locusts. Duly filled forms should be returned to the National Locust Unit headquarters as soon as possible for review. Any problems (lack of protective clothing, overdosing, poor efficacy, non-target effects, etc.) can be noted on the form so they can be addressed later.

General flight report and job details produced by the DGPS, track guidance system and any flow control systems on board the aircraft/helicopter should be submitted to the Locust Control Unit Headquarters. Field staff recording the details of each

Field staff recording the details of each control operation should use these forms

control operation should use these forms

7. Cleaning, storing and disposal

Spray equipment should always be clean and ready to use. Properly dispose empty containers.

Always wear protective clothing while handling insecticides

Aerial spray system

- Drain unused insecticide back into the original containers
- To clean the sprayer, put some kerosene or diesel into it and spray it over the target area or waste ground, away from water bodies or supplies used by people or livestock; never dump this liquid in one place such as a pit
- Carry out any repair or required maintenance
- Wash the outside of the spray system with a cloth soaked in diesel or kerosene
- Cover the spray system (atomizer, variable restrictor unit and blades) with suitable protective covering to avoid any contamination (e.g. dust)

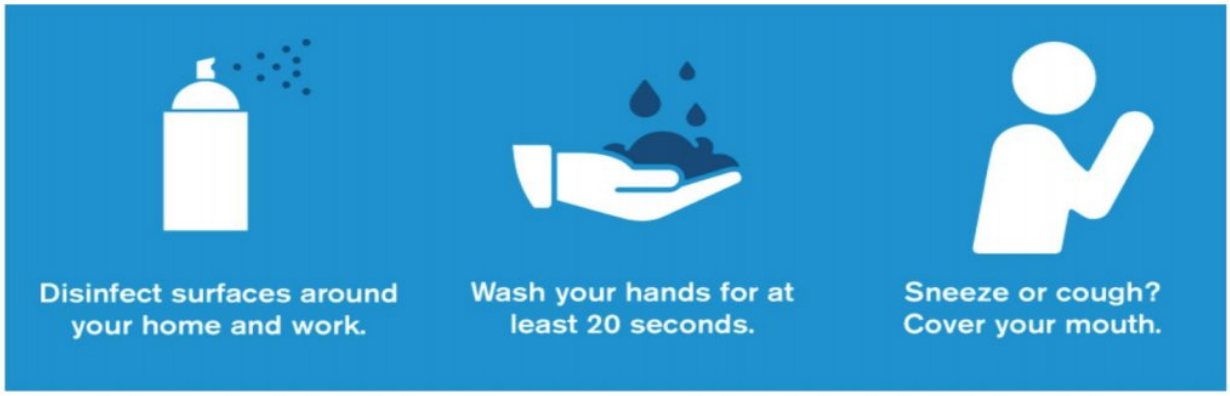
Insecticide storage

- Keep insecticide in original containers in a cool locked store to reduce deterioration caused by high temperatures
- Use older insecticides first (first-in-first-out system)

Disposal of empty insecticide containers

- Follow relevant provisions envisaged under the Insecticides Act 1968 and Rule 1971
- Clean empty insecticide containers three times inside and out with diesel or kerosene
- Collect the small volume of washings and dispose of by adding them to the insecticide in sprayer tanks during the next control operations or, if it is the end of the season, pour them into insecticide containers that are not full
- Never use empty containers for any other purpose than insecticides
- If they are to be recycled, they should be transported back to manufacturer
- Containers for disposal should be punctured, crushed and sent back to relevant authorities for appropriate disposal

Coronavirus: Safety Tips



Follow these steps to help keep you and others safe:

Download Arogya Setu App in your Mobile Phone

Stay home if you can and avoid any non-essential travel. Avoid social gatherings of more than 5 people.

Practice social distancing by keeping at least 6 feet — about two arm lengths — away from others if you must go out in public. Stay connected with loved ones through video and phone calls, texts and social media. Avoid close contact with people who are sick.

Wash your hands often with soap and water for at least 20 seconds, especially after being in a public place, or after blowing your nose, coughing or sneezing. If soap and water are not readily available, use a hand sanitizer with at least 60% alcohol.

Avoid touching your eyes, nose and mouth with unwashed hands.

Clean and disinfect household surfaces daily and high-touch surfaces frequently throughout the day. High-touch surfaces include phones, remote controls, counters, tabletops, doorknobs, bathroom fixtures, toilets, keyboards, tablets and bedside tables.

Cover your coughs and sneezes. Use a tissue to cover your nose and mouth and throw used tissues in a lined trash can. If a tissue isn't available, cough or sneeze into your elbow — not your hands. Wash your hands immediately

Annexure - I

FAO SPRAY MONITORING FORM

Attach this form to the DL Survey and Control Form and submit both to the National Locust Unit in your country whenever control operations are carried out

(indicate appropriate information as required)

		1		2		3		4		5		6	
1	**CONTROL LOCATION**												
1-1	date												
1-2	name *(from DL Survey Form)*												
2	**VEGETATION DATA**												
2-1	vegetation type (Grass, Bushes, Trees, Crop)	G B T C		G B T C		G B T C		G B T C		G B T C		G B T C	
2-2	height (m)												
2-3	crop names and damage (%)												
3	**INSECTICIDE DATA**												
3-1	trade name												
3-2	concentration (g a.i./l or %)												
3-3	formulation (EC, ULV, Dust)	E U D		E U D		E U D		E U D		E U D		E U D	
3-4	expiry date												
3-5	is insecticide mixed with water or solvent?	Y N		Y N		Y N		Y N		Y N		Y N	
3-6	if yes, what solvent and mixing ratio												
4	**WEATHER CONDITIONS**												
	start and end of control operations:	start	end	start	end	start	end	start	end	start	end	start	end
4-1	time												
4-2	temperature (°C)												
4-3	relative humidity (%)												
4-4	wind speed (m/s)												
4-5	wind direction (degrees from N)												
4-6	spray direction (degrees from N)												
5	**SPRAY APPLICATION**												
5-1	sprayer type (Rotary, Airblast, ENS, Hydraulic, Other)	R A E H O		R A E H O		R A E H O		R A E H O		R A E H O		R A E H O	
5-2	sprayer operator (Pilot, Driver, Locust officer, Hired, Other)	P D L H O		P D L H O		P D L H O		P D L H O		P D L H O		P D L H O	
5-3	sprayer manufacturer												
5-4	sprayer model												
5-5	sprayer platform (Aerial, Vehicle, Handheld)	A V H		A V H		A V H		A V H		A V H		A V H	
5-6	date of last calibration												
5-7	atomizer height above ground (m)												
5-8	ROTARY SPRAYERS: speed setting (blade angle, pulley setting, no. batteries)												
5-9	speed of atomizer (rpm)												
5-10	flow rate setting (which nozzle or restrictor used)												
5-11	flow rate/atomizer (l/min)												
5-12	number of atomizers												
5-13	track spacing (m)												
5-14	BARRIERS ONLY: width and spacing (m)												
5-15	forward speed (km/h)												
5-16	AERIAL SPRAYING:	GP = ground party available RC = radio communication with aircraft TG = DGPS track guidance											
	support supplied	GP RC TG		GP RC TG		GP RC TG		GP RC TG		GP RC TG		GP RC TG	
5-17	ground marking (GPS, Flag, Mirror, Smoke, Vehicle, None)	G F M S V N		G F M S V N		G F M S V N		G F M S V N		G F M S V N		G F M S V N	
6	**CONTROL EFFICACY**												
6-1	locust mortality (% dead)												
6-2	time after treatment (hours)												
6-3	method of mortality estimation (Quadrats, Target size, Visual, Cages, Other)	Q T V C O		Q T V C O		Q T V C O		Q T V C O		Q T V C O		Q T V C O	
7	**SAFETY AND ENVIRONMENT**												
7-1	protective clothing:	G = goggles M = mask L = gloves O = overalls B = boots											
	what did the operator wear?	G M L O B		G M L O B		G M L O B		G M L O B		G M L O B		G M L O B	
7-2	was soap and water available?	Y N		Y N		Y N		Y N		Y N		Y N	
7-3	who was informed of spraying? (Farmer, Nomad, Villager, Official, Beekeeper)	F N V O B		F N V O B		F N V O B		F N V O B		F N V O B		F N V O B	
7-4	effect on non-target organisms	Y N		Y N		Y N		Y N		Y N		Y N	
7-5	if yes, what												
7-6	details of anyone who felt unwell or if other problems were encountered:												

Annexure-XIV

REPORT OF THE SUB-COMMITTEE TO FRAME GUIDELINES FOR USE OF DRONES FOR PESTICIDES APPLICATIONS IN LOCUST CONTROL, PLANT PROTECTION AND PUBLIC HEALTH

BACKGROUND:

The use of latest technological intervention has increased drastically in various fields including agriculture. There is an increase demand for use of drones in locust control, plant protection, public health etc. where pesticide applications are to be done by using drones. As the use of pesticide by drone can be considered as aerial spraying hence provisions / conditions envisaged under the Insecticides Act / Rules needs to be fulfilled.

Many queries/reference are received from time to time for approval of use of drones for pesticides application in the above sectors.

As of now no modalities/ protocol / guiding document is available with CIB & RC which can be used to scrutinize such requests, hence, a sub-committee is constituted by the Plant Protection Advisor to look into all relevant aspects of application of pesticide by drones and list out requirements for drone operators etc. considering efficacy and safety aspects. The composition of the Sub-Committee is as under;

1.Dr.SandhyaKulshrestha, Consultant(Pharma):Chairperson
2. Dr. Neelam Chaudhary, DD (E), IPM : Member Secretary
3. Sh. K. W. Deshkar, DD (E), CIB&RC : Member
4. Dr. K. L. Gurjar, DD (PP), Locust : Member

Any other co-opted members, as suggested by the Chairperson.

The terms of reference of the sub-committee are to submit protocol / guidelines as per requirement of the Insecticides Act 1968 and Rules 1971 as amended, considering the relevant aspects (efficacy and safety) of applications of pesticide by drones for locust control, plant protection, public health etc and list out requirements (with checklist) for drone operators for enabling processing of their applications to the CIB.

CONDUCT OF BUSINESS

The sub-committee held four meetings at the Dte. of PPQ&S, Faridabad. The meetings were attended by all members. Dr. S. Kulshrestha, Chairperson of the sub-committee attended the meeting through conference call due to sealing of State borders during lockdown.

The members gathered information on rules and regulations for use of drones for pesticide application in various countries; relevant regulations and /or guidelines in India, type of farming practiced in the country etc. and observed the following:

Provisions under the Insecticides Act/Rules:

The committee noted that as per the provisions of the Insecticides Rules, one of the functions of the board is to specify the uses of the classification of insecticides on the basis of their toxicity as well as their being

suitable for aerial application (Rule 3 (b)). Also, Rule 43 provides that the aerial application of insecticides shall be subject to the following provisions:

a. Marking of the area shall be the responsibility of the operators;
b. The operators shall use only approved insecticides and their formulations at approved concentration and height;
c. Washing, decontamination and first-aid facilities shall be provided by the operators;
d. All aerial operations shall be notified to the public not less than twenty-four hours in advance through competent authorities;
e**.** Animals and persons not connected with the operations shall be prevented from entering such areas for a specific period; and
f**.** The pilots shall undergo specialization training including clinical effects of the insecticides.

Further, as per the provisions of the Insecticides Act and Rules, label/leaflets are approved by the Registration Committee (RC) under the Act. These label/leaflets besides other information also provide information on the type and stage of crop, pest-diseases to be controlled, equipment to be used for application of pesticide, dilution, rate of spray, conditions of spray etc. based on the data submitted by the applicant to the Registration committee. Hence, before permitting the application of pesticide through Drones, data generated as per guidelines of the RC (yet to be framed for drones) need to be evaluated for ensuring the efficacy of the product and its safety to human and environment.

Guidelines /Scenario in other Countries of the World:

The committee noted that the permission for use of drones for pesticide application and the rules for the same vary around the world considerably. It depends on type of farming; whether the country has advanced or developing agriculture and geography and other factors. **In EU, aerial application including use of drones is completely banned.** In USA, use of drones is permitted provided pilots comply with strict Federal Aviation Operational Rules as well as requirement of aerial application. **In Canada, drone use for pesticide application is illegal.** In Africa, in many countries there are no Rules and regulations. In **New Zealand,** regulations introduced in 2019, permit commercial chemical applications providing the pilot holds Part 102 Certificate, specifying agricultural operations and operating an aircraft weighing more than 25kg. They must also hold a certificate in Aerial Application (Pilot Chemical Rating). In **Australia, r**ecently introduced exemptions to regulations about drone laws allow landowners to use 2kg to 25kg drones for limited commercial use on private land, including spraying. In **China, d**rones must be registered and pilots must be trained for agricultural spraying. Drone pilots are also required to take training and hold a Class V – Protection certificate. In **Switzerland, p**ilots must receive authorisation, meet comprehensive safety regulations and keep drift below a defined threshold. In Japan, **p**ilots must comply with Civil Aeronautics Act and have training and special permission to spray.

Scenario in India:

In India, there were no guidelines for use of drones in agriculture, hence these were not used. As and when required, in case of need, permissions were granted by the Central Insecticides Board in the past for aerial application of pesticides through helicopter or aircraft for specific purpose and periods subject to approval under regulations of other concerned departments like civil aviation. Till now there was no regulation in the country for use of drones in agriculture. However, in August, 2019, the Directorate General of Civil Aviation has issued the Civil Aviation Requirements (CAR) for

civil use of Remotely Piloted Aircraft System (RPAS) commonly known as drones. The regulation was developed after extensive consultations among various stakeholders, and is effective from 1st December, 2018. As of now, RPAS to operate within visual line of sight (VLoS), during day time only, and upto maximum400 ft. altitude. However, Director General Civil Aviation (DGCA) may authorize some operations on case-to-case basis subject to adequate justification is provided for safe conduct of RPAS operation. Minimum manufacturing standards and training requirements of Remote Pilots of small and above categories of RPAS have been specified in the regulation. Further, as per the guidelines/rules issued by DGCA on 1st December'2019, RPA shall not discharge or drop substances unless specially cleared and mentioned in UAOP (12.18) and RPA shall not transport any hazardous material such as explosives or animal or human payload (12.19). Hence, pesticide application using drones require clearance as all pesticides are hazardous substances.

Development of Guidelines for Drone use in India:

Department of Agriculture, Co-operation and Farmers Welfare (DAC&FW) and ICAR have been working on development of drone based precision input application. Accordingly, a committee was constituted by Department of Agriculture, Cooperation & Farmers Welfare (M& T Division), Ministry of Agriculture & Farmers Welfare, Government of India vide letter No. 13-8/2017-M&T(I&P) dated 27/05/2019) under the chairmanship of Dr. K. Alagusundaram, DDG (Agri. Eng.), ICAR, to formulate the standard guidelines for operation of drones for pesticide application. The terms of reference of the Committee are to develop guidelines for operation of drones in application of spraying of pesticides, growth hormones, fertilizers in different crops at different stages.

The sub-committee also noted that no further guidelines of M/o Civil Aviation exist w.r.t. clause 12.18 which refers to special clearance for discharging or dropping the substances. Also, clarification is required from the M/o Civil Aviation w.r.t. clause 12.19 in their guidelines which prohibits the transport of hazardous material in RPA.

Farming pattern in India:

As most of the agriculture systems in India belongs small and marginal sector, it would not be the best option for small and marginal farmers to apply pesticides by drone technology. Given the warm climate with wide range of variability it would be difficult to mitigate exposures and drift risk caused by pesticides. Further, in such cases, usually farmers have their residential huts/houses also in the same premises at a little distance and the live-stocks are also kept in the same farm making it further difficult to avoid the exposure. Moreover, the technology is expensive and its affordability by small and marginal farmers is to be seen.

There are some sectors where the use of this modern technology may deliver benefits like for control of big locust swarms; in some public health situations to control vectors of diseases; and for plant protection where corporate plantation is practiced like tea estates.

RECOMMENDATIONS:

Based on the above observations and discussions, the following recommendations are made:

1. A clarification is required from the M/o Civil Aviation w.r.t. clause 12.19 in their guidelines on Drones which prohibits the transport of hazardous material in RPA. As pesticides are hazardous substances, hence the clarification is required.

2. Applicant seeking permission for spraying of pesticide by RPA should obtain special clearance from M/o Civil Aviation for discharging or dropping the substances as per clause 12.18 of their guidelines.

3. Applicant should comply and follow the guidelines of the Civil Aviation Ministry for use of RPA /drones and should have permission for undertaking the pesticide application operation.

4. Applicant should comply and follow the guidelines as given by the Government regarding use of drones/ RPA.

5. The pesticide should be approved by the Registration Committee for applying through drones for controlling locust in the schedule desert area; on the specified crops having insect pest/diseases/ weeds; and for disease vectors to be controlled.

6. The application of pesticides through drones is permitted only for the following situations:

i) **Use of drone for locust control:** Permission for use of drones to control Locust shall be subject to the conditions of Standard Operating Procedure (SOP) duly endorsed by the Plant Protection Adviser and approved by the Central Insecticides Board which should contain the following: -

   a. Marking of the area shall be the responsibility of the operators;
   b. The operators shall use only those insecticides and their formulations which are approved by the Registration Committee for proposed use through drones and at approved concentration and height;
   c. Washing, decontamination and first-aid facilities shall be provided by the operators;
   d. All pesticide applications through drone operations shall be notified to the public not less than twenty-four hours in advance through competent authorities;
   e. Animals and persons not connected with the operations shall be prevented from entering such areas for a specific period as per the recommendations of the Registration Committee;
   f. The pilots shall undergo specialization training in plant protection including clinical effects of the insecticides by the subject matter specialist nominated by the Plant Protection Adviser;
   g. Drone should have capability to carry payload of minimum 10 litres; and
   h. All above requirements including compliance to the various requirements under Civil Aviation Rules and of guidelines/SOP for aerial spraying approved by the Central Insecticides Board /Registration Committee to be ensured by the Technical Committee nominated by the Plant Protection Adviser prior recommending use of drone for locust control;

   The proposals received by the Locust Division, Directorate of PPQ&S for granting permission for use of drone in locust control will be examined by a Technical Committee (comprising of Locust Control Experts & Medical Toxicologist) constituted by the Plant Protection Adviser prior permitting use of drone in locust control. Plant Protection Adviser will submit details of such approvals in the subsequent meeting of the Board.

ii) **Use of Drone in Public Health:** To control vectors of the diseases by M/o Health & Family Welfare under National Vector Disease Control Program. In addition to compliance of requirements of the Civil Aviation Rules and other provisions under the Insecticides Act & Rules and other safety precautions, detail guidelines/SOP may be formulated by the M/o Health & Family Welfare and the proposal received from the Government authorities

(Central or State Government/ Municipal Corporation) which comply to SOP shall be placed before the Central Insecticides Board for grant of permission.

iii) **Use of Drone for Plant Protection in agriculture:** Use of drones may be permitted only in corporate plantation in organized sectors etc. In such cases recommendations from the State dept. of Agriculture/ horticulture will be required. Permission for use of drones shall be subject to the conditions of Standard Operating Procedure (SOP) duly endorsed by the Plant Protection Adviser and approved by the Central Insecticides Board/Registration Committee. Compliance to all Rules and regulations and the SOP should be evaluated by a technical committee constituted by the Plant Protection Adviser.

The proposals received by the IPM Division, Directorate of PPQ&S for granting permission for use of drone in agriculture/ horticulture will be examined by a Technical Committee (comprising of Plant Protection Experts& Medical Toxicologist) constituted by the Plant Protection Adviser prior permitting use of drone in agriculture/ horticulture. Plant Protection Adviser will submit details of such approvals in the subsequent meeting of the Board.

7. The proposals complying to above requirements for application of pesticides through drones will be placed before the Central Insecticides Board for consideration and grant of **permission for** application of pesticides through drones **for the specific purpose and for the specified period**. Thereafter, renewal of permission will be required.

MINUTES OF THE 59th MEETING OF THE CENTRAL INSECTICIDES BOARD (CIB) HELD ON 12.11.2020 AT 1600 HRS ONWARDS THROUGH VIDEO CONFERENCING.

The 59th meeting of the Central Insecticides Board was held on 12.11.2020 at 1600 hrs onwards through video conferencing under the Chairmanship of Dr. Sunil Kumar, Director General of Health Services(DGHS), Ministry of Health & Family Welfare. The list of the participants is at **Annexure-I.**

The Chairperson welcomed the participants. After a formal introduction by the participants, Chairperson requested Secretary CIB&RC to present the agenda. After detailed deliberation on each issue, the following decisions were taken:

Agenda item No.1: Confirmation of minutes of 58th meeting of CIB held on 22.05.2020

The Board confirmed minutes of the 58th meeting of CIBand noted the points raised by the representative from Directorate General of Factory Advice Services and Labour Institutes as follows:

i. With regards to make a suitable correction of the name of the organisation, in the list of the board members, at Sl. No. 5, Column No.2, from"The Chief Advisor of Factories" to "Directorate General of Factory Advice Services and Labour Institutes". The Board took the cognizanceof the issue of change of nomenclature of the organisation and decided that the same shall be "Director General of Factory Advice Services and Labour Institutes", formerly known as "The Chief Advisor of Factories".
ii. With regards to including to prescribe safety and health standards and Standard Operating Procedures (SOP) for handling, storage, manipulation and use of insecticides, it was decided that an exhaustive proposal may be sought from the proposer, for examination and consideration by the Board in its next meeting.

Agenda item No. 2:Follow –up action on the decision of 58th Meeting of the CIB

The Board noted the follow-up actions on the decisions of 58th meeting with satisfaction and appreciated the efforts made to complete the action in a time-bound manner. **(Annexure-II)**

Agenda item No. 3: Progress Report

3.1:Progress report of the registration committee

Secretary(CIB&RC) apprised the progress made by the Registration Committee since the last Board Meeting, including the new & already registered chemical pesticide formulations approved/ registered by the RC u/s 9(3)**(Annexure-III &IV)** and bio-pesticides **(Annexure-V)** during this period. The board noted the progress made by the CIB&RC in registering the new and safer formulations and also the progress of the Registration Committee since the last Board Meeting with satisfaction and appreciated the efforts made by the Secretariate of CIB&RC to reduce the pendency and conducting a special drive to dispose off all hard copy files received before adopting online system i.e. Computerised Registration of Pesticides(CROP).

3.2: Progress Report of Central Insecticides Laboratory (CIL)

The Hon'ble Chairperson expressed his concern about the gap between the annual capacity and the achievement of the various divisions of the CIL. The Incharge-CIL apprised that the inflow of the samples is dependent on the samples received from various stakeholders for respective action. After getting the justification, the Board noted the progress of the CIL with satisfaction.

3.3: Progress Report of Techno-Legal Cell (TLC) and Regional Pesticide Testing Laboratories ((RPTLs)

The Board appreciated the efforts made in the launching of the prosecution under the Insecticides Act, 1968 against the defaulters. However, it was felt that efforts should be made to have more number of conviction out of prosecution launched.The Board noted the progress of the Techno-legal Cell and RPTL's with satisfaction.

Agenda item No.4: Major achievements of Secretariate of CIB&RC during the period from 01.05.2020 to 31.10.10

The Board with satisfaction noted the major achievements of the Secretariate of CIB&RC during the period from 01.05.2020 to 31.10.10 and appreciated the special efforts made to reduce pendency and further simplify the guidelines for registration.

Agenda item No.5: Additional and new packing approved by the Registration Committee

The Board noted the progress made by the CIB&RC in approving additional and new packing for approved pesticides by the RC under section 9(3) of the insecticide Act, 1968. **(Annexure-VI).**

Agenda item No.6: Consideration of Amendments in the rules vide Notification issued by Ministry of Agriculture and Farmers Welfare.

The Board deliberated the Notifications issued by the Ministry of Agriculture and Farmers Welfare especially the GSR No. 355(E) dated 04.06.2020 and agreed to the amendments proposed.

Agenda item No.7: Follow up action on agenda item no. 9 of 58th CIB Meeting pertaining to the reframing of the bye-laws of the Central Insecticides Board.

The Board noted the status report.

Agenda item No.8: Consultation/Consent to Agriculture Department Tamil Nadu regarding amendment/change in "Tamil Nadu Insecticide (Appeal) Rules 2020" required under Section 37 of the Insecticides Act, 1968.

Members perused the agenda and observed that the Tamil Nadu Government has proposed amendmentsto the existing rules in the shape of notifying the appellate authority and the procedural aspects thereof. The Board observed that the State Government has the power to

make rules as proposed and further consultation with the Board is a pre-requisite for the purpose.

Accordingly, after deliberations, the board decided to agree with the proposal of the State Agriculture Department Tamil Nadu and approved the same.

Agenda item No.9: Consultation/Consent to Agriculture Department Chhatisgarh regarding the enactment of the "Chhatisgarh Insecticide (Appeal) Rules 2016" required under Section 37 of the Insecticides Act, 1968.

Members perused the agenda and observed that the Chhatisgarh Government has proposed amendments to the existing rules in the shape of notifying the appellate authority and the procedural aspects thereof. The Board observed that the State Government has the power to make rules as proposed and further consultation with the Board is a pre-requisite for the purpose.

Accordingly, after deliberations, the board decided to agree with the proposal of the State Agriculture Department Chhatisgarh and approved the same.

Agenda item No.10: Required modification/amendments in the Schedule to the Insecticides Act, 1968

The Board deliberated the agenda in detail and appreciated the efforts made by the groupfor compiling the information in a comprehensive and consolidated manner. Few members had some observations regarding the findings. The Board directed these members to submit the observations, if any, in writing/email. Further, it was decided that a public notice be issued on the website of Sectt. of CIB&RC for seeking information from the concerned stakeholders within one month, on the changes proposed by the group, before submitting the final proposal for change in the Schedule by the board in the next meeting.**(Annexure-VIII).**

Agenda item No.11: Consideration of cases of application for enhancement of shelf-life from one year to two years registered u/s 9(3) of the Insecticides Act,1968

The Board noted the progress made by the CIB&RC enhancement of shelf-life from one year to two years registered u/s 9(3) of the Insecticides Act,1968. **(Annexure-VIII)**

Agenda item No.12: Import permit issued for Multiuse/Dual-use Pesticides (for Non-Insecticidal purpose)

The Board members were apprised about the import permit issued beside the status of the court cases pending in the matter as a follow-up action of Agenda item no. 8 of 57th CIB Meeting. The Board noted the information.**(Annexure-IX).**

Agenda item No.13: Waiting period/ pre-harvest interval between application of the pesticides and harvest in respect of various commodities in case of new formulations registered under section 9(3) & label expansion of already registered formulations

The Board noted the progress made by the CIB&RC on waiting for period/ pre-harvest interval between application of the pesticides and harvest in respect of various commodities in case of new formulations registered under section 9(3) & label expansion of already registered formulations. **(Annexure-X).**

Agenda item No.14: Consideration of proposals for Inclusion of New Molecules/substances in the Schedule to the Insecticides Act, 1968.

The Board deliberated the agenda in details and decided to include 9 molecules out of 13, in the Schedule to The Insecticides Act, 1968. The complete list along with the decision of the Board is annexed at **(Annexure XI).**

Agenda item No.15: Any other item with the permission of the Chair

No other point was raised by the members.

The meeting ended with vote of thanks to the Chair.

Annexure-I

List of Participants of 59th meeting of the Central Insecticides Board held on 12th November 2020 at 16:00Hrs (Through Video Conferencing)

Board Chairman/ Members

1. Dr. Sunil Kumar, Director General of Health Services (DGHS) & Chairman CIB.
2. Dr S.P. Shani, Deputy Drug Controller of India (DDCI)
3. Dr. Ravi Prakash, Plant Protection Adviser, Directorate of Plant Protection, Quarantine and Storage.
4. Dr. J.P. Singh, Joint Director & Secretary(CIB&RC), Directorate of Plant Protection, Quarantine and Storage.
5. Sh. B N Jha, Director(Safety), Directorate General of Factory Advice Services and Labour Institutes.
6. Dr. Ram Singh, NICD
7. Dr. Y.P Singh, ADG (PP&B), ICAR
8. Dr. ManjuRahi, Scientist-F (ECD) ICMR
9. Dr. Devi Shankar Suman, Scientist 'D', Zoological Survey of India, Kolkata
10. Sh P. Rajesh, Head-FAD, Bureau of Indian Standards.
11. ShChinmayDwivedi, Scientist-D, Bureau of Indian Standards.
12. Capt Prashant Manchalwar, O/o Director General of Shipping.
13. Dr. Vishal Bhardwaj
14. Dr. K Raghvendra, ICMR-NIMR
15. Sh.Anil Rana, Additional Director (Soil Conservation), Directorate of Agriculture and Farmers Welfare, Haryana.
16. Dr. S. C. Khurana, Lead Expert, FSSAI.
17. Dr.VishalChoudhary, Dy. Industrial Advisor (Chemicals), DCPC, erstwhile Directorate-General of Technical Development.
18. Dr. Jitendra Kumar, Director, IPFT, Ministry of Petroleum and Chemicals.
19. Dr. VeenaVerma, Director Professor, Department of Pharmacology, Safdarjung Hospital.
20. Dr. C. D. Tripathi, Professor Emeritus, Department of Pharmacology, VMMC and Safdarjung Hospital
21. Dr. S. Chandrasekhar, Director, Indian Institute of Chemical Technology.
22. Dr. Suneel Pandey, Director General, The Energy and Resources Institute (TERI).

List of experts/participants from the Secretariat of CIB&RC and CIL

1. Dr. S.K. Khurana, Consultant (Pathology), CIB&RC, DPPQ&S, Faridabad.
2. Dr. Sandhya Kulshrestha, Consultant (Pharma), CIB&RC, DPPQ&S, Faridabad.
3. Dr. SaritaBhalla, Consultant (Pharma), CIB&RC, DPPQ&S, Faridabad.
4. Dr. Archana Sinha, JD (Chem), CIL, DPPQ&S, Faridabad.
5. Dr. Vandana Seth, JD (Chem), CIB&RC, DPPQ&S, Faridabad.
6. Sh. Hari Om Miglani, Sr.LO, CIB&RC, DPPQ&S, Faridabad.
7. Sh. A. K. Reddy, DD(WS), CIB&RC, DPPQ&S, Faridabad.
8. Sh. Kiran W. Deshkar, DD (E), CIB&RC, DPPQ&S, Faridabad.
9. Dr. SnehaPoddar, DD (Chem), CIB&RC, DPPQ&S, Faridabad.
10. Dr. Vandana Pandey, AD (PP), CIB&RC, DPPQ&S, Faridabad.
11. Dr. BrijeshTripathi, AD (Chem), CIB&RC, DPPQ&S, Faridabad.
12. Sh. NirajKulshrestha, LO, CIB&RC, DPPQ&S, Faridabad.
13. Ms. Raunaq, AD (Chem), CIB&RC, DPPQ&S, Faridabad.
14. Ms. Aradhana Bhargava, AD (Chem), TLC, DPPQ&S, Faridabad.
15. Sh. A D Bhatt, PPO(Chem.), CIB&RC, DPPQ&S, Faridabad.

Annexure-II

Follow-up /Action taken report on 58th CIB meeting.

The 58th meeting of Central Insecticides Board was held on 22.05.2020 at 1100 hrs onwards through video conferencing under the Chairmanship of (Prof.) Dr. Rajiv Garg, Director General of Health Services, Ministry of Health & Family Welfare.

The Chairperson welcomed the participants. After formal self-introduction by the participants, Chairperson requested the Secretary CIB&RC to present the agenda. After detailed deliberation on each issue, the following decision were taken.

S. No.	Subject	Decision	Action taken
Agenda Item No. 1	Confirmation of minutes of 57th meeting of CIB held on 15.11.2019	Minutes of the 57th meeting of Central Insecticides Board were confirmed with a minor correction in the name of a molecule at Sl. No. 13 of Annexure-VI which was "Florpyrauxifen-benzyl".	Corrective action has been taken by DAC&FW.
Agenda Item No. 2	Follow-up action on the decision of 57th Meeting of the CIB	The Board noted the follow-up actions on the decisions of 57th meeting with satisfaction and appreciated the efforts made to complete the action in a time-bound manner	No Action Required
Agenda Item No. 3	Progress Report	The Board noted the progress of the Registration Committee, central insecticides Laboratory and Techno-legal Cell and RPTL's with satisfaction	No Action Required
Agenda Item No. 4	Import permit issued for multi-use/dual-use (non-insecticidal purpose)	The Board noted the progress made by the CIB&RC in approving import permit issued for multi-use/dual-use (non-insecticidal purpose)	No Action Required
Agenda Item No. 5	New packing approved by the Registration Committee	The Board noted the progress made by the CIB&RC in approving both for new packing for new formulations and additional packing for approved pesticides	No Action Required

Agenda Item No. 6	Waiting period/ pre-harvest interval between application of the pesticides and harvest in respect of various commodities in case of new formulations registered under section 9(3) & label expansion of already registered formulations	The Board noted the progress made by the CIB&RC, except about four pesticides which were technical pesticides.	No Action Required
Agenda Item No. 7	Consideration of cases of application for enhancement of shelf-life from one year to two years registered u/s 9 (3) of the Insecticides Act, 1968	The Board noted the progress made by the CIB&RC	No Action Required
Agenda Item No. 8	Consideration of proposals for Inclusion of New Molecules/substances in the Schedule to the Insecticides Act, 1968	The Board deliberated the agenda in details and decided to include the molecules in the Schedule to The Insecticides Act, 1968.	Communicated to DAC&FW for necessary action
Agenda Item No. 9	OA No. 155/2017 (SZ) before Hon'ble National Green Tribunal (NGT), Chennai-in the matter of M/s Gobineelan vs Union of India and Others- seeking status on framing of Bye Laws for Central Insecticides Board	Board decided to reframe the Bye-Laws and perused the draft Bye-Laws placed before the Board, and after deliberations, it was decided to adopt the same subject to the modification in para no. 3 of the Bye-Laws wherein the requirement of one-third of the total members of the Board shall be a requirement for convening the meeting for the business to be transacted by the Board.	Communicated to DAC&FW for necessary action Approved Bye Laws received from DAC&FW
Agenda Item	Consultation/Consent to Punjab	After detailed deliberations, the board decided to agree with the	Communicated to Punjab State

No. 10	Government regarding amendment/ change in "Punjab Insecticide (Appeal) Rules 1975" required under Section 37 of the Insecticides Act, 1968	proposal of the Punjab State Agriculture Department and approved the same.	Agriculture Department for necessary action
Agenda Item No. 11	Approval of Molecules/Products with Brand Name in the Schedule to the Insecticides Act, 1968	The Board deliberated the list of 60 molecules /products, which are there in the Schedule to the Insecticides Act, 1968 with trade name alongwith chemical or Common Name, and approved for inclusion in the Schedule after deletion the trade name	Communicated to DAC&FW for necessary action
Agenda Item No. 12	Regulation of Multiuse/Dual-use Pesticides (for Non-Insecticidal purpose)- Follow up action of Agenda item no. 8 of 57th CIB Meeting.	The Board members were apprised about the import permit issued beside the status of the court cases pending in the matter. The Board noted the information	No Action Required
Agenda Item No. 13	Consideration of Amendments in the rules vide Notification issued by Ministry of Agriculture and Farmers Welfare	The Board deliberated the Notifications issued by the Ministry of Agriculture and Farmers Welfare especially the GSR No. 264(E) dated 24.04.2020 and agreed to the amendments proposed	No Action Required
Agenda Item No. 14	Grant of permission of Aerial Spraying for control of desert locust	The Board after deliberation approved the aerial application of insecticides for control of desert locust in the Scheduled Desert Area of India as per provisions envisaged under Rule 3(b) and Rule 43 of the Insecticides Rules, 1971 and the Standard Operating Procedure (SOP) for aerial spraying of insecticides prepared by the Directorate of Plant Protection Quarantine and	Communicated to DAC&FW for necessary action

		Storage, Department of Agriculture, Cooperation and Farmers Welfare	
Agenda Item No. 15	Use of Drones for Pesticides Application	The Board after deliberation approved the Report of the Sub-Committee, under the Chairpersonship of Dr. Sandhya Kulshrestha, Consultant (Pharma), to frame guidelines for use of drones for insecticide (pesticides) applications in locust control, plant protection and public health and endorsed by the Plant Protection Adviser after minor modification.	Communicated to DAC&FW. PPA will take further needful action in the matter
Agenda Item No. 16	Follow up action of agenda item no. 10.2 of 56th CIB Meeting	The Board noted the status report	No Action Required
Agenda Item No. 17	Any other item with the permission of the Chair Follow up action of agenda item 10.1 of 56th Board meeting: Requirement of Good Laboratory Practice (GLP) Certification for the regulation of pesticides	After deliberation of the Agenda in detail, the Board decided that the data generated /produced by the Good Laboratory Practices (GLP) certified testing facilities /institutions shall only be considered for preclinical safety testing and data generated /produced by Good Laboratory Practices (GLP) or NABL certified testing facilities /institutions shall be considered for physio-chemical analysis and other parameters whichever are under the scope of certification/accreditation. However, the Board also emphasized that the industry should be encouraged to adopt GLP.	Public Notice to this effect was issued.

ANNEXURE-III

List of Pesticides and New Formulations Approved by the Registration Committee under section 9(3) of the Insecticides Act 1968

S. No.	Name of molecule/Pesticide	Category	RC Number
1.	Clethodim 25% EC	FI	416
2.	Amisulbrom 17.7% w/w (20% w/v)	FIM	417
3.	Ametryn 73.1% w/w + Trifloxysulfruon Sodium 1.8% w/w WG	FIM	421

ANNEXURE-IV

List of New/Registered Pesticides And Their Formulations Approved By The Registration Committee Under Section 9(3)

Sr. No.	Name of molecule	U/S 9(3)	RC Number
1	Alphacypermethrin 0.667% LLIN w/w min.	FIM	414
2	Pendimethalin 38.4% + Pyrazosulfuron ethyl 0.85%	FIM	414
3	Pretilachlor Technical 96% w/w min	TI vs TIM	414
4	Atrazine Technical 97% w/w min	TI vs TIM	414
5	Metolachlor Technical 97.0% w/w min	TI vs TIM	414
6	Pymetrozine Technical 98% w/w min	TIM vs FI)	416
7	Thiocyclam hydrogen oxalate Technical 86% w/w min	TIM vs FI	416
8	Penoxsulam 1% + Pendimethalin 24% se	FIM	416
9	Clethodim 25% EC	FI	416
10	Prochloraz 5.7% w/w + Tebuconazole 1.4% w/w ES	FIM	417
11	Chlorypyphos 75% WG	FIM	417
12	Propargite 42% + Hexythiazox 2% EC	FIM	417
13	Pyroproxifen 0.5% GR	FIM vs FIT	417
14	Amisulbrom 17.7% w/w (20% w/v)	FIM	417
15	Thiophanate methyl Technical 95% w/w min	TI vs TIM	417
16	Pyrazosulfuron-Ethyl Technical 98% w/w min.	FIM	417
17	Glyphosate Technical 95% w/w min.	FIM	417
18	Ethephon Technical 87% w/w min	FIM	417
19	Acephate Technical 97% w/w min	FIM	417
20	Azoxystrobin Technical 98% w/w min	TI vs TIM	417
21	Pretilachlor Technical 97% w/w min	TI vs TIM	417
22	Fenypyroximate Technical 98.5% w/w min.	FIM	417
23	Dinotefuron 20% w/w SG	FIM vs FIT	418
24	Dinotefuron 20% w/w	FIM vs	418

		FIT	
25	Pyraclostrobin 100 g/I	FIM vs FIT	418
26	Atrazine Technical 97% w/w min.	TI vs TIM	418
27	Paraquat dichloride Technical 42% w/w min	TI vs TIM	418
28	Chlorfenapyr Technical 94% w/w min	FIM	418
29	Bispyribac Sodium 20% + Pyrazosulfuron Ethyl 15%	FIM	420
30	Chlorpyriphos 50% + Cypermethrin 5% WG	FIM	420
31	Quizalofop ethyl 10% EC	FIM vs FIT	421
32	Gossyplure (SCLP PBW) Technical	FIM	421
33	Acetamiprid Technical 99% w/w min.	TI vs TIM	421
34	Fomesafen Technical 95% w/w min	FIM	421
35	Fomesafen 12% + Quizalofop ethyl 3% SC	FIM	421

ANNEXURE-V

List of new/already registered biopesticides approved by Registration Committee u/s 9(3)/9(3b) of the Insecticides Act, 1968

S.No.	Name of Biopesticide	M/s	Strain particular	RC No.
1.	Metarhiziumanisoplae 1.15% WP under section 9(3b)	M/s KanBiosys Pvt. Ltd., Pune	Strain designation: AAI, Strain accession No. NAIMCC-F-03037	418
2.	Verticilliumlecanii 1.15% WP under section 9(3).	M/s Super Agro India Pvt. Ltd., Kolkatta	Strain designation: AS-Megh-VL, Strain accession No. MCC-1028	418
3.	Beauveriabassiana 1.15% WP under section 9(3).	M/s Aria Bio-Lifesciences Research Pvt. Ltd., Pune	Strain designation: BB-ICAR-RJP, Strain accession No. MCC-1022	418
4.	Trichodermaviride 1.15% WP under section 9(3)	M/s GRV Organo Pvt. Ltd., Nagpur	(Strain IIHR-TV-5) Accession No. ITCC 6889)	418

ANNEXURE-VI

List of additional and new packing approved by RC

S. No.	RC Meeting No.	Name of the company	Name of product	Type of packing
1.	416	M/s UPL Ltd	Bifenthrin 10% EC.	Alternate packing in 200 L mild steel drum lacquer lacquered from inside having min thickness 1.25 mm as the primary/transport packing.
2.	416	M/s Bayer Crop Science Ltd	Propineb 70% WP	Endorsement for additional bulk pack Polyethylene Bag of 50 kg capacity packed in HDPE Drum.
3.	416	M/s Syngenta India Ltd	Thiamethoxam 30% w/w FS	Endorsement of additional packing in HDPE container of capacity 50ml, 100ml and 250ml with duplex board carton as secondary packing and 5-ply CFB boxes of capacity 2 litre, 4 litre and 10 litre as a transport packing.
4.	416	M/s Godrej Consumer Products Ltd	Transfluthrin 0.88% Liquid Vaporiser.	Endorsement for additional secondary packing of 1 refill + 1 machine. 60 secondary pack cartons will be packed in 5 ply corrugated box .
5.	416	M/s Godrej Agrovet Ltd	Forchlorfenuron (CPPU) (liquid) 0.1% w/v	Endorsement of additional packing in HDPE bottle of capacity 250 ml with secondary and transport packing.
6.	416	M/s Bayer Crop Science Ltd.	Fluopyram 17.7% + Tebuconazole 17.7% w/w SC.	Additional bulk pack (intermediate bulk container (IBC) made up of HDPE of capacity 1000 litre.
7.	416	M/s Bayer Crop Science Ltd	Spirotetramat 11.01% w/w + Imidacloprid 11.01% w/w SC.	Additional bulk pack intermediate bulk container (IBC) made up of HDPE of capacity 1000 litre.
8.	416	M/s Bayer Crop Science Ltd	Flubendiamide 9.92% + Thiacloprid 19.92% w/w SC.	Additional bulk pack intermediate bulk container (IBC) made up of HDPE of capacity 1000 litre.
9.	416	M/s Bayer Crop Science Ltd	Fipronil 18.87% w/w SC	Additional bulk pack intermediate bulk container (IBC) made up of HDPE of capacity 1000 litre.

10.	416	M/s Bayer Crop Science Ltd	Tembotrione 34.4% w/w SC	Additional bulk pack intermediate bulk container (IBC) made up of HDPE of capacity 1000 litre.
11.	416	M/s ADAMA India Pvt. Ltd	Novaluron 5.25% + Emamectin benzoate 0.9% w/w SC	Endorsement of additional packing in High-Density Poly Ethylene container (HDPE) bottle of capacity 5 litre which shall be further packed in 5-ply CFB box of capacity 10 litre as transport packing.
12.	416	M/s Maheshwari Biochemical Pvt. Ltd	Pretilachlor 37% w/w EW.	Endorsement for additional packing of PET bottles in 300 ml, 600 ml, 1200 ml and 3 litre capacity which shall be further packed in 5-ply CFB boxes as transport packing.
13.	416	M/s UPL Ltd	Cyazofamide 34.5% SC.	Endorsement of additional transport packing of capacity 3.2% litres for primary packing of 80 ml, HDPE container.
14.	417	M/s Insecticides (India) Ltd.	Chlorpyriphos 2% RTU.	Alternate packing in PET bottle in the capacity of 500 ml which shall be further packed in CFB boxes.
15.	417	M/s Godrej Consumer products Ltd	Fipronil 0.05% Gel.	Alternate packing in polyethylene based lamitube of capacity (6g) which shall be further packed in blister packing and 120 such packs will be packed in 5-ply CFB box.
16.	417	M/s Bayer Crop Science Ltd	Fluopyram 17.7% + Tebuconazole 17.7% SC.	Alternate packing of HDPE –co-extruded (Polyethylene/polyamide) container of capacity 500 ml and 1 litre capacity which shall be further packed in 5 ply CFB boxes capacity 10 litre.
17.	417	M/s Rallis India	Hexaconazole Technical 92% Min.	Additional packing of 50kg capacity of LDPE liner of thickness 0.062mm of capacity 50kgs which shall be further packed in HDPE woven sacks.
18.	417	M/s Rallis India	Acephate Technical 97% Min.	Additional packing of 50kg capacity of LDPE liner of thickness min 70 micron as per IS 2508-1984 which shall be further packed in HDPE woven sacks.
19.	417	M/s Excel Crop Care Ltd.	Tebuconazole 10% + Sulphur 65% WG.	Additional packaging in 3 kg HDPE container which is further packed in 5-ply Corrugated Fiber Board Box (CFB) as a transport packaging.
20.	417	M/s Hindustan Foods Ltd.	d-trans Allethrin 0.1% Mosquito	Additional packing of 600 coils in one transport packing (60 number of secondary pack containing primary

			Coil (12 hours).	pack of 10 single coils)
21.	417	M/s Willowood chemical Pvt. Ltd	Hydrochloride 4% + Fipronil 0.5% CG.	Additional packaging of 1 kg and 8 kg trilaminated pouch (MET 12µ + PET 12µ + LDPE 125µ) which shall be further packed in 7 ply CFB boxes of capacity 24 kg.
22.	417	M/s FMC India Ltd.	Chlorantraniliprole 18.5% SC.	Additional packing in HDPE container of capacity 80 ml which shall be packed in duplex board mono carton (350 GSM min.) as secondary packing and 5-ply CFB box as transport packing.
23.	417	M/s Syngenta India Ltd.	Cyntraniliprole 19.8% + Thiamethoxam 19.8% FS.	Additional packing in HDPE bottle of capacity 24 ml, 48 ml, 144 ml as primary packing and 5-ply CFB box as transport packing.
24.	417	M/s Rallis India Ltd.	Profenofos 40% + Cypermethrin 4% EC.	Additional packing in Aluminum containers of capacity 5 litre which shall be further packed in 7-ply CFB box as transport packing.
25.	417	M/s KrishiRasayan Export Pvt. Ltd	Fenobucarb 50% EC.	Additional packing in tin plate container of capacity 5 litre which shall be further packed in 5-ply CFB box of capacity 10 L (5 litre x 2 nos) as transport packing.
26.	417	M/s KrishiRasayan Exports Pvt. Ltd	Thiamethoxam 25% WG.	Endorsement for additional transport packing of 1kg Trilaminated Pouch as primary packing which shall be further packed in HDPE drum of capacity of 25 kg as transport packing
27.	417	M/s S. C. Johnson Products Pvt. Ltd.	Transfluthrin 1.6% Liquid Vaporizer	Endorsement for additional transport packaging containing 120 secondary Refill pack.
28.	417	M/s S. C. Johnson Products Pvt. Ltd	Transfluthrin 0.88% LV	Endorsement for additional transport packaging containing 120 secondary Refill pack in 5 ply CFB boxes.
29.	417	M/s S. C. Johnson Products Pvt. Ltd	Transfluthrin 1.5% LV	Endorsement for additional transport packaging containing 120 secondary Refill pack (45 ml and 35 ml) in 5 ply CFB boxes.
30.	417	M/s Crystal Crop Protection Ltd	Azoxystrobin 11.5% + Mancozeb 30.0% w/w WP	Endorsement for Secondary packing (mono-carton) for trilaminated pouch of capacity of 100 gm and 600 gm as primary packing which shall be further individually packed in duplex monocarton as secondary packing

				and 5 ply CFB box as transport packing.
31.	417	M/s BR Agrotech Ltd	Lambda Cyhalothrin (Capsule Suspension)	Endorsement of additional transport packing in HDPE Drum of capacity 200 litre.
32.	417	Godrej Consumer Products Ltd	Prallethrin 0.04% Mosquito Coil.	Pack of 14 coil (14 double coil) shall be packed LDPE/HDPE pouch. The pouch shall be inserted in the carton of size 13.4x13.4x3.4 as secondary packing. Such 60 unit of secondary pack carton will be packed in 5 ply corrugated box of specification. Or Pack of 30 coil (15 double coil) shall be packed LDPE/HDPE pouch. The pouch shall be inserted in the carton of size 13.3x13.3x7.5 as secondary packing. Such 60 unit of secondary pack carton will be packed in 5 ply corrugated box.
33.	417	Godrej Consumer Products Ltd	Transfluthrin 1%FU	Product Transfluthrin 1%FU containing 10 paper (50 cm^2 +1 cm^2) leaves bounded with outer cover made of 230 GSM paper board would be packed in primary packing of PET laminated polyethylene pouch(PET 12u/poly 25u). 60 such pouches shall be packed n dispenser carton of dimension 174x1009x69mm. This shall be secondary packing 4 no of secondary packing shall be placed in 3 poly CFB boxes dimension 222x178x146 mm shall be treated as tertiary packing.2 no. of tertiary carton shall be further pack 3 poly CFB boxes as transport packing. The weight of CFB boxes shall be 273 ±14 gm. Or Product Transfluthrin 1%FU containing 10 paper (50 cm^2 +1 cm^2) leaves bounded with outer cover made of 230 GSM paper board would be packed in primary packing of PET laminated polyethylene pouch(PET 12u/poly 25u). 5 such pouches shall be packed n duplex mono carton of dimension 222x183x166mm. This

				shall be secondary packing .48 no of secondary packing shall be placed in 3 poly CFB boxes dimension 223x183x166 mm shall be treated as tertiary packing.2 no. of tertiary carton shall be further pack 3 poly CFB boxes as transport packing. The weight of CFB boxes shall be 273±14 gm.
34.	420	M/s Dow Agrosceinces Pvt. Ltd	Meptyldinocap 35.7% EC.	Additional packing in PET container of capacity 140 ml which shall be further packed in duplex board mono carton as secondary packing and 5-ply CFB box as transport packing.
35.	420	M/s FMC India Pvt. Ltd.,	Cynatraniliprole 10.26% OD	Additional packing of 280 ml Co-ex HDPE bottles and additional of secondary packing already approved pack size.
36.	420	M/s Sumitomo Chemical India Pvt. Ltd.,	Paclobutrazole 40% SC.	Endorsement for additional packing in 30 ml PET bottles as primary packing which shall be further individually packed in a duplex mono carton (min. 230 GSM) as secondary packing. Secondary packing shall be packed in 5-ply CFB box as transport packing of capacity 1.2 litre (30 ml x 40 Nos).
37.	420	M/s Fytocare Chemical	Deltamethrin 0.5% Chalk	Additional secondary and transport packing (116 gm mass & 7.8 cm length).
38.	420	M/s UPL Ltd	Cyazofamide 34.5% SC.	Additional primary packing of 1 L capacity HDPE bottle which shall be further packed in CFB box and transport packing.
39.	420	M/s Bayer Crop Science Ltd	Fipronil 40% + Imidacloprid 40% WG	Additional bulk pack of flexible intermediate bulk container (FIBC) with polyethylene liner of capacity 600 kg.
40.	420	M/s Bayer Crop Science Ltd.	Ethioprole 40% + Imidacloprid 40% WG	Additional bulk pack of flexible bulk container (FIBC) with polyethylene liner of capacity 600 kg.
41.	420	M/S Hindustan Foods Ltd	respectively for D trans Allethrin 0.1% w/w + Permethrin 0.03% w/w + Imiprothrin 0.02% w/w Aerosol	Additional pack of 200 ml and 400 ml capacities in lieu of 250ml and 425 ml pack size respectively.

42.	420	M/s Syngenta India Ltd	Pinoxaden 5.1% EC.	Additional packing of primary pack 800 ml and 4 L in co-extruded HDPE/Polyomide/ /fluorinated HDPE containers which shall be further packed in 5-ply CFB box as transport packing.
43.	420	M/s Syngenta India Ltd	Chlorothalonil Technical 96% min	Additional primary packing of 1 L capacity HDPE bottle which shall be further packed in CFB box and transport packing of 6 L capacity.
44.	420	M/s BASF India Ltd.	Fluxapyroxad 62.5g/l + Epoxiconazole 62.5 g/l	Endorsement for secondary packing for small and ultra-small packing of capacity 50ml, 100ml and 150ml in HDPE container of min thickness 1mm which shall be further packed in a mono carton of 240 gsm min as secondary packing. Secondary packing shall be further packed in 5-ply CFB box as transport packing.

ANNEXURE-VII

List of Findings in the Schedule

A: List of Molecules having Duplicate Entries

S. No.	S. No. Schedule	Product name	Chemical name	Remark
1	005	Amiton	S-2-diethylaminoethyl O,O-diethyl phosphorothioate	Both are same. Tetram is a trade name. Therefore, Amitonbeing common name should be retained. Sr. No. 312 may be deleted.
	312	Tetram (amiton)		
2	019	Simazine (Chlorobis (ethylamino)triazi n e)	6-chlorp-N2 N4 -diethyl-1,3,5-triazine-2,4-diamine	Both are same. Chlorobis (ethylamino)triazine is a chemical name. Therefore, Simazine being common name should be retained. Sr. No. 301 may be deleted.
	301	Simazine		
3	023	Chlorpropham (chloro IPC)	Isopropyl 3-chlorocarbanilate	Both are same. Therefore, one at Sr. No. 27 may be deleted.
	027	Chlorpropham (IPC)		
4	026	Carbophenothion (Trithion)	S-4-chlorophenylthiomethyl O,O-diethyl phosphorodithioate	Both are same. Trithion is a trade name. Thereforecarbophenothi onbeing common name should be retained. Sr. No. 164 may be deleted.
	164	Carbophenothion		
5	044	Naled (Dibrom)	1,2-dibromo-2,2-dichloroethyl dimethyl phosphate	Both are same. Dibrom is trade name. Therefore, Naledbeing common name should be retained. Sr. No. 266 may be deleted.
	266	Naled		
6	048	Trichlorfon (Dipterex)	Dimethyl 2,2,2-trichloro-1-hydroxyethylphosphonat e	Both are same. Dipterex is a trade name. Therefore, Trichlorfonbeing common name should
	119	Trichlorphon		

				be retained. Sr. No. 119 may be deleted.
7	051	Thiometon (Ekatir)	S-2-ethyl thioethyl-O,O-dimethyl phosphorodithioate	Both are same. Ektair is trade name. Therefore, Thiometonbeing common name should be retained. Sr. No. 122 may be deleted.
	122	Thiometon		
8	055	EPTC (Eptam)	5-ethyl dipropylthiocarbamate	Both are same. Eptam is a trade name. Therefore, being common name should be retained. Sr. No. 220 may be deleted.
	220	EPTC		
9	065	TEPP (HETP)	Tetraethyl pyrophosphate	Both are same. HETP is trade name. Therefore, TEPP being common name should be retained. Sr. No. 114 may be deleted.
	114	TEPP		
10	082	Demeton-S-methyl (Methyl demeton)	S-2-ethylthioethyl O,O-dimethyl phosphorothioate	Both are same. Therefore, Sr. No. 532 may be deleted.
	532	Demeton-S-methyl		
11	079	Methoxychlor	1,1,1-trichloro-2,2-bis (4-methoxyphenyl)ethane	Both are same. Metox is trade name Therefore, Methoxychlorbeing common name should be retained. Sr. No. 85 may be deleted.
	085	Metox		
12	097	Mevinphos (Phosdrine)	2-methoxycarbonyl-1-methylvinyl dimethyl phosphate	Both are same. Phosdrine is trade name. Therefore, Mevinphosbeing common name should be retained. Sr. No. 259 may be deleted.
	259	Mevinphos		
13	098	Phosmet (Phthalimidomethyl, Imidan)	O,O-dimethyl-S-phthalimidomethyl phosphorodithioate	Both are same. Imidan is a trade name. Therefore, Phosmetbeing common name should be retained. Sr. No. 280 may be deleted.
	280	Phosmet		
14	102	Pebulate (Tillam)	S-propyl butyl (ethyl) thiocarbamate	Both are same. Tillam is a trade name.
	276	Pebulate		

				Therefore, Pebulatebeing common name should be retained. Sr. No. 276 may be deleted.
15	104	Rotenone	(2R, 6aS, 12aS)-1,2,6,6a,12,12a-hexahydro-2-isopropenyl-8,9-dimethoxychrormeno [3,4-furo[2,3-h]chromen-6-one	Both are same. Therefore, Sr. No. 726 may be deleted.
	726	Rotenone		
16	109	Sulfur	Sulfur	Both are same. Therefore, Sr. No. 216 may be deleted.
	216	Dusting Sulfur		
17	203	Daminozide (Alar)	N-dimethylamino succinamic acid	Both are same. Alar is a trade name. Therefore, Daminozidebeing common name should be retained. Sr. No. 531 may be deleted.
	531	Daminozide		
18	213	Dodemorph	4-cyclododecyl-2,6-dimethylmorpholine	Both are same. Meltatox is trade name. Therefore, Dodemorphbeing common name should be retained. Sr. No. 534 may be deleted.
	534	Dodemorph (Meltatox)		
19	231	Fluometuron	1,1-dimethyl-3-(a, a, a-m-tolyl) urea	Both are same. Therefore, Sr. No. 470 may be deleted.
	470	Fluometuron	1,1-dimethyl-3-(a, a, a-triafluoro-m-tolyl) urea	
20	271	Omethoate	O,O-dimethyl S-methylcarbamoylmethyl phosphorothioate	Both are same. Therefore, Sr. No. 748 may be deleted.
	748	Omethoate		
21	392	Phenothrin [(1R)-trans- isomer]	3-phenoxybenzyl (+)-cis-trans-chrysanthemate	All three are same. Therefore, Sr. No. 664, 674 may be deleted.
	664	Phenothrin[(1R)-trans isomer](d-phenothrin)	3-phenoxybenzyl (1RS,3RS; 1RS, 3SR)-2,2-dimethyl-3- (2-methylprop-1-enyl) cyclopropane carboxylate	
	674	d-phenothrin	3-phenoxybenzyl-(+)-cis, trans chrysanthemate	

22	411	Tolclofosmethyl	O-2,6-dichloro-p-tolyl O,O-dimethylphosphorothioate	Both are same. Therefore, Sr. No. 639 may be deleted.
	639	Tolclofos-methyl		
23	467	Fenmetralin	N-(2-chloro-6-fluorobenzyl) N-ethyl-a,a,a-trifluoro-2,6-dinitro-p-toludine	Both are same. Flumetralin is the correct name. Sr. No. 467 may be deleted.
	838	Flumetralin	N-(2-chloro-6-fluorobenzyl)-N-ethyl-α,α,α-trifluoro2,6-dinitro-p-toluidine	
24	471	Flutriafol	(RS)-2, 4'-difluoro-a-(1H-1, 2,4-triazol-1-ylmethyl) benzhydryl alcohol	Both are same. Therefore, Sr. No. 650 may be deleted.
	650	Flutriafol		
25	477	Hexaflumuron	1-[3,5-dichloro-4-(1,1,2,2-tetrafluoroethoxy)phenyl]-3- (2,6-difluorobenzoyl)urea	Both are same. Therefore, Sr. No. 648 may be deleted.
	648	Hexaflumuron		
26	501	Tribenuron-methyl	methyl 2-[[[[(4-methoxy-6-methyl-1,3,5-triazin-2-yl) methyl amino] carbonyl] amino]sulfonyl] benzoate	Both are same. Therefore, Sr. No. 744 may be deleted.
	744	Tribenuron-methyl		
27	505	Paclobutrazol	(2RS, 3RS)-1-(4-chlorophenyl)-4,4-dimethyl-2-(1H1,2,4-triazol-1-yl) pentan-3-ol	Both are same. Therefore, Sr. No. 544 may be deleted.
	544	Paclobutrazol		
28	611	Potassium Phosphonate	H KO - P - OK O	Potassium phosphonate and potassium salt of phosphonic acid arethe same. Therefore, Sr. No. 898 may be deleted.
	898	Phosphonic acid OR Potassium Phosphonate(a mixture of Mono Potassium and Di Potassium Salts of Phosphonic Acid)	i. Potassium hydrogen phosphonate ii. Dipotassium phosphonate IUPAC-Potassium hydrogen phosphonate	
29	485	Neem products	Neem leaves, Neem oil, Neem seed kernel, Neem cake	Both are same. Therefore, Sr. No. 710 may be deleted.
	710	Reduced azadirachtin(s)]	[Active Ingredient(s) dihydroazadirachtin (Chemical code 121702), and tetrahydroazadirachtin	

30	495	Tebuthiuron	1-(5-tert-butyl-1,3,4-thiadiazol-2-yl)-1,3-dimethylurea	Both are same. Therefore, Sr. No. 772 may be deleted.
	772	Tebuthiuron		
31	699	Hymexazol	5-methylizoxazol-3-ol	Both are same. Therefore, Sr. No. 810 may be deleted.
	810	Hymexazole		
32	724	Thifensulfuron-methyl	3-(4-methoxy-6-methyl-1,3,5-triazin-2-yl carbamoylsulfamoyl) thiophen-2-carboxylic acid	Both are same. Therefore, Sr. No. 745 may be deleted.
	745	Thifensulfuron methyl	Methyl-3-(4-methoxy-6-methyl-1,3,5-triazin-2-ylcarbamoylsulfamoyl)thiophene-2-carboxylate	
33	799	Propisochlor	2 chloro-6'-ethyl-N-isopropoxymethylaceto-toluidide	Both are same. Therefore, Sr. No. 873 may be deleted.
	873	Propisochlor		
34	863	Solatenol	N-[(1RS,4SR)-9-(dicholromethylene)-1,2,3,4,- tetrahydro-1,4-methanonaphthalen-5-yl]- 3(difluoromethyl)-1-methylpyrazole-4-carboxamide	Both are same. Therefore, Sr. No. 863 may be deleted.
	872	Benzovindiflupyr	N-[(1RS,4SR)-9-(Dichloromethylidene)-1,2,3,4- tetrahydro- 1,4-methaanonaphthalen-5-yl]-3- (difluromethyl)-1-methyl- 1H-pyrazole-4-carboxamide	
35	903	Fluazaindolizine	8-chloro-N-[(2-chloro-5-methoxyphenyl)sulfonyl] -6-(trifluoromethyl)imidazo [1,2-a]pyridine-2-carboxamide	Both are same. Therefore, Sr. No. 923 may be deleted.
	923	Fluazaindolizine		
36	921	Fenpropimorph	(±)-cis-4-[3-(4-tert-butylphenyl)-2-methylpropyl]-2,6-dimethylmorpholine	Both are same. Therefore, Sr. No. 940 may be deleted.
	940	Fenpropimorph		
37	287	Propyzamide (Pronamide, Kerb)	3,5-dichloro-N-(1,1-dimethylpropynyl) benzamide	Both are same. Kerb is Trade name Therefore, Sr. No. 546 may be deleted.
	546	Propyzamide		
38	373	Thiocyclamhydro	N,N-dimethyl-1,2,3-	Both are same.

		gen oxalate	trithian-5ylamine hydrogen oxalate	Therefore, Sr. No. 616 may be deleted.
	616	Thiocyclamhydrogen oxalate (Thiocyclam)		
39	457	Defenfenican	2',4'diflucro-2-a,a,a-trifluoro-m-tolyloxy)-nicatinanilide	Both are same. Therefore, Sr. No. 727 may be deleted.
	727	Diflufenican	2',4'-difluoro-2-(a,a,a-trifluoro-m-tolyloxy) nicotinanilide	
40	525	Triflumizole	(E)-4-chloro-a,a,a-trifluoro-N-(1-imidazol1-yl-2-propoxyethylidene)- o-toluidine	Both are same. Therefore, Sr. No. 559 may be deleted.
	559	Triflumizole		
41	553	(Z)-hexadec-11-enal (Z11-Hexadecenal)	(Z)-hexadec-11-enal	Both are same. Therefore, Sr. No. 934 may be deleted.
	934	Z-11-HDALCommon Name (Z)-11-Hexadecenal (Chemical name)	(Z)-11-Hexadecenal	
42	567	Epoxiconazole	(2RS, 3SR)-1[3-(2-chlorophenyl)-2,3-epoxy-2-(4-fluorophenyl)propyl]-1H-1,2,4-triazole	Both are same. Therefore, Sr. No. 605 may be deleted.
	605	Epoxyconazole		
43	600	Acibenzolar-S-methyl	S-methyl benzo [1,2,3] thiadiazole-7-carbothioate	Both are identical. Therefore, Sr. No. 676 may be deleted.
	676	Acibenzolar-S-methyl	Ethyl-2-chloro-5-(4-chloro-5-difluoromethoxy-1-methyl pyrazol-3-yl)-4-fluorophenoxy acetate	

B: List of the Molecules and its Mixtures				
S. No.	S. No. Schedule	Product name	Chemical name	Remark
1.	37	D-D Mixture	1,2-dichloropropane with 1,3-dichloropropene	1, 2-dichloropropane is atS. No 197 1,3-dichloropropene – Not in schedule This mixture may be deleted and the molecule 1,3-dichloropropene may be included in the schedule.
2.	606	Efgostim	It is a mixture of ATCA (N-acetyl-thiazolidine-4-carboxylic acid) and folic acid in the ratio of 50:1	Correct name-Ergotism. Both ATCA in Ergotism and NATCA IUPAC name are identical only folic acid is extra which is inactive. Therefore, EfgotismSr. No. 606 may be deleted.
	850	N-acetylthiazolidine-4- carboxylic acid (NATCA)	N-acetylthiazolidine-4-carboxylic acid(NATCA)	
3.	174	Citicide	Chlorinated terpenes	Both chemical and its IUPAC name are identical. Toxaphene is trade name. Sr. No. 174 may be deleted.
	123	Camphechlor (Toxaphene)	A reaction mixture of chlorinated camphenes containing 67-69% chlorine Chlorine gas with camphene (bicyclic terpenoid)	
4.	871	Copper sulfate (tribasic)	Copper hydroxide sulfate	A mixture of Copper sulphate S. No. - 32 and Copper hydroxide S. No- 177. As both molecules are individually available in the schedule,Sr. No.
	892	Tri-basic copper sulphate	Copper (II) hydroxide sulphate	

				871 and 892 may be deleted.
5.	50	EDCT	1,2-dichloroethane and carbon tetra chloride mixture	1,2-dichloroethane – S.No.59 Carbon tetrachloride – S. No. 17 Therefore, Sr. No. 50 may be deleted.
6.	156	Brozone	methyl bromide and chloropicrin in petroleum solvent	methyl bromide - S.No. 81 chloropicrin – S.No. 24 Therefore, Sr. No. 156 may be deleted.
7.	202	Dikar	A blend of mancozeb (Dithane M-45) and Tech. Karathane (Karathane is Dinocap)	MancozebS.No.- 249 DinocapS.No. – 204 Therefore, Sr. No. 202 may be deleted.
8.	890	Calcium copper sulphate/Copper calcium sulphate	A mixture, with or without stabilizing agents, of calcium hydroxide and copper (II) sulfate CAS NAME: Bordeaux mixture	Copper sulphate S. No. – 32 Calcium Hydroxide not available in schedule
9.	159	Bufencarb	Mixture of 3-(1-methylbutyl) phenyl methylcarbamate and 3-(1-ethylpropyl) phenyl methylcarbamate	3-(1-methylbutyl) phenyl methylcarbamate – Not available 3- (1-ethylpropyl) phenyl methylcarbamate - Not available The individual molecules may be included in the schedule
10	160	Cadmium based compounds	Cadmium chloride, Cadmium sulphate, Cadmium succinate	The individual molecules may be included in the schedule
11	238	Indol-3-ylacetic acid and 4-indol 3-ylbutyric acid	Indol-3-ylacetic acid and 4-indol 3-ylbutyric acid	The individual molecules may be included in the schedule
12	388	Herbal Extract	A mixture of diallyl disulphide, allyl propyl disulphide and allyl isothiocyanate	All not available

13	536	HL-Rope	Z-11-hexadecenal and Z-9-hexadecenal	Z-11-hexadecenal – S.No. 553 Z-9-hexadecenal – S.No. 933. May be deleted.
14	537	HP-Rope	ZZ/EZ-7, 11-hexadecadien-1-yl-acetate; Z-11-hexadecenal; Z-9-hexadecenal	Z-11-hexadecenal – S.No. 553 Z-9-hexadecenal – S.No. 933 ZZ/EZ-7, 11-hexadecadien-1-yl-acetate – Not available. this molecule may be included in the schedule
15	543	Gossyplure (PB Rope-L)	1:1 mixture of (Z,Z)-and (Z, E)-hexadeca-7,11-dien-1- yl acetate	(E)-11-Hexadecenyl acetate -S.No. 936

C:List of Molecules which are registered but not in the schedule, maybe Added

S. No.	S. No. Schedule	Product name	Chemical name	Remark
1	----	2, 4-D Sodium Salt	sodium;2-(2,4-dichlorophenoxy)acetate	
2	----	2, 4-D Amine salt	2-(2,4-dichlorophenoxy)acetic acid;N-methylmethanamine	
3	----	2, 4-D Ethyl Ester	ethyl 2-(2,4-dichlorophenoxy)acetate	
4	----	Paraquat Dichloride	1-methyl-4-(1-methylpyridin-1-ium-4-yl)yridine-1-ium;dichloride	
5	----	Lambdacyhalothrin	[(*R*)-cyano-(3-phenoxyphenyl)methyl] (1*S*,3*S*)-3-[(*Z*)-2-chloro-3,3,3-trifluoroprop-1-enyl]-2,2-dimethylcyclopropane-1-carboxylate	

6	----	Flusilazole	bis(4-fluorophenyl)-methyl-(1,2,4-triazol-1-ylmethyl)silane	
7	----	Cartap hydrochloride	S-[3-carbamoylsulfanyl-2-(dimethylamino) propyl] carbamothioate; hydrochloride	
8	----	IPA salt of Glyphosate	2-(phosphonatomethylamino)acetate;propan-2-ylazanium	
9	-----	Ammonium salt of Glyphosate	azanium;(carboxymethyl amino) methyl-hydroxyphosphinate	

D: List of Molecules whose name may be Corrected

S. No.	S. No. Schedule	Product name	Chemical name	Remark
1	161	Campogram M	2,5-dimethyl-furan-3-carbolic acid anilide and [zinc]	Correct chemical name is – 2,5-dimethyl-furan-3-carbolic acid anilide and [zinc] manganese ethylene-bis-dithiocarbamate
2	181	Coyden	3,5-dichloro-2,6-dimethyl-1*H*-pyridin-4-one	Coyden is trade name Correct name is :Colpidol Therefore, Colpidol may be added and trade name may be deleted.
3	753	SYP 1620	N-methyl 2-[2-((((4-(2,6 dichloro-phenyl)-3-butenylidene-2-yl)amino)oxy)methyl)-phenyl]-2-methoxyiminoacetamide	Correct name is – Fenaminstrobin. Therefore, SYP 1620 may be deleted.
4	250	Menap	O-ethyl S,S-dipropylphosphordithioate	Correct name is – Ethoprophos. Therefore, Menap which is a trade name may be deleted.

ANNEXURE-VIII

Consideration of cases of application for enhancement of shelf-life from one year to two years registered u/s 9(3) of the Insecticides Act, 1968

S.No.	Applicant(M/s)	Product Name	RC No.
01.	M/s Willowood Chemicals Pvt. Ltd	Bifenthrin Technical 95% w/w min	414
02.	M/s Willowood Chemicals Pvt. Ltd	Lambda cyhaltohrin Technical 96% w/w min.	414
03.	M/s Willowood Chemicals Pvt. Ltd	Propineb Technical 85% w/w min	414
04.	M/s Willowood Chemicals Pvt. Ltd	Propergite Technical 90.8% w/w min.	414
05.	M/s Willowood Chemicals Pvt. Ltd	Diafenthiuron Technical 97% w/w min.	414
06.	M/s Willowood Chemicals Pvt. Ltd	Imidacloprid Technical 95% w/w min.	414

ANNEXURE-IX

Import permit issued for multi-use/dual-use (non-insecticidal purpose)
Multi-use insecticides (Boric Acid) 414 RC

S.No.	Applicants (M/s)	Decision of the Registration Committee
1.	Dorf Ketal Chemicals (I) Pvt Ltd.	Approved of 30 M.T. of Boric Acid for the use in manufacturing of Fuel Additive PX-3872.
2.	Navin Fluorine International Ltd.	M/s Navin Fluorine has been permitted to import 2000 MT Boric acid.

Multi-use insecticides (Other than Boric Acid) 414 RC

S.No.	Applicants (M/s)	Decision of the Registration Committee
1.	D.D. Shah Fragrances Pvt. Ltd.	Approved 1 M.T. of Eucalyptol for the use in manufacturing of Flavouring Compounds and reconstituted essential oils.
2.	Swati Menthol & Allied Chemicals Ltd.	Approved 264 MT of Eucalyptus Oil for the use in manufacturing of rectified Eucalyptus Oil, Cajuput Oil, Cineole, Cineole 60%, Rectified Eucalyptol, Eucalyptus oil extra pure.
3.	Hasita Aromatics Pvt. Ltd.	Approved 53 M.T. of Sodium Cyanide for the use in manufacturing of (S)-3-Cyano-5-Methyl Hexanoic Acid Ethyl Ester.
4.	Bayer Vapi Private Limited.	Approved 1200 M.T. of Acrylonitirile for the use in manufacturing of Cypermethric Acid Chloride and Imidacloprid Technical.
5.	Bayer Vapi Private Limited.	Approved 600 M.T. of Ethylene Dichloride for the use in manufacturing of Cypermethic Acid, Becisthemic Acid, Deltamethrin and Transfluthrin.

Multi-use insecticides (Boric Acid) 416 RC

S.No.	Applicants (M/s)	Decision of the Registration Committee
1.	Thirumalai Chemicals Ltd.	Approved 133 M.T. of Thiourea for the use in manufacturing of Fumaric Acid.
2.	M. B. Sales Corporation.	Approved 400 M.T. of Potassium Cyanide for the trading purpose.
3.	M. B. Sales Corporation.	Approved 1000 M.T. of Sodium Cyanide for the trading purpose.
4.	UPL Ltd. Uniphos House.	Approved 354 M.T. of Sodium Cyanide for the use in manufacturing of Cypermethrin Technical.
5.	Hemani Industries Ltd.	Approved 2010 M.T. of Sodium Cyanide for the use in manufacturing of Cypermethrin, Alphacypermethrin, LambadaCyclothrin, Deltamethrin.
6.	Hemani Industries Ltd.	Approved 1200 M.T. of Soium Cyanide for the use in manufacturing of Dichlobenil.

Multi-use insecticides (Other than Boric Acid) 416 RC

S.No.	Applicants (M/s)	Decision of the Registration Committee
1.	Thirumalai Chemicals Ltd.	Approved 133 M.T. of Thiourea for the use in manufacturing of Fumaric Acid.
2.	M. B. Sales Corporation.	Approved 400 M.T. of Potassium Cyanide for the trading purpose.
3.	M. B. Sales Corporation.	Approved 1000 M.T. of Sodium Cyanide for the trading purpose.
4.	M. B. Sales Corporation.	Approved 1000 M.T. of Sodium Cyanide for the trading purpose.
5.	UPL Ltd.	Approved 354 M.T. of Sodium Cyanide for the use in manufacturing of Cypermethrin Technical.
6.	Hemani Industries Ltd.	Approved 2010 M.T. of Sodium Cyanide for the use in manufacturing of Cypermethrin, Alphacypermethrin, LambadaCyclothrin, Deltamethrin.
7.	Hemani Industries Ltd.	Approved 1200 M.T. of Soium Cyanide for the use in manufacturing of Dichlobenil.

Multi-use insecticides (Other than Boric Acid) 420 RC

S.No.	Applicants (M/s)	Decision of the Registration Committee
1.	Sabari Chemicals Pvt Ltd.	Approved of 360 M.T. of Sodium Cyanide. for the manufacturing of Benzyl Cyanide, Alpha Naphthalene Acetic Acid, Para Methoxy Phenyl Acetonitrile.

Multi-use insecticides (Boric Acid) 421 RC

S.No.	Applicants (M/s)	Decision of the Registration Committee
1.	FDC Limited.	Approved of 0.050 M.T. of Boric Acid Powder 99.97 for the use in manufacturing of Pilocarpine Hydrochloride Ophthalmic Solution 1% W/V (Eye Drop).
2.	M/s NaharColours& Coating Pvt Limited.	Approved of 750 MT of Boric Acid B203 56.3% for the use in manufacturing of Ceramic Glaze Frit/ Glaze Mix.

Multi-use insecticides (Other than Boric Acid) 421 RC

S.No.	Applicants (M/s)	Decision of the Registration Committee
1.	Sarna Chemicals Pvt Ltd.	Approved of 2000 M.T. of Mono Nitro Benzene/ Nitro Benzene 99% for the use in manufacturing of Mono ChloroAnilline (MCA) & Meta Nitro Chloro Benzene (MNCB)
2.	AnupamRasayan India Limited.	Approved of 2000 M.T. of 2,6-Dichloro Benzonitrile (DCBN) for the use in manufacturing of 2,6- Difluoro Aniline.
3.	Honour Lab Limited.	Approved of 800 M.T. of Sodium Cyanide for the use in manufacturing of S(+)-2-Amino Butyramide Hydrochloride.
4.	Sanjay Chemicals (India) Pvt Ltd.	Approved of 1500 M.T. of Sodium Cyanide for the trading purpose.

ANNEXURE-X

Waiting period/pre-harvest interval between application of the pesticides and harvest in respect of various commodities in case of new formulations registered under section 9(3) & label expansion of already registered formulations.

(Entomology)

Sl. No.	R.C. No.	File No.	Company Name	Product Name	Crop	Waiting Period/PHI (Days)
1.	415	NIL	NIL	NIL	NIL	NIL
2.	416	17-549/2015-CIR-II	M/s Bayer CropScience Limited	Fipronil 80% WG	Chilli	05
3.	417	7374-F/9(3)/2016-CIR-II	M/s Sulphur Mills Limited	Chlorpyriphos 75% WG	Rice	15
4.	417	8863-F/9(3)/2017-CIR-II	M/s Indofil Industries Limited	Propargite 42% + Hexythiazox 2% w/w EC	Tea	07
5.	418	NIL	NIL	NIL	NIL	NIL
6.	419	NIL	NIL	NIL	NIL	NIL
7.	420	7373-F/9(3)/2016-CIR-II	M/s Sulphur Mills Limited	Chlorpyriphos 50% + Cypermethrin 5% WG	Rice	15
8.	420	8047-END/2017	M/s Bayer CropScience Limited	Imidacloprid 48% w/w FS	Wheat	Seed Treatment
9.	422	17-608/2015-CIR-II	M/s Chemtura Chemicals India Ltd.	Diflubenzuron 2% Granules	Public Health	N/A
10.	422	9863-F/9(3)/2018-CIR-II	M/s Gowan India Private Limited	Fenazaquin 18.3% w/w SC	Brinjal	10

(Plant Pathology)

Sl. No.	R.C. No.	File No.	Company Name	Product Name	Crop	Waiting Period/PHI (Days)
1.	416	10030-END/2019	M/s Indofil Industries Ltd.	Carbendazim 25 % + Mancozeb 50% WS	Maize	Seed Dresser
2.	416	9145-END /2018	M/s Indofil Industries Pvt. Ltd.	Carbendazim 25 % + Mancozeb 50% WS	Black gram Bengal Gram Soybean Onion	Seed Dresser
3.	417	8482-FI/9(3)/2017	M/s ADAMA India Pvt. Ltd.	Prochloraz 5.7% w/w + Tebuconazole 1.4% w/w ES	Chickpea Groundnut	Seed Dresser
4.	417	F.No.6875-FI/9(3)/2015	M/s DhanukaAgritech Ltd.	Amisulbrom 17.7% w/w (20% w/v)	Grape Potato	59 19

(Weed Science)

Sl. No.	RC No.	File No.	Company Name	Product Name	Crop claim	Waiting Period/PHI (Days)
1.	416	4-FI/ 9(3)/2010-CIR-II	M/s Rallis India Ltd	Clethodim 25% w/w EC	Soybean	62
2.	416	7660-END/2017	M/s ADAMA India Pvt. Ltd	Propaquizafop 2.5% + Imazethapyr 3.75% w/w ME	Groundnut Blackgram Clusterbean	97 56 64
3.	416	8387-F 9(3)/2017	M/s Rallis India Ltd	Penoxsulam 1% + Pendimethalin 24% SE	Rice	100
4.	420	8469-F/9(3)/2017-CIR-II	M/s Coromandel International Ltd	Bispyribac Sodium 20% + Pyrazosulfuron Ethyl 15% WDG	Rice	130
5.	421	7780-F 9(3)/2016	M/s Crystal Crop Protection Pvt. Ltd	Fomesafen 12% + Quizalofop ethyl 3% SC	Soybean	71

Annexure XI

Name of the Molecules for consideration for inclusion in the Schedule to the Insecticides Act, 1968

S. No.	F.No.	Name of the Applicant (M/S)	Common Name/ CAS No./IUPAC/ CAS Name	Bio-efficacy	Toxicity	Status of Registration in Other Country	Remark
1.	3151/InclusionInSchedule	Rallis India Ltd	Pyraziflumid 942515-63-1 N-(3',4'-difluorobiphenyl-2-yl)-3-(trifluoromethyl)pyrazine-2-carboxamide	Used as Fungicideagainst various diseases in the field of vegetables fruits, trees, turf, and rice as well as gray mold, sclerotinia rot, and powdery mildew.	Oral: Rat LD_{50} (mg/kg female>2000 (No animals died or showed any clinical signs at a dose level of 2000 mg/kg.) Dermal: Rat LD_{50} (mg/kg) male, female > 2000 (No animals died or showed any clinical signs at a dose level of 2000 mg/kg.) Inhalation: Rat LC_{50} (mg/L/4h) male, female > 2.1 (No animals died at a dose level of 2.1 mg/L/4h.) Skin corrosion/irritation: Rabbit Non irritant Serious eye damage/irritation: Rabbit Non-irritant Respiratory sensitization: No data available Skin sensitization: Mouse LLNA -test Negative Germ cell mutagenicity: Bacterial reverse mutation test: Negative Carcinogenicity: No evidences of carcinogenicity for human have been observed in the animal studies	Registered in Japan in 2018 Registered in South Korea in 2018	Approved
2.	3152/InclusionInS	ATGC Biotech Pvt Ltd	3E 8Z TDDA 163041-87-0	Pheromone	Human Health Hazards – Skin Corrosion/Irritation Skin Irrit. 2	Used locally in Brazil and South	Approved

	chedule		3E 8Z Tetradecadienyl acetate		Other data not available	American	
3.	3154/InclusionInSchedule	ATGC Biotech Pvt Ltd	Z 11 HDAc 34010-21-4 Z 11Hexadecenyl acetate	Pheromone	Acute toxicity no data available Skin corrosion/irritation no data available Serious eye Damage/eye irritation no data available Respiratory or skin sensitization no data available Germ cell mutagenicity no data available Carcinogenicity IARC: No component of this product present at levels greater than or equal to 0.1% is identified as probable, possible or confirmed human carcinogen by IARC. Reproductive toxicity no data available	Used in Brazil and South American	Approved
4.	3151/InclusionInSchedule	Dow AgroSciences India (P) Ltd	Fenpicoxamid 517875-34-2 [2-[[(3S,7R,8R,9S)-7-benzyl-9-methyl-8-(2-methylpropanoyloxy)-2,6-dioxo-1,5-dioxonan-3-yl]carbamoyl]-4-methoxy pyridin-3-yl]oxymethyl 2-methyl propanoate	Antibiotic fungicide, with a new target site for disease control in Septoria species.	Acute oral LD50 (rat) >2000 mg/kg Acute dermal LD50 (rat) >5000 mg/kg Dermal sensitization (rabbit) Negative Chronic 2 year (rat) Not carcinogenic Reproduction (rat) Not a reproductive toxicant Neurotoxicity (rat) No adverse effects	UK	Approved
5	3148/InclusionInSched	Strategic Management Service	Hydrogen Peroxide 7722-84-1	Antiviral /Antimicrobial Agent	Acute Oral Rat LD_{50}= 801 mg/Kg, Acute Rat-No data avilable, Acute inhalation Rat LC_{50} =2.0 gm/m^3		The Board observed that the product was considered

	ule	s					in the 55th Board meeting, and no additionalinformation submitted and hence did not approve.
6	3149 /Inclusion In Schedule	Strategic Management Services	Sodium Hypochlorite 7681-52-9	Antimicrobial Agent	Not Found		The Board observed that the product is used asantimicrobial agent and hence did not approve.
7	3147 /Inclusion In Schedule	Hikal Limited	Benzofenap 82692-44-2 2-[4-(2,4-dichloro-m-toluoyl)-1,3-dimethyl-1H-pyrazol-5-yloxy]-4'-methylacetophenone	Rice herbicide. Particularly effective as a specialist for the control of Sagittaria species, e.g. Sagittariatrifolia, while being very safe to the rice crop.	Acute Oral Rat > 15,000 mg/Kg, Acute Dermal >5000 mg/Kg, Acute inhalation >1.93 mg/L, primary skin irritation-Slightly Irritant, Mucous membrane irritation - Non Irritant, Carcinogenicity-Non Carcinogenic, Mutagenicity-Negative, Neurotoxicity- Not Required	Japan and Australia	Approved
8	3150 /Inclusion In Schedule	Sajjan India Ltd	Sulfometuron methyl 74222-97-2 2-(4,6-Dimethylpyrimidin-2-ylcarbamoylsulfamoyl) benzoic acid, methyl ester or methyl 2-{[(4,6-dimethylpyrimidin-2-	Broad-spectrum urea herbicide. It is used for the control of annual and perennial grasses and broad-leaved weeds in non-cropland. It also has forestry applications where it is	Acute Oral LD_{50}> 5000 mg/Kg, Acute Dermal >2000 mg/Kg, Acute inhalation LC_{50}>5.0 mg/L, Eye irritation-Min. irritation, Dermal irritation-Not an Irritant, Skin Sensitizer –Not a Sensitizer	Argentina, Australia, Belarus, Brazil, Canada, China, Israel, Mexico, Paraguay, Russian Fed., Uruguay and USA	Approved

			yl)carbamoyl]sulfamoyl}benzoate (as per site however, both are same)	used to control woody tree species			
9	3155 /Inclusion In Schedule	Astec Life Sciences Limited	Cyclopyrimorate 499231-24-2 [6-chloro-3-(2-cyclopropyl-6-methylphenoxy)pyridazin-4-yl] morpholine-4-carboxylate	A selective herbicide used to control broad-leaved and grassy weeds in cereals and rice	Acute Oral Rat LD_{50}> 2000 mg/Kg, Acute Dermal male and female Rat>2000 mg/Kg, Acute inhalation (4 hrs) male and female Rat>5.02mg/L, primary skin irritation Rabbit-Non-Irritant, Mucous membrane irritation Rabbit- Non-Irritant, Skin Sensitizer Guinea Pig -Positive	Japan	Approved
10	3162 /Inclusio nInSched ule	UPL Limited	Cinnamaldehyde 104-55-2 (E)-3-phenylprop-2-enal	Acute Antimicrobial properties	Acute Oral Rat LD50 – 2,220 mg/kg, Acute Dermal Rabbit LD50 – 1,260 mg/kg Skin corrosion/irritation Causes skin irritation Aquatic toxicity (acute) Fish LC50 – 105.8 mg/l aquatic invertebrates EC50 – 119.6 mg/l	Safety, health and environmental regulations/legislation specific for the substance or mixture Relevant provisions of the European Union (EU) • Regulation 649/2012/EU concerning the export and import of hazardous chemicals (PIC)- Not Listed EU Pesticides	The Board observed that the product is used in food industry as flavouring agent and hence did not approve.

						Data-Pending [Reg. (EC) No 1107/2009]	
11	3159 /Inclusio nInSched ule	ATGC Biotech Pvt Ltd	Z 13-ODAc 60037-58-3 Z-13-Octadecenyl acetate	Insect pheromone	Acute toxicity Not available Skin corrosion/irritation Prolonged skin contact may cause temporary irritation. Ecotoxicity: The product is not classified as environmentally hazardous. However, this does not exclude the possibility that large or frequent spills can have a harmful or damaging effect on the environment.	US state regulation – Not Listed	Approved
12	3160 /Inclusio nInSched ule	ATGC Biotech Pvt Ltd	Z 13-ODOH 69820-27-5 Z-13-Octadecenol	Insect pheromone	---	----	Approved
13	3161 /Inclusio nInSched ule	ATGC Biotech Pvt Ltd	4 vinyl anisole 637-69-4 1-ethenyl-4-methoxybenzene	No data available	No data available	No data available	Incomplete information and hence did not approve.

MINUTES OF THE 60th MEETING OF THE CENTRAL INSECTICIDES BOARD (CIB) HELD ON 11.05.2021 AT 1600 HRS ONWARDS THROUGH VIDEO CONFERENCING.

The 60th meeting of the Central Insecticides Board was held on 11.05.2021 at 1600 hrs onwards through video conferencing under the Chairmanship of Dr. Kanwar Sen, Addl. Director-General of Health Services, nominated by Dr. Sunil Kumar, Chairman, CIB & Director General of Health Services(DGHS), Ministry of Health & Family Welfare. The list of the participants is at **Annexure-I.**

The Chairperson welcomed the participants. After a formal introduction by the participants, Chairperson requested Secretary CIB&RC to present the agenda. After detailed deliberation on each issue, the following decisions were taken:

Agenda item No.1: Confirmation of minutes of 59th meeting of CIB held on 12.11.2020

The Board confirmed minutes of the 59th meeting of CIB and noted the point raised by the representative from Directorate General of Factory Advice Services and Labour Institutes, with regards to including to prescribe safety and health standards and Standard Operating Procedures (SOP) for handling, storage, manipulation and use of insecticides, it was decided that an exhaustive proposal may be submitted by the proposer, for examination and consideration by the Board in its next meeting.

Agenda item No. 2: Follow–up action on the decision of the 59th Meeting of the CIB

The Board noted the follow-up action on the decisions of the 59th meeting with satisfaction and appreciated the efforts made to complete the action in a time-bound manner. **(Annexure-II)**

Agenda item No. 3: Progress Report

3.1: Progress report of the registration committee

Secretary(CIB&RC) apprised the progress made by the Registration Committee since the last Board Meeting, including the new & already registered chemical pesticide formulations approved/ registered by the RC u/s 9(3) **(Annexure-III &IV)** and bio-pesticides approved/ registered by the RC **(Annexure-V)** during this period. The board noted the progress made by the CIB&RC in registering the new and safer formulations and also the progress of the Registration Committee since the last Board Meeting with satisfaction and appreciated the efforts made by the Secretariate of CIB&RC to reduce the pendency and conducting a special drive to dispose of all hard copy files received before adopting online system i.e. Computerised Registration of Pesticides(CROP).

3.2: Progress Report of Central Insecticides Laboratory (CIL)

The Board noted the progress of the CIL with satisfaction.

3.3: Progress Report of Techno-Legal Cell (TLC) and Regional Pesticide Testing Laboratories ((RPTLs)

The Board appreciated the efforts made in the launching of the prosecution under the Insecticides Act, 1968 against the defaulters. However, it was felt that efforts should be made to have more conviction out of prosecution launched. The Board noted the progress of the Techno-legal Cell and RPTL's with satisfaction.

Agenda item No.4: Major achievements of Secretariate of CIB&RC during the period from 01.11.2020 to 30.04.2021

The Board with satisfaction noted the major achievements of the Secretariate of CIB&RC during the period from 01.11.2020 to 30.04.2021 and appreciated the special efforts made to reduce pendency and further simplify the guidelines for registration under ease of doing business.

Agenda item No.5: Additional and new packing approved by the Registration Committee

The Board noted the progress made by the CIB&RC in approving additional and new packing for approved pesticides by the RC under section 9(3) of the insecticide Act, 1968. **(Annexure-VI).**

Agenda item No.6: Consideration of Notification issued by Ministry of Agriculture and Farmers Welfare.

The Board deliberated the Notifications issued by the Ministry of Agriculture and Farmers Welfare especially the GSR No. 755(E) dated 09.12.2020 Insecticides (Third Amendment rules), GSR 110 (E) dated 05.02.2021 (Appointments of Insecticide Analyst for bio-pesticides and SO 826 (E) dated 18.02.2021 (Inclusion of 13 molecules in Schedule to the Insecticides Act) published by the Department of Agriculture Cooperation and Farmers Welfare, Ministry of Agriculture and Farmers Welfare and agreed.

Agenda item No.7: Re-notification of the complete list of Schedule to the Insecticides Act, 1968

The Secretary(CIB&RC) apprised the Board that this issue was deliberated in 59th CIB meeting vide agenda item no. 10.0 and accordingly as directed by the Board, a public notice no 3-1/2020-CIR-II was issued on 15.12.2020, seeking suggestions/objections within 30 days. The comments from Crop Care Federation of India, Pesticides Manufacturers & Formulators Association of India, M/s Gem Aromatics Pvt. Ltd., M/s Western Bio-organics, M/s Punjab Chemicals, M/s FMC India Pvt. Ltd., and M/s Sumitomo Chemical India Ltd. were received.

The Board deliberated the agenda and decided to form a Sub-committee as follows:

1. Dr. Anupama Singh, Principal Scientist & Head, Department of Agro-Chemicals, IARI – Chairperson
2. Dr. Archna Sinha, JD (Chem) - Member
3. Dr. Vandana Seth, JD (Chem) – Member
4. Dr. Devi Shankar Suman, Scientist 'D', ZSI, – Member

5. Mr. A D Bhatt, PPO (Chem) – Member
6. Dr. Brijesh Tripathi, DD (Chem) – Member Secretary

The Sub-committee will examine all suggestions/objections received in the Secretariat as a result of the public notice dated 15.12.2020, on findings in the Schedule along with all other technical points necessary to harmonise the Schedule to the Insecticides Act, 1968, within three months, from the date of approval of the minutes.

Agenda item No.8: Consideration of cases of application for enhancement of shelf-life registered u/s 9(3) & 9(4) of the Insecticides Act, 1968

The Board noted the progress made by the CIB&RC enhancement of shelf-life registered u/s 9(3) & 9(4) of the Insecticides Act,1968. **(Annexure-VII)**

Agenda item No.9: Import permit issued for Multi-use/Dual-use Pesticides (for Non-Insecticidal purpose)

The Board members were apprised about the import permit issued for Multi-use/Dual-use Pesticides (for Non-Insecticidal purpose) during the period from 01.11.2020 to 30.04.2021. The Board noted the information. **(Annexure- VIII).**

Agenda item No.10: Waiting period/ pre-harvest interval between application of the pesticides and harvest in respect of various commodities in case of new formulations registered under section 9(3) & label expansion of already registered formulations

The Board noted the progress made by the CIB&RC on waiting for period/ pre-harvest interval between application of the pesticides and harvest in respect of various commodities in case of new formulations registered under section 9(3) & label expansion of already registered formulations. **(Annexure-IX).**

Agenda item No.11: Consideration of proposals for Inclusion of New Molecules/substances in the Schedule to the Insecticides Act, 1968.

The Board deliberated the agenda in detail and decided to include 4 molecules out of 5, in the Schedule to the Insecticides Act, 1968. The complete list along with the decision of the Board is annexed at **(Annexure X).**

Agenda item No.12: Any other item with the permission of the Chair

No other point was raised by the members.

The meeting ended with a vote of thanks to the Chair.

Annexure-I

List of Participants of 60th meeting of the Central Insecticides Board held on 11th May 2021 at 16:00Hrs (Through Video Conferencing)

Board Chairman/ Members

1. Dr. Kanwar Sen, Addl. Director-General of Health Services, New Delhi
2. Dr S.P. Shani, Deputy Drug Controller of India (DDCI), New Delhi
3. Dr. Ravi Prakash, Plant Protection Adviser, Directorate of Plant Protection, Quarantine and Storage, Faridabad
4. Dr. J.P. Singh, APPA & Secretary(CIB&RC), Directorate of Plant Protection, Quarantine and Storage, Faridabad
5. Sh. B. L. Bairwa, Deputy Director-General, Directorate General of Factory Advice Services and Labour Institutes, Mmbai
6. Dr. Ram Singh, National Centre for Disease Control.
7. Dr. K.A. Subramanian, Scientist, Zoological Survey of India, Kolkata
8. Dr. Devi Shankar Suman, Scientist 'D', Zoological Survey of India, Kolkata
9. Capt. Nitin Mukesh, Nautical Surveyor, Mercantile Marine Department O/o Director General of Shipping.
10. Dr. Kamrajau Raghvendra, Scientist F, Laboratory Head, National Institute of Malaria Research (NIMR)
11. Sh. B M Sahare, Additional Director, Department of Farmers Welfare and Agriculture Development, M.P.
12. Dr. S. C. Khurana, Lead Expert, FSSAI.
13. Dr.Vishal Choudhary, Dy. Industrial Advisor (Chemicals), DCPC, erstwhile Directorate-General of Technical Development.
14. Dr. Jitendra Kumar, Director, IPFT, Ministry of Petroleum and Chemicals.

List of experts/participants from the Secretariat of CIB&RC and CIL

1. Dr. Vandana Seth, JD (Chem),
2. Sh. Hari Om Miglani, Sr.LO,
3. Sh. A. K. Reddy, DD(WS),
4. Sh. Kiran W. Deshkar, DD (E),
5. Dr. K. L. Gurjar, DD(PP),
6. Dr. Sneha Potdar, DD (Chem),
7. Dr. Brijesh Tripathi, AD (Chem),
8. Sh. Niraj Kulshrestha, LO,
9. Ms. Raunaq, AD (Chem),
10. Sh. A D Bhatt, PPO(Chem.),
11. Sh. J K Meena, SO (CIR-II),

Annexure-II

Follow-up /Action taken report on 59th CIB meeting:

The 59th meeting of the Central Insecticides Board (CIB) was held on 12.11.2020 at 1600 hrs onwards through video conferencing under the Chairmanship of Prof. (Dr.) Sunil Kumar, Director General of Health Services (DGHS), Ministry of Health & Family Welfare.

The Chairperson welcomed the participants. After a formal introduction of the participants, Chairperson requested the Secretary CIB&RC to present the agenda. After detailed deliberation on each issue, the following decisions were taken.

S. No.	Subject	Decision	Action taken
Agenda Item No. 1	Confirmation of minutes of 58th meeting of CIB held on 22.05.2020	The Board confirmed minutes of the 58th meeting of the CIB and noted the points raised by the representative from Directorate General of Factory Advice Services and Labour Institutes as follows: i. With regards to making a suitable correction of the name of the organisation, in the list of the board members, at Sl. No. 5, Column No.2, from "The Chief Advisor of Factories" to "Directorate General of Factory Advice Services and Labour Institutes". The Board took cognizance of the issue of change of nomenclature of the organisation and decided that the same shall be "Director General of Factory Advice Services and Labour Institutes", formerly known as "The Chief Advisor of Factories".	i) The requisite correction in the mailing address was made. ii) Directorate General of Factory Advice Services and Labour Institutes has been communicated for needful action at their end.

		ii. With regards to include prescribing safety and health standards and Standard Operating Procedures (SOP) for handling, storage, manipulation and use of insecticides, it was decided that an exhaustive proposal may be sought from the proposer, for examination and consideration by the Board in its next meeting.	As and when proposal is received from the member, same will be examined and submitted to the board.
Agenda Item No. 2	Follow-up action on the decision of the 58th Meeting of the CIB	The Board noted the follow-up actions on the decisions of the 58th meeting with satisfaction and appreciated the efforts made to complete the action in a time-bound manner.	No Action Required
Agenda Item No. 3	Progress Report	The Board noted the progress of the Registration Committee, Central Insecticides Laboratory, Techno-legal Cell and RPTL's with satisfaction.	No Action Required
Agenda Item No. 4	Major achievements of Secretariat of CIB&RC during the period 01.05.2020 to 31.10.2020	The Board with satisfaction noted the major achievements of the Secretariat of CIB&RC during the period 01.05.2020 to 31.10.2020 and appreciated the special efforts made to reduce pendency and further simplify the guidelines for registration.	No Action Required
Agenda Item No. 5	Additional and new packing approved by the Registration Committee	The Board noted the progress made by the CIB&RC in approving additional and new packing for approved pesticides by the RC under	No Action Required

		section 9(3) of the insecticide Act, 1968.	
Agenda Item No. 6	Considerations of Amendments in the rules vide Notification issued by Ministry of Agriculture and Farmers Welfare.	The Board deliberated the Notifications issued by the Ministry of Agriculture and Farmers Welfare especially the GSR No. 355(E) dated 04.06.2020 and agreed to the amendments proposed.	No Action Required
Agenda Item No. 7	Follow up action on agenda item no. 9 of 58th CIB Meeting about the reframing of the bye-laws of the Central Insecticides Board.	The Board noted the status report.	No Action Required
Agenda Item No. 8	Consultation/ Consent to Agriculture Department Tamil Nadu regarding amendment/ change in "Tamil Nadu Insecticide (Appeal) Rules 2020" required under Section 37 of the Insecticides Act, 1968.	The Board observed that the State Government has the power to make rules as proposed and further consultation with the Board is a prerequisite for the purpose. Accordingly, after deliberations, the board decided to agree with the proposal of the State Agriculture Department Tamil Nadu and approved the same.	Communicated to State Agriculture Department Tamil Nadu for necessary action. Now, no action is required.
Agenda Item No. 9	Consultation/Consent to Agriculture Department, Chhattisgarh regarding the enactment of the "Chhattisgarh Insecticide (Appeal) Rules 2016" required under Section 37 of the Insecticides Act, 1968.	The board decided to agree with the proposal of the State Agriculture Department Chhattisgarh and approved the same.	Communicated to State Agriculture Department Chhattisgarh for necessary action. Now, no action is required.
Agenda Item No. 10	Required modification/ amendments in the Schedule to the Insecticides Act, 1968	The Board deliberated the agenda in detail and appreciated the efforts made by the group for compiling the information in a comprehensive and consolidated manner. Few	A public notice was issued on 15.12.2020, seeking suggestions/ objections within 30 days. Suggestions/

		members had some observations regarding the findings. The Board directed these members to submit the observations, if any, in writing/email. Further, it was decided that a public notice be issued on the website of the Secretariat of CIB&RC for seeking information from the concerned stakeholders within one month, on the changes proposed by the group, before submitting the final proposal for change in the Schedule by the board in the next meeting.	objections so received, evaluated, and are ready to place before the forthcoming Board meeting.
Agenda Item No. 11	Consideration of cases of application for enhancement of shelf-life from one year to two years registered u/s 9(3) of the Insecticides Act, 1968	The Board noted the progress made by the CIB&RC enhancement of shelf-life from one year to two years registered u/s 9(3) of the Insecticides Act, 1968.	No Action Required
Agenda Item No. 12	Import permit issued for multi-use/dual-use (non-insecticidal purpose)	The Board noted the progress made by the CIB&RC in approving import permit issued for multi-use/dual-use (non-insecticidal purpose)	No Action Required
Agenda Item No. 13	Waiting period/ pre-harvest interval between application of the pesticides and harvest in respect of various commodities in case of new formulations registered under section 9(3) & label expansion of already registered formulations	The Board noted the progress made by the CIB&RC on waiting for period/ pre-harvest interval between application of the pesticides and harvest in respect of various commodities in case of new formulations registered under section 9(3) & label expansion of already registered formulations	No Action Required
Agenda Item No. 14	Consideration of proposals for Inclusion of New Molecules/ substances in the Schedule to the	The Board deliberated the agenda in details and decided to include 9 molecules out of 13, in the Schedule to The Insecticides Act, 1968.	Communicated to DAC&FW for notification of approved molecules.

	Insecticides Act, 1968.		Notification S.O. 826(E) dated 18th February 2021, issued by the DAC&FW.
Agenda Item No. 15	Any other item with the permission of the Chair.	No other point was raised by the members.	The meeting ended with a vote of thanks to the Chair.

Annexure-III

List of Pesticides and New Formulations Approved by the Registration Committee Under Section 9(3) of the Insecticides Act, 1968

Sl. No.	Name of Pesticides	Category	RC Number
1.	Saflufenacil Technical 94.5% w/w min.	TI	423
2.	Saflufenacil 70% WG	FI	423
3.	Fenoxaprop-p-ethyl 9% w/w DF	FIM	423
4.	Topramezone Technical 95.8% w/w min.	TI	423
5.	Cartap Hydrochloride 7.5% w/w + Emamectine Benzoate 0.25% w/w GR	FIM	423
6.	Pyriftalid 31.0% + Bensulfuron methyl 15.7% SC	FIM	424
7.	Pyriftalid Technical 98% w/w min.	TI	424
8.	Fipronil 0.6% WG	FIM	424
9.	Flocoumafen 0.005% BB (Strom)	FI-WRT	424
10.	Prochloraz 34.8% + Propiconazole 7.8% EC	FIM	425
11.	Dinotefuran 4% + Acephate 50% SG	FIM	425
12.	Clomazone 22.5% + Metribuzin 21% W	FIM	425
13.	Triflumizole 42.14% w/w SC	FI-WRT	425
14.	Diafenthiuron 30% + Pyriproxifen 8% w/w SE	FIM	426
15.	Propanil 80% w/w DF	FIM	426
16.	Cyclanilide technical 97% w/w min	TI	427
17.	Prochloraz 39.6% w/w EC	FIM	427
18.	Benzpyrimoxam technical 93.7% min	TIM	427
19.	Tebuconazole 15% + Zineb 57% w/w WDG	FIM	427
20.	Quizalofop ethyl 4% + Oxyfluorfen 6% EC	FIM	427
21.	Polyoxin D Zinc salt 5% SC	FI-WRT	427
22.	Tetraniliprole technical 89% w/w min.	TI	427
23.	Tetraniliprole 18.18% w/w SC	FIM	427
24.	Clothianidin 0.5% w/w GR	FIM	427

Annexure-IV

List of Already Registered Pesticides and Formulations Approved by the Registration Committee Under Section 9(3) of the Insecticides Act, 1968

Sl. No.	Name of Pesticides	Category	RC Number
1.	Dinotefuron 20.0% w/w SG	FIM Vs FIT	422
2.	Imidacloprid 0.03% w/w Gel	FIM Vs FIT	422
3.	Copper hydroxide technical 87.6% w/w min	TI	422
4.	Fenazaquin 18.3% SC (200 SC)	FIM	422
5.	Imazethapyr Technical 95% w/w min.	TI Vs TIM	423
6.	Chlorfenapyr Technical 94% w/w min	TI	423
7.	Gibberellic Acid Technical 90% w/w min.	TI Vs TIM	424
8.	Azoxystrobin Technical 97% w/w min	TI Vs TIM	424
9.	Imazethapyr Technical 97% w/w min.	TI	424
10.	Bifenthrin Technical 96% w/w min.	TI VS TIM	424
11.	Flonicamid Technical 96% w/w min.	TIM Vs FI	424
12.	Chlorantraniliprole Technical 93.00% w/w min.	TIM	425
13.	Flonicamid technical 98% w/w min.	TIM	425
14.	Flonicamid technical 96% w/w min	TIM	425
15.	Tembotrione Technical 94.00% w/w min.	TIM	425
16.	Oxyfluorfen Technical 97.00% w/w min.	TIM	425
17.	Azoxystrobin Technical 95% w/w min.	TIM	425
18.	Chlorantraniliprole Technical 93.00% w/w min.	TIM	425
19.	Clomazone Technical 90.00% w/w min.	TIM	425
20.	Clothianidin Technical 95% w/w min	TI	425
21.	Spinetoram Technical 81.2% w/w min.	TI	425
22.	Spinetoram 11.7% SC	FIM Vs FI	425
23.	Lambda cyhalothrin 2.43% w/w CS	FI	425
24.	Tricyclazole technical 95% w/w min.	TI	425
25.	Thiamethoxam technical 98% w/w min.	TI	426
26.	Picoxystrobin Technical 96% w/w	TIM Vs TI	426
27.	Metiram Technical 90% w/w min.	TIM Vs TI	426

28.	Chlorantraniliprole 35% WG	FI	426
29.	Ethiprole technical 94.5% min.	TIM Vs TI	426
30.	Bispyribac sodium Technical 96% w/w min.	TI Vs TIM	426
31.	Carbendazim technical 98% w/w min.	TI Vs TIM	426
32.	Glyphosate technical 95% w/w min.	TI Vs TIM	426
33.	Lambda cyhalothrin technical 95% w/w min.	TI Vs TIM	426
34.	Cyhalofop butyl Technical 97.4% w/w min	TI Vs TIM	426
35.	Ametryn Technical 95% w/w min.	TIM Vs FI	426
36.	Thiocyclam hydrogen oxalate Technical 87.5% min.	TIM Vs TI	426
37.	Flonicamid Technical 96% w/w min	TIM Vs FIM	426
38.	Halosulfuron-methyl Technical 97% w/w min	TIM Vs FI	426
39.	Acetamiprid technical 99% w/w min.	TI Vs TIM	427
40.	Fipronil Technical 97% w/w min.	TI Vs TIM	427
41.	Bispyribac sodium 10% w/v SC	FIM Vs FIT	427
42.	Topramezone technical 95.8% min	TIM Vs FI	427
43.	Pinoxaden technical 95% w/w min	TIM Vs TI	427
44.	Metalaxyl-M Technical 94% min	TIM Vs TI	427

Annexure- V

List of new/ already registered bio- pesticides approved by registration committee u/s 9(3)/9(3b) of the Insecticide Act 1968.

S.No	Name of the Bio-pesticide	Name of registrant company	Strain designation and accession no.	RC no
1.	Bacillus subtilis 1.5% AS	M/s Agriya Agro Tech	Strain –KTSB Accession No-MTCC-5786	422
2.	Trichoderma viride 1.0% WP	M/s Mukti Organic Fertilizers Pvt. Ltd.,	Strain –TNAU TV-1 Accession No-ITCC-6914	422
3.	Trichoderma viride 1.5% WP	M/s Greenvention Biotech Pvt. Ltd.,	Strain-IIHR-TV-5 Accession No-ITCC No-6889	422
4.	Trichoderma viride 1.5% WP	M/s Probitek Biotech	Strain-IIHR-TV-5 Accession No-ITCC No-6889	422
5.	Trichoderma viride 1.5% WP	M/s Akash Laboratories	Strain-IIHR-TV-5 Accession No-ITCC No-6889	422
6.	Trichoderma viride 1.5% WP	M/s Synergy Agro BioTech	Strain-IIHR-TV-5 Accession No-ITCC No-6889	422
7.	Trichoderma harzianum 1.0% WP	M/s Best Crop Science LLP	Strain-IIHR-Th-2 Accession No-ITCC No-6888	422
8.	Trichoderma harzianum 1.0% WP	M/s Curative Microbes Pvt. Ltd.,	Strain-IIHR-Th-2 Accession No-ITCC No-6888	422
9.	Beauveria bassiana 1.15% WP	M/s Khedut Beej Nigam	Strain BB-ICAR-RJP Accession No-MCC-1022	422
10.	Beauveria bassiana 1.15% WP	M/s Total Agri Care Concern P. Ltd., f	Strain BB-ICAR-RJP Accession No-MCC-1022	422
11.	Beauveria bassiana 1.15% WP	M/s Green life Biotech Laboratory	Strain BB-ICAR-RJP Accession No-MCC-1022	422
12.	Pseudomonas fluorescens 1.0% WP	M/s Vidarbha Biotech Lab	Strain –IIHR-PF-2 Accession No-ITCC B-0034	422
13.	Pseudomonas fluorescens 1.0% WP	M/s Muktai Organic Fertilizers Pvt. Ltd.,	Strain –IIHR-PF-2 Accession No-ITCC B-0034	422
14.	Verticillium chlamydosprium 1.0% WP	M/s Curative Microbes Pvt. Ltd.	Strain –IIHR-VC-3 Accession No-ITCC-6898	422
15.	Verticillium lecanii 1.15% WP	M/s Curative Microbes Pvt. Ltd.	Strain AS-MEGH-VL Accession No-MCC-1028	424
16.	Verticillium chlamydosporium 1% WP	M/s Jay Research and Biotech India Pvt. Ltd.,	Strain –IIHR-VC-3 Accession No-ITCC-6898	424
17.	Metarhizium anisopliae 10% GR	M/s Gaiagen Tech. Pvt. Ltd.,	Strain BCRL-MC Accession No—ITCC-6911	424
18.	Trichoderma harzianum 1% WP	M.s Varsha Biosceince & Technology India P. Ltd	Strain-IIHR-Th-2 Accession No-ITCC No-6888	424
19.	Beauveria bassiana 1.15% WP	M/s ADASCA	Strain BB-ICAR-RJP Accession No-MCC-1022	424
20.	Pseudomonas fluorescens 1% WP	M/s ADASCA	Strain –IIHR-PF-2 Accession No-ITCC B-0034	424
21.	Trichoderma harzianum 1% WP	M/s ADASCA	Strain-IIHR-Th-2 Accession No-ITCC No-6888	424
22.	Trichoderma viride 1.5% WP	M/s ADASCA	Strain-IIHR-TV-5 Accession No-ITCC No-6889	424
23.	Verticillium lecanii 1.15% WP	M/s ADASCA	Strain AS-MEGH-VL Accession No-MCC-1028	424
24.	Verticillium chlamydosporium 1% WP	M/s ADASCA	Strain –IIHR-VC-3 Accession No-ITCC-6898	424

25.	Trichoderma viride 1.0% WP	M/s Agriya Agro Tech,	Strain-IIHR-TV-5 Accession No-ITCC No-6889	424
26.	Pseudomonas fluorescens 1.0% WP	M/s Siddaganga Oil and Bio Industries LLP	Strain –IIHR-PF-2 Accession No-ITCC B-0034	424
27.	Metarhizium anisopliae 10% GR	M/s Gaiagen Tech	Strain BCRL-MC Accession No—ITCC-6911	424
28.	Trichoderma harzianum 1% WP	M/s Shri Ram Solvent Extraction Pvt. Ltd.	Strain-IIHR-Th-2 Accession No-ITCC No-6888	424
29.	Trichoderma viride 1% WP	M/s HIL (India) Ltd	Strain –TNAU TV-1 Accession No-ITCC-6914	424
30.	Verticillium lecanii 1.15% WP	M/s Warkem Biotech Pvt. Ltd	Strain AS-MEGH-VL Accession No-MCC-1028	424
31.	Beauveria bassiana 1.15% WP	M/s Warkem Biotech Pvt. Ltd	Strain BB-ICAR-RJP Accession No-MCC-1022	424
32.	Trichoderma viride 1.5% WP	M/s Anshul Agro Chemicals	Strain-IIHR-TV-5 Accession No-ITCC No-6889	424
33.	Beauveria bassiana 1.15% WP	M/s Symbioties Biological	Strain BB-ICAR-RJP Accession No-MCC-1022	424
34.	Trichoderma viride 1.5% WP	M/s Symbioties Biological	Strain-IIHR-TV-5 Accession No-ITCC No-6889	424
35.	Beauveria bassiana 1.15% WP	M/s Peptech Biosciences Ltd.,	Strain BB-ICAR-RJP Accession No-MCC-1022	424
36.	Pseudomonas fluorescens 1.0% WP	M/s Ajay Bio-Tech (India) Ltd.,	Strain –IIHR-PF-2 Accession No-ITCC B-0034	424
37.	Trichoderma viride 1.5% WP	M/s Greenlife Biotech Laboratories	Strain-IIHR-TV-5 Accession No-ITCC No-6889	424
38.	Pseudomonas fluorescens 1.0% WP	M/s Curative Microbes Pvt. Ltd.,	Strain –IIHR-PF-2 Accession No-ITCC B-0034	424
39.	Beauveria bassiana 1.15% WP	M/s Amit Biotech Pvt. Ltd.,	Strain BB-ICAR-RJP Accession No-MCC-1022	424
40.	Trichoderma harziaum 1.0% WP	M/s Amit Biotech Pvt. Ltd.	Strain-IIHR-Th-2 Accession No-ITCC No-6888	424
41.	Verticillium lecanii 1.15% WP	M/s Arya Biotech and Research Laboratories	Strain AS-MEGH-VL Accession No-MCC-1028	424
42.	Trichoderma viride 1.0% WP	M/s Arya Biotech and Research Laboratories	Strain-TNAU TV-1 Accession No-6914	424
43.	Trichoderma viride 1.5% W	M/s Durva Biotech,	Strain-IIHR-TV-5 Accession No-ITCC No-6889	424
44.	Beauveria bassiana 1.15% WP	M/s Manshya Enviro-Biotech Pvt. Ltd	Strain BB-ICAR-RJP Accession No-MCC-1022	424
45.	Verticillium lecanii 1.15% WP	M/s Manshya Enviro-Biotech Pvt. Ltd	Strain AS-MEGH-VL Accession No-MCC-1028	424
46.	Pseudomonas fluorescens 1.0% WP	M/s Manshya Enviro-Biotech Pvt. Ltd	Strain –IIHR-PF-2 Accession No-ITCC B-0034	424
47.	Verticillium lecanii 1.15% WP	M/s Microbax (India) Ltd.,	Strain AS-MEGH-VL Accession No-MCC-1028	424
48.	Beauveria bassiana 1.15% WP	M/s Yashwantrao Mohit Krishna Sahakari Sakhar Karkhana Ltd.,	Strain BB-ICAR-RJP Accession No-MCC-1022	424
49.	Trichoderma viride 1.5% WP	M/s Amar Bio Tech.,	Strain-IIHR-TV-5 Accession No-ITCC No-6889	424
50.	Metarhizium anisopliae 10% GR	M/s Gaiagen Tech. Pvt. Ltd.,	Strain BCRL-MC Accession No—ITCC-6911	424
51.	Metarhizium anispoliae 1.0% WP	M/s SKR Agrotech,	Strain IPL/KC/44 Accession no ITCC-6895	425

52.	Trichoderma viride 1.5% WP	M/s Patanjali Bio Research Institute Pvt. Ltd.,	Strain-IIHR-TV-5 Accession No-ITCC No-6889	425
53.	Trichoderma harzianum 1.0% WP	M/s Patanjali Bio Research Institute Pvt. Ltd.,	Strain-IIHR-Th-2 Accession No-ITCC No-6888	425
54.	Trichoderma viride 1.5% WP	M/s Gokulam Enterpirses,	Strain-IIHR-TV-5 Accession No-ITCC No-6889	425
55.	Beauveria bassiana 1.15% WP	M/s Gujarat Green Crop Care	Strain BB-ICAR-RJP Accession No-MCC-1022	425
56.	Metarhizium anispoliae 1.0% WP	M/s SKR Agrotech,	Strain-IPL/KC/44 Accession No-6895	425
57.	Trichoderma viride 1.5% WP	M/s Gujarat Life Sciences (P) Ltd.,	Strain-IIHR-TV-5 Accession No-ITCC No-6889	425
58.	Trichoderma harzianum 1.0% WP	M/s Devi Biotech Pvt. Ltd.	Strain-IIHR-Th-2 Accession No-ITCC No-6888	425
59.	Bacillus subtilis 1.5% AS	M/s Indore Biotech Inputs and Research (P) Ltd.,	Strain –KTSB Accession No-MTCC-5786	425
60.	Trichoderma viride 1.5% WP	M/s Prabhat Fertilizer and Chemical Works,	Strain-IIHR-TV-5 Accession No-ITCC No-6889	425
61.	Pseudomonas fluorescens 1.0% WP u	M/s Warkem Biotech Pvt. Ltd.,	Strain –IIHR-PF-2 Accession No-ITCC B-0034	425
62.	Beauveria bassiana 1.15% WP	M/s Super Agro India Pvt. Ltd.,	Strain BB-ICAR-RJP Accession No-MCC-1022	425
63.	Trichoderma viride 1.5% WP	M/s ChitraAgriOrgnic Unit of Chaitra Fertilizers & Chemicals (P) Ltd.,	Strain-IIHR-TV-5 Accession No-ITCC No-6889	425
64.	Pseudomona fluorescens 1.0% WP	M/s Shree Gajanan Agro Industries, Pune	Strain –IIHR-PF-2 Accession No-ITCC B-0034	425
65.	Verticullium lecanii-1.15% WP	M/s Shree Gajanan Agro Industries, Pune	Strain AS-MEGH-VL Accession No-MCC-1028	425
66.	Bacillus subtilis 1.5% AS	M/s Shree Gajanan Agro Industries, Pune	Strain –KTSB Accession No-MTCC-5786	425
67.	Verticillium Chlamydosporium 1.0% W	M/s Ajay Bio-Tech (India) Ltd..,	Strain –IIHR-VC-3 Accession No-ITCC-6898	425
68.	Verticillium Chlamydosporium 1.0% W	M/s Tropical Biosciences Pvt. Ltd., Chennai	Strain –IIHR-VC-3 Accession No-ITCC-6898	425
69.	Trichoderma viride 1.5% WP	M/s Bio Farm, Coimbatore,	Strain-IIHR-TV-5 Accession No-ITCC No-6889	425
70.	Trichoderma viride 1.5% WP	M/s Shiv Paramount Organics & Fertilizers Pvt. Ltd	Strain-IIHR-TV-5 Accession No-ITCC No-6889	425
71.	Bacillius subtilis 1.5% AS	M/s Kanbiosys Pvt. Ltd., Pune	Strain –KTSB Accession No-MTCC-5786	425
72.	Beauveria bassiana 1.15% WP	M/s Shree Ganana Agro Industries, Pune	Strain BB-ICAR-RJP Accession No-MCC-1022	425
73.	Trichoderma viride 1.5% WP	M/s LiebigsagroChem Pvt. Ltd.	Strain-IIHR-TV-5 Accession No-ITCC No-6889	425
74.	Pseudomonas fluorescens 1.0% WP	M/s LiebigsagroChem Pvt. Ltd.,	Strain –IIHR-PF-2 Accession No-ITCC, B-0034	425
75.	Trichoderma viride 1.5% WP	M/s KrishiVigyan Kendra, Amravati,	Strain-IIHR-TV-5 Accession No-ITCC No-6889	425
76.	Trichoderma viride 1.5% WP	M/s Shree Gajanan Agro Industries, Pune	Strain-IIHR-TV-5 Accession No-ITCC No-6889	425
77.	Beauveria bassiana 1.15% WP	M/s Greenvention Biotech Pvt. Ltd., Pune	Strain BB-ICAR-RJP, Accession No. MCC-1022	425
78.	Trichoderma viride 1.5% WP	M/s Harit Kranti Jaiv Urvarak Utpadan Kendra	Strain-IIHR-TV-5 Accession No-ITCC No-6889	425
79.	Pseudomonas fluorescens 1.0% WP	M/s Patanjali Bio Research Institue Pvt. Ltd.,	Strain –IIHR-PF-2 Accession No-ITCC B-0034	425

80.	Trichoderma harzianum 1.0% WP	M/s Sanjivani Agri Soluition, Gujarat	Strain-IIHR-Th-2 Accession No-ITCC No-6888	425
81.	Trichoderma viride 1.0% WP	M/s Gujarat Green Crop Care, Gujarat	Strain-TNAU TV-1 Accession No-6914	425
82.	Trichoderma harzianum 1.0% WP	M/s Maruti Agro Biotech, Gujarat	Strain-IIHR-Th-2 Accession No-ITCC No-6888	425
83.	Pseudomonas fluorescens 1.0% WP	M/s Multiplex Bio-tech Pvt. Ltd., Bangalore	Strain –IIHR-PF-2 Accession No-ITCC B-0034	425
84.	Trichoderma harzianum 1% WP	M/s State bio-fertilizer quality control laboratory, Rajasthan	Strain No. (Th3) Accession No-ITCC-5593	426
85.	Beauveria bassiana 1.15% WP	M/s International Biotech	Strain BB-ICAR-RJP Accession No-MCC-1022	426
86.	Pseudomonas fluorescens 1.0% WP	M/s Prabhat Fertilizer and Chemical Works	Strain –IIHR-PF-2 Accession No-ITCC B-0034	426
87.	Beauveria bassiana 1.15% WP	M/s Aaryaman Sugar and Seeds Pvt. Ltd.,	Strain BB-ICAR-RJP Accession No-MCC-1022	426
88.	Verticillium chlamydosporium 1% WP u	M/s Multiplex Bio-Tech Pvt. Ltd.,	Strain –IIHR-VC-3 Accession No-ITCC-6898	426
89.	Verticillium lecanii 1.15% WP	M/s Aaria Bio-Life sceinces Research Pvt. Ltd.	Strain AS-MEGH-VL Accession No-MCC-1028	426
90.	Trichoderma reesei 3% WP	M/s.ICAR-Central Institute for Subtropical Horticulture, Lucknow	Strain No-CSRT-3 Accession No NAIMCC-SF0030	427
91.	Bacillus subtilis 1.5% AS	M/s Microbax (India) Ltd.,	(Strain KTSB1015, Accession No. MTCC 5786	427
92.	Verticillium lecanii 1.15% WP	M/s Gujarat Life Sciences (P) Ltd	Strain AS-MEGH-VI, Accession No. MCC 1028)	427
93.	Beauveria bassiana 1.15% W	M/s Gujarat Life Sciences (P) Ltd.,	Strain BB-ICAR-RJP, Accession No. MCC-1022	427
94.	Verticillium chlamydosporium 1.0% WP	M/s Dscign Biosys Pvt. Ltd	Strain IIHR-VC-3, Accession No. ITCC-6898	427
95.	Verticillium chlamydosporium 1.0% WP	M/s Amar Bio Tech.,	Strain IIHR-VC-3, Accession No. ITCC-6898	427
96.	Beauveria bassiana 1.15% WP	M/s Biofarm,	Strain BB-ICAR-RJP, Accession No. MCC-1022	427
97.	Verticillium lecanii 1.15% WP	M/s M.D. Biocoals Pvt. Ltd	Strain AS-MEGH-VI, Accession No. MCC 1028	427
98.	Verticillium lecanii 1.15% WP	M/s International Biotech	Strain AS-MEGH-VI, Accession No. MCC 1028	427
99.	Trichoderma viride 1.5% WP	M/s Bloom Biotech	Strain IIHR-TV-5, Accession No. ITCC-6889)	427
100.	Trichoderma viride 1.5% WP	M/s Best Crop Science LLP,	Strain IIHR-TV-5, Accession No. ITCC-6889)	427
101.	Trichoderma viride 1.5% WP	M/s M.D. Biocoals Pvt. Ltd.	Strain IIHR-TV-5, Accession No. ITCC-6889	427
102.	Verticillium chlamydosporium 1.0% WP	M/s Patanjali Bio Research Institute Pvt. Ltd.,	Strain IIHR-VC-3, Accession No. ITCC6898	427
103.	Verticillium chlamydosporium (pochoniachlamydosporia) 1.0% WP	M/s Koppert Sustainable solutions (India) Ltd.	Strain IIHR-VC-3, Accession No. ITCC6898	427
104.	Verticillium chlamydosporium 1.0% WP	M/s Biocoals Pvt. Ltd.	Strain IIHR-VC-3, Accession No. ITCC6898	427
105.	Trichoderma harzianum 1.0% WP	M/s Ajay Bio-Tech (India) Ltd.,	Strain IIHR-TV-2, Accession No. ITCC-6888)	427
106.	Pseudomonas fluorescens 1% WP	M/s Ampra Biobact Pvt. Ltd.,	Strain IIHR-PF-2, Accession No. ITCC No. B0034	427

Annexure-VI

List of Additional packing for approved pesticides

Sl. No.	RC	Name of company	Product	Type of packing
1.	425	M/s Crystal Crop Protection Ltd.	Emamectin Bezoate 5% SG	Additional primary packing of 10gm, 50gm and 250gm capacity in HDPE bottle.
2.	425	M/s Crystal Crop Protection Ltd.	Penoxsulam 21.7% SC	Additional primary packing of 50ml capacity in HDPE bottle along with an endorsement for new secondary packing for 37.5ml, 50ml, 100ml and 250ml primary pack of HDPE bottle.
3.	426	M/s Godrej Consumer Products Ltd	Transfluthrin 1.6% Liquid Vaporise	Additional packing of Transfluthrin 1.6% Liquid Vaporise in PET bottle as primary packing and printed carton having a pack of 4 refills (45 ml each) of PET bottle as secondary packing and corrugated box as transport packing.
4.	426	M/s Gharda Chemicals Ltd.	Fipronil Technical 92% min	Additional packing in fiberboard container with HDPE liner as transport packing up to 440 lbs or 400 lbs (UN) capacity.
5.	426	M/s Godrej Consumer Products Ltd.	Transfluthrin 1.6% LV	Additional primary packing of 60ml in PET bottle/refill and secondary and transport packing in 5 different manners in printed carton and corrugated box.
6.	426	M/s Crystal Crop Protection Ltd.	Emamectin benzoate 1.5 + Fipronil 3.5% SC	Secondary packing of 100 and 250 ml capacity of HDPE container in a mono carton.
7.	426	M/s UPL Ltd.	Magnesium phosphide plates (56% min.)	Additional packing of 117 g capacity of Magnesium phosphide plates (56% min.) in trilaminated aluminium foil pouch as primary packing, inner carton up to 1.17 kg as secondary packing and CFB box up to 7.02 kg capacity as transport packing.
8.	426	M/s Dhanuka Agritech Ltd.	Bifenthrin 8% SC	Additional packing for Bifenthrin 8% SC of 5000 ml pack size in HDPE container conforming to IS 12512: 1989 and 5 ply corrugated fiber board box of capacity 1 kg as transport packing.
9.	426	M/s Crystal Crop Protection Ltd.	Quizalofop ethyl 5% EC	Secondary packing in Mono carton (paper board carton) of 300 GSM for pack size of capacity 100 ml, 250 ml of aluminium container and 5 ply corrugated fiber board box as transport packing.
10.	426	M/s Crystal Crop Protection Ltd.	Quizalofop ethyl 10% EC	Secondary packing in mono cartaon (paper board carton) of 300 GSM for pack size of capacity 100 ml and 250 ml of Aluminium

				container and 5 ply corrugated fiber board box as transport packing.
11.	426	M/s Krishi Rasayan Exports Pvt. Ltd.	Glyphosate technical	Additional packing in (FIBC bag) white coated woven square type quadrangle hanging container bag of 600 kg capacity with inside transparent LDPE liner film bag for import.
12.	426	M/s Crop Life Science Ltd.	Hexaconazole 75% WG	Additional packing in size of 6 gm in Tri-laminated pouches which shall be further packed in inner mono carton and again repacked in 5-ply CFB boxes for Hexaconazole 75% WG.
13.	427	M/s Bayer CropScience Ltd	Penflufen 22.43% w/w FS	Additional packing in an intermediate bulk container (IBC) made up of High-Density Polyethylene (HDPE) of capacity 1000 litres.
14.	427	M/s Bayer CropScience Ltd	Penflufen 13.28% + Trifloxystrobin 13.28% FS	Additional packing in intermediate bulk container (IBC) made up of High Density Polyethylene (HDPE) of capacity 1000 liters.
15.	427	M/s Zobele Group India Pvt. Ltd.	Transfluthrin 1.6% LV	Additional packing of Transfluthrin 1.6% LV placing liquid refill bottle and heating device together in a secondary pack and 72 numbers of secondary packs in 5 ply CFB box as transport packing.
16.	427	M/s Syngenta India Ltd	Azoxystrobin technical	Additional primary packing of 50 kg in LDPE bags and fiber drum as a secondary packing/transport packing.
17.	427	M/s Ichiban Crop Science Ltd.	of Propineb 70% WP	Additional packing of Propineb 70% WP of capacity 50 kg in bulk pack polyethylene bag in HMHDPE drums.

List of New/ Alternate packing for approved pesticides

S. N	RC	Name of company	Product	Type of packing
1.	425	M/s Insecticides (India) Ltd.	Chlorpyriphos 2% RTU (RTU)	Alternate packing in 500 ml capacity in PET bottle with secondary and transport packing.
2.	425	M/s UPL Ltd	Emamectin benzoate 5% SG	Alternate packing in capacity of 250g (with secondary packing) and 500g packing in HDPE
3.	425	M/s Crystal Crop protection Ltd.	Emamectin benzoate 1.9% EC	Alternate primary packing of 200ml in HDPE bottle and secondary packing in mono carton (paper board carton) for pack size of 50ml, 100ml, 200ml and 250ml.
4.	425	M/s DhanukaAgritech Ltd.	Quizalofop Ethyl 5% EC	Alternate primary packing for 100, 250, 500, 1000 and 5000ml pack size in Co-extruded bottle and transport packing in Corrugted Fibre Board (CFB).
5.	425	M/s Godrej Agrovat Ltd.	Pyridaben 20% WP	Alternate packaging in trilaminated pouch for 50g, 100g, 200g, 500g, 1000g and 2000g capacity.
6.	426	M/s Indofil Industries Ltd.,	Propergite 5% + Bifenthrin 5% SE	Alternate packaging system for 50 ml, 100 ml, 250 ml, 500 ml, 1 liter and 5 liter capacity in aluminium bottles/containers followed by secondary and transport packing.
7.	426	M/s FMC India Pvt. Ltd.	Bifenthrin 10% WP	Alternate packaging of 62.5 g capacity in aluminium bilaminated pouches of (12 micron PET + 75 micron LDPE) followed by secondary and transport packing.
8.	426	M/s Dhanuka Agritech Ltd.	Quizalofop ethyl 10% EC	Alternate primary packing in co-extruded bottle for pack size of capacity 100, 150, 250, 450, 500 and 1000 ml and 5 ply corrugated fiber board drum (CFB) box as transport packing.
9.	427	M/s Godrej Consumer Products Ltd	Pralletherin 0.05% Mosquito Coil	Alternate packing of 7 double coils (14 coils) in polyethene bag of thickness not less than 0.062 mm further packed in duplex carton as a secondary packing and 5 ply CFB box as a transport packing containing 36 numbers of secondary packing as per Is : 2771 (I) : 1975.

Annexure-VII

Enhancement of Shelf Life of Pesticides Registered u/s 9(4)

Sl. No.	Applicant (M/s)	Product Name	RC Number	Decision
1.	M/s Fil Industries Limited	Fipronil 4% + Thiamethoxam 4% SC	422	One year and Six months to Two years
2.	M/s Biogreen Technology Private Limited	Neem Based EC Containing Azadirachtin – 0.3% (3000 PPM) min	422	One year to Two years
3.	M/s Biogreen Technology Private Limited	Neem Based EC Containing Azadirachtin – 1% (10000 PPM) min	422	One Year to Two years
4.	M/s Fil Industries Limited	Propoxifen 10% + Bifenthrin 10% EC	422	One Year to Two years
5.	M/s Ichiban Crop Science Limited	Propoxifen 10% + Bifenthrin 10% EC	422	One Year to Two years
6.	M/s Newpack Agro Chem	Dimethoate 30% EC	422	One year to One year and six months
7.	See Ciba Crop Sciences	Emamectin Benzoate 5% SG	422	One year and six months to Two years
8.	Vinsent Crop Science Chemical Pvt Ltd	Emamectin Benzoate 5% SG	422	One Year to Two years
9.	Vinsent Crop Science Chemical Pvt Ltd	Pendimethalin 38.7% CS	422	One Year to Two years
10.	Vinsent Crop Science Chemical Pvt Ltd	Diafenthiuron 50% WP	422	One Year to Two years
11.	Vinsent Crop Science Chemical Pvt Ltd	Metribuzin 70% WP	422	One Year to Two years
12.	TStanes and Company Limited	Neem kernel Based EC Containing Azadirachtin – 0.3% (3000 PPM) min	422	One Year to Two years
13.	TStanes and Company Limited	Neem seed kernel Based EC Containing Azadirachtin – 1% (10000 PPM) min	422	One Year to Two years
14.	M/s Ravi Crop Science	Diuron 80% WP	422	One Year to Two years
15.	Saraswati Agro Chemicals (India) Private Limited	Profenofos 40% + Cypermethrin 4% EC	422	One Year to Two years
16.	Yawalkar Pesticides Pvt. Ltd.	Emamectin Benzoate 5% SG	422	One Year to Two years
17.	Yawalkar Pesticides Pvt.	Mancozeb 75% WP	422	One Year to Two years
18.	Yawalkar Pesticides Pvt.	Monocrotophos 36% SL	422	One year to One year and six months
19.	Yawalkar Pesticides Pvt.	Carbendazim 12% + Mancozeb 63% WP	422	One Year to Two years
20.	Yawalkar Pesticides Pvt. Ltd.	Quinalphos 25% EC	422	One Year to Two years

21.	Indichem	Temephos 50% EC	422	One Year to Two years
22.	M/s Krishi Rasayan	Diuron 80% WP	423	One year to Two years
23.	Kay Bee Bio-Organics Private Limited	Neem Seed Kernel Based EC containing Azadirachtin – 1% (10000 ppm)	424	One year to Two years
24.	Kay Bee Bio-Organics Private Limited	Neem Kernel Based EC containing Azadirachtin 0.3% w/w min. (3000 ppm)	424	One year to Two years
25.	India Pesticides Limited	Emamectin Benzoate 5% SG	424	One and half years to Two years
26.	Hikal Limited	Diuron 80% WP	424	One year to Two years
27.	Vinsent Crop Science Chemical Pvt Ltd	Acephate 50% + Imidacloprid 1.8% SP	425	One year to Two years
28.	Nichino India Private Limited (Formerly known as Hyderabad Chemical Private Limited)	Sulphur 80%WG	426	One year to Two years
29.	Atul Limited	Metribuzin 70%WP	426	One year to Two years
30.	Geolife Agritech India Pvt Ltd	Emamectin benzoate 5% SG	426	One and half years to Two years
31.	Shri Disha Biotech Private Limited	Neem seed karnal based EC Azadiractin 1%	426	One year to Two years
32.	Shri Disha Biotech Private Limited	Neem seed karnal based EC Azadiractin 0.3%	426	One year to Two years
33.	Elanta Agro Pvt.Ltd.	Ethaphon 39%SL	426	One year to Two years
34.	Kemicides Crop Protection Company	Neem seed karnal based EC Azadiractin 0.03%	426	One year to Two years
35.	Kemicides Crop Protection Private Limited	Neem seed karnal based EC Azadiractin 1%	426	One year to Two years
36.	Kemicides Crop Protection Private Limited	Quinalphos 25%EC	426	One year to Two years
37.	Kemicides Crop Protection Private Limited	Emamectin benzoate 5%SG	426	One year to Two years
38.	Kemicides Crop Protection Private Limited	Diuron 80%WP	426	One year to Two years
39.	Kemicides Crop Protection Private Limited	Pendimethalin 38.7%CS	426	One year to Two years
40.	Kemicides Crop Protection Private Limited	Carbendazim 12%+mancozeb 63%WP	426	One year to Two years
41.	Best Crop Science LLP	Pyriproxyfen tech 98% min	426	One year to Two years
42.	Best Crop Science LLP	Fipronil4%+Thiamethoxam 4%SC	426	One year to Two years
43.	Best Crop Science LLP	Pendimethalin 38.7%CS	426	One year to Two years
44.	M/s Ravi Crop Science	Fipronil4%+Thiamethoxam 4%SC	426	One year to Two years

45.	M/s Ravi Crop Science	Pyraclostrobin 20%WG	426	One year to Two years
46.	PENTA PHARMA PVT LTD	Fipronil4%+Thiamethoxam 4%SC	426	One year to Two years
47.	BASF INDIA LIMITED	Glufosinate Ammonium 13.5% SL	426	One year to Two years
48.	Kemicides Crop Protection Company	Metalaxyl 8% +Mancozeb645WP (WP	426	One year to Two years
49.	Kemicides Crop Protection Company	Profenofos 40%+Cypermethrin4% (EC)	426	One year to Two years
50.	Kemicides Crop Protection Company	Metribuzine 70% WP	426	One year to Two years
51.	Kemicides Crop Protection Company	Neem Kernel Based EC Containing Azadirachtin 0.3% w/w min (3000 PPM)	426	One year to Two years
52.	Kemicides Crop Protection Company	Mancozeb 75% WP	426	One year to Two years
53.	Kemicides Crop Protection Company	Neem Seed Kernel Based EC Containing Azadirachtin 1% (10000 PPM) min.	426	One year to Two years
54.	Kemicides Crop Protection Company	Diuron 80% WP	426	One year to Two years
55.	Kemicides Crop Protection Company	Quinalphos 25% EC	426	One year to Two years
56.	Kemicides Crop Protection Company	Ethephon 39% SL	426	One year to Two years
57.	Kemicides Crop Protection Company	Metalaxyl 35% WS	426	One year to Two years
58.	Kemicides Crop Protection Company	Profenophos 50% EC	426	One year to Two years
59.	Kemicides Crop Protection Company	Fipronil 5% SC	426	One year to Two years
60.	Kemicides Crop Protection Company	Pendimethalin 38.7%CS	426	One year to Two years
61.	Kemicides Crop Protection Company	Quinalphos 25% EC	426	One year to Two years
62.	Kemicides Crop Protection Company	Neem Oil based EC containing azadirachtin 0.03%(300 ppm)	426	One year to Two years
63.	VINSENT CROP SCIENCE CHEMICAL PVT LTD	Quinalphos 25% EC	426	One year to Two years
64.	CROP LIFE SCIENCE LTD.	Neem Seed Kernel Based EC containing Azadirachtin - 1% (10000 ppm) min.	426	One year to Two years
65.	CROP LIFE SCIENCE LTD.	Carbendazim 50% WP	426	Two year to Five years
66.	CROP LIFE SCIENCE LTD.	Dimethoate 30% EC	426	One year to One and half year

67.	CROP LIFE SCIENCE LTD.	Quinalphos 25% EC	426	One year to Two years
68.	CROP LIFE SCIENCE LTD.	Sulphur 80% WP	426	One year to Two years
69.	Heli Electro Solutions Pvt. Ltd	Neem Kernel based EC containing Azadirachtin 0.3% w/w min (3000 PPM)	426	One year to Two years
70.	Heli Electro Solutions Pvt. Ltd	Neem Seed kernel based EC containing Azadirachtin 1% w/w min (10000 PPM)	426	One year to Two years
71.	DVS Chemical and Engineering Industries	Sulphur 80% WG	427	One year to Two years
72.	Hindustan Rasayan Pvt. Ltd	Pendimethalin 38.7%CS	427	One year to Two years
73.	Greencross Agro Chemicals Pvt Ltd	Quinalphos 25%EC	427	One and half years to Two years
74.	Kemicides Crop Protection Private Limited	Neem kernel based EC containing Azadiractin 0.3% w/w min (3000 ppm)	427	One year to Two years
75.	TROPICAL AGROSYSTEMS (INDIA) PVT. LTD.	Diuron 80% WP	427	One year to Two years
76.	Elanta Agro Pvt.Ltd.	Emamectin benzoate 5% SG	427	One year to Two years
77.	Nichino India Private Limited (Formerly known as Hyderabad Chemical Private Limited)	Pendimethalin 38.7%CS	427	One year to Two years
78.	Coromandel International Limited	Neem oil based EC containing Azadiractin 0.03% (300 ppm)	427	One year to Two years
79.	TROPICAL AGROSYSTEMS (INDIA) PVT. LTD.	Profenofos 40% + Cypermethrin 4% EC	427	One and half years to Two years
80.	TROPICAL AGROSYSTEMS (INDIA) PVT. LTD.	Neem oil based EC containing Azadiractin 0.03% (300 ppm)	427	One year to Two years
81.	TROPICAL AGROSYSTEMS (INDIA) PVT. LTD.	Sulphur 80% WP	427	One year to Two years
82.	TROPICAL AGROSYSTEMS (INDIA) PVT. LTD.	Profenofos 50% EC	427	One and half years to Two years
83.	TROPICAL AGROSYSTEMS (INDIA) PVT. LTD.	Neem Seed Kernel Based EC containing Azadirachtin 1% (10000 ppm)	427	One year to Two years
84.	TROPICAL AGROSYSTEMS (INDIA) PVT. LTD.	Malathion 50% EC	427	One year to Two years

Annexure - VIII

Multi – use insecticides (Boric Acid) 422 RC

Sr. No.	Applicants M/s	The decision of the Registration Committee
1.	M/s Navin Fluorine International Ltd	Approved 3000 MT of Boric Acid for the use in the manufacturing of Boron Trifluoride Gas and Boron Trifluoride Ethyl Ether

Multi-use insecticides (Other than Boric Acid) 422 RC

Sr. No.	Applicants M/s	The decision of the Registration Committee
1.	M/s Nishant Aromas Private Limited	Approved of 25 M.T of Eucalyptol (1.8 Cineol) for the use in the manufacturing of perfumery compounds and Fragrance Chemical
2.	M/s Gem Aromatics Pvt Ltd	Approved of 100 M.T of Eucalyptus Oil 60% to 80% for the use in the manufacturing of Flavours & Fragrance
3.	M/s Gem Aromatics Pvt Ltd	Approved of 100 M.T of Eucalyptol for the use in the manufacturing of Flavours and Fragrance
4.	M/s Sanjay Chemicals (India) Pvt. Ltd.	Approved 1000 M.T. of Thiourea for trading purpose.
5.	M/s DCM Shriram Industries Ltd. Unit:	Approved 600 M.T. of Sodium Cyanide for the use in the manufacturing of Benzylcyanide
6.	M/s Premier Intermediates Pvt. Ltd.	Approved 225 M.T. of Sodium Cyanide for the use in the manufacturing of Benzylcyanide
7.	M/s Neuland Laboratories Limited	Approved 250 M.T of Sodium Cyanide for the use in the manufacturing of (S)-2-Aminobutyramide – HCl (intermediate of Levetiracetam API)
8.	M/s Nishant Aromas Private Limited	Approved of 5 M.T of Eucalyptus Oil 60% to 80% for the use in the manufacturing of Perfumery Compounds, Fragrance Chemicals & Essential Oils
9.	M/s Nishant Aromas Private Limited	Approved of 5 M.T of Cineol (Eucalyptol) for the use in the manufacturing of Perfumery Compounds, Fragrance Chemicals & Essential Oils
10.	M/s UPL Ltd.	Approved of 3500 M.T of Sodium Cyanide for the use in the manufacturing of Glufosinate Ammonium Technical
11.	M/s Nishant Aromas Private Limited	Approved of 20 M.T of Eucalyptus Oil 60 to 80% for the use in the manufacturing of perfumery compounds and Fragrance Chemical
12.	M/s Euro fine Chemicals	Approved of 600 M.T of Sodium Cyanide for the use in the manufacturing of Cuprous

		Cyanide and Zinc Cyanide
13.	M/s Hindustan Zinc Limited, Yashad Bhawan, Swroop Sagar, Udaipur (Rajasthan)	Approved of 500 M.T of Sodium Cyanide for the use in the manufacturing of Zinc Concentrate and Lead Concentrate
14.	M/s Rathoure Trading Company	Approved of 430 M.T of Potassium Cyanide for Trading Purpose
15.	M/s Meghmani Organics Limited	Approved 700 M.T of Sodium Cyanide for the use in the manufacturing of Cypermethrin Technical
16.	M/s Arochem Industries Pvt Ltd	Approved of 4000 M.T of Mono Nitro Benzene for the use in the manufacturing of Resist Salt, Metanilic Acid, Aniline 2:5 Disulphonic Acid
17.	M/s Godrej Agrovet Limited	Approved 38 M.T of 2,6-Dichloro benzonitrile for the use in the manufacturing of Herbicide Pyrithiobac Sodium Technica
18.	M/s Grauer & Weil (India Ltd)	Approved 90 M.T of Copper Cyanide for the use in the manufacturing of Cyano Copper Salt, Cyano Dull Copper Salt, Rochelle Copper Salt, Zinco Brass Salt, Coppe Conducting salt, Cuprasol Rochelle Copper Salt, Norbond Rochelle Copper Salt, Zeeco Brass Salt, Super Brass Salt, Copper shine Rochelle Copper Salt, Cuprasol Rochelle Copper Salt M, Gorbond Copper Salt, White bronze salt 20, Cuproglo Salt A, Cupralink Copper Salt, Growbronze Salt A
19.	M/s BENZO CHEM INDUSTRIES PRIVATE LIMITED	Approved 450 M.T of Sodium Cyanide for the use in the manufacturing of 2,5 Dimethyl Acetyl Chloride, 2,4 Dichloro Phenyl Acetic Acid, 2,4 Dichloro Phenyl Acetyl Chloride, Ortho Methyl Phenyl Acetic Acid, Ortho Methyl Benzyl Cyanide, Para ChloroBenzyl Cyanide, Meta ChloroBenzyl Cyanide, Para ChloroPhenyl Acetic Acid, 2,4,6 MwthylPhenyl Acetyl Chloride, Ortho Chloro Phenyl Acetic Acid
20.	M/s Chemplast Sanmar Limited	Approved 181 M.T of Sodium Cyanide for the use in the manufacturing of AE-Phenol (4-(2-aminoethyl)-2- methoxy phenol & TR-1600 (2-amino-2- phenyl butyric acid sodium salt
21.	M/s Asian Chemtech Pvt Ltd	Approved 1000 M.T of Sodium Cyanide for trading purpose based on Poison License
22.	M/s Nishant Aromas Private Limited	Approved 25 M.T of Eucalyptol (1.8 Cineol) for the use in the manufacturing of perfumery compounds and Fragrance Chemical
23.	M/s Gem Aromatics Pvt Ltd	Approved 100 M.T of Eucalyptus Oil 60% to 80% for the use in the manufacturing of Flavours & Fragrance

24.	M/s Gem Aromatics Pvt Ltd	Approved 100 M.T of Eucalyptol for the use in the manufacturing of Flavours and Fragrance

Multi-use insecticides (Other than Boric Acid) 423 RC

Sr. No.	Applicants M/s	The decision of the Registration Committee
1.	M/s Ipca Laboratories Limited	Approved 15 M.T. of Thiourea for the use in the manufacturing of Famotidine/ Famotidine-IP
2.	M/s Ramdev Chemical Pvt Ltd	Approved 25 M.T. of Thiourea for the use in the manufacturing of 2-amino-5-methyl Thiazole
3.	M/s Yamuna Metachem	Approved 100 MT of Sodium Cyanide for the use in the manufacturing of Brass Salt, Copper Cyanide, Copper Salt, Zinc Cyanide and Zinc Salt
4.	M/s Gharda Chemicals Limited	Approved 250 MT of Sodium Cyanide for the use in the manufacturing of Cypermethrin Tech, Deltamethrin Tech, Fipronil Tech
5.	M/s Sumitomo Chemicals India Limited	Approved 1300 MT of Yellow Phosphorous for the use in the manufacturing of Aluminium Phosphide and Zinc Phosphide
6.	M/s Aavishkar Industries,	Approved 7 MT of Piperonyl Butoxide for the manufacturing of Insecticides Aerosol Home Care Products
7.	M/s Swati Menthol & Allied Chemicals Ltd.	Approved 200 MT of Eucalyptol for manufacturing of Rectified Eucalyptus Oil, Pure Cineole, Cajeput oil, Cineole, Cineole 60%, Rectified Eucalyptol & Eucalyptus Oil Extra Pure
8.	M/s SarthiChem Tech Pvt. Ltd.	Approved 100 MT of Yellow Phosphorous for the use in the manufacturing of Aluminium Phosphide 6%, 15%, 56%, & 77.5% Tablet
9.	M/s DCM Shriram Industries Ltd. Unit	Approved 450 MT of Sodium Cyanide for the use in the manufacturing of D (-) Alpha Phenyl Glycine Base, Ortho Chloro Phenyl Glycine, Benzyl Cyanide/ Ortho Chloro Benzaldehyde, ((4R.6R)–6- Cyanomethyl-2,2-dimethyl1,3]dioxin-4-yl)-Acetic Acid

Multi – use insecticides (Other than Boric Acid) 424 RC

Sr. No.	Applicants M/s	The decision of the Registration Committee
1	M/s Arch Pharmalabs Limited	Approved 180 M.T. of Yellow Phosphorous for the use in the manufacturing of Phosphorous Trichloride
2	M/s Grauer & Weil (India)Ltd,	Approved 25 MT of Potassium Cyanide for use in the manufacturing of Metal and

		surface finishing chemicals, lubricants
3	M/s Grauer & Weil (India) Ltd.	Approved 111 MT of Sodium Cyanide for manufacturing of Metal and surface Finishing chemicals & Lubricants
4	M/s Tina Organics(P) Ltd,	Approved 77.12 M.T. of Yellow Phosphorus for the use in the manufacturing of Phosphorus Oxychloride (POCl3)

Multi–use insecticides (Boric Acid) 425 RC

Sr. No.	Applicants M/s	The decision of the Registration Committee
1	Orient Glazes Private Limited,	RC Approved 77 M.T. of Boric Acid for use in the manufacturing of Ceramic Glaze Frit/ Glaze Mix.
2	Orient Glazes Private Limited	RC Approved 103 M.T. of Boric Acid for the use in the manufacturing of Ceramic Glaze Frit/ Glaze Mix

Multi – use insecticides (Other than Boric Acid) 425 RC

Sr. No.	Applicants M/s	The decision of the Registration Committee
2	Ashoka Meta Chem Industries	RC Approved 37 M.T. of Copper Cyanide for the use in the manufacturing of Zinc Cyanide & Electroplating Salt & Electroplating Intermediates.
3	Ashoka Meta Chem Industries,	RC Approved 166 M.T. of Sodium Cyanide for the use in the manufacturing of Zinc Cyanide & Electroplating Salt & Electroplating Intermediates
4	Orient Glazes Private Limited,	RC Approved 77 M.T. of Boric Acid for use in the manufacturing of Ceramic Glaze Frit/ Glaze Mix.
5	Orient Glazes Private Limited	RC Approved 103 M.T. of Boric Acid for the use in the manufacturing of Ceramic Glaze Frit/ Glaze Mix
6	Ascent FinechemPvt. Ltd.	RC Approved 100 M.T. of Sodium Cyanide for the use in the manufacturing of Para Methoxy Phenyl acetonitrile, Para Methoxy Phenyl Acetic Acid, Tyramine, Homovertronitrile, Homoveratrylamine, 3,4-dihydro papaverine Hydrochloride
7	Gem Aromatics Pvt Ltd.,	RC Approved 100 M.Tof Eucalyptol for use in the manufacturing of Flavours & Fragrances.
8	Gem Aromatics Pvt Ltd.,	RC Approved 100 M.T. of Eucalyptus Oil, 60-80%, for the use in the manufacturing of Flavours & Fragrances

Multi – use insecticides (Boric Acid) 426 RC

Sr. No.	Applicants M/s	The decision of the Registration Committee
1	M/s Gibraltar Glass and Ceramics Private Limited	Approved 400 M.T. of Boric Acid for use in the manufacture of Glass Frit/ Ceramic Glaze Frit.
2	M/s Quantas Glass And Ceramic Private Limited	Approved 85.0 M.T. of Boric Acid for use in the manufacture of Ceramic Glaze Mixture Frit.
3	M/s Indian Additives Limited	Approved 40.0 M.T. of Boric Acid for manufacturing of Succinimides.
4	M/s Dorf Ketal Chemicals (I) Pvt Ltd	Approved an additional quantity of 40 MT of Boric Acid and extension of the validity of the Import Permit up to 30.06.2021.

Multi – use insecticides (Other than Boric Acid) 426 RC

Sr. No.	Applicants M/s	The decision of the Registration Committee
1	M/s Lanxess India Pvt. Ltd,	Approved 12 M.T. of Preventol O Extra, (2-Phenyl phenol) for trading OPP technical to Disinfectant Formulator/ Manufacturer.
2	M/s Bharat Rasayan Ltd,	Approved 314 M.T. of Sodium Cyanide for use in the manufacture of Cypermethrin, Fenvalerate, Lambda-cyhalothrin..
3	M/s Anupam Rasayan India Ltd.	Approved 11808 M.T. of Nitrobenzene for use in manufacture of Meta di nitro benzene.
4	M/s Heranba Industries Ltd.,	Approved 294 M.T. of Sodium Cyanide for use in the manufacture of Cypermethrin, Fenvalerate, Lambda-cyhalothrin..
5	M/s Harshlaxmi Chemisolv add: Shiromani Complex	Approved 1000 M.T. of Nitrobenzene for use in the manufacture of Metanilic Acid.
6	M/s Hindusthan Chemicals Company	Approved 3000 M.T. of Sodium Cyanide for trading to domestic industries/ Industrial use.
7	M/s IOL Chemicals and Pharmaceuticals Ltd.	Approved 120 M.T. of Sodium Cyanide for Manufacture of Gabapentine
8	M/s Coromandel International Ltd.,	Approved 9500 M.T. of Carbon di Sulphide for the manufacture of Mancozeb Technical.
9	M/s Sanjay Chemicals (India) Pvt. Ltd.,	Approved 10 M.T. of Potassium Cyanide for trading to domestic industries/Industrial use.
10	M/s Emmennar Pharma Private Limited,	Approved 600 M.T. of Sodium Cyanide to manufacture Levitra cetam through intermediate (S)-2- Amino Butyramide HCl
11	M/s Mahavir Expochem Ltd.,	Approved 500 M.T. of Sodium Cyanide for use in the manufacture of electroplating chemicals
12	M/s Mahavir Expochem Ltd.,	Approved 300 M.T. of Potassium Cyanide for use in the manufacture of electroplating chemicals

Multi–use insecticides (Boric Acid) 427 RC

Sr. No.	Applicants M/s	The decision of the Registration Committee
1	M/s. Grauer& Weil (India) Ltd.,	172 MT of Boric Acid, to be usedas raw material for the manufacture of metal and surface finishing chemicals and lubricants.

Multi–use insecticides (Other than Boric Acid) 427 RC

Sr. No.	Applicants M/s	The decision of the Registration Committee
1.	M/s ArtekSurfin Chemicals Ltd.	9.55 MT of Thiourea for use to manufacture of Kembrite BC, Kemspeed Plus, Millenium, Neo speed Plus, Teknobrite, TristarChrom
2.	M/s Arochem Industries Pvt. Ltd.	11480 MT of Nitrobenzene for manufacturing of Resist Salt, Metanilic Acid, Aniline 2,5 Di Sulphonic Acid
3.	M/s Ascent Finechem Pvt. Ltd.,	120 MT of Sodium Cyanide for use in the manufacture of Para Methoxy Phenyl Acetonitrile, Para Methoxy Phenyl Acetic Acid, Tyramine, Homoveratronitrile, Homoveratrylamine, 3,4- Dihydropapaverine Hydrochloride
4.	M/s Chemtech Intermediates Pvt. Ltd	330 MT of Sodium Cyanide for use in the manufacture of Phenyl Acetonitrile/Phenyl Acetic Acid
5.	M/s Jaggo Overseas	1113 MT of Sodium Cyanide Non-Insecticidal purpose (for trading)
6.	M/s Hemani Intermediates Pvt. Ltd.	60.9 MT of Thiourea for the manufacture of 3,3 DichloroBenzidine Dihydrochloride
7.	M/s Ideal Dye Chem Industries	37.5 MT of Thiourea for the manufacture of 3,3 DichloroBenzidine Dihydrochloride
8.	M/s M.B. Sales Corporation	1900 MT of Sodium Cyanide Non-Insecticidal purpose. (for domestic Consumption)
9.	M/s Alliance Chemical Industries	2400 MT of Nitrobenzene for manufacturing of Metanilic Acid &Aniline 2,5 Di Sulphonic Acid
10.	M/s Sanjay Chemicals (India) Pvt. Ltd.	40 MT of Potassium Cyanide for trading to domestic industries/Industrial use in the Import permit issued.

Annexure-IX

List of registered Pesticides under 9(3) and 9(3) label Expansion along with waiting Period :

Entomology:

S. No.	R.C. N	File No.	Company Name	Product Name	Crop	Waiting Period/PI (days)
1.	423	9647-F/9(3)/2018-CIR-II	M/s ADAMA India Pvt. Ltd.	Cartap Hydrochloride 7.5% w/w + Emamectine Benzoate 0.25% w/w GR	Rice	7
2.	423	12758-FI/9(3) 2020	M/s HIL (India) Ltd.	Alpha cypermethrin 0.667% w/w	Public health	NIL
3.	423	11850-F/9(3)/ 2020	M/s V.K.A Polymer Pvt. Ltd.	Alpha Cypermethrin 0.55% w/w	Public health	NIL
4.	423	17-435/2016-CIR-II	M/s P.I. Industri Ltd.	Tolfenpyrad 15% EC	Pomegranate	7
5.	423	8047-END/2017	M/s Bayer CropScience Ltd.	Imidacloprid 48% w/w FS	Wheat	-
6.	423	17-709/2016-CIR-II	M/s Bayer CropScience Ltd.	Imidacloprid 30.5% SC	Chilli	-
7.	424	5673-FI/9(3)/ 2014-CIR-II	M/s BASF India Ltd.	Flocoumafen 0.005% BB (Strom)	For rodent control field, storage and residential premises	NIL
8.	424	7331-F/9(3)/2016-CIR-II	M/s Sulphur Mills Lt	Fipronil 0.6% WG	Rice	49
9.	425	11548-TIM/9(3)/2019	M/s Natco Pharma Ltd.	Chlorantraniliprole Technical 93.00% w/w	Rice, Sugarcane, Brinjal	NIL
10.	425	8700-F/9(3)/2017-CIR-II	M/s P I Industries Ltd.	Dinotefuran 4% + Acephate 50% SG	Rice and Cotton	28 and 10
11.	425	10501-TIM/9(3)/ 2019-CIR-II	M/s Crystal Crop Protection Ltd	Flonicamid technical 98% w/w min.	Rice and Cotton	NIL
12.	425	11085-TIM/9(3)/2020	M/s UPL Ltd.	Flonicamid technical 96% w/w min	NIL	NIL
13.	425	11902-TIM/9(3)/2019	M/s Best Crop Science LLP.	Chlorantraniliprole Technic 93.00% w/w min.	Bengal gram	NIL
14.	425	8599-FI/9(3)/ 2017-CIR-II	M/s Syngenta India Ltd.	Lambda cyhalothrin 2.43% w/w CS	Household	NIL
15.	425	6970-TI-9(3)-2015-CIR-II	M/s Parijat Industries (India) Pvt. Ltd.	Thiamethoxam technical 98% w/w min	Rice and Tomato	NIL
16.	425	17-38/2017-CIR-II	M/s Bayer Crop Science Ltd.	Flubendamide 19.92% + Thiacloprid 19.92% w/w SC	Rice	33
17.	426	8864-F/9(3)/2017-CIR-II	M/s Parijat Industries (India) Pvt. Ltd.	Diafenthiuron 30% Pyriproxifen 8% w/w SE	Chilli	3
18.	426	7468-FI/9(3)/	M/s FMC India Pvt.	Chlorantraniliprole	Okra and Tomato	5 and 3

		2016-CIR-II	Ltd.	35% WG		
19.	426	8177-TIM/9(3)/2016-CIR-II	M/s Bayer Vapi Pvt. Ltd	Ethiprole technical 94.5% min.	Rice	NIL
20.	426	7851-END/2017-CIR-II	M/s Bayer Crop Science Ltd.	Flubendiamide 24% w/v + Thiacloprid 24% w/v SC	Black gram	17
21.	426	17-52/2017-CIR-II	M/s Bayer Crop Science Ltd.	Betacyfluthrin 8.49 + Imidacloprid 19.81% OD	Cotton	21
22.	426	7005-TI/9(3)/2015-CIR-II	M/s Parijat Industries (India) Pvt. Ltd	Lambda cyhalothrin technical 95%	Brinjal, Paddy	NIL
23.	426	12441-TIM/9(3)/2020-CIR-II	M/s P I Industries Lt	Thiocyclam hydrogen oxalate Technical 87.5% min.	NIL	NIL
24.	426	10854-TIM/9(3)/2019-CIR-II	M/s Insecticides India Ltd.	Flonicamid Technical 96% w/w min.	Cotton, Paddy	NIL

Plant Pathology:

Sl. No.	RC No.	File No.	Company Name	Product Name	Crop claim	Waiting Period /PHI (Days)
1	422	8725-F/9(3)/2017-CIR-II	M/s ADAMA India Private Limited	Prochloraz 23.5 % w/w + Tricyclazole 20 % w/w SE	Rice	28
2	425	9197-F/9(3)/2018-CIR.II	M/s ADAMA India Private Limited	Prochloraz 34.8% + Propiconazole 7.8% EC	Rice	15
					Groundnut	19
3	425	7-FI/9(3)/2009-CIR.II	M/s. Arysta Lifescience Pvt. Ltd.	Triflumizole 42.14% w/w SC	Rose	-
4	426	4881-B/F/9(3)/2014-CIR.II	M/s. State bio-control laboratory	Trichoderma harzianum 1.0% WP [Strain no. (Th3) (ITCC-5593)]	Chickpea	-
5	427	8102-FI/9(3)/2017-CIR.II	M/s ADAMA India Private Limited	Prochloraz 39.6% w/w EC	Rice	26
6	427	10265-F/9(3)/2018-CIR.II	M/s UPL Ltd.	Tebuconazole 15% + Zineb 57% w/w WDG	Paddy	21
					Chilli	28
7	427	9049-FI/9(3)/2017	M/s. P I Industries Ltd.	Polyoxin D Zinc salt 5% SC	Grapes	-
					Rice	-
8	427	9838-END/2018	M/s ADAMA India Private Limited	Azoxystrobin 7.5% +	Groundnut	19

				Propiconazole 12.5% SE	Soybean	26
					Maize	11
9	427	11076-END/2019	M/s T. Stanes and Company	Trichoderma viride 1.15% WP	Chilli	-
10	427	11158-END/2019	M/s T. Stanes and Company	Pseudomonas fluorescens 1.75% WP	Tomato	-
11	427	9920-END/2018	M/s E. I. DuPont India Pvt. Ltd	Oxathiapiprolin 10.1% OD	Gherkins	2

Total No. of 9(4)-Endorsement cases which were approved from 422th to 427st RC=**21**

Herbicides :

S.No	RC No.	F.No.	Applicant	Molecule	Category	Label claim Crops	Pre-harvest Interval (PHI)
1	422	7986-END/2017-CIR-II	M/s ADAMA India Pvt. Ltd.,	Propaquizafop 10% EC	Label Expansion/Endorsement	Potato	74
						Mint	56
						Turmeric	160
2	422	17-21/2009-CIR-II	M/s Bayer Crop Science Ltd.	Fenoxaprop-p-ethyl 9.3% EC	Label Expansion/Endorsement	Jute	-
3	423	5320-FI/9(3)/2014	M/s BASF India Ltd.,	Saflufenacil 70% WG	FI	Non-crop area	-
						Tea	07
4	423	8269-F/9(3)/2017	M/s Willowood Chemicals Pvt. Ltd.	Fenoxaprop-p-ethyl 9.3% w/w DF	FIM	RICE (Transplanted)	65
5	423	6619-FI/9(3)/2015-CIR-II	M/s Syngenta India Ltd	Ametryn 73.1% w/w +TrifloxySulfuron Sodium 1.8% w/w WG	FI	Sugarcane	221
6	424	8117-F/9(3)/2017	M/s Syngenta India Ltd	Pyriftalid 31.0% + Bensulfuron methyl 15.7 % SC	FIM	RICE (Transplanted)	99
7	425	8368-F/9(3)/2017	M/s FMC India Pvt. Ltd	Clomazone 22.5% +Metribuzin 21% WP	FIM	Sugarcane	307
8	426	9813-F/9(3)/2018	M/s UPL Ltd.	Propanil 80% DF	FIM	RICE (Direct Seeded)	84
9	426	8589-END/2018	M/s Godrej Agrovet Ltd	Triacontanol 0.1% EW	Label Expansion/Endorsement	Tea	05
10	427	10021-F/9(3)/2018	M/s Dhanuka sAgritech Ltd.	Quizalofop ethyl 4% + Oxyflourfen 6% EC	FIM	Onion	07
11	427	9714-END/2018	M/s Godrej Agrovet Ltd	Triacontanol 0.1% EW	Label Expansion/Endorsement	Soybean	-

12	427	9295-END/2018	Syngenta India Ltd.	Paclobutrazol 23% SC	Label Expansion/Endorsement	Groundnut	70
13	427	9009-END/2018	Syngenta India Ltd.	Triasulfuron 20% WG	Label Expansion/Endorsement	RICE (Transplanted)	84

Annexure – X

Inclusion of new molecules in the Schedule to the Insecticides Act 1968

S.No.	F.No./ Name of the Applicant	CAS No/ Common Name/ CAS/ IUPAC Name	Bio-efficacy	Toxicity	Status of Registration in Other Country	Remark
1.	3164/ Inclusion In Schedule M/s Sinochem India Company Limited	1104384-14-6 Tetrachlor antranili prole **CAS Name.:** 3-bromo-N-[2,4-dichloro-6-[(methylamino) carbonyl]phenyl]-1-(3,5-dichloro-2-pyridinyl)-1H-pyrazole-5-carboxamide **IUPAC Name:** 3-bromo-2′,4′-dichloro-1-(3,5-dichloro-2-pyridyl)-6′-(methylcarbamoyl)-1H-pyrazole-5-carboxanilide	Used as Insecticide	Acute Oral LD50: Male and female Rat more than 5000 mg/kg; Acute percutaneous LD50: Male and female Rat more than 2000 mg/kg; Non-irritating to Rabbit eyes and skin; Skin allergy test negative to Guinea pigs; Ames test, small mouse bone marrow micronucleus test, mouse testis cell chromosome aberration test negative; Avian Acute Oral toxicity: LD50: (7d) more than 1000 mg /kg BW to Quail (Coturnix coturnix japonica); Bees: Acute Oral LD50: (48 h) 265 mg /L.; Acute Contact toxicity 72.5 µg /bee; Fish: No harm to fish LC50 (96 h) more than 1.52 mg/L to Zebrafish.	Tetrachlorantraniliprole is registered in China. Chlorantraniliprole is an anthranilic diamide insecticide that has provided efficient control of a range of lepidopteran pests. Act as ryanodine receptors as its insecticidal mechanism.	Approved
2.	3165/ Inclusion In Schedule M/s Sumitomo Chemical India Ltd.	570415-88-2 Propyrisulfuron **CAS Name.:** 2-chloro-*N*-[[(4,6-dimethoxy-2-pyrimidinyl)amino]carbonyl]-6-propylimidazo[1,2-*b*]pyridazine-3-sulfonamide	Used as Herbicide	Acute Oral Toxicity – Rat-greater than 2000 mg/kg, rat Acute Dermal Toxicity - Rat - greater than 2000 mg/kg, rat Inhalation Toxicity LC 50 (4hrs) Rat-4300 mg/m3, rat Skin Irritation (Rabbit)-Not irritant, rabbit	Registered in Japan, Korea, Malaysia, Vietnam, China, Srilanka and Indonesia for rice crop. New generation broad spectrum ALS herbicide to	Approved

		IUPAC Name: 2-chloro-N-[(4,6-dimethoxypyrimidin-2-yl)carbamoyl]-6-propylimidazo[1,2-b]pyridazine-3-sulfonamide		Eye Irritation (Rabbit)-Slightly irritant, rabbit Dermal Sensitization (Guinea pig)-Negative, guinea pig	control annual and perennial paddy weeds, including Echinochloa spp., sedges and broadleaf weeds.	
3.	3166/ Inclusion In Schedule M/s Syngenta India Limited	1089014-47-0 Anisiflupurin **CAS Name:** 2-fluoro-N-(3-methoxyphenyl)-9H-purin-6-amine **IUPAC Name:** 2-fluoro-N-(3-methoxyphenyl)-9H-purin-6-amine	Used as Plant Growth Regulator	Acute Oral Toxicity - Rat : LD50: more than 2000mg/kg Acute Dermal Toxicity - Rat : LD50: more than 2000mg/kg Inhalation Toxicity LC 50 : LC50 more than 5 mg/L	Still not registered in any country. Anisiflupurin is a synthetic compound that inhibits Cytokinin oxidase/ dehydrogenase (CKX) enzyme that degrade cytokinin in plants. This enzyme is induced under abiotic stress, therefore inhibition of CKX (e.g. by Anisiflupurin) leads to maintenance of cytokinin level and consequently better performance under abiotic stress.	Approved
4.	3167/ Inclusion In Schedule M/s PNP and Associates	74174-44-0 Homo brassinolide **CAS Name:** (1R,3aS,3bS,6a	Used as Plant Growth Regulator	Oral LD50 (rat): 5000 mg/kg b.w. Dermal LD50 (rat) : 5000 mg/kg b.w. Inhalation LD50 (rat) :	EPA Registration No: 69361-49 Approved in China Homobrassin	Not Approved, Having plant origin may be

	Pvt. Ltd.	S,8S,9R,10aR,10bS,12aS)-1-[(1S,2R,3R,4S)-4-ethyl-2,3-dihydroxy-1,5-dimethylhexyl] hexadecahydro-8,9-dihydroxy-10a,12a-dimethyl-6H-benz[c]indeno [5, 4-e]oxepin-6-one **IUPAC Name:** (22R,23R,24S)-2α,3α,22,23-tetrahydroxy-7-oxa-7a,23a-dihomo-5α-ergostan-6-one		4.45 mg/L Skin Irritant (rabbit) : Non –irritating Eye irritation (rabbit) : Non-irritating Mutagenicity: Not mutagenic Carcinogenicity: Not carcinogenic Reproductive Toxicity: Not reproductive toxicant Routes of Exposure: Skin: It May be harmful if absorbed through the skin. Ingestion: May be harmful if swallowed.	olide 0.1% is recommended as a foliar spray for most agricultural and horticultural crops such as Rice, and Wheat, Vegetable crops such as Eggplant, Tomato, Bell pepper and Okra, Cabbage, and Cauliflower & Fiber crops such as Cotton	included as Biostimulant under Fertiliser amendment order, 2021 dated 23.02.21
5.	3168/ Inclusion In Schedule M/s Draslovka Services India Private Limited	460-19-5 Cyanogen **CAS Name:** Ethanedinitrile **IUPAC Name:** Ethanedinitrile	Used as Fungicide, InsecticideHerbicideand Nematicide	Cyanogen is not expected to affect orally considering it is a gas. Dermal studies indicated that Cyanogen is not a skin irritant. The main route based on which the gas is toxic is via inhalation. No gross effects either on rats or monkeys were seen when these animals were exposed to Cyanogen during skin sensitization studies. Based on an extensive study, no carcinogenicity is expected at doses substantially below the acutely toxic level.	Registered in Australia, South Korea and Malaysia. The product is a fumigant and is an alternative to methyl bromide. While methyl bromide is on the verge of being phased out as per the Montreal Convention, It may be a good and apt replacement for methyl bromide.	Approved

MINUTES OF THE 61st MEETING OF THE CENTRAL INSECTICIDES BOARD (CIB) HELD ON 11.11.2021 AT 1500 HRS THROUGH VIDEO CONFERENCING.

The 61stmeeting of the Central Insecticides Board was held on 11.11.2021 at 1500 hrs onwards through video conferencing under the Chairmanship of Prof. (Dr.) Sunil Kumar, Director General of Health Services(DGHS), Ministry of Health & Family Welfare and the Chairman, CIB. The list of the participants is at **Annexure-I.**

The Chairperson welcomed the participants. After a formal introduction by the participants, the Chairperson asked Secretary CIB&RC to present the agenda of the meeting. After detailed deliberation on each issue, the following decisions were taken:

Agenda item No.1: Confirmation of minutes of 60th meeting of CIB held on 11.05.2021

The Board confirmed minutes of the 60th meeting of CIBand noted the point raised by the representative from Directorate General of Factory Advice Services and Labour Institutes, with regards to include prescribed safety and health standards and Standard Operating Procedures (SOP) for handling, storage, manipulation and use of insecticides, it was decided that an exhaustive proposal may be submitted by the proposer, for examination and consideration by the Board in its next meeting.

Agenda item No. 2: Follow–up action on the decision of the 60th Meeting of the CIB

The Board noted the follow-up action on the decisions of the 60th meeting with satisfaction and appreciated the efforts made to complete the action in a time-bound manner. **(Annexure-II)**

Agenda item No. 3: Progress Report

3.1: Progress report of the registration committee

Secretary(CIB&RC) apprised the progress made by the Registration Committee since the last Board Meeting, including the new & already registered chemical pesticide formulations approved/ registered by the RC u/s 9(3) **(Annexure-III &IV)** and Bio-pesticides **(Annexure-V)**. The Board noted the progress made by the RC in registering the new and safer formulations of pesticides and also the progress of the Registration Committee during the stipulated period with satisfaction and appreciated the efforts made by the Secretariate of CIB&RC for reducing the pendency and conducting a special drive to make the registration system mendatorily online i.e. Computerised Registration of Pesticides(CROP).

3.2: Progress Report of Central Insecticides Laboratory (CIL)

The Board noted the progress of the CIL with satisfaction.

3.3: Progress Report of Techno-Legal Cell (TLC) and Regional Pesticide Testing Laboratories ((RPTLs)

The Board appreciated the efforts made in the launching of the prosecution under the Insecticides Act, 1968 against the defaulters. However, it was felt that more efforts should be made for more conviction out of the prosecution launched.The Board further felt that effort should be made to have full time regular Central Insecticide Inspectors, instead of assigning the additional work to already overloaded officers. A communication to this effect may be sent to Techno-legal Cell, DPPQS.

Agenda item No.4: Major achievements of Secretariate of CIB&RC during the period from 01.05.2021 to 31.10.2021

The Board noted with satisfaction the major achievements of the Secretariate of CIB&RC during the period from 01.05.2021 to 31.10.2021 and appreciated the special efforts made to reduce pendency and further simplifying the guidelines for registration under ease of doing business.

Agenda item No.5: Additional and new packing approved by the Registration Committee

The Board noted the progress made by the RC in approving additional and new packing for approved pesticides by the RC under Section 9(3) of the Insecticides Act, 1968. **(Annexure-VI).**

Agenda item No.6: Follow up on agenda item no 7 of the 60th Board meeting :Re-notification of the complete list of Schedule to the Insecticides Act, 1968

The Secretary(CIB&RC) apprised the Board that this issue was deliberated in the 59th CIB meeting vide agenda item no. 10.0 and as directed by the Board, a public notice no 3-1/2020-CIR-II was issued on 15.12.2020, seeking suggestions/objections from the stakeholders within 30 days. Consequently the suggestions from various stakeholders were received. The Board in its 60th meeting decided to constitute a Sub-committee under the Chairpersonship of Dr. Anupama Singh, Principal Scientist &Head, Department of Agro-Chemicals, IARI to examine all suggestions/objections received as a result of the public notice dated 15.12.2020, on findings in the Schedule along with all other technical inputs necessary to harmonise the Schedule to the Insecticides Act, 1968, within three months, from the date of approval of the minutes. The Board deliberated the agenda in detail and on request of the Sub-committee, granted extension of two months for finalizing and submitting its report in the next Board meeting.

Agenda item No.7: Consideration of cases of application for enhancement of shelf-life registered u/s 9(3) & 9(4) of the Insecticides Act,1968

The Board noted the progress made by the CIB&RC enhancement of shelf-life registered u/s 9(3)& 9(4) of the Insecticides Act,1968. **(Annexure-VII)**

Agenda item No.8: Import permits issued for Multiuse/Dual-use Pesticides (for Non-Insecticidal purpose)

The Board members were apprised about the details of the import permits issued during the period from 01.05.2021 to 31.10.2021under the category. The Board noted the information.**(Annexure-VIII).**

Agenda item No.9: Waiting period/ pre-harvest interval between application of the pesticides and harvest in respect of various commodities in case of new formulations registered under section 9(3) & label expansion of already registered formulations

The Board noted the progress made by the CIB&RC on waiting for period/ pre-harvest interval between application of the pesticides and harvest in respect of various commodities in case of new formulations registered under section 9(3) & label expansion of already registered formulations. **(Annexure-IX).**

Agenda item No.10: Draft SOP for use of Drone application of pesticide for crop protection (small, marginal and organized sector) in agriculture, forestry, non-cropped areas-reg.

The Board deliberated the agenda in detail and endorsed the Standard Operating Procedure (SOP) for use of Drone application with pesticides for crop protection in agricultural, forestry, non-cropped areas, etc. annexed herewith. It also recognised the development made in reaching the present shape of the SOP prepared by the committee constituted under the chairmanship of Plant Protection Adviser (PPA) vis-a-vis the copy of Draft SOP in order forwarded by the Department (DA&FW) vide letter dated 21.06.2021, with F. No. 3035103/2021 (e 91885), to take the view of registration committee (RC)/ Central Insecticide Board (CIB). The board also endorsed the guidelines approved by the RC for use of Drone in application of pesticide for crop protection (small, marginal and organized sector) in agriculture, forestry, non-cropped areas.

It also observed that presently the country has limited experience and fewer amounts of scientific studies and data support towards use of Drone application of pesticide for crop protection. However, Board observed that in recent years, use of drone in agriculture has gained prominence and some states are actively engaged in checking the suitability of this new technology in Indian agriculture. Application of pesticides using drones has a great potential as important move towards achieving precision in agricultural production.

Drones are going to play an important role for increasing efficiency on use of crop protection using chemicals/botanicals/bio-pesticides etc, by reducing manpower requirement, reducing time duration of application, reducing volume of water, quantity of chemicals/ bio-pesticides etc. and reducing exposure to human being to hazardous chemicals. Therefore, to facilitate the use of Drone technology in Agriculture etc. in-line with the Government policy and thrust for increasing the use of Drone in different sectors including Agriculture, the Board has agreed to the following:

1. Approved the use of pesticides with only Director General Civil Aviation (DGCA)certified drone for use in agriculture, forestry and non-cropped areas based upon broader guidance under the Department of Agriculture & Farmers Welfare (DA&FW) approved SOP and Registration Committee (RC) approved guidelines and procedure prescribing Registration requirements of pesticides for drone application in agriculture, forestry and non-cropped area under the Insecticides Act, 1968 and the Insecticide Rules 1971.

2. Approved for constitution of a technical committee under the Chairmanship of PPA, DPPQ&S, and other members including from ICAR, ICMR (for public health), IPM Division/ CIB&RC of DPPQ&S or any other experts whose services may deem appropriate to the Chairman towards use of Drone. This committee shall examine the proposals submitted by the applicants in a time bound manner for use of drones for pesticides application in agriculture, forestry and non-cropped area as per the RC approved guidelines and procedures for using approved pesticides with Drone for its consideration /approval/or otherwise before carrying out the pesticides application with drone. The committee shall be responsible to apprise to the Board, the periodical findings/ approval granted to the applicants for considering of ex-post facto approval of the Board.

3. Board also agreed to the proposal of the RC that each applicant wish to generate data, for seeking registration for drone-based application of pesticides and their endorsement (label expansion); shall intimate about proposed data generation to the Secretariat of CIB&RC in advance. Those who have already started data generation as on date, shall intimate to the Secretariat of CIB&RC with in 30 days of uploading of the minutes following in RC approved procedure/ form etc

Agenda item No.11: Consideration of Notification issued by Ministry of Agriculture and Farmers Welfare.

The Board deliberated the Gazette Notification GSR 620 (E) dated 03.09.2021Insecticides (Amendment) Rules 2021, published during May- October 2021, issued by the Department of Agriculture and Farmers Welfare, Ministry of Agriculture and Farmers Welfare and agreed.

Agenda item No.12: Consideration of proposals for Inclusion of New Molecules/substances in the Schedule to the Insecticides Act, 1968.

The Board deliberated the agenda in details and decided to include 10 molecules in the Schedule to The Insecticides Act, 1968. The list is annexed at **(Annexure X).**
The Board further decided that any such proposal for Inclusion of New Molecules/substances in the Schedule to the Insecticides Act, 1968, henceforth shall be examined by a subcommittee consisting of experts from Chemistry, Bio-efficacy and Medical Toxicology prior to placing the agenda before the CIB.

Agenda item No.13: Any other item with the permission of the Chair

No other point was raised by the members.

The meeting ended with a vote of thanks to the Chair.

Annexure-I

List of Participants of 61st meeting of the Central Insecticides Board held on 11th November 2021 at 15:00Hrs (Through Video Conferencing)

Board Chairman/ Members

1. Prof. (Dr.) Sunil Kumar, Director-General of Health Services, Chairperson
2. Dr V.G. Somani, Drugs Controller General of India (DGCI)
3. Dr. S. K. Malhotra, Agriculture Commissinor, Krishi Bhawan New Delhi
4. Dr. Ravi Prakash, Plant Protection Adviser, Directorate of Plant Protection, Quarantine and Storage
5. Dr. J.P. Singh, APPA& Secretary(CIB&RC), Directorate of Plant Protection, Quarantine and Storage
6. Dr. Sujeet Kumar, Director, National Centre for Disease Control (NCDC)
7. Dr. Devi Shankar Suman, Scientist 'D', on behalf of Dr Kailash Chandra, Director, Zoological Survey of India, Kolkata-700053
8. Shri Pramod Kumar Tiwari,Director General (DG), Bureau of Indian Standards
9. Dr. S. C. Khurana, Cunsaltant on behalf of Shri Arun Singhal, IAS, CEO, FSSAI
10. Dr. Praveen Malik,Animal Husbandry Commissioner, Department of Animal Husbandry and Dairying, Ministry of Fisheries, Animal Husbandry & Dairying, New Delhi
11. Dr.VishalChoudhary, Dy. Industrial Advisor (Chemicals), DCPC, Ministry of Chemicals and Petrochemical, New Delhi
12. Dr. S.C. Dubey, ADG (PP), ICAR, New Delhi
13. Dr S.P. Shani, Deputy Drug Controller of India (DDCI), New Delhi
14. Dr. Tanzin Dikid, JD, NCDC
15. Dr. Sweta Bhan, NCDC
16. Dr. S. N. Sharma
17. Sh. Kuldeep Mittal
18. Dr. Reena Kumawat
19. Dr. Arun Chauhan
20. Mr. Himmat Singh

List of experts/participants from the Secretariat of CIB&RC

1. Dr. Sandhya Kulshrestha, Pr. Consultant (Pharma)
2. Dr. Vandana Seth, JD (Chem)
3. Sh. Subhash Chand, JD (Chem)
4. Sh. Hari Om Miglani, Sr.L.O.
5. Sh. A. K. Reddy, DD(WS)
6. Sh. Kiran W. Deshkar, DD (E)
7. Dr. K. L. Gurjar, DD(PP)
8. Dr. SnehaPotdar, DD (Chem)
9. Dr. Brijesh Tripathi, DD (Chem)
10. Sh. Niraj Kulshrestha, LO
11. Sh. A D Bhatt, PPO(Chem.)
12. Dr. S. K. Jain,Sr. Consultant (Medical Tox)
13. Dr. Sameya Anjum, Consultant (Medical Tox)

Annexure-II

Follow-up /Action taken report on 60th CIB meeting:

The 60th meeting of the Central Insecticides Board (CIB) was held on 11.05.2021 at 1600 hrs onwards through video conferencing under the Chairmanship of Dr. Kanwar Sen, Addl. Director-General of Health Services, nominated by Dr. Sunil Kumar, Chairman, CIB & Director General of Health Services(DGHS), Ministry of Health & Family Welfare.

The Chairperson welcomed the participants. After a formal introduction of the participants, Chairperson requested the Secretary CIB&RC to present the agenda. After detailed deliberation on each issue, the following decisions were taken.

S. No.	Subject	The decision of the CIB	Action taken
Agenda Item No. 1	Confirmation of minutes of 59th meeting of CIB held on 12.11.2020	The Board confirmed minutes of the 59th meeting of CIB and noted the point raised by the representative from Directorate General of Factory Advice Services and Labour Institutes, with regards to including to prescribe safety and health standards and Standard Operating Procedures (SOP) for handling, storage, manipulation and use of insecticides, it was decided that an exhaustive proposal may be submitted by the proposer, for examination and consideration by the Board in its next meeting	A proposal from the DGFASLI is awaited.
Agenda Item No. 2	Follow-up action on the decision of the 59th Meeting of the CIB	The Board noted the follow-up actions on the decisions of the 59th meeting with satisfaction and appreciated the efforts made to complete the action in a time-bound manner.	No Action Required
Agenda Item No. 3	Progress Report	The Board noted the progress of the Registration Committee, Central Insecticides Laboratory, Techno-legal Cell and RPTL's with satisfaction.	No Action Required

Agenda Item No. 4	Major achievements of Secretariat of CIB&RC during the period01.11.2020 to 30.04.2021	The Board with satisfaction noted the major achievements of the Secretariat of CIB&RC during the period 01.11.2020 to 30.04.2021 and appreciated the special efforts made toreduce pendency and further simplify the guidelines for registration under ease of doing business.	No Action Required
Agenda Item No. 5	Additional and new packing approved by the Registration Committee	The Board noted the progress made by the CIB&RC in approving additional and new packing for approved pesticides by the RC under section 9(3) of the insecticide Act, 1968.	No Action Required
Agenda Item No. 6	Consideration of Notifications issued by Ministry of Agriculture and Farmers Welfare.	The Board deliberated the Notifications issued by the Ministry of Agriculture and Farmers Welfare especially the GSR No. 755(E) dated 09.12.2020 Insecticides (Third Amendment rules), GSR 110 (E) dated 05.02.2021 (Appointments of Insecticide Analyst for bio-pesticides and SO 826 (E) dated 18.02.2021 (Inclusion of 13 molecules in Schedule to the Insecticides Act) published by the Department of Agriculture Cooperation and Farmers Welfare, Ministry of Agriculture and Farmers Welfare and agreed.	No Action Required
Agenda Item No. 7	Re-notification of the complete list of Schedule to the Insecticides Act, 1968	The Board formed a Sub-committee to examine all suggestions/objections received in the Secretariat as a result of the public notice dated 15.12.2020, on findings in the Schedule along with all other technical points necessary to harmonise the Schedule to the Insecticides Act, 1968, within three months, from the date of	The Sub-committee, was informed the decision of the CIB for needful action. The report of the Sub-committee is awaited.

		approval of the minutes, as follows: 1. Dr. Anupama Singh, Principal Scientist & Head, Department of Agro-Chemicals, IARI – Chairperson 2. Dr. Archna Sinha, JD (Chem) - Member 3. Dr. Vandana Seth, JD (Chem) – Member 4. Dr. Devi Shankar Suman, Scientist 'D', ZSI, – Member 5. Mr. A D Bhatt, PPO (Chem) – Member 6. Dr. Brijesh Tripathi, DD (Chem) – Member Secretary	
Agenda Item No. 8	Consideration of cases of application for enhancement of shelf-life registered u/s 9(3) & 9(4) of the Insecticides Act, 1968	The Board noted the progress made by the CIB&RC enhancement of shelf-life registered u/s 9(3) & 9(4) of the Insecticides Act,1968	No Action Required
Agenda Item No. 9	Import permit issued for multi-use/dual-use (non-insecticidal purpose)	The Board noted the progress made by the CIB&RC in approving import permits issued for multi-use/dual-use (non-insecticidal purposes) during the period from 01.11.2020 to 30.04.2021.	No Action Required
Agenda Item No. 10	Waiting period/ pre-harvest interval between application of the pesticides and harvest in respect of various commodities in case of new formulations registered under section 9(3) & label expansion of already registered formulations	The Board noted the progress made by the CIB&RC on waiting for period/ pre-harvestinterval between application of the pesticides and harvest in respect of various commodities in case of new formulations registered under section 9(3) & label expansion of already registered formulations.	No Action Required
Agenda Item No. 11	Consideration of proposals for Inclusion of NewMolecules/substanc	The Board deliberated the agenda in detail and decided to include 4 proposed molecules, in the Schedule to The Insecticides	Communicated to DA&FW for the issue of Gazzette notification in

	es in the Schedule to the Insecticides Act, 1968	Act, 1968.	respect of approved molecules. Awaiting notification from DA&FW.
Agenda Item No. 12	Any other item with the permission of the Chair	No other point was raised by the members.	The meeting ended with a vote of thanks to the Chair.

Annexure-III

List of Pesticides and New Formulations Approved by the Registration Committee Under Section 9(3) of the Insecticides Act, 1968

Sl. No.	Name of Pesticides	Category	RC Number
1.	Azoxystrobin 2.5%+Thiophanate Methyl 11.25% + Thiamethoxam 25% FS	FIM	428
2.	Florasulam Technical 96.2% w/w min	TI	428
3.	Fluroxypyr meptyl 48% W/v(45.5% w/w)EC	FI-WRT	428
4.	Quizalofop Ethyl 7.5% + Imazethapyr 15% w/w EC	FIM	428
5.	Hexythiazox 3.5 + Diafenthiuron 42% WDG	FIM	429
6.	Acephate 50% + Fipronil 5% WDG	FIM	429
7.	Hexaconazole 0.5% w/w GR	FIM	429
8.	Halauxifen-methyl technical 93% w/w min.	TI	429
9.	Halauxifen-methyl 20.8% + Florasulam 20.0% WG	FI	429
10.	Imidacloprid 2.15% GEL	FI	431
11.	Buprofezin 20% + Acetamiprod 2% WP	FIM	431
12.	Azoxysrobin 120 g/l + Tebuconazole 240 g/l SC	FIM	431
13.	Imidacloprid 17.1% SL	FIM	431
14.	Sedaxane technical 96% w/w min.	TI	432

Annexure-IV

List of Already Registered Pesticides and Formulations Approved by the Registration Committee Under Section 9(3) of the Insecticides Act, 1968

Sl. No.	Name of Pesticides	Category	RC Number
1.	Glufosinate Ammonium Technical 95% w/w min	TI	428
2.	Butachlor Technical 95% w/w min	TI	428
3.	Clodinafop-Propargyl Technical 95% w/w min	TI	428
4.	Glyphostate Technical 95% w/w min	TI	428
5.	Halosulfuron Methyl Technical 97% w/w min	TI	428
6.	Halosulfuron methyl 75% WG	FIM	429
7.	Boscalid technical 96% w/w min	TI	429
8.	Difenoconazole technical 95% w/w min.	TI	429
9.	Haloxyfop R Methyl 10.5% EC	FIM	429
10.	Haloxyfop R Methyl Ester Technical 94% w/w min	TI	429
11.	Trifloxystrobin Technical 96% w/w min.	TIM	429
12.	Pyraclosrobin technical 95% w/w min.	TIM	429
13.	Picoxystrobin technical 97% w/w min.	TIM	429
14.	Glyphosate technical 95% w/w min.	TI	429
15.	Butachlor technical 95% w/w min.	TI	429
16.	Imidacloprid technical 96% w/w min.	TI	429
17.	Azoxystrobin technical 98% w/w min.	TI	429
18.	Tetraconazole technical 95% w/w min	TI	429
19.	Cyazofamide Technical 95% w/w min	TIM	429
20.	Clothianidin Technical 98% w/w min.	TIM	429
21.	Pyraclostrobin Technical 96% w/w min	TIM	429
22.	Flubendamide Technical 95% w/w min.	TIM	429
23.	Halosulfuron methyl technical 98% w/w min	TI	430
24.	Diclosulam Technical 94% w/w min.	TIM	430
25.	Tetraconazole 3.8% WG	FIM	430
26.	Metiram 70% WG	FIM	430
27.	Topramezone 336 g/l SC	FIM	430
28.	Bentazone 480 g/l SL	FIM	430
29.	Pymetrozine Technical 97% w/w min	TI	430
30.	Clomazone Technical 93% w/w min.	TI	430
31.	Bispyribac Sodium Technical 95% w/w min	TI	430
32.	Tetraconazole technical 95% w/w min	TI	430
33.	Diclosulam technical 94.1% w/w min	TI	430
34.	Atrazine technical 96% w/w min	TI	431
35.	Difenoconazole technical 95% w/w min	TI	431
36.	Thiodicarb technical 95% w/w min.	TI	431
37.	Bifenthrin technical 97% w/w min.	TI	431
38.	Pyriproxyfen technical 95% w/w	TIM	431
39.	Boscalid technical 98% w/w min.	TIM	432
40.	Paraquat dichloride technical 42% w/w min.	TIM	432
41.	Chlorantraniliprole technical 95.50% w/w min.	TIM	432

Annexure- V

List of new/ already registered bio- pesticides approved by registration committee u/s 9(3)/9(3b) of the Insecticide Act 1968.

Sl. No.	Name of the Bio-pesticide	Name of registrant company	RC no
1.	Trichodrma viride-1.5% WP	M/s Vidarbha Biotech Lab	428
2.	Beauveria bassiana -1.15% WP	M/s Ripuhara Agro Private Ltd.	428
3.	Trichoderma viride 1% WP	M/s Ripuhara Agro Private Ltd.	428
4.	Verticillium Chlamydosporium-1% WP	M/s Ripuhara Agro Private Ltd.	428
5.	Pseudomonas Fluorescens 1.0% WP	M/s Agrilife	428
6.	Trichoderma viride 1.5% WP	M/s Peptech Biosciences Limited	428
7.	Pseudomonas fluorescens 1.0% WP	M/s Peptech Biosciences Limited	428
8.	Verticillium chlamydosporium (Pochonia chlamydosporia) 1.0% WP	M/s International Panaacea Ltd.	428
9.	Trichoderma harzianum 1.0% WP	M/s International Panaacea Ltd.	428
10.	Trichoderma viride 1.5% WP	M/s Som Phytopharma (India) Ltd.	428
11.	Trichoderma viride 1.5% WP	M/s Fengel Crop Sciences	428
12.	Beauveria bassiana-1.15 % WP	M/s Fengel Crop Sciences	428
13.	Pseudomonas Fluorescens-1% WP	M/s Sanjivani Agri Solution	428
14.	Bacillus subtilis-1.5% AS	M/s Maruti Agro Biotech	428
15.	Trichoderma harzianum 1.0% WP	M/s Agrilife	428
16.	Trichoderma harzianum 1.0% WP	M/s Peptech Biosciences Limited	428
17.	Trichoderma harzianum 1.0% WP	M/s Anand Agro Care	428
18.	Trichoderma viride 1.5% WP	M/s Anand Agro Care	428
19.	Verticillium chlamydosporium-1% WP	M/s Anand Agro Care	428
20.	Verticillium lecanii-1.15% WP	M/s Anand Agro Care	428
21.	Pseudomonas fluorescens1% WP	M/s Embio Limited	428
22.	Trichoderma viride 1.5% WP	M/s Embio Limited	428
23.	Trichoderma harzianum 1.0% WP	M/s Ripuhara Agro Pvt. Ltd.	428
24.	Trichoderma viride-1.5%WP	M/s The Peermade Marketing Co-operative Society Ltd.	428
25.	Pseudomonas fluorescens 1.0% WP	M/s Best Crop Science LLP	428
26.	Verticillium lecanii 1.15% WP	M/s Ripuhara Agro Pvt. Ltd.	428
27.	Verticillium chlamydosporium 1.0% WP	M/s Prabhat Fertilizer and Chemical works	428
28.	Trichoderma viride -1.5% WP	M/s Multiplex Bio-tech Pvt. Ltd.	428
29.	Beauveria bassiana-1.15% WP	M/s Anand Agro Care	428
30.	Verticillium Iecanii 1.15% WP	M/s Growtech Agri Science and Research (Pvt. Ltd.,	428
31.	Trichoderma Viride 1.0% AS	M/s. Yash Krishi Takniki Evam Vigyan Kendra	428
32.	Trichoderma viride 1.5% WP	M/s Khandelwal biofertilizer	428
33.	Verticillium chlamydosporium (Pochonia Chlamydosporia) 1.0% WP	M/s Poabs Biotech Pvt. Ltd.	428
34.	Beauveria bassiana 1.15% WP	M/s Patanjali Bio Research	428

		Institute Pvt. Ltd	
35.	Beauveria bassiana 1.15% WP	M/s Poabs Biotech Pvt. Ltd.	428
36.	Pseudomonas fluorescens 1.0% WP	M/s Ganesh Bio-Control System	429
37.	Bacillus subtilis 1.50% Liquid Formulation (LF)	M/s T. Stanes and Company Ltd.	429
38.	Trichoderma viride 1.50% Liquid Formulation (LF)	M/s T. Stanes and Company Ltd.	429
39.	Trichoderma harzianum 1% WP	M/s FishfaBiogenics (A Division of Fishfa Rubber Ltd.,)	429
40.	Trichoderma viride 1.5% WP	M/s Goel Chemicals	429
41.	Trichoderma viride 1.5% WP	M/s Maruti Agro Biotech	429
42.	Pseudomonas fluorescens 1.0% W	M/s Poabs Biotech Pvt. Ltd.	429
43.	Beauveria bassiana 1.15% WP	M/s Crop Life Science Ltd.	429
44.	Pseudomonas fluorescens 1.0% WP	M/s IRM Enterprises Pvt. Ltd.	429
45.	Pseudomonas fluorescens 1.0% WP	M/s Land Marshal Chemical Industries	429
46.	Pseudomonas fluorescens 1.0% WP	M/s Crop Life Science Ltd.	429
47.	Trichoderma viride 1.5% WP	M/s Land Marshal Chemical Industries	429
48.	Verticillium chlamydosporium 1% WP	M/s IRM Enterprises Pvt. Ltd.	429
49.	Beauveria bassiana 1.15% WP	M/s Nova Agri Tech Ltd.	429
50.	Verticillium lecanii 1.15% WP	M/s Nova Agri Tech Ltd.	429
51.	Trichoderma harzianum 1% WP	M/s Pratik Industries	429
52.	Pseudomonas fluorescens 1.0% WP	M/s Pratik Industries	429
53.	Trichoderma viride 1.5% WP	M/s Pratik Industries	429
54.	Trichoderma viride 1.5% WP	M/s Multitech Agro India (OPC) Pvt. Ltd	430
55.	Trichoderma viride 1.5% WP	M/s Mitsumi Agriscience Pvt. Ltd.	430
56.	Pseudomonas fluorescens 1% WP	M/s Krishi Rasayan	430
57.	Verticillium lecanii 1.15% WP	M/s K. N. Biosciences (India) Pvt. Ltd.	430
58.	Beauveria bassiana 1.15% WP	M/s Mitsumi Agriscience Pvt. Ltd.	430
59.	Trichoderma viride 1.5% WP	M/s Aviral Bio-Tech & Fertilizers Pvt. Ltd.	430
60.	Trichoderma viride 1.5% WP	M/s Star Herbal Agro Solution Pvt. Ltd.	430
61.	Trichoderma harzianum 1% W	M/s Mitsumi Agrisceince Pvt. Ltd.	430
62.	Pseudomonas fluorescens 1% WP	M/s Green India Care	430
63.	Verticillium chalamydosporium 1% WP	M/s Fishfa Biogenices (A division of Fishfa ubber Ltd.)	430
64.	Trichoderma harzianum 1% WP	M/s Siddaganga Oil and Bio Industries LLP	430
65.	Pseudomonas fluorescens 1% WP	M/s Urjit Biotech Pvt. Ltd.	430
66.	Verticillium lecanii 1.15% WP	M/s Mitsumi Agrisciences Pvt. Ltd.	430
67.	Pseudomonas fluorescens 1% WP	M/s Symbiotics Biological	430
68.	Trichoderma viride 1.5% WP	M/s Star Fishfa Biogenics (A Divison of Fishfa Rubber Ltd.,)	430
69.	Verticillium lecanii 1.15% WP	M/s Greenlife Biotech Laboratory	430
70.	Pseudomonas fluorescens 1% WP	M/s Surya Bio Products	430

71.	Trichoderma viride 1% WP	M/s Daieco Products	430
72.	Trichoderma viride 1.5% WP	M/s Nova Agri Tech Ltd.	430
73.	Trichoderma viride 1% WP	M/s Agrolab Biological System	430
74.	Trichoderma viride 1.5% WP	M/s Excellent Crop Care	431
75.	Trichoderma viride 1.5% WP	M/s State Bio Control Laboratory	431
76.	Trichoderma viride 1.5% WP	M/s IRM Enterprises Pvt. Ltd.	431
77.	Trichoderma viride 1.5% WP	M/s Rohini Bio Agents	431
78.	Trichoderma viride 1.5% WP	M/s Surya Bio Products	431
79.	Trichoderma viride 1.5% WP	M/s Oshnic Crop Science Ltd.	431
80.	Trichoderma viride 1.5% WP	M/s Clover Organics Pvt. Ltd.	431
81.	Pseudomonas fluorescence 1% WP	M/s Parasmoni Organic & Agri Product Pvt. Ltd.	431
82.	Pseudomonas fluorescence 1% WP	M/s Samitha Soil Solution	431
83.	Pseudomonas fluorescence 1% WP	M/s Jay Research and Biotech India Pvt. Ltd.	431
84.	Pseudomonas fluorescence 1% WP	M/s State Bio Control Laboratory	431
85.	Beauveria bassiana 1.15% WP	M/s Clover Organic Pvt. Ltd.	431
86.	Beauveria bassiana 1.15% WP	M/s MD Biocoals Pvt. Ltd.	431
87.	Verticillium lecanii 1.15% WP	M/s Total Agri Care Concern Pvt. Ltd.	431
88.	Trichoderma harzianum 1.0% W	M/s Nova Agri Tech Ltd.	431
89.	Pseudomonas fluorescence 1% WP	M/s Prakriti Biotech	431
90.	Beauveria bassiana 1.15% WP	M/s Sidddhi Industries	431
91.	Beauveria bassiana 1.15% WP	M/s Rinati Crop Protection Pvt. Ltd.	432
92.	Beauveria bassiana 1.15% WP	M/s Urjit Biotech Pvt. Ltd	432
93.	Beauveria bassiana 1.15% WP	M/s Krishi Bio Products and Research Pvt. Ltd.	432
94.	Beauveria bassiana 1.15% WP	M/s Omni Agro Chemicals Pvt. Ltd.	432
95.	Beauveria bassiana 1.15% WP	M/s Green India Care	432
96.	Verticillium lecanii 1.15% WP	M/s Ami Agro Agency	432
97.	Verticillium lecanii 1.15% WP	M/s Green India Care	432
98.	Verticillium lecanii 1.15% WP	M/s Omni Agro Chemicals Pvt. Lt	432
99.	Verticillium lecanii 1.15% WP	M/s Krishi Bio Products and Research Pvt. Ltd.	432
100.	Verticillium lecanii 1.15% WP	M/s Urjit Biotech Pvt. Ltd.	432
101.	Trichoderma harzianum 1.0% WP	M/s Green India Care	432
102.	Trichoderma harzianum 1.0% WP	M/s Urjit Biotech Pvt. Ltd.	432
103.	Trichoderma viride 1.5% WP	M/s Parasomni Organic and Agri Products Pvt. Ltd.	432
104.	Trichoderma viride 1.5% WP	M/s Crop Life Sciences Ltd.	432
105.	Trichoderma viride 1.5% WP	M/s Rinati Crop Protection Pvt. Ltd.	432
106.	Trichoderma viride 1.5% WP	M/s Green India Care	432
107.	Trichoderma viride 1.5% WP	M/s Urjit Biotech Pvt. Ltd	432
108.	Verticillium chlamydosporium 1% WP	M/s Green India Care	432
109.	Verticillium chlamydosporium 1% WP	M/s Jay Research and Biotech India Pvt. Ltd.	432

110.	Trichoderma viride 1% WP	M/s East Cost Bio-tech	432
111.	Trichoderma viride 1% WP	M/s Green India Care	432
112.	Pseudomonas fluorescence 1% WP	M/s PSR Enterprises	432
113.	Pseudomonas fluorescence 1% WP	M/s Omni Agro Chemicals Pvt. Ltd	432

Annexure-VI

List of Additional packing for approved pesticides

S.N	Product Name	Company Name	Endorsement approved by RC	RC meeting no.
1.	Prallethrin 0.05% Mosquito Coil	*M/s*Godrej Consumer Products Limited	Primary packing: Coil to be packed in polyethene bag of 23 cm x 18.5 cm of thickness not less than 0.062 mm. The capacity of each polyethene bag shall be of 5 no. of coils. The polymer used for the natural film shall have a melt flow index 15 g/10 min max. The density of the film at 27°C shall be 0.913 to 0.923 g/ml. The above polyethene bag shall be heat sealed to make it leak proof and pilfer proof. Secondary packing: Pack of 14 coils (7 double coils) packed in polyethene bag shall be put in a secondary pack carton made of duplex cardboard. (LxBxH - 150mm x 150mm x 28mm (+10mm). Transport packing: 36 cartons shall be packed in 5 ply corrugated fiber board box of dimension (LxBxH–472mm x 314mm x 196 mm (± 20 mm). The box shall be sealed by BOPP tape. The corrugated boxes shall comply IS: 2771 (Part-I)-1975.	427
2	Chlorantraniliprole 4.3% + Abamectin 1.7% w/w SC	*M/s* Syngenta India limited	Proposed packing system shall be in HDPE container of capacity 20ml, 100ml, 250ml, 500ml, 1 Liter as a primary packing conforming to IS: 9754:1981. Secondary Packing: There is no Secondary packing. Transport packing: CFB box is used for transport packing as per IS: 2771 (Part-1): 1990 the maximum capacity of CFB boxes is 2 Liters, 5 Liters and 10 Liters (20ml x 100= 2 Liters.; 50ml x 100nos.= 5 Liters; 250ml x 40=10Liter and 1 Liter x 10=10 Liters)	428
3.	Fipronil Technical 92% minimum	*M/s.* Gharda Chemicals Limited	(1) For Corrugated Fiberboard box up to 18kg capacity: The Fipronil Technical will be packed in LDPE liner (having dimension Length: 1220±20mm & width: 675±20mm) of thickness not less than 0.12mm confirming to IS: 2508:1984 & amendment thereof (if any) having leak proof closure system. The capacity of LDPE liner shall be 18kg. This shall be individually packed in 5-ply Corrugated Fiberboard box confirming to IS: 2771 (I):1990 of 18kg capacity. The packing shall also confirm to the general requirements given in IS: 8190(I):1988 and its amendments or revision thereof. (2) For Octagonal Corrugated Fiberboard box up to the capacity of 190kg: The Fipronil Technical shall be packed in FIBC of conductive Aluminium Liner having LDPE flat film/ liner (having dimension Length: 910±10mm, Height 1300±20mm & width: 910±10mm)of capacity 190kg. This shall be individually packed in 7-ply Octagonal Corrugated Fiberboard box confirming to IS: 2771 (I):1990 of 190kg capacity in the dimensions of Length 1070±5mm, width 1070±5mm & height 870±5mm. The packing shall also confirm to the general requirements given in IS: 8190(I):1988 and its amendments or revision thereof.	428
4.	Mandipropamid 23.4% SC	*M/s.* Syngenta India limited	Primary Packaging: The product shall be packed in HDPE bottle conforming to the specification of capacity 40 ml and 80 ml. The specification of the primary container is as under;	428

			Secondary packing: Individual HDPE bottles of capacity 40 ml and 80 ml will be further packed in individual duplex carton confirming to the specification. Transport packing: Duplex cartons shall be further packed in corrugated Fiberboard Box (5-ply) confirming to IS 2771: Part 1: 1990. Configuration of packs in transport pack will be as under: 40 ml pack X 40 nos. = 1.6 Litre; 80 ml pack X 50 nos. = 4 Litre	
5.	Fluxapyroxad 250 g/l + Pyraclostrobin 250 g/l SC	*M/s.* BASF India limited	The product Fluxapyroxad 250 g/l + Pyraclostrobin 250 g/l SC will be imported in 220 Liter capacity in HDPE tight head drums as per UN Certificate: UN 1H1/Y1.8/200/...	428
6.	Thiamethoxam 30% FS	*M/s.* Crystal Crop Protection Limited	alternate primary packing of capacity 20 liters in HDPE container (bucket) as per IS 2798: 1998 closed by cap with PP plug sealing and 5-ply Corrugated Fiber Board (CFB) Box closed by BOPP tape as a transport packing conforming to IS: 2771 (I): 1990 in the certificate of registration.	428
7.	Propargite 57% EC	*M/s.* PI Industries Ltd	The finished product shall be packed in Co-Ex HDPE Bottles of different capacities from 100 ml, 250 ml, 500 ml, 1000 ml and 5000 ml. The manner of packaging of Propargite 57 % EC shall be as per IS: 8190 (Part II) 1988. Requirements of packaging of pesticides (Part II) liquid pesticides (Second revision). Proposed packaging systems for packaging of Propargite 57 % EC shall consist of Primary, Secondary and Transport packaging. Primary packing: The finished product (Propargite 57 % EC) shall be packed in Co-Ex HDPE Bottles and shall be free from pinholes, patches, cracks, dents, dirt, glass particles or any other unwanted foreign particles. The bottle shall be closed by leak proof closure cap from top. Secondary packing: The primary packing of 100ml and 250ml shall be further packed into carton boxes. There will be no secondary packing for 500ml, 1000ml and 5000ml packing. Transport packing: The secondary packing of 100ml and 250m capacity & primary packing of 500ml, 1000ml and 5000ml capacity will be further packed in 5-ply box as a transport packing, which conforms to IS 2771 (I): 1991. The stitching of the boxes shall be of 30mm width, stapled with rust free staples.	428
8.	Tolfenpyrad 15% EC	*M/s*PI Industries Limited	The finished product shall be packed in Co-Ex HDPE Bottles of different capacities from 50 ml, 100 ml, 200ml, 250 ml, 500 ml, 1000 ml and 5000 ml. The manner of packaging of Tolfenpyrad 15% EC shall be as per IS: 8190 (Part II) 1988. Requirements of packaging of pesticides (Part II) liquid pesticides (Second revision) with amendment no 5.Proposed packaging systems for packaging of Tolfenpyrad 15% EC shall consist of Primary, Secondary and Transport packaging. Primary packing: The finished product (Tolfenpyrad 15% EC) shall be packed in Co-Ex HDPE Bottles and shall be free from pinholes, patches, cracks, dents, dirt, glass particles or any other unwanted foreign particles. The bottle shall be closed by leak proof closure cap from top. Secondary packing: The primary packing of 50ml, 100ml, 200ml, and 250ml capacity will be further packed in carton box (300GSM) as a secondary packing.	430

			There will be no packing for 500ml, 1000ml and 5000ml capacity. Transport packing: Printed cartons comprising the secondary pack in the capacity of 50ml, 100ml, 200ml & 250ml and primary packing of 500ml, 1000ml & 5000ml capacity are to be in turn packed in corrugated boxes which conforms to IS2771 (Part –1), 1991specifications for CFB. The stitching of the boxes shall be of 30 mm width, stapled with rust free staples.	
9.	Bispyribac Sodium 10% SC	*M/s*PI Industries Limited	Bispyribac Sodium 10% SC shall be as per IS: 8190 (Part II) 1988. Requirements of packaging of pesticides (Part II) liquid pesticides (Second revision) with amendment no 5. Proposed packaging systems for packaging of Bispyribac Sodium 10% SC shall consist of Primary, Secondary and Transport packaging. Primary packing: The finished product Bispyribac Sodium 10% SC shall be packed in PET Bottles of 5ml, 10ml, 20ml, 40ml, 50ml, 80ml, 100ml, 200ml, 250ml 400ml, 500ml, and 1000ml capacity and shall be free from pinholes, patches, cracks, dents, dirt, glass particles or any other unwanted foreign particles. The bottle shall be closed by leak proof closure cap from top. Secondary packing: The primary pack of 5ml, 10ml, 20ml, 40ml, 50ml, 80ml, 100ml, 200ml, 250ml capacity shall be further packed into mono carton (300GSM) boxes as a secondary packing. Transport packing: Secondary packing of capacity from 5ml to 250ml and primary packing of 400ml, 500ml and 1000ml capacity shall be further packed in CFB box, which conforms to IS 2771(I):1991. The stitching of the boxes shall be of 30mm width, stapled with rust free staples.	430
10.	Metalaxyl-M 4% + Mancozeb 64% WP	*M/s* Syngenta India Limited	Primary packing: The product shall be packed in Trilaminate pouches (polyster top layer/metallised PET middle layer/LDPE inner layer-12µ/12µ/15µ) conforming to the specification of capacity 50gm, 100gm, 250gm, 400gm, 500gm & 1kg. Transport Packaging: The Trilaminate pouches shall be further packed in 5 ply corrugated Fiberboard Box conforming to IS 2771: Part 1: 1990.	430
11.	Profenofos 50% EC	*M/s* P I Industries Limited	The manner of packaging of Profenofos 50% EC shall be as per IS: 8190 (Part II): 1988. Requirement of packaging of pesticides (part II) liquid pesticides (second revision) and 19mendment thereof. The proposed packing system for packaging of Profenofos 50% EC shall consist of primary, secondary and transport packing. Primary packing: The finished product shall be packed in Co-Ex HDPE bottles (HDPE/COEX-PE/EVOH) in the capacity of 100ml, 250ml, 500ml, 1000ml and 5000ml and shall be free from pinhole, patches, cracks, dents, dirt, glass particle or any other unwanted foreign particles. The bottle shall be closed by leak proof closure cap from top. Secondary packing: The primary pack of 100ml and 250ml capacity shall be further packed into carton boxes (300GSM) as a secondary packing. Transport packing: The secondary pack of Printed cartons of 100ml and 250ml capacity and primary packing of 500ml, 1000ml and 5000ml capacity will be further packed in 5-ply corrugated fibre board box conforms to IS 2771 (I): 1991 as a transport packing. The stitching of the boxes shall be of 30mm width, stapled with rust free staples.	430

12.	Novaluran 5.25 % + Emamectin benzoate 0.9% *w/w* SC	*M/*s UPL Limited	The Novaluron 5.25% + Emamectin Benzoate 0.9% *w/w* SC shall be packed in HDPE drum 200 Litrers capacity (Total height X diameter in mm- 920 X 590, wall thickness 4.0mm) as a primary, secondary and transport packing. There are no separate secondary and transport packing. The HDPE drum is of Blue color. At the top of drum, two uniform openings provided with matching bungs for leak proofness shape of the drum should be round with two grooves on the body. Standard of the drum as per IS:6312-1994.	430
13.	Glyphosate Technical 95% w/w min	*M/s*. Parijat Industries (India) Pvt. Limited	Alternate packing in a woven bag of 25kg capacity as a primary/ transport packing with inside transparent PE film bag for import of Glyphosate Technical as per IMDG UN No. 3077 Class-9, packaging group III. and Endorsement for alternate packing for import in Woven bags of capacity 600 kg as primary/transport packing conforming as per IMDG UN No. 3087 Class-9, packaging group III.	431
14.	Novaluron 5.25% + Indoxacarb 4.5% *w/w* (SC)	*M/s* UPL Limited	The Novaluron 5.25% + Indoxacarb 4.5% w/w (SC) shall be packed in HDPE drum 200 Lirers capacity (Total height X diameter in mm- 920 X 590, wall thickness 4.0mm) as a primary, secondary and transport packing. There are no separate secondary and transport packing. The HDPE drum is of Blue color. At the top of drum, two uniform openings provided with matching bungs for leak proofness shape of the drum should be round with two grooves on the body. Standard of the drum as per IS: 6312-1994.	431
15.	Glyphosate Technical 95% min	M/S Anu Products Ltd.	Product will be exported in woven bag of HDPE with polythene liner of 600 kg capacity. The packing will meet the minimum requirement as per UN No. 3077 and packing group III, hazard class – 9 as well as conforming to Chinese standard GB/T-4456-2008. This will be further inserted in plastic woven sack (pp) of the same capacity (600 kg).	431
16.	Betacyfluthrin 8.49%+ Imidacloprid 19.81% w/w OD	M/s Bayer CropScience Limited	(1) alternate bulk packing in 200 Lit capacity in Mild steel (MS) composite drum made up of HDPE and (2) alternate bulk packing in 1000 Liters capacity in Intermediate Bulk Container (IBC) made up of HDPE	432
17.	Flubendiamide 8.33% + Deltamethrin 5.56% w/w (SC)	M/s Bayer CropScience Limited,	alternate bulk packing in 200 liters capacity in MS composite drum made up of HDPE and alternate bulk packing in capacity 1000 liters in an intermediate bulk container (IBC) made with HDPE	432
18.	Bispyribac Sodium 10% SC	M/s PI Industries Ltd	alternate packaging for repacking in spout pouch with capacity 5ml, 10ml, 20ml, 40ml, 50ml, 80ml, 200ml, 250ml, 400ml, 500ml and 1 lit as a primary packing, followed by Duplex Board Carton boxes for pack size up to 250 ml as a secondary packing and 5-ply CFB box as a transport packing conforming to IS:2771 (Part–1), 199	432
19.	Cyclanilide 2.10% w/w +Mepiquat chloride 8.40% w/w SC	M/s Bayer CropScience Limited	alternate bulk packing in 200 liters capacity in MS composite drum made up of HDPE and alternate bulk packing in capacity 1000 liters in an intermediate bulk container (IBC) made with HDPE	432

Annexure-VII

Enhancement of Shelf Life of Pesticides Registered u/s 9(4)

Sl. No.	Applicant (M/s)	Product Name	RC Number	Decision
1.	Heli Electro Solutions Pvt.Ltd	Neem kernal based EC containing Azadirachtin 0.3% w/w min. (3000PPM)	428	One Year to Two Years
2.	Heli Electro Solutions Pvt.Ltd	Neem Seed kernal based EC containing Azadirachtin 1% (10000 PPM) min.	428	One Year to Two Years
3.	Yogleela Sulphur and AGChemIndutries Private Limited	Sulphur 80% WP	428	One Year to Two Years
4.	GreencrossAgro Chemicals Pvt Ltd	Carbendazim 12% + Mancozeb 63% WP	428	One Year to Two Years
5.	Best Agrolife Limited	Ziram 80% WP	428	One Year to Two Years
6.	GreencrossAgro Chemicals Pvt Ltd	Monocrotophos 36% SL	428	One Year to Two Years
7.	Yogleela Sulphur and AGChemIndutries Private Limited	Emamectin Benzoate 5% SG	428	One and Half Year to Two Years
8.	JU Agri Sciences Private Limited	Neem Seed kernal based EC containing Azadirachtin 1% (10000 PPM) min.	428	One Year to Two Years
9.	JU Agri Sciences Private Limited	Malathion 50% EC	428	One Year to Two Years
10.	JU Agri Sciences Private Limited	Neem Oil kernal based EC containing Azadirechtin 0.03% (300 PPM)	428	One Year to Two Years
11.	JU Agri Sciences Private Limited	Profenofos 40% + Cypermethrin 4% EC	428	One and Half Year to Two Years
12.	JU Agri Sciences Private Limited	Profenofos 50% EC	428	One and Half Year to Two Years
13.	JU Agri Sciences Private Limited	Quinalphos 25% EC	428	One Year to Two Years
14.	Best Agrolife Limited	Carbendazim 50% WP	428	Two Years to Five Years
15.	Best Agrolife Limited	Ethephon 39% SL	428	One Year to Two Years
16.	Best Agrolife Limited	Diuron 80% WP	428	One Year to Two Years
17.	Best Agrolife Limited	Fipronil 0.3% G. R.	428	One Year to Two Years
18.	Best Agrolife Limited	Fipronil 4% w/w + Thiamethoxam 4% w/w SC	428	One and Half Year to Two Years
19.	Best Agrolife Limited	Fipronil 5% SC	428	One Year to Two

				Years
20.	Best Agrolife Limited	Flusilazole 40% EC	428	As per the approved registration certificate vide F. No. 28841-F/9(4)/2013, the shelf life of the product is already Two years
21.	Best Agrolife Limited	Carbendazim 12% + Mancozeb 63% WP	428	One Year to Two Years
22.	Best Agrolife Limited	Profenophos 50% EC	428	One and Half Year to Two Years
23.	DVS Chemical and Engineering Industries	Carbendazim 50% WP	428	Two Years to Five Years
24.	Best Agrolife Limited	Thiram 75% WS	428	One Year to Two Years
25.	Best Agrolife Limited	Malathion 50% EC	428	One Year to Two Years
26.	Best Agrolife Limited	Metalaxyl 35% WS	428	One Year to Two Years
27.	GreencrossAgro Chemicals Pvt Ltd	Diafenthiuron 50% WP	428	One Year to Two Years
28.	Best Agrolife Limited	Ziram 27% SC	428	One Year to Two Years
29.	GreencrossAgro Chemicals Pvt Ltd	Dimethoate 30% EC	428	One Year to Two Years
30.	GreencrossAgro Chemicals Pvt Ltd	Profenophos 50% EC	428	One and Half Year to Two Years
31.	GreencrossAgro Chemicals Pvt Ltd	Sulphur 80% WP	428	One Year to Two Years
32.	Best Agrolife Limited	Mancozeb 75% WP	428	One Year to Two Years
33.	Best Agrolife Limited	Pendimethalin 38.7% CS	428	One Year to Two Years
34.	Best Agrolife Limited	Metribuzin 70% WP	428	One Year to Two Years
35.	Best Agrolife Limited	Sulphur 80% WP	428	One Year to Two Years
36.	M/s GeolifeAgritech India Pvt Ltd	Emamectin Benzoate 5% SG	428	One and Half Year to Two Years
37.	GreencrossAgro Chemicals Pvt Ltd	Quinalphos 25%EC	428	One and Half Year to Two Years
38.	Hpm Chemicals & Fertilizers Limited	Neem Seed Kernel Based EC Containing Azadirachtin- 1% (10000 ppm) min.	431	One Year to Two Years
39.	Hpm Chemicals & Fertilizers Limited	Fipronil 4% w/w + Thiamethoxam 4% w/w SC	431	One Year and Six Months to Two Years

40.	Best Agrolife Limited	Quinalophos 25% EC	431	One Year to Two Years
41.	Best Agrolife Limited	Dimethoate 50% EC	431	One Year to One and Half Years
42.	Best Agrolife Limited	Acephate 50% + Imidacloprid 1.8% SP	431	One Year to Two Years
43.	Nexus Crop Science Private Limited	Ethephon 39% SL	431	One Year to Two Years
44.	A.B. Chem India	Profenofos 40% + Cypermethrin 4% EC	431	One Year to Two Years
45.	Nexus Crop Science Private Limited	Emamectin Benzoate 5% SG	431	One Year and Six Months to Two Years
46.	Prism Crop Science Pvt. Ltd.	Fipronil 4% w/w + Thiamethoxam 4% w/w SC	431	One Year and Six Months to Two Years
47.	Gharda Chemicals Limited	Quinalophos 25% EC	431	One Year to Two Years
48.	Tropical Agrosystems (India) Pvt. Ltd.	Dimethoate 50% EC	431	One Year to One and Half Years
49.	Anmol Agrotech Industries	Mancozeb 75% WP	431	One Year to Two Years
50.	Anmol Agrotech Industries	Carbendazim 12% + Mancozeb 63% WP	431	One Year to Two Years
51.	Anmol Agrotech Industries	Monocrotophos 36% SL	431	One Year to One and Half Years
52.	Nexus Crop Science Private Limited	Monocrotophos 36% SL	431	One Year to One and Half Years
53.	Anmol Agrotech Industries	Fipronil 5% SC	431	One Year to Two Years
54.	GSP Crop Science Pvt. Ltd.	Profenofos 40% + Cypermethrin 4% EC	431	One and Half Year to Two Years
55.	Nexus Crop Science Private Limited	Carbendazim 12% + Mancozeb 63% WP	431	One Year to Two Years
56.	Greencross Agro Chemicals Pvt Ltd	Profenofos 40% + Cypermethrin 4% EC	431	One and Half Year to Two Years
57.	Prism Crop Science Pvt. Ltd.	Profenofos 40% + Cypermethrin 4% EC	431	One and Half Year to Two Years
58.	Coromandel International Limited	Malathion 50% EC	431	One Year to Two Years
59.	Crop Chemicals India Ltd	Malathion 50% EC	431	One Year to One and Half Years
60.	BR Agrotech ltd	Pendimethalin 38.7% CS	431	One Year to Two Years
61.	Coromandel International Limited	Mancozeb 75% WP	431	One Year to Two Years
62.	Prism Crop Science Pvt. Ltd.	Acephate 50% + Imidacloprid 1.8% SP	431	One Year to Two Years
63.	Greencross Agro Chemicals Pvt Ltd	Mancozeb 75% WP	431	One Year to Two Years

64.	Vijaya Agro Industries	Neem Seed Kernel Based EC containing Azadirachtin - 1% (10000 PPM) min.	432	One Year to Two Tears
65.	Vijaya Agro Industries	Neem Kernel Based EC containing Azadirachtin - 0.3 % (3000 PPM) min.	432	One Year to Two Tears
66.	Vijaya Agro Industries	Neem Oil Based EC containing Azadirachtin - 0.03 % (300 PPM) min.	432	One Year to Two Tears
67.	Tropical Agrosystems (India) Pvt. Ltd.	Fipronil 0.3% GR	432	One Year to Two Tears
68.	Synwood Agro Limited	Quinalophos 25% EC	432	One Year to Two Tears
69.	Tropical Agrosystems (India) Pvt. Ltd.	Monocrotophos 36% SL	432	One Year to Two Tears
70.	Tropical Agrosystems (India) Pvt. Ltd.	Thiram 75% WS	432	One Year to Two Tears
71.	See Ciba Crop Sciences	Quinalphos 25% EC	432	One Year to Two Tears

Annexure – VIII

Import permits issued for Multiuse/Dual-use Pesticides (for Non-Insecticidal purpose)

Multi – use insecticides (Boric Acid) 428 RC

Sr. No.	Applicant	Decision of the Registration Committee
1	M/s ArtekSurfin Chemicals Ltd.,Mumbai	40 MT of Boric Acid to manufacture of Electroplating chemicals and salts
2	M/s Madras Fluorine Pvt. Ltd	350 MT of Boric Acid, to manufacture KBF4, NaBF4, Pb(BF4)2, Cu(BF4)2, Sn (BF4)2 and Fluoroboric Acid
3	M/s Aries agro Ltd.,	400 MT Boric Acid to manufacture Single and Multi-micro nutrient Fertilizers, borax, Di-sodium Octa Borate Tetra hydrate and Di-sodium Octa Borate Penta hydrate
4	M/s Shreenath Ceramics Industries,	375 MT of Boric Acid to be used as raw material for the manufacture of ceramic Glaze Mix Frit.
5	M/s Hindustan Zircon	125 MT of Boric Acid, to be used as raw material for the manufacture of ceramic Glaze Mix Frit

Multi – use insecticides (Other than Boric Acid) 428 RC

Sr. No.	Applicants	Decision of the Registration Committee
1	M/s Swati Menthol and Allied Chemicals Ltd.,	250 MT of Eucalyptol For manufacturing of Rectified Eucalyptus oil, Cineole, Rectified Eucalyptol & Eucalyptus oil Extra pure, Cajuput Oil
2	M/s Bharat Rasayan Ltd.,	450 MT of Carbon Tetra Chloride, For manufacturing of DV acid chloride, an intermediate for Cypermethrin, Alpha Cypermethrin and Deltamethrin
3	M/s Hemani Industries Limited	680 MT of Ethylene Di Chloride For manufacturing of MetaPhenoxyBenzaldehyde
4	M/s Hemani Industries Limited	800 MT of Ethylene Di Chloride For manufacturing of MetaPhenoxyBenzaldehyde
5	M/s Hemani Industries Limited	1900 MTAcrylonitrile For manufacturing of DV- Acid Chloride / CMAC
6	M/s Natural Aerogas Pvt. Ltd.,	06 MTPiperonylButoxide (PBO) For manufacturing of Aerosol Spray (Household Pesticides), air freshener spray, perfumes and deodorants and silicon spray
7	M/s Lucky Chemical Industries	1350 MTYellowPhosphorus for manufacturing of Phosphorus tri chloride, Phosphorus oxy chloride and Phosphorus penta oxide.
8	M/s Tagros Chemicals India Private Limited,	600 MTEthylene Di Chloride for manufacturing of Cypermethrin Technical

		and its intermediate
9	M/s Tagros Chemicals India Private Limited,	1950 MT Ethylene Di Chloride for manufacturing of Sulfentrazone and Dicamba Technical

Multi – use insecticides (Boric Acid) 429 RC

Sr. No.	Applicant	Decision of the Registration Committee
1	M/s NaharColours& Coatings Pvt. Limited	650 MT of Boric Acid 56.3% formanufacturing of Ceramic Glaze Frit/ Glaze Mix
2	M/s Spire CeraFrit Pvt. Ltd.,	250 MT ofBoric Acidfor the production of Ceramic Glaze Mixture Frit

Multi – use insecticides (Other than Boric Acid) 429 RC

Sr. No.	Applicant	Decision of the Registration Committee
1	M/s Punjab Chemicals& Crop Protection Ltd.,	570 MT of Yellow Phosphorus 99.5%, for manufacturing of Phosphoric Acid &Phosphorus Pentoxide
2	M/s Bharat Rasayan Limited	290 MT of Sodium Cyanide 98%, for manufacturing ofCypermerthrin Tech., Fenvalerate Tech., ParaChloro Benzyl Cyanide, Lambda Cyhalothrin Tech., ParaChloro Phenyl Acetic Acid
3	M/s NOCIL Limited,	2000 MT of Carbon Disulphide for manufacturing of Rubber Chemicals namely CBS
4	M/s Black Rose Industries Limited,	11870 MT of Acyrlonitrile99%, for manufacturing of finished productsAcrylamide, polyacrylamide (powders and liquids), N-methylol acrylamide
5	M/s Inventys Research Company Pvt. Ltd.	225 MT of Sodium Cyanide for manufacturing of S-Methyl Phenyl Glycine Methyl Este
6	M/s Forrest Corp Naroda, Ahmedabad	7440MT of Nitrobenzene 99.5%, for manufacturing ofMetanilic Acid, Resist salt, Rubber chemicals, Dyes etc.
7	M/s Metco Resources, Mumbai	17053 MT of Nitrobenzene for production of Resist Salt, Meta Amino Phenol, Metanilic Acid and 4 Amino Diphenyl Amine

Multi – use insecticides (Other than Boric Acid) 430 RC

Sr. No.	Applicant	Decision of the Registration Committee
1	M/sKrydel Chem Private Limited	500 MT of Yellow Phosphorus to manufacture Phosphorus Trichloride
2	M/s Heranba Industries Limited,	330 MT of Sodium Cyanide to manufacture Alphacypermethrin and Cypermethrin Technical
3	M/s Hemani Industries Limited, Mumba	1920 MT of Sodium Cyanide to manufacture Lambda- Cyhalothrin, DeltamethrinCy permethrin and Alphacypermethrin Technical
4	M/s Punjab Chemicals & Crop Protection Limited,	140 MT of Sodium Cyanide to manufacture drugs/ API products
5	M/s Asian ChemtechPvt. Ltd.,	400 MT Potassium Cyanide for Domestic Trading Purpose
6	M/s Yamuna Metachem, Rajkot	700 MT of Sodium Cyanide to manufacture Brass Salt, Copper cyanide, Zinc Cyanide and Copper, Zinc Salts
7	M/s Yamuna Metachem,	150 MT of Potassium Cyanide to manufacture Brass Salt, Copper cyanide, Zinc Cyanide and Copper, Zinc Salts

Multi – use insecticides (Boric Acid) 431 RC

Sr. No.	Applicant	Decision of the Registration Committee
1	M/s Welsuit Glass and Ceramic Pvt.Ltd., Gujarat	Approved 400 MT Boric Acid for manufacturing of Ceramic Glaze Mixture Frit.
2	M/s Welsuit Glass and Ceramic Pvt.Ltd. Bharuch 392110, Gujarat	Approved 200 MT Boric Acid for manufacturing of Ceramic Glaze Mixture Frit.
3	M/s Belgium Glass & Ceramics Pvt. Ltd.	Approved 100 MT Boric Acid for manufacturing Ceramic Glaze Frit/ Glaze Mix
4	M/s Shrusti Ceramics Pvt. Ltd. Bharuch, Gujarat,(India)	Approved 15 MT Boric Acid for manufacturing of Ceramics Glaze Mixture Frit.

Multi – use insecticides (Other than Boric Acid) 431 RC

Sr. No.	Applicant	Decision of the Registration Committee
1	M/s Techno Commercial Traders.	Approved 300 MT Sodium Cyanide for Domestic Trading
2	M/s Techno Commercial Traders.	Approved 45 MT Potassium Cyanide for DomesticTrading
3	M/s Eurofine Chemicals Raigad, Maharashtra.	Approved 400 MT Sodium Cyanide for manufacturing Cuprous and Zinc Cyanide
4	M/s Divi's Laboratories Limited, Visakhapatnam District. 531162 Andhra Pradesh	Approved 70 MT Sodium Cyanide for manufacturing of Dextro methorphanHbr and Irbesartan.

5	M/s Harsh Laxmi Chemisolv Private Limited, Jhagadia, Dist. Bharuch, Gujarat	Approved 1735MT Nitro Benzene for manufacturing of Di-Nitrobenzene
6	M/s Asian Chemtech Pvt. Ltd.	Approved 850 MT Sodium Cyanide for Domestic Trading
7	M/s METCO Resources	Approved 8388 MT Nitro Benzene For manufacturing of Resist Salt, Metanilic Acid (Liquid and powder)
8	M/s Tina Organics Pvt. Ltd	Approved 80.062 MT Yellow Phoshorus for manufacturing of Phosphate Easters

Multi – use insecticides (Boric Acid) 432 RC

Sr. No.	Applicant	Decision of the Registration Committee
1	M/s Supreme Glazes Pvt. Ltd.	Approved 350 MT of Boric Acid for manufacturing of Ceramic Glaze Mixture Frit.
2	M/s Zirconia Cera Tech Glazes,	Approved 150 MT of Boric Acid for manufacturing of Ceramic Glaze Mixture Frit.
3	M/s Shrusti Ceramics Pvt. Ltd	Approved 50 MT of Boric Acid for manufacturing of Ceramic Glaze Mixture Frit

Multi – use insecticides (Other than Boric Acid) 432 RC

Sr. No.	Applicant	Decision of the Registration Committee
1	M/s Bayer Vapi Pvt. Ltd.	Approved 410 MT of Ethylene Dichloride for manufacturing of Cypermethric Acid, Becisthemic acid, Deltamethrin andTransfluthrin
2	M/s Bayer Vapi Pvt. Ltd.	Approved 1050 MT Acrylonitrile for manufacturing of intermediate cypermethricAcid Chloride
3	M/s Bayer Vapi Pvt. Ltd	Approved 400 MT Sodium Cyanide for manufacturing of Cypermethrin, Alphacypermethrin, Cyfluthrin, Betacyfluthrin, Deltamethrin and Flumethrin
4	M/s DD Shah Fragrances Pvt. Ltd.	Approved 35 MT Eucalyptus Oil To be used as flavouring compound and reconstituted essential oils
5	M/s AnupamRasayan India Ltd	Approved 1500 MT of 2,6-Dichloro Benzonitrile To be used as raw material in Pharma Industry
6	M/s Tagros Chemicals India Private Limited	Approved 415 MT of Acrylonitrile for manufacturing ofCypermethrin acidchloride (DV acid Choride.

Annexure-IX

List of registered Pesticides under 9(3) and 9(3) label Expansion along with waiting Period :

Entomology/Pathology/ Weed Science

S. No.	RC No.	File No.	Company Name	Product Name	Crop	Waiting Period/ PHI (days)
1	427	8102/F/9(3)/2017-CIR-II	M/s Adama India Pvt. Ltd.	Prochloraz 39.6% w/w EC	Rice	26
2	427	10265 F/9(3)/2018	M/s UPL Limited	Tebuconazole 15% + Zineb 57% WDG	Paddy	21
					Chilli	28
3	427	2799-B/F/(3b)/2020	M/s ICAR-Central institute for Subtropical Horticulture	Trichoderma reesei 3.0 % W.P.	Banana	Bio pesticide
4	427	9049-FI/9(3)/2017	M/s PI Industries Ltd	Polyoxin-D Zinc salt 5% SC	Grape	-
					Rice	
5	427	9838-END/2018	M/s ADAMA India Pvt. Ltd	Azoxystrobin 7.5% + Propiconazole 12.5% SE	Groundnut	19
					Soybean	26
					Maize	11
6	427	9920-END/2018	M/s E.I.Dupont India Pvt Ltd	Oxathiapiprolin 10.1% w/w OD	Gherkin	3
7	427	11076-END/2019	M/s T. Stanes and Company	Trichoderma viride 1.15% WP	Chilli	Bio pesticide
8	427	11158-END/2019	M/s T. Stanes and Company	Pseudomonas fluorescens 1.75% WP	Tomato	Bio pesticide
9	428	11727-F/9(3)/2019	M/s UPL Limited	Azoxystrobin 2.5 % + Thiophanate-methyl 11.25 % + Thiamethoxam 25 % FS	Soybean	Seed treatment
10	428	9749-END/2018	M/s. Bayer Crop Science Ltd	Penflufen 13.28% + Trifloxystrobin 13.28% FS	Cotton	Seed treatment
11	428	9917-END/2018	M/s. Indofil Industries Ltd	Hexaconazole 4% + Zineb 68% WP	Maize	43
12	428	6518-TI/9(3)/2015	M/s Crystal Crop Protection Pvt. Ltd	Glufosinate Ammonium Technical 95% w/w min	-	-
13	428	7465-TI/9(3)/2016	M/s Crystal Crop Protection Pvt. Ltd	Butachlor Technical 95% w/w min	-	-
14	428	6125-TI/9(3)/2015	M/s Willowood Chemicals Pvt. Ltd.	Clodinafop-Propargyl Technical 95% w/w min	-	-
15	428	7894-TI/9(3)/2016	M/s Tropical Agrosystem (India) Pvt. Ltd.	Glyphosate Technical 95% w/w min	-	-
16	428	8726-TI/9(3)/2017	M/s Dhanuka Agritech Limited	Halosulfuron Methyl Technical 97% w/w min	-	-
17	428	6964-TI/9(3)/2015	M/s Dow Agroscience India (P) Ltd.	Florasulam Technical 96.2% w/w min	-	-
18	428	4790-FI/9(3)/2014	M/s Dow Agroscience India (P) Ltd.	Fluroxypyr meptyl 48% W/v(45.5% w/w)EC (without registering technical)	Onion	71
19	428	9720-F/9(3)/2018	M/s Insecticides India Limited	Quizalofop Ethyl 7.5% + Imazethapyr 15% w/w EC	Groundnut	90
19	429	9316-F/9(3)2018	M/s Coromandal International Ltd.,	Hexythiazox 3.5 + Diafenthiuron 42% WDG	Chilli	-

20	429	9568-F/9(3)2018	M/sCoromandel International Ltd.,	Acephate 50% + Fipronil 5% WDG	Paddy	-
21	429	7820-TI/9(3)2016	M/s Rainbow Agroscience Pvt. Ltd.,	Imidacloprid technical 96% w/w min	-	-
22	429	10503-TIM/ 9(3) 2018	M/s GSP Crop Science Ltd.,	Clothianidin Technical 98% w/w min.	-	-
23	429	10037-TIM/9(3) 2019	M/s Meghmani Industries Ltd.,	Flubendamide Technical 95% w/w min	-	-
24	429	9920-B/F/9(3)/2018-CIR-II	M/s T. Stanes and Company LTD.	Bacillus subtilis 1.50% liquid formulation	Banana	Bio pesticide
25	429	9919-B/F/9(3)/2018	M/s T. Stanes and Company LTD.	Trichoderma viride 1.50% Liquid Formulation	Tomato	Bio pesticide
26	429	9314-F/9(3)/2018	M/s Rallis India Limited	Hexaconazole 0.5% GR	Paddy	38
27	429	9487-END/2019	M/s. Indofil Industries Ltd	Hexaconazole 4% + Zineb 68% WP	Cotton	23
28	429	8416-F/9(3)/2016	M/s Dow AgroSciences India (P) Ltd.	Haloxyfop R Methyl 10.5% EC	Soybean	60
29	429	8391-F/9(3)/2017	M/s Dow AgroSciences India (P) Ltd.	Haloxyfop R Methyl Ester Technical 94% w/w min.	_	-
30	429	7670-TI/9(3)/2016	M/s Rainbow Agroscience Pvt. Ltd	Glyphosate technical 95% w/w min. u	-	-
31	429	7725-TI/9(3)/2016	M/s Rainbow Agroscience Pvt. Ltd.	Butachlor technical 95% w/w min	-	-
32	429	6965-TI/9(3)/2016	M/s Dow AgroSciences India (P) Ltd.	Halauxifen-methyl technical 93% w/w min	-	-
33	429	6963-F/9(3)/2015	M/s Dow AgroSciences India (P) Ltd.	Halauxifen-methyl 20.8% + Florasulam 20.0% WG	Wheat	71
34	429	6824-TI/9(3)/2015	M/s Krishi Rasayan Exports Pvt. Ltd	Paraquat dichloride technical 42% min.	-	-
35	430	7244-FI/9(3)2016	M/s BASF India Ltd.	Dinotefuran 0.5% RB	House hold	-
36	430	7693-TI/9(3)2016	M/s Crystal Crop Protection Pvt. Ltd.	Pymetrozine Technical 97% w/w min.	--	-
37	430	17-584/2015	M/s Rallis India Ltd.,	Flubendamide 3.5% + Hexaconazole 5% WG	Groundnut	31 -
38	430	9612-END/2018	M/s NACL Industries Ltd.,	Profenophos 50% EC	Red gram	
39	430	9117-END/2018	M/s Syngenta India Ltd.,	Thiamethoxam 25% WG	Grape	
40	430	9381-F/9(3)/2018	M/s Crystal Crop Protection Ltd	Tetraconazole 3.8% EW	Grape	30
					Mango	24
					Watermelon	12
					Tea	7
41	430	12378-F/9(3)/2020	M/s Crystal Crop Protection Ltd	Metiram 70.00% WG	Tomato	6
42	430	10156-END/2019	M/s. Rallis India Ltd.	Captan 70% + Hexaconazole 5% WP	Rice	30
43	430	17-584/2015	M/s. Rallis India Ltd.	Flubendamide 3.5% + Hexaconazole 5% WG	Groundnut	30
44	430	10263-TIM/9(3)/2018	M/s Meghmani Industries Ltd	Diclosulam Technical 94% w/w min.	-	-

45	430	12456-F/9(3)/2017	M/s BASF India Ltd.	Topramezone 336 g/l SC	Maize	83
46	430	12356-F/9(3)/2020	M/s BASF India Ltd.	Bentazone 480 g/l SL	Transplanted Rice	71
47	430	6128-TI/9(3)/2015	M/s FMC India Ltd.	Clomazone Technical 93%	-	-
48	430	4187-TI/9(3)/2013	M/s Crystal Crop Protection Pvt. Ltd.	Bispyribac Sodium Technical 95% w/w min.	-	-
49	430	6615-TI/9(3)/2015	M/s Dow Agrosciences India Ltd.	Diclosulam technical 94.1% w/w min.	-	-
50	431	5678-FI/9(3)/2014	M/s Bayer Crop Science Ltd.,	Imidacloprid 2.15% GEL	House hold	-
51	431	7375-TI/9(3)2016	M/s Krishi Rasayan Exports Pvt. Ltd.,	Thiodicarb technical 95% w/w min	-	-
52	431	7003-TI/9(3)/2016	M/s Parijat Industries (India) Pvt. Ltd.	Bifenthrin technical 97% w/w min	-	-
53	431	9483-F/9(3)2018	M/s Agro Life Science Corporation	Buprofezin 20% + Acetamiprod 2% WP	Rice	-
54	431	8389-F/9(3)2017	M/s Bayer Crop Science Ltd.,	Imidacloprid 17.1% SL	Cotton Rice	-
55	431	11214-TIM/9(3) 2019	M/s Sumitomo Chemical India Ltd.,	Pyriproxyfen technical 95% w/w	-	-
56	431	8866-END/2018	M/s Syngenta India Ltd.	Thiamethoxam 25% WG	Grape	
57	431	10385-F/9(3)/2019-CIR.II	M/s. NACL Industries Ltd.	Azoxystrobin 120 g/L + Tebuconazole 240 g/L SC	Rice	24
					Chilli	7
58	431	9916-END/2018	M/s. BASF India Ltd.	Metiram 44% + Dimethomorph 9% WG	Potato	11
					Tomato	10
59	431	9940-END/2018	M/s. Bayer Crop Science Ltd	Flupyram 17.7% + Tebuconazole 17.7% SC	Apple	30
60	431	10160-END/2019	M/s. Rallis India Ltd.	Captan 70% + Hexaconazole 5% WP	Wheat	29
61	431	10141-END/2019	M/s. Dhanuka Agritech Ltd.	Kasugamycin 3% SL	Chilli	05
					Cucumber	05
62	431	7718-TI/9(3)/2016	M/s Syngenta India Ltd	Atrazine technical 96% w/w min.	-	-
63	431	11214-TIM/9(3)/2019	M/s Sumitomo Chemical India Ltd	Pyriproxyfen technical 95% w/w	-	-

64	431	9431-END/2018	M/s Dow AgroSciences India Ltd.	Haloxyfop R methyl 10.55% EC	Onion Mentha Blackgram	78 60 -
65	431	8789-END/2018	M/s E I DuPont India Pvt. Ltd	Metsulfuron methyl 20% WG (with surfactant)	Sugarcane	346
66	432	9538-END/2018	M/s Bayer CropScience Ltd.	Imidacloprid 21% + Beta cyfluthrin 10.5% SC	House hold	-
67	432	12757-TIM/9(3) 2020	M/s UPL Ltd.,	Chlorantraniliprole technical 95.50% w/w min.	-	-
68	432	9668-END/2018	M/s Excel Crop Care Ltd	Tebuconazole 10% + Sulphur 65% WG	Mango	97
69	432	10619-END/2019	M/s Adama India Limited	Bupirimate 26.7% w/w EC	Chilli	7
70	432	11162-END/2019	M/s Rallis India Limited	Captan 70% + Hexaconazole 5% WP	Cumin	17
71	432	10262-TIM/9(3)/2018	M/s Best Crop Science LLP	Paraquat dichloride technical 42% w/w	-	-

Annexure – X

Inclusion of new molecules in the Schedule to the Insecticides Act 1968

S. No.	F. No. / Name of the Applicant	CAS No. / Common Name / CAS / IUPAC Name	Bio-efficacy	Toxicity	Status of Registration in other country	Decision of the Board
1.	3169/ Inclusion In Schedule M/s UPL Limited	571-58-4 1,4-dimethyl naphthalene IUPAC: 1,4-dimethyl naphthalene	Used as a sprout suppressor in post-harvest treatment of potatoes	Acute Oral LD50 : >2730 mg/kg Acute Dermal LD 50: >2000 mg/kg Acute Inhalation LD 50: > 4.16 mg/L/4 h Irritancy: Moderately irritating to skin and eyes.	Registered in Kenya, Morocco, Poland, Belarus, Ukraine, Kazakhstan, Brazil, Chile, Mexico, USA, Belgium, France, Ireland, Italy, Netherland, Portugal, Portugal, Spain, Switzerland	Approved
2.	3179/ Inclusion In Schedule M/s Sumitomo Chemical India Ltd.	1352994-67-2 Inpyrfluxam IUPAC: 3-(difluoromethyl)-1-methyl-N-[(3R)-1,1,3-tri methyl-2,3-dihydro inden-4-yl] pyrazole-4-carboxamide	Used as fungicide. on apple scab, powdery mildew and rust diseases	Acute Oral LD50: >300 mg/kg Acute Dermal: LD 50: >1700 mg/kg Acute Inhalation LC : rats(4 h) >2.8 3 mg/l Skin irritation: Not an irritant (rabbits) Eye irritation: Not an irritant (rabbits) Skin corrosion/Irritation: Rabbit: Mildly irritating Skin sensitization: Not a skin Sensitiser (guinea pigs)	Registered in USA, Japan and Canada	Approved
3.	3180/ Inclusion In Schedule M/s SWAL Corporatio n Ltd	104-55-2 Cinnam-aldehyde IUPAC : (E)-3-phenylprop-2-enal	Used as a broad spectrum fungicide. Controls Powdery Mildew, Rhizoctonia, Pythium, Dollar Spot, and Pitch Canker Disease.	Acute oral: LD50 (rat) >5000 mg/kg Acute dermal: Acute percutaneous LD50 (rat) >12000 mg/kg Acute Inhalation: LC50 (4 h) >2.03 mg/L Skin irritation: Irritant Eye irritation: Irritant Sensitization: Sensitizer	Registered in Morocco, Colombia, Ecuador, Mexico USA	Approved
4.	3181/ Inclusion In Schedule M/s Astec Life Sciences Limited	175217-20-6 Silthiofam IUPAC: 4,5-dimethyl-*N*-prop-2-enyl-2-trimethylsilylt hiophene-3-carboxamide	A fungicide seed dressing for cereals (Wheat, barley and triticale) used mainly to control 'take-all'.	Acute Oral LD50 (50, mg/kg) : rats >5000, mice >5000 Acute Inhalation LC (50, mg/l): rats >2.8 Acute Percutaneous LD (50, mg/kg): rats >5000 Skin irritation: Not an irritant (rabbits) Eye irritation: Not an irritant (rabbits) Skin sensitization: Not a skin Sensitiser (guinea pigs)	Registered in UK, Belgium, Czech Republic, Germany and China.	Approved

5.	3182/ Inclusion In Schedule M/s Gowan India Pvt. Ltd.	67701-09-1 Potassium Salts of fatty acids [C12-C18 Saturated and C18 unsaturated]	Used as Insecticide in Vegetables, Herbs And Spices to control or suppress soft bodied pests which include: adelgid, aphid, earwig, lace bug, leafhopper, mealybug, mole cricket, plant bug, psyllid, sawfly larva, scale, spider mite, tent caterpillar, thrips, whitefly, gypsy moth, and chinch bug	AcuteOralToxicityLD50 > 5050 mg/kg AcuteDermalToxicity: LD50 > 5020 mg/kg InhalationToxicityLC_{50} (4hrs):LC50 > 2.15 mg/L AcutedermalIrritation – Rabbit: Moderately Irritating AcuteEyeIrritation – Rabbit: Moderately Irritating	Registered in United States, Barbados, Dominica, Dominican Republic, Honduras, Costa Rica, Nicaragua, Panama, Israel, Mexico, Morocco, Philippines, Saint Lucia, Turkey, and Taiwan	Approved
6.	3183/ Inclusion In Schedule M/s Gowan India Pvt. Ltd.	Plant Extract of Swinglea glutinosa	Used as a bio-fungicide for use on growing crops in agricultural, greenhouse, ornamental and turf use sites to control fungal diseases such as powdery mildew (oidiums), sour rot, and Botrytis cinerea.	AcuteOralToxicity-Rat: LD50 > 5000 mg/kg AcuteDermalToxicity-Rat: LD50 > 2000 mg/kg InhalationToxicityLC_{50} (4hrs):LC50 > 5.08 mg/L AcutedermalIrritation – Rabbit: Slightly irritating AcuteEyeIrritation – Rabbit: Moderately Irritating	Registered in United States, Chile, Dominica, Dominican Republic, Grenada, Mexico, Saint Lucia	Approved
7.	3184/ Inclusion In Schedule M/s BASF India Ltd	2246757-58-2 Fenmezodiatiaz ((3R)-3-(2-chloro-1,3-thiazol-5-yl)-8-methyl-7-oxo-6-phenyl-2,3,7,8-tetrahydro[1,3]thiazolo[3,2-a]pyrimidin-4-ium-5-olate	Used as Systemic insecticide It is Nicotinic acetylcholine receptor antagonists. Insecticide used in rice crop for control of Plant hoppers and Stem borers.	Acute Oral Toxicity LD50 2000 mg/kg Acute Dermal Toxicity: LD50> 2000 mg/kg (Rat) Inhalation Toxicity: LC50 > 2.4 mg/l Acute Dermal Irritation: Non-irritating Mucous Membrane Irritation : Non-irritating	Fenmezodiatiaz is under registration in USA, Japan, Australia and EU (data generation stage)	Approved
8.	3185/ Inclusion In Schedule M/s UPL Limited	121552-61-2 Cyprodinil IUPAC: 4 cyclopropyl-6-methyl-N-phenyl pyrimidin-2-amine	Used as Fungicide to control fungi from the classes Ascomycetes, Basidiomycetes and Deuteromycetes in wheat and apple	Acute Oral LD50 rats >2000, mice >5000 Acute Inhalation LD (50, mg/kg): rats >1.2 (4 h) Acute Percutaneous LD (50, mg/kg): rats >2000 Skin irritation: Not an irritant (rabbits) Eye irritation: Not an irritant (rabbits) Skin sensitization: Sensitiser (guinea pigs)	Registered in 50 plus countries Including USA, Japan, UK etc.	Approved

9.	3186/ Inclusion In Schedule M/s UPL Limited	Bacillus amyloli quefaciens (synonymous nomenclature of Bacillus velezensis)	Used as Bio-pesticide to reduce crown rot of bananas and on control of southern corn leaf blight on maize.	Acute Oral Toxicity: Oral LD50 > 5000 mg/Kg Dermal LD50 > 5050 mg/Kg Acute Inhalation Toxicity: Inhalation LC50 > 2.18 mg/L	Registered in 30 plus countries Including USA, Japan, UK etc	Approved
10.	3187/ Inclusion In Schedule M/s UPL Limited	9008-22-4 Laminaran IUPAC: (1-3)-b-D-glucan	Used in control of strawberry diseases to reduce Botrytis cinereain-fection, leaf spot and powdery mildew as fungicide.	Acute Oral LD 50 :>2000 mg/kg bw. Acute Dermal LD 50: >5000 mg/kg bw. Acute Inhalation LD 50: > 1.02 mg/L/4 h Irritancy: Non irritant to skin and eyes. Sensitisation: Non sensitiser.	Registered In Kenya, Morocco, Poland, Belarus, Ukraine, Kazakhstan, Brazil, Chile, Mexico, USA, Belgium, France, Ireland, Italy, Netherland, Portugal, Portugal, Spain, Switzerland	Approved

ANNEXURE

-II-

(Colly.)

LIST OF PESTICIDES WHICH ARE BANNED, REFUSED REGISTRATION AND RESTRICTED USE:

(As on 01.07.2021)

I. PESTICIDES / FORMULATIONS BANNED IN INDIA

A.	**Pesticides Banned for manufacture, import and use.**	
	1.	Alachlor(Vide S.O. 3951(E), dated 08.08.2018)
	2.	Aldicarb (vide S.O. 682 (E) dated 17th July2001)
	3.	Aldrin
	4.	Benzene Hexachloride
	5.	Benomyl (vide S.O 3951(E) dated 8th August, 2018)
	6.	Calcium Cyanide
	7.	Carbaryl (vide S.O 3951(E) dated 8th August, 2018)
	8.	Chlorbenzilate (vide S.O. 682 (E) dated 17th July 2001)
	9.	Chlordane
	10.	Chlorofenvinphos
	11.	Copper Acetoarsenite
	12.	Diazinon (vide S.O 3951(E) dated 8th August, 2018)
	13.	Dibromochloropropane (DBCP) (vide S.O. 569 (E) dated 25th July1989)
	14.	Dichlorovos(Vide S.O. 3951(E), dated 08.08.2018)
	15.	Dieldrin (vide S.O. 682 (E) dated 17th July 2001)
	16.	Endosulfan (vide ad-Interim order of the Supreme Court of India in the Writ Petition (Civil) No. 213 of 2011 dated 13th May, 2011 and finally disposed of dated 10thJanuary, 2017)
	17.	Endrin
	18.	Ethyl Mercury Chloride
	19.	Ethyl Parathion
	20.	Ethylene Dibromide (EDB) (vide S.O. 682 (E) dated 17th July 2001)
	21.	Fenarimol (vide S.O 3951(E) dated 8th August, 2018)
	22.	Fenthion (vide S.O 3951(E) dated 8th August, 2018)
	23.	Heptachlor
	24.	Lindane (Gamma-HCH)
	25.	Linuron (vide S.O 3951(E) dated 8th August, 2018)
	26.	Maleic Hydrazide (vide S.O. 682 (E) dated 17th July 2001)
	27.	Menazon
	28.	Methoxy Ethyl Mercury Chloride (vide S.O 3951(E) dated 8th August, 2018)
	29.	Methyl Parathion (vide S.O 3951(E) dated 8th August, 2018)
	30.	Metoxuron

	31.	Nitrofen
	32.	Paraquat Dimethyl Sulphate
	33.	Pentachloro Nitrobenzene (PCNB) (vide S.O. 569 (E) dated 25th July 1989)
	34.	Pentachlorophenol
	35.	Phenyl Mercury Acetate
	36.	Phorate(Vide S.O. 3951(E), dated 08.08.2018)
	37.	Phosphamidon(Vide S.O. 3951(E), dated 08.08.2018)
	38.	Sodium Cyanide (banned for Insecticidal purpose only vide S.O 3951(E) dated 8th August, 2018)*
	39.	Sodium Methane Arsonate
	40.	Tetradifon
	41.	Thiometon (vide S.O 3951(E) dated 8th August, 2018)
	42.	Toxaphene(Camphechlor) (vide S.O. 569 (E) dated 25th July 1989)
	43.	Triazophos(Vide S.O. 3951(E), dated 08.08.2018)
	44.	Tridemorph (vide S.O 3951(E) dated 8th August, 2018)
	45.	Trichloro acetic acid (TCA) (vide S.O. 682 (E) dated 17th July 2001)
	46.	Trichlorfon(Vide S.O. 3951(E), dated 08.08.2018)
B.	**Pesticide formulations banned for import, manufacture and use**	
	1.	Carbofuron 50% SP (vide S.O. 678 (E) dated 17th July 2001)
	2.	Methomyl 12.5% L
	3.	Methomyl 24% formulation
	4.	Phosphamidon 85% SL
C.	**Pesticide / Pesticide formulations banned for use but continued to manufacture forexport**	
	1.	Captafol 80% Powder (vide S.O. 679 (E) dated 17th July 2001)
	2.	Dichlorvos (vide S.O. 1196 (E) dated 20th March 2020)
	3.	Nicotin Sulfate (vide S.O. 325 (E) dated 11th May 1992)
	4.	Phorate (vide S.O. 1196 (E) dated 20th March 2020)
	5.	Triazophos (vide S.O. 1196 (E) dated 20th March 2020)
D	**Pesticides Withdrawn** **(Withdrawal may become inoperative as soon as required complete data as per the guidelines is generated and submitted by the Pesticides Industry to the Government and accepted by the Registration Committee. (S.O 915(E) dated 15thJun,2006)**	
	1.	Dalapon
	2.	Ferbam
	3.	Formothion
	4.	Nickel Chloride
	5.	Paradichlorobenzene (PDCB)
	6.	Simazine
	7.	Sirmate (S.O. 2485 (E) dated 24th September 2014)
	8.	Warfarin (vide S.O. 915 (E) dated 15th June 2006)

* Regulation to be continued in the extant manner for non-insecticidal uses.

II. PESTICIDES REFUSEDREGISTRATION

S.No.	Name of Pesticides
1.	2,4, 5-T
2.	Ammonium Sulphamate
3.	Azinphos Ethyl
4.	Azinphos Methyl
5.	Binapacryl
6.	Calcium Arsenate
7.	Carbophenothion
8.	Chinomethionate (Morestan)
9.	Dicrotophos
10.	EPN
11.	Fentin Acetate
12.	Fentin Hydroxide
13.	Lead Arsenate
14.	Leptophos (Phosvel)
15.	Mephosfolan
16.	Mevinphos (Phosdrin)
17.	Thiodemeton / Disulfoton
18.	Vamidothion

III. PESTICIDES RESTRICTED FOR USE IN THECOUNTRY

S.No.	Name of Pesticides	Details of Restrictions
1.	Aluminium Phosphide	The Pest Control Operations with Aluminium Phosphide may be undertaken only by Govt./Govt. undertakings / Govt. Organizations / pest control operators under the strict supervision of Govt. Experts or experts whose expertise is approved by the Plant Protection Advisor to Govt. of India except [1]Aluminium Phosphide 15 % 12 g tablet and [2]Aluminum Phosphide 6 % tablet. [RC decision circular F No. 14-11(2)-CIR-II (Vol. II) dated 21-09-1984 and G.S.R. 371(E) dated 20th may 1999]. [1]Decision of 282nd RC held on 02-11-2007 and, [2]Decision of 326th RC held on15-02-2012. The production, marketing and use of Aluminium Phosphide tube packs with a capacity of 10 and 20 tablets of 3 g each of Aluminium Phosphide are banned completely. (S.O.677 (E) dated 17thJuly, 2001)
2.	Captafol	The use of Captafol as foliar spray is banned. Captafol shall be used only as seeddresser. (S.O.569 (E) dated 25thJuly, 1989) The manufacture of Captafol 80 % powder for dry seed treatment (DS) is banned for use in the country except manufacture for export. (S.O.679 (E) dated 17thJuly, 2001)
3.	Cypermethrin	Cypermethrin 3 % Smoke Generator is to be used only through Pest Control Operators and not allowed to be used by the General Public. [Order ofHon,ble High Court of Delhi in WP(C) 10052 of 2009 dated 1407- 2009 and LPA-429/2009 dated 08-09-2009]
4.	Dazomet	The use of Dazomet is not permitted on Tea. (S.O.3006 (E) dated 31st Dec, 2008)
5.	DichloroDiphenylTrichloroethane (DDT)	The use of DDT for the domestic Public Health Programme is restricted up to 10,000 Metric Tonnes per annum, except in case of any major outbreak of epidemic. M/s Hindustan Insecticides Ltd., the sole manufacturer of DDT in the country may manufacture DDT for export to other countries for use in vector control for public health purpose. The export of DDT to Parties and State non- Parties shall be strictly in accordance with the paragraph 2(b) article 3 of the Stockholm Convention on Persistent Organic Pollutants(POPs). (S.O.295 (E) dated 8th March, 2006)

		Use of DDT in Agriculture is withdrawn. In very special circumstances warranting the use of DDT for plant protection work, the state or central Govt. may purchase it directly from M/s Hindustan Insecticides Ltd. to be used under expert Governmental supervision. (S.O.378 (E) dated 26th May, 1989)
6.	Fenitrothion	The use of Fenitrothion is banned in Agriculture except for locust control in scheduled desert area and public health. (S.O.706 (E) dated 03rd May, 2007)
7.	Methyl Bromide	Methyl Bromide may be used only by Govt./Govt. undertakings/Govt. Organizations / Pest control operators under the strict supervision of Govt. Experts or Experts whose expertise is approved by the Plant Protection Advisor. [G.S.R.371 (E) dated 20th May, 1999 and earlier RC decision]
8.	Monocrotophos	Monocrotophos is banned for use on vegetables. (S.O.1482 (E) dated 10th Oct, 2005)
9.	Trifluralin	(i) The Registration, import, manufacture, formulation, transport, sell and its all uses except use in wheat shall be prohibited and completely banned from 8th August, 2018. (i) (ii) A cautionary statement has to be incorporated in the label and leaflet that it is toxic to aquatic organism, hence should not be used near water bodies, aquaculture or pisciculturearea. (vide S.O 3951(E) dated 8th August, 2018)

ANNEXURE-III

Insecticides / Pesticides Registered under section 9(3) of the Insecticides Act, 1968 for use in the Country:

(As on 01.07.2021)

Sl. No.	Name of the Pesticide
1.	2,4-D Amine salt
2.	2,4-Dichlorophenoxy Acetic Acid
3.	Abamectin
4.	Acephate
5.	Acetamiprid
6.	Afidopyropen
7.	Allethrin
8.	Alphacypermethrin
9.	Alphanaphthyl Acetic Acid
10.	Aluminium Phosphide
11.	Ametroctradin
12.	Ametryn
13.	Amisulbrom (FI-WRT)
14.	*Ampelomyces quisqualis*
15.	Anilophos
16.	Atrazine
17.	Aureofungin
18.	Azadirachtin (Neem Products)
19.	Azimsulfuron
20.	Azoxystrobin
21.	*Bacillus sphaericus*
22.	*Bacillus subtillus*
23.	*Bacillus thuringiensis* var. galleriae
24.	*Bacillus thuringiensis* var. israelensis
25.	*Bacillus thuringiensis* var. kurstaki
26.	Barium Carbonate
27.	*Beauveria bassiana*

28.	Benalaxyl (TIM)
29.	Benalaxyl M
30.	Bendiocarb
31.	Benfuracarb
32.	Bensulfuron Methyl
33.	Bentazone TI
34.	Benzpyrimoxam
35.	Beta Cyfluthrin
36.	Bifenazate
37.	Bifenthrin
38.	Bispyribac Sodium
39.	Bitertanol
40.	Boscalid
41.	Brodifacoum
42.	Bromadiolone
43.	Buprimate (FI-WRT)
44.	Buprofezin
45.	Butachlor
46.	Captan
47.	Carbendazim
48.	Carbofuran
49.	Carbosulfan
50.	Carboxin
51.	Carfentrazone Ethyl
52.	Carpropamid
53.	Cartap Hydrochloride
54.	Chlorantraniliprole
55.	Chlorfenopyr
56.	Chlorfluazuron
57.	Chlorimuron ethyl
58.	Chlormequat Chloride (CCC)
59.	Chlorothalonil
60.	Chlorpropham (TI),TIM

61.	Chlorpyriphos
62.	Chlorpyriphos Methyl
63.	Chromafenozide
64.	Cinmethylene
65.	Clethodim (FI-WRT)
66.	Clodinafop-propargyl
67.	Clomazone
68.	Clothianidin (FI-WRT)
69.	Copper Hydroxide
70.	Copper Oxychloride
71.	Copper Sulphate
72.	Coumachlor
73.	Coumatetralyl
74.	Cuprous Oxide
75.	Cyantraniliprole
76.	Cyazofamid
77.	Cyclanilide
78.	Cyenopyrafen (FI-WRT)
79.	Cyflufenamide(FI-WRT)
80.	Cyflumetofen
81.	Cyfluthrin
82.	Cyhalofop-butyl
83.	Cymoxanil
84.	Cypermethrin
85.	Cyphenothrin
86.	Cyproconazole (TI)
87.	Dazomet
88.	Deltamethrin (Decamethrin)
89.	Diafenthiuron
90.	Dichloro Diphenyl Trichloroethane (DDT)
91.	Dichloropropene and Dichloropropane mixture (DD mixture)
92.	Diclofop-Methyl
93.	Diclosulam
94.	Dicofol
95.	Difenoconazole

96.	Diflubenzuron
97.	Dimethoate
98.	Dimethomorph
99.	Dinocap
100.	Dinotefuron
101.	Dithianon
102.	Diuron
103.	Dodine
104.	D-trans Allethrin
105.	Edifenphos
106.	Emamectin Benzoate
107.	Epoxyconazole
108.	Ethephon
109.	Ethion
110.	Ethiprole
111.	Ethofenprox (Etofenprox)
112.	Ethoxysulfuron
113.	Ethylene Dichloride and Carbon Tetrachloride mixture (EDCT Mixture 3:1)
114.	Etoxazole(FI)
115.	Famoxadone
116.	Fenamidone
117.	Fenazaquin
118.	Fenitrothion
119.	Fenobucarb (BPMC)
120.	Fenoxaprop-p-ethyl
121.	Fenpropathrin
122.	Fenpyroximate
123.	Fenvalerate
124.	Fipronil
125.	Flocoumafen (FI-WRT)
126.	Flonicamid
127.	Florasulam
128.	Fluazifop-p-butyl
129.	Flubendiamide
130.	Flucetosulfuron

131.	Fluchloralin
132.	Fluensulfone 47% TC (MUP) (FI)
133.	Flufenacet
134.	Flufenoxuron
135.	Flufenzine
136.	Flumioxazin
137.	Fluopicolide
138.	Fluopyram and its metabolite
139.	Flupyradifurone
140.	Fluroxypyr meptyl (FI-WRT)
141.	Flusilazole (TI)
142.	Fluthiacet methyl (TIM)
143.	Fluvalinate
144.	Fluxapyroxad (Combination formulation Fluxapyroxad167 g/L + Pyraclostrobin 333g/l SC (FI -WRT)
145.	Fomesafen
146.	Forchlorfenuron
147.	Fosetyl-Al
148.	Gibberellic Acid
149.	Gossyplure (PB-RopeL)
150.	Glufosinate Ammonium
151.	Glyphosate
152.	Haloxyfop-R-methyl {Haloxyfop-R-methyl 10.55%.EC formulation under category (FI)}
153.	Helosulfuron methyl
154.	Hexaconazole
155.	Hexazinone
156.	Hexythiazox
157.	Hydrogen Cyanamide
158.	Imazamox
159.	Imazethapyr
160.	Imidacloprid
161.	Imiprothrin
162.	Indaziflam {combination formulation Indaziflam+ Glyphosate ammonium under category (FI)}

163.	Indoxacarb
164.	Iprobenfos (Kitazin)
165.	Iprodione
166.	Iprovalicarb
167.	Isoprothiolane
168.	Isoproturon
169.	Kasugamycin
170.	Kresoxim Methyl
171.	Lambdacyhalothrin
172.	Lime Sulphur
173.	Lufenuron
174.	Magnesium Phosphide Plates
175.	Malathion
176.	Mancozeb
177.	Mandipropamid
178.	Mepiquate Chloride
179.	Meptyldiinocop
180.	Mesosulfuron Methyl (combination formulation Mesosulfuron Methyl + Iodosulfuron Methyl Sodium)
181.	Metaflumizone
182.	Metalaxyl
183.	Metalaxyl-M
184.	Metaldehyde
185.	Metamifop TI
186.	Metamitron (TIM)
187.	*Metarhizium anisopliae*
188.	Methabenzthiazuron
189.	Methomyl
190.	Methoxyfenazide (FI- WRT)
191.	Methyl Bromide
192.	Methyl Chlorophenoxy Acetic Acid (MCPA)
193.	1-MethylCyclopropene 3.3% V.P (1-MCP)(FI-WRT)
194.	Metiram
195.	Metofluthrin
196.	Metolachlor

197.	Metrafenone
198.	Metribuzin
199.	Metsulfuron Methyl
200.	Milbemectin
201.	Monocrotophos
202.	Myclobutanil
203.	Novaluron
204.	Nuclear polyhyderosis virus of *Helicoverpaarmigera*
205.	Nuclear polyhyderosis virus of *Spodopteralitura*
206.	Oxadiargyl
207.	Oxadiazon
208.	Oxathiapipron
209.	Orthosulfamuron
210.	Oxycarboxin
211.	Oxydemeton-Methyl
212.	Oxyfluorfen
213.	Paclobutrazol
214.	Paraquat dichloride
215.	Penconazole
216.	Pencycuron
217.	Pendimethalin
218.	Penflufen*
219.	Penoxsulam
220.	Permethrin
221.	Phenthoate
222.	Phosalone
223.	Picoxystrobin’TIM
224.	Pinoxaden
225.	Polyoxin D Zinc salt (FI-WRT)
226.	Prallethrin
227.	Pretilachlor
228.	Primiphos-methyl
229.	Prochloraz TI
230.	Profenophos
231.	Prohexadione Calcium

232.	Propamocarb hydrochloride technical 66% w/w min (Aqueous concentrate)
233.	Propanil
234.	Propaquizafop
235.	Propergite
236.	Propetamphos
237.	Propiconazole
238.	Propineb
239.	Propoxur
240.	*Pseudomonas fluorescens*
241.	Pymetrozin (FI), TIM
242.	Pyraclostrobin
243.	Pyrazosulfuron ethyl
244.	Pyrethrin (pyrethrum)
245.	Pyridaben (FI- WRT)
246.	Pyridalyl
247.	Pyriftalid
248.	Pyriproxyfen (TI)
249.	Pyrithiobac sodium
250.	Pyroxasulfon (FI- WRT)
251.	Quinalphos
252.	Quizalofop ethyl
253.	Quizalofop-P-tefuryl
254.	Saflufenacil
255.	S-bioallethrin
256.	Sodium acifluorfen (Combination formulation Clodinafop-propargyl+ Sodium acifluorfen)
257.	Sodium paranitrophinolate
258.	Spinetoram
259.	Spinosad
260.	Spiromesifen
261.	Spirotetramat
262.	Streptomycin + Tetracycline
263.	Sulfentrazone(TIM)
264.	Sulfosulfuron
265.	Sulfoxaflor

266.	sulphur
267.	Tebuconazole
268.	Tembotrione
269.	Temephos
270.	Tetraconazole (FI)
271.	Tetraniliprole
272.	Thiacloprid
273.	Thifluzamide
274.	Thiobencarb (Benthiocarb)
275.	Thiocyclam Hydrogen oxalate
276.	Thiodicarb
277.	Thiomethoxam
278.	Thiophanate-Methyl
279.	Thiram
280.	Tolfenpyrad (TIM)
281.	Topramezone
282.	Transfluthrin
283.	Triacontanol
284.	Triadimefon
285.	Triafamone (combination formulation Triafamone 20% w/w + Ethoxysulfuron 10% WG % w/w SC FI)
286.	Triallate
287.	Triasulfuron
288.	Trichoderma harzianum
289.	Trichoderma viride
290.	Tricyclazole
291.	Trifloxistrobin
292.	Triflumezopyrim (TIM)
293.	Triflumizole (FI-WRT)
294.	Trifluralin{The registration, import, manufacture , formulation, transport, sell and its all uses except use in wheat shall prohibited and completely banned vide S.O. 3951(E) dated 8th August 2018}
295.	Validamycin
296.	Verticillium lecanii
297.	Zinc Phosphide

298.	Zineb
299.	Ziram

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ANNEXURE-IV

ANNEXURE-IV

Physical achievements of the Schemes (last 5 years)

Component/Activity	2016-17		2017-18		2018-19		2019-20		2020-21	
	Target	Achievement	Target	Achievement	Target	Achievement	Target	Achievement	Target	Achievement
IPM- Survey area (ha)	**9.00**	**9.43**	**9.00**	**9.02**	**9.00**	**8.15**	**9.00**	**8.10**	**10.35**	**9.80**
Lab production of bio-control agents (in millions)	**2100**	**2148.10**	**2200**	**2100.63**	**2200**	**1708.52**	**2200**	**2111.20**	**3000**	**2500.02**
Area Augmented (in lakh Ha)	**0.85**	**0.86**	**0.90**	**0.90**	**0.90**	**0.65**	**0.90**	**0.89**	**1.50**	**1.32**
Area Conserved (in lakh Ha)	**8.50**	**8.83**	**8.50**	**8.51**	**8.50**	**8.87**	**8.50**	**8.42**	**9.00**	**8.09**
No. of FFS	**720+22***	**716+22***	**720+22***	**714+22***	**720+44***	**712+44***	**720**	**712**	**351**	**351**
No. Of HRD (2 Days)	**120**	**116**	**120**	**118**	**122+22***	**106+22**	**120**	**101**	**30**	**28**
No. Of HRD (5 Days)	**20**	**18**	**20**	**19**	**20**	**14**	**20**	**11**	**05**	**05**
SLTP	**4**	**4**	**4**	**4**	**4**	**1**	**4**	**3**	**Nil**	**--**

*** FFS carried out by Locust division**